



# भारत का राजपत्र

# The Gazette of India

सी.जी.-डी.एल.-सा.-29032025-262101  
CG-DL-W-29032025-262101

साप्ताहिक/WEEKLY  
प्राधिकार से प्रकाशित  
PUBLISHED BY AUTHORITY

सं. 13] नई दिल्ली, शनिवार, मार्च 29—अप्रैल 4, 2025 (चैत्र 8, 1947)

No. 13] NEW DELHI, SATURDAY, MARCH 29—APRIL 4, 2025 (CHAITRA 8, 1947)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

## भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]

### [Advertisements and Notices issued by Private Individuals and Private Bodies]

#### NOTICE

NO LEGAL RESPONSIBILITY IS ACCEPTED FOR THE PUBLICATION OF ADVERTISEMENTS/PUBLIC NOTICES IN THIS PART OF THE GAZETTE OF INDIA. PERSONS NOTIFYING THE ADVERTISEMENTS/PUBLIC NOTICES WILL REMAIN SOLELY, RESPONSIBLE FOR THE LEGAL CONSEQUENCES AND ALSO FOR ANY OTHER MISREPRESENTATION ETC.

BY ORDER

Controller of Publication

I hitherto known as HIMANSHU daughter of AMIT KUMAR, residing at Purana Bajar, Ward No.-11, Loharu, Bhiwani, Haryana-127201, have changed my name and shall hereafter be known as BHUMIKA.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU

[Signature (in existing old name)]

#### CHANGE OF NAME

I hitherto known as SANYA MANOCHA daughter of PAWAN MANOCHA wife of MANJEET SINGH, residing at F-29, Near Lal Mandir Radhey Puri, VTC: Krishna Nagar, H.O. District East Delhi, Delhi-110051, have changed my name and shall hereafter be known as SANYA KAUR.

It is certified that I have complied with other legal requirements in this connection.

SANYA MANOCHA

[Signature (in existing old name)]

I, RITA W/o SUSHIL, R/o H.No.1482, Gali No. 9-B, Swatantra Nagar, Narela, North West Delhi, Delhi-110040, have changed the name of my minor son LUCKY, aged 17 year and he shall hereafter be known as AVNEESH.

It is certified that I have complied with other legal requirements in this connection.

RITA

[Signature of Guardian]

I hitherto known as M R A RAJU S/o MD GULAM HUSSAIN, R/o E-209, Gali No. 32, Tomar Colony Kamal Pur Majra Burari, Delhi-110084, have changed my name and shall hereafter be known as MOHD. RAHMAT ANSARI.

It is certified that I have complied with other legal requirements in this connection.

M R A RAJU  
[Signature (in existing old name)]

I hitherto known as SUNITA W/o SURESH KUMAR, R/o G-49 RE-2, ZG-Block, Prem Nagar, Najafgarh, South West Delhi-110043, have changed my name and shall hereafter be known as SUNITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA  
[Signature (in existing old name)]

I hitherto known as JAI KUMAR SETHI son of SHRI GHANSHYAM SETHI, residing at C-17, 2nd Floor, Street No-3, Kotla Village, Mayur Vihar Phase-1, Delhi-110091, have changed my name and shall hereafter be known as JAI SINGH SETHI.

It is certified that I have complied with other legal requirements in this connection.

JAI KUMAR SETHI  
[Signature (in existing old name)]

I, JAI KISHORE GUPTA son of DEEP CHAND, R/o A-40B, Avantika Enclave, Sector-2, Rohini, Sector-7, North West Delhi, Delhi-110085, have changed the name of my minor son GAURAV, aged 14 years and he shall hereafter be known as GAURAV GUPTA.

It is certified that I have complied with other legal requirements in this connection.

JAI KISHORE GUPTA  
[Signature of Guardian]

I, SANDEEP KUMAR S/o LOK NATH SHAW, residing at 350, Pocket-C, Sarita Vihar, South-East, NCT of Delhi-110076, have changed the name of my minor son SATTVIK GUPTA, aged 08 years and he shall hereafter be known as SATVIK GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR  
[Signature of Guardian]

I, SOMBIR S/o SHRI SURESH KUMAR, residing at H. No. 95, Ward No.-5, Bechond Malha Majra, Chhetra Bhadurpur, Sonipat, Haryana-131103, have changed the name of my minor daughter LAKSHITA, aged 11 years and she shall hereafter be known as LAKSHITA DAHIYA

It is certified that I have complied with other legal requirements in this connection.

SOMBIR  
[Signature of Guardian]

I hitherto known as PRINCE S/o SOMBIR residing at H.No.-95, Ward No.-5, Bechond Malha Majra, Chhetra Bhadurpur, Sonipat, Haryana-131103, have changed my name and shall hereafter be known as PRINCE KUMAR DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

PRINCE  
[Signature (in existing old name)]

I hitherto known as REYANSH CHAUDHARY alias REYANSH CHOUDHARY S/o UMA SHANKAR CHAUDHARY, R/o B-87, Sector-22, Noida, PO Noida, Distt. Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as REYANSH CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

REYANSH CHAUDHARY alias REYANSH CHOUDHARY  
[Signature (in existing old name)]

I hitherto known as SHUBHAM KARADIA S/o VINOD KUMAR, R/o E - 501, Madipur, Paschim Vihar, West Delhi, Delhi - 110063, have changed my name and shall hereafter be known as SHUBHAM SINGH RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM KARADIA  
[Signature (in existing old name)]

I hitherto known as YUVRAJ S/o RAJESH CHOUDHARY, residing at Maithil Tola, Purnea, Bihar-854301, have changed my name and shall hereafter be known as YUVRAJ CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

YUVRAJ  
[Signature (in existing old name)]

I hitherto known as MUDASSIR ALI alias MOHD MURSHID ALI S/o MAZID ALI, Permanent residents Lahi Faridpur, PO. Lani Faridpur, District Budaun, Uttar Pradesh-243601, Presents Residence E-11, A/93, Buland Masjid Shastri Park, North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as MOHD MURSHID ALI.

It is certified that I have complied with other legal requirements in this connection.

MUDASSIR ALI alias MOHD MURSHID ALI  
[Signature (in existing old name)]

I hitherto known as SONIYA W/O RAMESH CHAND, R/o Bahlolpur, PO-Kuralsi, Distt.-Muzaffarnagar, Uttar Pradesh-251309, have changed my name and shall hereafter be known as SIYANI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SONIYA  
[Signature (in existing old name)]

I hitherto known as Rafeek AHMAD S/o AZIZ, R/o 45, Sector-63 Noida, Chhajarsi, Gautam Buddha Nagar, Uttar Pradesh - 201307, have changed my name and shall hereafter be known as MOHMMAD SAFIQUE.

It is certified that I have complied with other legal requirements in this connection.

RAFEEK AHMAD  
[Thumb Impression]

I hitherto known as SANTOSH YADAV W/o DHARMBIR SINGH, R/o Na, Near Chetram Ki Dhani, Uttam Nagar, Rewari, Haryana-123401, have changed my name and shall hereafter be known as SANTOSH DEVI.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH YADAV  
[Signature (in existing old name)]

I hitherto known as ANAND KUMAR S/o RAMESH KUMAR, R/o Nimbira(33), Mahendragarh, Haryana-123029, have changed my name and shall hereafter be known as ROHIT.

It is certified that I have complied with other legal requirements in this connection.

ANAND KUMAR  
[Signature (in existing old name)]

I, ASHOK MANGLA S/o MAHENDRA MANGLA, residing at C-507, Gali No.-7, S G M Nagar, Faridabad, Faridabad, Haryana-121001, have changed the name of my minor son JAI DEEP, aged 14 years and he shall hereafter be known as JAIDEEP MANGLA.

It is certified that I have complied with other legal requirements in this connection.

ASHOK MANGLA  
[Signature of Guardian]

I hitherto known as DEEPAK S/o THAKUR DASS, R/o 843, Sikka Colony, Gujaria Hospital, Sonipat, Haryana-131001, have changed my name and shall hereafter be known as DEEPAK TUTEJA.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK  
[Signature (in existing old name)]

I hitherto known as MOTI MALA DEVI W/o SUNHARI LAL, residing at H. No.-11D/1A/4, Sati Nagar, Sabji Mandi, Narayach, Agra, Uttar Pradesh-282006, have changed my name and shall hereafter be known as RAJ MALA

It is certified that I have complied with other legal requirements in this connection.

MOTI MALA DEVI  
[Signature (in existing old name)]

I hitherto known as UNESH RANI alias RANI D/o CHATTAR SINGH W/o JAGDISH KUMAR, R/o H.No-215, Munirka Village, South West Delhi, Delhi-110067, have changed my name and shall hereafter be known as UNESH RANI.

It is certified that I have complied with other legal requirements in this connection.

UNESH RANI alias RANI  
[Signature (in existing old name)]

I, SUNIL S/o NANAK CHAND, R/o H-775, Shakur Pur, J. J. Colony, Samrat Cinema Hall, PO Saraswati Vihar, Distt. North West Delhi, Delhi-110034, have changed the name of my minor son DIVYANSH alias DIVYANSH JARWAL, aged 10 years and he shall hereafter be known as DIVYANSH JARWAL.

It is certified that I have complied with other legal requirements in this connection.

SUNIL  
[Signature of Guardian]

I, SUNIL S/o NANAK CHAND, R/o H-775, Shakur Pur, J. J. Colony, Samrat Cinema Hall, PO. Saraswati Vihar, Distt. North West Delhi, Delhi-110034, have changed the name of my minor son JIVANSH alias JIVANSH JARWAL, aged 13 years and he shall hereafter be known as JIVANSH JARWAL.

It is certified that I have complied with other legal requirements in this connection.

SUNIL  
[Signature of Guardian]

I, VARSHA W/o PRADEEP KATARIYA, R/o House No.-133, Block-A, Shakarpur, PO. Shakarpur, Distt. East Delhi, Delhi-110092, have changed the name of my minor daughter DEVANYA KATARIYA, aged 5 months and she shall hereafter be known as ANVI KATARIYA.

It is certified that I have complied with other legal requirements in this connection.

VARSHA  
[Signature of Guardian]

I hitherto known as VARSHA W/o RAJ KUMAR, residing at B-64, Gali No.-2, Shyam Nagar, Krishna Nagar, Delhi-110051, have changed my name and shall hereafter be known as VARSHA OBRAY.

It is certified that I have complied with other legal requirements in this connection.

VARSHA  
[Signature (in existing old name)]

I, PREM CHANDRA TIWARI S/o PRASHURAM TIWARI, R/o 173, Mathia Shri Ram, Kushinagar, Uttar Pradesh-274409, have changed the name of my minor son ANSHU, aged 07 years and he shall hereafter be known as AYUSH TIWARI.

It is certified that I have complied with other legal requirements in this connection.

PREM CHANDRA TIWARI  
[Signature of Guardian]

I hitherto known as RAGINI THAKUR D/o BHAGWANDIN W/o BHASKAR PATEL, R/o 123/2, Bhainsi, PO-Bhainsi, Distt.-Maharajganj, Uttar Pradesh-273302, have changed my name and shall hereafter be known as USHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RAGINI THAKUR  
[Signature (in existing old name)]

I hitherto known as RAJ KUMARI BHOLA alias RAJ BHOLA wife of ASHOK KUMAR BHOLA, residing at Flat No.159, Din Apartment, Plot No.7, Sector-4, Dwarka, New Delhi-110078, have changed my name and shall hereafter be known as RAJ KUMARI BHOLA.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMARI BHOLA alias RAJ BHOLA  
[Signature (in existing old name)]

I hitherto known as NEHA KEDIA D/o KISHAN LAL, R/o Unit No.1711, Ocus24k, Sector-68, Beside Aria Mall Gurugram Haryana 122001, have changed my name and shall hereafter be known as NIHAAYA AGARWAAL.

It is certified that I have complied with other legal requirements in this connection.

NEHA KEDIA  
[Signature (in existing old name)]

I, SHRIKANTH BANDARKAR son of KRISHNA BHANDARKAR, residing at Flat No 142, Gangotri Apartment, Pocket 1, Sector 12, Dwarka, South West Delhi, Delhi 110078 have changed the name of my minor son, SHAURYA S BHANDARKAR, aged 11 years and he shall hereafter be known as SHAURYA BHANDARKAR.

It is certified that I have complied with other legal requirements in this connection.

SHRIKANTH BANDARKAR  
[Signature of Guardian]

I hitherto known as DHARMENDER SINGH alias DHARVENDRA SINGH S/o UDAL SINGH, R/o Quater No-2, G/F DG-2, Type-2, Ps Mangol Puri, Mangol Puri, Mangolpuri N-Block, Po-Mangolpuri N-Block, Distt: North West Delhi, Delhi-110083, have changed my name and shall hereafter be known as DHARMENDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDER SINGH alias DHARVENDRA SINGH  
[Signature (in existing old name)]

I, AMAN SRIVASTAVA S/o SUNIL KUMAR SRIVASTAVA, R/o 875, Second Floor, Near St Andrews School, Shakti Khand-4, Indirapuram, Ghaziabad, Uttar Pradesh-201014, have changed the name of my minor daughter PRANVI SRIVASTAVA, aged 03 years and she shall hereafter be known as VANEESHA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

AMAN SRIVASTAVA  
[Signature of Guardian]

I hitherto known as MOHAMMAD NADEEM S/o MOHAMMAD YASEEN, residing at House No.- 102, Nankar Rani, Po-Suar, Distt.- Rampur, Uttar Pradesh- 244924, have changed my name and shall hereafter be known as MOHD NADEEM.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD NADEEM  
[Signature (in existing old name)]

I hitherto known as BHOLANIYA W/o VIJAYPAL, R/o Surpur, PO. Dinaura, Distt. Sambhal, Uttar Pradesh-202421, have changed my name and shall hereafter be BHOLA DEVI.

It is certified that I have complied with other legal requirements in this connection.

BHOLANIYA  
[Thumb Impression]

I hitherto known as SUJATA ARORA wife of Shri MAHESH ARORA, residing at B-113, First Floor, IGNOU Road, Gate No. 3, Freedom Fighter Enclave, VTC Neb Sarai, PO. IGNOU, District South Delhi, Delhi-110068, have changed my name and shall hereafter be known as SONAL ARORA.

It is certified that I have complied with other legal requirements in this connection.

SUJATA ARORA  
[Signature (in existing old name)]

I hitherto known as SOURABH M VASHISHTHA alias SAURABH MOHAN, son of SHAILENDRA MOHAN, residing at F-536 AF2NO, Sector-7, Plot No.11, Dwarka, South West Delhi, Delhi-110075, have changed my name and shall hereafter be known as SOURABH M VASHISHTHA.

It is certified that I have complied with other legal requirements in this connection.

SOURABH M VASHISHTHA alias SAURABH MOHAN,  
[Signature (in existing old name)]

I hitherto known as ANU ASWAL W/o MUKESH ASWAL, residing at W-116 A/598, H M B Camp No. 4, Jwalapuri, Sunder Vihar SO West Delhi, Delhi-110087, have changed my name and shall hereafter be known as ANITA ASWAL.

It is certified that I have complied with other legal requirements in this connection.

ANU ASWAL  
[Signature (in existing old name)]

I, SUNIL KUMAR S/o OM PRAKESH, R/o 344, H-Block Police Colony, Ashok Vihar Ph-1, Ashok Vihar, Saraswati Vihar, North West Delhi, Delhi-110052, have changed the name of my minor daughter ISHANYA aged 13 years and she shall hereafter be known as ISHANYA TOMAR.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR  
[Signature of Guardian]

I hitherto known as MANISHA SHARMA D/o PRAKASH SHARMA W/o KAPIL MITTAL, R/o D-11, Chattarpur Enclave, South Delhi, Delhi-110074, have changed my name and shall hereafter be MANISHA MITTAL.

It is certified that I have complied with other legal requirements in this connection.

MANISHA SHARMA  
[Signature (in existing old name)]

I hitherto known as KASIIKA AGRAWAL daughter of SHRI ANUP AGRAWAL, residing at House No. 6F Block 7, Type 7, Darya Khan Tomb East Kidwai Nagar, Delhi-110023, have changed my name and shall hereafter be known as KASHIKA AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

KASIIKA AGRAWAL  
[Signature (in existing old name)]

I, BHAVNA PANDEY W/o RAHUL PANDEY, R/o 01, Police Fire Station, Banna Devi, Koil, Aligarh, Uttar Pradesh-202001, have changed the name of my minor daughter ASHI alias TEENA PANDEY aged 09 years and she shall hereafter be known as TEENA PANDEY.

It is certified that I have complied with other legal requirements in this connection.

BHAVNA PANDEY  
[Signature of Gaurdian]

I hitherto known as LALITA SINGH W/o R.B. SINGH, R/o D-29, LF-4, Near Mahavir Park Shyam Park Extn. Sahibabad, Gaziabad, Uttar Prades-201005, have changed my name and shall hereafter be known as LALTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

LALITA SINGH  
[Signature (in existing old name)]

I hitherto known as RAJENDRA SINGH alias MAHAK SINGH S/o KIRPAL SINGH, R/o VTC: Chhur, PO: Chhur. Sub District: Sardhana, District: Meerut, Uttar Pradesh-250342, have changed my name and shall hereafter be known as MAHAK SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA SINGH alias MAHAK SINGH  
[Signature (in existing old name)]

I, RAM BILASH S/o JETHURAM, R/o Balua Bahadurpur, Rukanuddeinpur, Ambedkar Nagar, Uttar Pradesh-224186, have changed the name of my minor daughter ANSHIKA aged 13 years and she shall hereafter be known as AASTHA.

It is certified that I have complied with other legal requirements in this connection.

RAM BILASH  
[Signature of Guardian]

I hitherto known as RACHNA daughter of SHRI SATISH KUMAR, residing at A-69, Gali No.2, Johripur Extension, Gokal Pur, PO. Gokal Puri, District North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as RACHNA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RACHNA  
[Signature (in existing old name)]

I, LAKSHAY KATARIA son of SHRI NAFE SINGH, residing at 118, Katwaria Sarai Village Delhi-110016, have changed the name of my minor daughter VIRONIKA KATARIA aged 02 years and she shall hereafter be known as DITYA KATARIA.

It is certified that I have complied with other legal requirements in this connection.

LAKSHAY KATARIA  
[Signature of Guardian]

I hitherto known as SUNIL KUMAR S/o A P NAUTIYAL, R/o House No. RZ-T-234, 3rd Floor, Near Sheetla Mata Mandir, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as SUNIL NAUTIYAL.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR  
[Signature (in existing old name)]

I hitherto known as KANAV GARG alias PIYU GUPTA S/o NARESH GARG, R/o J-101, Near Murga Market Ashok Vihar, Phase-1, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as KANAV GARG.

It is certified that I have complied with other legal requirements in this connection.

KANAV GARG alias PIYU GUPTA  
[Signature (in existing old name)]

I hitherto known as SHYAM SUNDER TIWARI S/o LAXMI NARAYAN TIWARI, R/o RZ-24A, First Floor, Front Side, Street No. 2, South Extn. Part-1, Uttam Nagar, West Delhi-110059, have changed my name and shall hereafter be known as SHYAM SUNDAR TIWARI.

It is certified that I have complied with other legal requirements in this connection.

SHYAM SUNDER TIWARI  
[Signature (in existing old name)]

I hitherto known as ZIA UL HAQUE S/o BUNIYAD ALI KHAN, Resident of Village Hajipur Bhatola, Post Mundakhera, District Bulandshahr(203131), Uttar Pradesh, have changed my name and shall hereafter be known as TURK ZIYA UL HAQUE KHAN.

It is certified that I have complied with other legal requirements in this connection.

ZIA UL HAQUE  
[Signature (in existing old name)]

I, LUCKY KAUSHIK W/o AMIT SHARMA, resident of H. No. 4F, M S Block, Ranaji Enclave B-2 Gali Part-3, Najafgarh, South West Delhi, Delhi-110043, have changed the name of my minor daughter MORVI aged 7 months and she shall hereafter be known as MEDHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

LUCKY KAUSHIK  
[Signature of Guardian]

I, KAILASH S/o HIRA LAL, R/o E-61, J.J. Colony Shakur Pur, Saraswati Vihar S.O. North West Delhi, Delhi-110043, have changed the name of my minor daughter AN aged 14 years and shall hereafter be known as ANN.

It is certified that I have complied with other legal requirements in this connection.

KAILASH  
[Signature of Guardian]

I hitherto known as SUNEEL KUMAR S/o JAGDISH, residing at Village Shahjhanpur, Sajapur, PO. Chandpur, Distt. Faridabad, Haryana-121101, have changed my name and shall hereafter be known as SUNIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUNEEL KUMAR  
[Signature (in existing old name)]

I hitherto known as JAIVIR SINGH S/o BANIRAM, R/o Gali No.-3, Nehru Road, Shanti Puram, Baraut, Baghpat, Uttar Pradesh-250611, have changed my name and shall hereafter be known as JAIVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAIVIR SINGH  
[Signature (in existing old name)]

I hitherto known as AFRIDI S/O PARVEZ SIDDIQUI, R/O Vill. Alivardipur Kulesara Greater Noida, Gautam Budh Nagar (UP)-201306, have changed my name and shall hereafter be known as SAHID.

It is certified that I have complied with other legal requirements in this connection.

AFRIDI  
[Signature (in existing old name)]

I hitherto known as CHAITANYA ARORA S/o AMIT ARORA, R/o Q-75, Nirmal Cottage, Gali No-6, Vikas Vihar, Manas Kunj Road, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as KABIIR ARORA.

It is certified that I have complied with other legal requirements in this connection.

CHAITANYA ARORA  
[Signature (in existing old name)]

I hitherto known as RAJPUT USHA VISHNUSINGH W/o VISHNU, R/o 47, Ratanpur, Bulandshar, Uttar Pradesh-245407, have changed my name and shall hereafter be known as USHA.

It is certified that I have complied with other legal requirements in this connection.

RAJPUT USHA VISHNUSINGH  
[Signature (in existing old name)]

I, DILIP KUMAR S/o HIRA LAL, R/o 2, Dhobi Ghat Block-M, Moti Bagh-1, Chankya Puri, New Delhi, Delhi-110021, have changed the name of my minor son SAKSHAM aged 14 years and he shall hereafter be known as SAKSHAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DILIP KUMAR  
[Signature of Guardian]

I hitherto known as M. SIVA KUMAR S/o SYAMA SUNDARA SARMA MULUKUTLA, R/o H. No.1017, Type-4, Opposite Church, R. K. Puram Sector-4, Vasant Vihar, South Delhi, Delhi-110022, have changed my name and shall hereafter be known as SIVA KUMAR MULUKUTLA.

It is certified that I have complied with other legal requirements in this connection.

M. SIVA KUMAR  
[Signature (in existing old name)]

I hitherto known as GURSIMRAN KAUR Wife of GURVINDER SINGH SANDHU R/o 154, Police Colony, Hauz Khas, South Delhi, Delhi-110016, have changed my name and shall hereafter be known as SAMARA BAJWA.

It is certified that I have complied with other legal requirements in this connection.

GURSIMRAN KAUR  
[Signature (in existing old name)]

I, KRISHAN SOMAWAT S/O RAJE RAM, R/o RZ-157, R-Block, New Roshan Pura, Najafgarh New Delhi-110043, have changed the name of my minor son PARTH aged 15 years and he shall hereafter be known as PARTH SOMAWAT.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN SOMAWAT  
[Signature of Guardian]

I hitherto known as R KARTHIK S/o V. RAMASUBRAMANIAN, R/o H. No. 446, Adarsh Apartment Sector-3, Pocket-16 Dwarka, New Delhi-110075, have changed my name and shall hereafter be known as KARTHIK RAMASUBRAMANIAN.

It is certified that I have complied with other legal requirements in this connection.

R KARTHIK  
[Signature (in existing old name)]

I, RAJNESH wife of SH. PARAMBIR, R/o H. No. 655, Gali No. 4, Adarsh Nagar, Bahadurgarh, Haryana-124507, have changed my minor daughter SAIRA alias MITAKSHI aged 13 years and she shall hereafter be known as MITAKSHI.

It is certified that I have complied with other legal requirements in this connection.

RAJNESH  
[Signature of Guardian]

I hitherto known as NEHA D/O GOPAL PASWAN, R/o B-114, Mandir Wala Block, Shshbad, Dairy, Pansali, Pehlajpur, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as KAVITA.

It is certified that I have complied with other legal requirements in this connection.

NEHA  
[Signature (in existing old name)]

I hitherto known as NEELAM CHAUHAN W/o PARDEEP CHAUHAN, R/o RZ-16A/13 D, Gali No-5, Main Sagarpur, Sagarpur, South West Delhi, Delhi-110046, have changed my name and shall hereafter be known as DARSHAN DEVI.

It is certified that I have complied with other legal requirements in this connection.

NEELAM CHAUHAN  
[Signature (in existing old name)]

I hitherto known as UBRAJ SINGH S/o RAJENDRA SINGH, R/o DDA Flat No-364, Third Floor, Pocket-6, Sector-A-10, Narela, North West Delhi, Delhi-110040 have changed my name and shall hereafter be known as YUVRAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

UBRAJ SINGH  
[Signature (in existing old name)]

I, SUKHVENDER MALIK S/o SH. KULDEEP SINGH MALIK, R/o C-10/110, Second Floor, Sector-5, Rohini, Delhi-110085, have changed my minor son KIYAANSH MALIK aged 3 years and he shall hereafter be known as KARANVEER MALIK.

It is certified that I have complied with other legal requirements in this connection.

SUKHVENDER MALIK  
[Signature of Guardian]

I hitherto known as CHANDRIMA CHOUDHURY D/o NAYAN MANGAL CHOUDHURY, residing at J-3/324, Top Floor, DDA Flats, Kalkaji, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as AGNI CHOUDHURY.

It is certified that I have complied with other legal requirements in this connection.

CHANDRIMA CHOUDHURY  
[Signature (in existing old name)]

I, BHAGWAN DASS S/o CHARAN SINGH, R/o H.N. 120, Karala, North West Delhi, Delhi-110081, have changed my minor daughter RAM PAYARI aged 12 years and she shall hereafter be known as SONIYA.

It is certified that I have complied with other legal requirements in this connection.

BHAGWAN DASS  
[Signature of Guardian]

I hitherto known as KANCHAN KUMAR alias KANCHAN KUMAR PATEL S/o BASUDEO PATEL, R/o Flate No. A-2, Uppar Ground Floor, C-20/2, Chhatar Pur Enclave, Phase-2, Chattar Pur, PO Chattarpur, Distt. South Delhi, Delhi-110074, have changed my name and shall hereafter be known as KANCHAN KUMAR PATEL.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN KUMAR alias  
KANCHAN KUMAR PATEL  
[Signature (in existing old name)]

I hitherto known as RANJAN KUMAR S/o BABAN KUMAR, residing at Vill. Nadaul, Post Nadaul, Thana Mamaurhi, Nadaul, PO. Nadaul, Distt. Patna, Bihar-804454, have changed my name and shall hereafter be known as SANJEEV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RANJAN KUMAR  
[Signature (in existing old name)]

I hitherto known as AYESHA FATIMA D/o ATHAR SAYEED KHAN, residing at 893-3/8, UGF, Ambience Residency, Mehrauli, New Delhi-110030, have changed my name and shall hereafter be known as AYYESHAA FATIMA.

It is certified that I have complied with other legal requirements in this connection.

AYESHA FATIMA  
[Signature (in existing old name)]

I hitherto known as DHANAK KANWAR D/o AJAY SINGH KANWAR W/o ANIRUDDHA VERMA, R/o B-3/22, Rajouri Garden, Delhi-110027, have changed my name and shall hereafter be known as DHANAK VERMA.

It is certified that I have complied with other legal requirements in this connection.

DHANAK KANWAR  
[Signature (in existing old name)]

I hitherto known as RAJ MATI DEVI alias RAJ MATI D/o GUTHELI BHAGAT W/o MOTI LAL, R/o 129/120 Khilona Bagh, Bhamashah Marg, Prachin Shiv Mandir, Model Town, Dr Mukherjee Nagar, North West Delhi, Delhi-110009, have changed my name and shall hereafter be known as RAJ MATI.

It is certified that I have complied with other legal requirements in this connection.

RAJ MATI DEVI alias RAJ MATI  
[Signature (in existing old name)]

I hitherto known as ALOK PATNAIK S/o PRAFULLA KUMAR PATNAIK, residing at House No. 832, first Floor, R. K. Puram Sect-9, PO. R. K. Puram Sect-5, Distt. South West Delhi, Delhi-110022, have changed my name and shall hereafter be known as AJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ALOK PATNAIK  
[Signature (in existing old name)]

I hitherto known as LAXMINARAYAN NAIK son of Shri APPU NAIK, R/o Govt of Karnataka, Flat. No. 9, Staff Colony-II, Near Outer Ring Road, R. K. Puram, Sector-6, New Delhi-110022, have changed my name and shall hereafter be known as LAXMAN NAIK.

It is certified that I have complied with other legal requirements in this connection.

LAXMINARAYAN NAIK  
[Signature (in existing old name)]

I hitherto known as MANN MADHUKAR alias MANN VIVEK MADHUKAR S/o VIVEK MADHUKAR, R/o H-1463, 3rd Floor, C. R. Park, New Delhi-110019, have changed my name and shall hereafter be known as MANN VIVEK MADHUKAR.

It is certified that I have complied with other legal requirements in this connection.

MANN MADHUKAR alias MANN  
VIVEK MADHUKAR  
[Signature (in existing old name)]

I hitherto known as HARJIT SINGH S/o JOGINDER SINGH BABBAR, R/o RZA-93, Nihal Vihar, Nilothi, West Delhi, Delhi-110041, have changed my name and shall hereafter be known as HARJEET SINGH BABBAR.

It is certified that I have complied with other legal requirements in this connection.

HARJIT SINGH  
[Signature (in existing old name)]

I hitherto known as SAROJ DEVI D/o JAI RAM W/o PAYAR CHAND THAKUR, R/o H. No.-1058, Gali No.-9, Lakhpur Colony Part-2, Mithapur Extn., South Delhi, Delhi-110044, have changed my name and shall hereafter be known as SAROTA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SAROJ DEVI  
[Signature (in existing old name)]

I hitherto known as MOHAMMAD RAHAMMATULLAH S/o MD ASPHAK, residing at Brahmupur Tola, Barhampur, Darbhanga, Bihar- 847307, have changed my name and shall hereafter be known as MOHAMMAD RAHMATULLAH.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD RAHAMMATULLAH  
[Signature (in existing old name)]

I hitherto known as SARLA W/o UMA SHANKAR CHAUDHARY, R/o H. No. 858, 1st Floor, DA Flats Type-3, Gulabi Bagh, North Delhi, Delhi-110007, have changed my name and shall hereafter be known as SANDHYA CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SARLA  
[Signature (in existing old name)]

I hitherto known as KANCHAN PUROHIT W/o ARJUN SINGH, R/o Village Sariyana, Tehsil Bhinmal, District Jalore, Rajasthan-343029, have changed my name and shall hereafter be known as KANCHAN RAJPUROHIT.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN PUROHIT  
[Signature (in existing old name)]

I, VINOD BHATT S/o Shri MAHADEV BHATT, R/o M-11, Delta 3, Greater Noida, Rampur Jagir, Gautam Budh Nagar, U. P.-201306, have changed the name of my minor daughter EASHTA BHATT, aged 7 years and she shall hereafter be known ISHA BHATT.

It is certified that I have complied with other legal requirements in this connection.

VINOD BHATT  
[Signature of Guardian]

I hitherto known as SATYA BHAN SINGH S/o RAM SINGH, residing at Lakhan Pur Sikandra, Agra-282007, have changed my name and shall hereafter be known as RATBHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATYA BHAN SINGH  
[Signature (in existing old name)]

I, RAMU YADAV S/o VIJAY PAL SINGH, R/o Paindhat, Pairhat, Firozabad, Eka, Uttar Pradesh-205152, have changed the name of my minor daughter VANSHIKA YADAV, aged 10 years and she shall be hereafter known as RITIKA.

It is certified that I have complied with other legal requirements in this connection.

RAMU YADAV  
[Signature of Guardian]

I hitherto known as KAMLA TIRKEY D/o JANGLA TIRKEY, residing at Sorda, Suruda, PO. Surda, Distt. Sundergarh, Odisha-770035, have changed my name and shall hereafter be known as KOMAL.

It is certified that I have complied with other legal requirements in this connection.

KAMLA TIRKEY  
[Signature (in existing old name)]

I hitherto known as HEMRAJ alias HEMRAJ GIRI S/o DAULAT SINGH GIRI, R/o H. No.-5424, Street No.-115/14, B-Block, Sant Nagar, Near Khushal Chowk, Burari, Delhi-110084, have changed my name and shall hereafter be known as HEMRAJ GIRI.

It is certified that I have complied with other legal requirements in this connection.

HEMRAJ alias HEMRAJ GIRI  
[Signature (in existing old name)]

I, ANKUR CHOUDHARY S/o Sh. SURENDER PAL, R/o House No. D-1/7, Gali No. 19, Near Gyani Market, Khajoori Khas, Karawal Nagar, North East, Delhi-110094, have changed the name of my minor daughter ANAYA, aged 14 years and she shall hereafter be known as ANAYA HOODA.

It is certified that I have complied with other legal requirements in this connection.

ANKUR CHOUDHARY  
[Signature of Guardian]

I, ANKUR CHOUDHARY S/o Sh. SURENDER PAL, R/o House No. D-1/7, Gali No. 19, Near Gyani Market, Khajoori Khas, Karawal Nagar, North East, Delhi-110094, have changed the name of my minor son VEDISH CHAUDHARY, aged 6 years and he shall hereafter be known as VEDISH HOODA.

It is certified that I have complied with other legal requirements in this connection.

ANKUR CHOUDHARY  
[Signature of Guardian]

I hitherto known as KARUNA BHUTANI D/o AMIT BHUTANI, R/o H. No.-68-A, Street No.-4, East Guru Angad Nagar, Laxmi Nagar, East Delhi-110092, have changed my name and shall hereafter be known as KARUNAA BHUTANI.

It is certified that I have complied with other legal requirements in this connection.

KARUNA BHUTANI  
[Signature (in existing old name)]

I hitherto known as SACHIN S/o SHRI BHAGWAN, R/o 723/19 Old DC Road, Preet Vihar, Sonipat, Haryana-131001, have changed my name and shall hereafter be known as SACHIN DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

SACHIN  
[Signature (in existing old name)]

I hitherto known as SALMA W/o MOHAMMAD ALI, R/o 1818, Anar Kothi, Malka Ganj, North Delhi, Delhi-110007, have changed my name and shall hereafter be known as SALMA KHATOON.

It is certified that I have complied with other legal requirements in this connection.

SALMA  
[Signature (in existing old name)]

I hitherto known as RAJBALA W/o JATI RAM, R/o H. No.-469, Near Choua Wala Johad, VPO Sarsod, Distt. Hisar, Haryana-125121, have changed my name and shall hereafter be known as RAJO.

It is certified that I have complied with other legal requirements in this connection.

RAJBALA  
[Thumb Impression]

I hitherto known as KM PREETI SHRIVASTAVA alias PREETI SINHA D/o PREM PRAKESH SHRIVASTAVA W/o RANJIT KUMAR SINHA, R/o H. No.-65, Village & Post Suryabhanpur, PS Dokati, Tehsil Bairia, Distt. Ballia, Uttar Pradesh-277216, have changed my name and shall hereafter be known as PREETI SHRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

KM PREETI SHRIVASTAVA  
alias PREETI SINHA  
[Signature (in existing old name)]

I hitherto known as GURBACHAN SINGH alias DALJEET SINGH S/o PREM SINGH, R/o B-33, Gali No.-2, East Nathu Colony Shahdara, Nand Nagri, PO. Nand Nagri, Distt. North East Delhi, Delhi-110093, have changed my name and shall hereafter be known as GURBACHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURBACHAN SINGH alias DALJEET SINGH  
[Signature (in existing old name)]

I hitherto known as VANSHIKA CHUCHRA alias VANSHIKA BAJAJ D/o SANDEEP KUMAR CHUCHRA W/o VIBHOR BAJAJ, R/o J38-B, Vikas Puri, PO. Tilak Nagar, Distt. West Delhi, Delhi-110018, have changed my name and shall hereafter be known as VANSHIKA CHUCHRA BAJAJ.

It is certified that I have complied with other legal requirements in this connection.

VANSHIKA CHUCHRA alias VANSHIKA BAJAJ  
[Signature (in existing old name)]

I, CHHETAN JAIN S/o VIPIN JAIN, R/o 1180, Ground Floor, Sector-4, Near Huda Market, Gurugram, Haryana-122001, have changed the name of my minor daughter SHIVANYA JAIN, aged 3 years and she shall hereafter be known as KAASHVI JAIN.

It is certified that I have complied with other legal requirements in this connection.

CHHETAN JAIN  
[Signature of Guardian]

I hitherto known as RAJENDRA SINGH S/o DHANIRAM, R/o Gram Ratanpur, Post Office Chakluwa, Kaladhungi, VTC. Kala Dhungi Range, PO. Kaladhungi, Distt. Nainital, Uttarakhand-263140, have changed my name and shall hereafter be known as RAM KISHAN.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA SINGH  
[Signature (in existing old name)]

I, SHIVI AGRAWAL S/o RAVINDRA KUMAR AGRAWAL, R/o N-1302, Arihant Arden, Sector-1, Plot No. GH 07A, Near Panchmukhi Hanuman Mandir, Greater Noida West, Bishrakh, PO. I.A.Surajpur, Distt. Gautam Buddha Nagar, Uttar Pradesh-201306, have changed the name of my minor daughter MANASHVI AGRAWAL, aged 5 years and she shall hereafter be known as GGAURAVI AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

SHIVI AGRAWAL  
[Signature of Guardian]

I hitherto known as ASHOK alias ASHOK KUMAR S/o ROHTAS, R/o Near Jogi Choupal, H. No. 711, Jogi Wali Gali, Buradi, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as ASHOK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHOK alias ASHOK KUMAR  
[Signature (in existing old name)]

I hitherto known as ARSHI SHAMEEM D/o SHAMIM AHMAD, Permanent resident 238/123, Katra Abu Turab Khan Chowk, Nakkhas, Lucknow, PO. Chowk, Lucknow, Uttar Pradesh-226003, Presently residing at WZ-1237, Shiv Mandir Marg, Palam Village, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as KHADIJA FARAZ.

It is certified that I have complied with other legal requirements in this connection.

ARSHI SHAMEEM  
[Signature (in existing old name)]

I, KAPIL VISHNOI S/o B.N. VISHNOI, R/o C-141, Radha Garden, Meerut, Defence Colony, Uttar Pradesh-250001, have changed the name of my minor son REYAANSH AGGARWAL, aged 6 years and he shall hereafter be known as KESHAV AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

KAPIL VISHNOI  
[Signature of Guardian]

I hitherto known as DHARMENDER KUMAR S/o KAMAL SINGH, R/o F-56, Gali No.-2, New Usman Pur, Garhi Mendo, Bhajan Pura, North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as DHARMENDER RANA.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDER KUMAR  
[Signature (in existing old name)]

I, GUROON W/o PAWAN KUMAR, R/o Village Sadhopur, PO. Dhomeds, Distt. Gautam Buddha Nagar, Uttar Pradesh-203207, have changed the name of my minor daughter PARI, aged 11 years and she shall hereafter be known as YASHIKA.

It is certified that I have complied with other legal requirements in this connection.

GUROON  
[Signature of Guardian]

I hitherto known as PAWAN YADAV S/o PRABHUNATH YADAV, R/o Baragadwa Madhopur, Maharajganj, Uttar Pradesh-273151, have changed my name and shall hereafter be known as ANKIT YADAV.

It is certified that I have complied with other legal requirements in this connection.

PAWAN YADAV  
[Signature (in existing old name)]

I hitherto known as ADITYA VERMA alias ADITYA S/o RAJESH VERMA, R/o House Number 713, Sector-31, Faridabad Sector-29, Faridabad, Haryana-121008, have changed my name and shall hereafter be known as ADITYA VERMA.

It is certified that I have complied with other legal requirements in this connection.

ADITYA VERMA alias ADITYA  
[Signature (in existing old name)]

I hitherto known as ANUSHREE VERMA alias ANUSHREE D/o RAJESH VERMA, R/o House Number 713, Sector-31, Faridabad Sector-29, Faridabad, Haryana-121008, have changed my name and shall hereafter be known as ANUSHREE VERMA.

It is certified that I have complied with other legal requirements in this connection.

ANUSHREE VERMA alias ANUSHREE  
[Signature (in existing old name)]

I hitherto known as JASWANT SINGH JAIN alias JASVANT JAIN S/o SUMER CHAND JAIN, R/o 56, Arihant Nagar, Punjabi Bagh, West Punjabi Bagh, Punjabi Bagh, West Delhi, Delhi-110026, have changed my name and shall hereafter be known as JASVANT JAIN.

It is certified that I have complied with other legal requirements in this connection.

JASWANT SINGH JAIN alias JASVANT JAIN  
[Signature (in existing old name)]

I hitherto known as GAURAV S/o AVDHESH KUMAR, R/o House No.-54, Nagla Kashi, Post-Samana, Dhaulana, PO: Dhaulana, Distt. Hapur, Uttar Pradesh-245301, have changed my name and shall hereafter be known as GAURAV KUMAR SHISHODIA.

It is certified that I have complied with other legal requirements in this connection.

GAURAV  
[Signature (in existing old name)]

I, CHOKHE LAL S/o BAL KISHAN, R/o S-83/36A, Indira Camp Begumpur, Malviya Nagar, Malviya Nagar, Hauz Khas, South Delhi, Delhi-110017, have changed the name of my minor son YASH KUMAR AARY, aged 11 years and he shall hereafter be known as YASH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

CHOKHE LAL  
[Signature of Guardian]

I hitherto known as SUSHMA TIRKEY W/o PANKRACIUS TIRKEY, R/o 34, 3rd Floor, Bhagwan Nagar, Happy Tooth Dental Clinic, Hari Nagar Ashram, South Delhi, Delhi-110014, have changed my name and shall hereafter be known as SUSANA KIRPA TIRKEY.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA TIRKEY  
[Signature (in existing old name)]

I hitherto known as NATHU RAM S/o PRABHU DAYAL, R/o 239, D Block, J J Colony, Inderpuri, Central Delhi, Delhi-110012, have changed my name and shall hereafter be known as RAJAN CHAWLA.

It is certified that I have complied with other legal requirements in this connection.

NATHU RAM  
[Signature (in existing old name)]

I hitherto known as ASHOK KUMAR son of PUNU RAM, R/o Village Garhi Birbal, Indri, Tehsil Indri, Distt. Karnal-132054, Haryana, India have changed my name and shall hereafter be known as RANJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR  
[Thumb Impression]

I hitherto known as KUSUM KALRA W/o HUKAM CHAND KALRA, R/o H.No. 17/75, Thapar Colony, Tehsil Jagadhri, Distt. Yamuna Nagar-135001, Haryana, India, have changed my name and shall hereafter be known as KUSUM LATA.

It is certified that I have complied with other legal requirements in this connection.

KUSUM KALRA  
[Signature (in existing old name)]

I hitherto known as GAURAV S/o HANS RAJ, Vill. Sidham Mutsadi, PO. Chuheki, Teh. Phillaur, Distt. Jalandhar, Punjab, Pin code-144039, have changed my name and shall hereafter be known as GAURAV MADHAR.

It is certified that I have complied with other legal requirements in this connection.

GAURAV  
[Signature (in existing old name)]

I hitherto known as VIJAY SINGH son of GARIB DASS, residing at Bishop House, Mission Compound House, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as VIJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SINGH  
[Signature (in existing old name)]

I hitherto known as SINGARA SINGH S/o NAJAR SINGH, residing at Village Jatpura, PO-Lamme, Tehsil- Jagraon, Distt.- Ludhiana, Punjab-142034, have changed my name and shall hereafter be known as SHINGARA SINGH GREWAL.

It is certified that I have complied with other legal requirements in this connection.

SINGARA SINGH  
[Signature (in existing old name)]

I hitherto known as POLEPALLY KIRAN KUMAR S/o POLEPALLY NARAYANA, residing at Flat No-G6, Giridhari Ishta APTS, Near LV Prasad Eye Inst, Kismathpur, Rajendranagar, K.V. Rangareddy, Telangana-500030, have changed my name and shall hereafter be known as RUDRA RANASIMHA KIRAN REDDY.

It is certified that I have complied with other legal requirements in this connection.

POLEPALLY KIRAN KUMAR  
[Signature (in existing old name)]

I, JATIN CHOPRA S/o ASHWANI KUMAR CHOPRA, residing at 332, Turab Nagar, Ghaziabad, PO-Ghaziabad, Distt.-Ghaziabad, Uttar Pradesh-201001, have changed the name of my minor son KRISHNA CHOPRA, aged 13 years and he shall hereafter be known as RANBIR CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

JATIN CHOPRA  
[Signature of Guardian]

I hitherto known as ASHISH SONI S/o RAJINDER KUMAR SONI, R/o A-34, Sanjay Nagar, Mangol Pur Village, Sector-2, Rohini, Delhi-110085, have changed my name and shall hereafter be known as AASHISH SONI.

It is certified that I have complied with other legal requirements in this connection.

ASHISH SONI  
[Signature (in existing old name)]

I hitherto known as HARMEET SINGH alias HARMEET SINGH PAL son of NARAIN SINGH PAL, employed as Branch Manager/Social Security Officer in the Employees State Insurance Corporation, Ministry of Labour & Employment, Govt. of India, New Delhi, resident of House No. 1904, Sector-16-17, Hisar, Haryana-125001, have changed my name and shall hereafter be known as HARMEET SINGH PAL.

It is certified that I have complied with other legal requirements in this connection.

HARMEET SINGH alias HARMEET SINGH PAL  
[Signature (in existing old name)]

I hitherto known as TARUN KAUL son of RAM KISHAN SHARMA, residing at C-4/123, Nithari, Sector-31, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as TARUN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

TARUN KAUL  
[Signature (in existing old name)]

I hitherto known as RAJINDER KAUR BRAR W/o NAVDEEP SINGH, R/o Lande, Moga, Punjab-142049, have changed my name and shall hereafter be known as RAJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER KAUR BRAR  
[Signature (in existing old name)]

I, ANKIT RATHEE S/o AZAD SINGH, residing at H.-No.-924, Pana Jodhan, Kharhar(21), Kharhar, Jhajjar, Bahadurgarh, Haryana-124501, have changed the name of my minor son YONIT RATHEE, aged 11 Months and he shall hereafter be known as VIVAAN RATHEE.

It is certified that I have complied with other legal requirements in this connection.

ANKIT RATHEE  
[Signature of Guardian]

I, CHANDRIKA S/o RAMPRASAD, R/o Gram-Nirnam, Purvi, Tola-Tilkahana, Post-Lok Vidha Pith Nagar, Nirnam Purvi, Maharajganj, Uttar Pradesh-273155, have changed the name of my minor son ALOX BOND, aged 07 years and he shall hereafter be known as SATYAM.

It is certified that I have complied with other legal requirements in this connection.

CHANDRIKA  
[Signature of Guardian]

I, HEMANT KUMAR S/o NAND KISHORE UPADHYAY, R/o Gram-Trilokwa, Post-Konia, P.O.-Rajpur, Kalyanpur, District-East Champaran, Bihar-845432, have changed the name of my minor son SANAM KUMAR, aged 16 years and he shall hereafter known as SUMAN KUMAR UPADHYAY.

It is certified that I have complied with other legal requirements in this connection.

HEMANT KUMAR  
[Signature of Guardian]

I hitherto known as ASHOK SURBHAN THOMBARE alias ASHOK S. THOMBARE S/o SURABHAN ARJUN THOMBRE, Employed as Craftsman (Skilled), Ministry of Jal Shakti, Department of Water Resources, R/o Near Sindh Vidya Bhawan School, Road No.-6, Sindh Colony Co-OP Society, Bangala No.-606, Aundh, Ganeshkhind, Pune, Maharashtra-411007, have changed my name and shall hereafter be Known as ASHOK SURYABHAN THOMBARE.

It is certified that I have complied with other legal requirements in this connection.

ASHOK SURBHAN THOMBARE alias  
ASHOK S. THOMBARE  
[Signature (in existing old name)]

I hitherto known as RATNA REDDY KUKKALA S/o K BALI REDDY, Employed as Lt Col in Indian Army R/o H. No.-1-4-172/29, F. No.-101 and 102, Sai Mitra Residency, Lake View Colony, Sainikpuri, Secunderabad, Hyderabad, Telangana-500094, have changed my name and shall hereafter be known as KUKKALA RATNA REDDY.

It is certified that I have complied with other legal requirements in this connection.

RATNA REDDY KUKKALA  
[Signature (in existing old name)]

I hitherto known as RAMESHWAR SHRIRAM GADHAVE alias GADHAVE RAMESHWAR SHRIRAM S/o SHRIRAM SHIVRAM GADHAVE, R/o Behind

Gurukurpa Stor, Pundalik Nagar, Ward N-16, Chikhil, Buldana, Maharashtra-443201, have changed my name and shall hereafter be known as RAMESHWAR SHRIRAM PATIL.

It is certified that I have complied with other legal requirements in this connection.

RAMESHWAR SHRIRAM GADHAVE alias  
GADHAVE RAMESHWAR SHRIRAM  
[Signature (in existing old name)]

I hitherto known as NIDHI SAXENA W/o AJEET TRIPATHI, R/o Belahi, Karchana, Prayagraj, Khain, Uttar Pradesh-212307, have changed my name and shall hereafter be known as NIDHI TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

NIDHI SAXENA  
[Signature (in existing old name)]

I hitherto known as NAVEEN SUDHARSHAN S/o J SUDHARSHAN, residing at Suraksha Nivas, 4th Cross, Pampa Layout, Kempapura, Bengaluru, Karnataka-560024, India, have changed my name and shall hereafter be known as RITHIK SUDHARSHAN RAO.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN SUDHARSHAN  
[Signature (in existing old name)]

I hitherto known as V B SAMPATH KUMAR alias VANGARI SAMPATH son of V BALRAJ, R/o Plot No. 989, Pragathi Nagar, Bachpalle, Rangareddi, Telangana-500090, have changed my name and shall hereafter be known as AARYAN VANGARI.

It is certified that I have complied with other legal requirements in this connection.

V B SAMPATH KUMAR alias  
VANGARI SAMPATH  
[Signature (in existing old name)]

I hitherto have known as NAGENDRA KUMAR Son of ARUN PRASAD, Residing at Village-Dumari, Post- Bharthu, Bharthu, P.O.- Bharthu, District- Jehanabad, Bihar- 804432, have changed my name and shall hereafter be known as NARENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NAGENDRA KUMAR  
[Signature (in existing old name)]

I hitherto known as SARBATI DEVI W/o PRATAP SINGH, residing at Naurangabad, Alwar, Pin Code-301411, Rajasthan, have changed my name and shall hereafter be known as SARBATI.

It is certified that I have complied with other legal requirements in this connection.

SARBATI DEVI  
[Signature (in existing old name)]

I, BHABATOSH DAS son of ASHUTOSH DAS, presently residing at Vill. Saydpur Part-III, P.O. Sadirkhal, Distt. Cachar (Assam) - 788815, have changed the name of my minor son AKASH DAS aged 9 years and he shall hereafter be known as BIKRANT DAS.

It is certified that I have complied with other legal requirements in this connection.

BHABATOSH DAS  
[Signature of Gurdian]

I hitherto known as SHEFALI alias YUKTA RANI D/o BHAGWAN DASS W/o MANOJ KUMAR GAGNEJA, R/o 293, Hakikat Nagar, GTB Nagar, Delhi-110009, Previously, R/o H.No. 52, Nagar Nigam Saharanpur, Pin-247001, have changed my name and shall hereafter be known as SHEFALI.

It is certified that I have complied with other legal requirements in this connection.

SHEFALI alias YUKTA RANI  
[Signature (in existing old name)]

I hitherto known as PARAS S/o ASHOK KUMAR, residing at H.No. 1216 F, Sector 7 B, Sector-7, PO: Sector-19, Distt. Chandigarh-160019, have changed my name and shall hereafter be known as PARAS TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

PARAS  
[Signature (in existing old name)]

I hitherto known as KULSUM KHAN wife of MOHAMMAD ISRAZ KHAN, R/o H.No. 60/31, Piru Vihar, Sadar Bazar, Delhi Cantt.-10, have changed my name and shall hereafter be known as KULSUM BEGUM.

It is certified that I have complied with other legal requirements in this connection.

KULSUM KHAN  
[Signature (in existing old name)]

I hitherto known as CHANNABASAPPA A C S/o A R CHANDRASHEKAR, residing at No. 5, 1st Cross Road, Muniveerappa Block, Palace Guttahalli, Bangalore, Karnataka-560003, have changed my name and shall hereafter be known as A C MADHU.

It is certified that I have complied with other legal requirements in this connection.

CHANNABASAPPA A C  
[Signature (in existing old name)]

I hitherto known as PRINCE KUMAR SINGH S/o RAMANAND SINGH, residing at Jhaua, PO Benwalia, Distt. Bhojpur, Bihar-802351, have changed my name and shall hereafter be known as JITENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRINCE KUMAR SINGH  
[Signature (in existing old name)]

I, AKKIREDDY SATYANARAYANA S/o AKKIREDDY VENKATESWARA RAO, presently residing at Flat No. 401, 4th Floor, Rishy Residency, Sai Krishnaja Hills, Near Vikas concept school, Bachpalle, Medchal-Malkajgiri (Telangana)-500090, have changed the name of my minor daughter AKKIREDDY NITHYA SAI PHANI SRI VEDHA aged 13 years and she shall hereafter be known as AKKIREDDY SRIVEDHA.

It is certified that I have complied with other legal requirements in this connection.

AKKIREDDY SATYANARAYANA  
[Signature of Guardian]

I hitherto known as ANAND KUMAR son of RAMCHANDRA PRASAD, resident of Prime Legend, Flat No. 814, Block-B, Masjid Banda, Botanical Garden Road, Camelot Layout, Next to MG Card Showroom, Kondapur, Distt. K. V. Rangareddy (Telangana)-500084, have changed my name and shall hereafter be known as ANAND.

It is certified that I have complied with other legal requirements in this connection.

ANAND KUMAR  
[Signature (in existing old name)]

I hitherto known as SANJU S/o KAMLA PATI SHARMA, R/o A-16, Third Floor Kh. No. 550/1, Flat No. D1, Raju Park Khanpur, Singhal Sweets, Khanpur, Devil, South Delhi, Delhi-110080, have changed my name and shall hereafter be known as SANJU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANJU  
[Signature (in existing old name)]

I, ASHWINI KUMAR TIWARI S/o RAGHAVDUTT TIWARI, R/o 106, Muradabad, Ward No. 9, Akbarpur, Ambedkar Nagar, Akbarpur, Uttar Pradesh- 224122, have changed the name of my minor daughter DISHA TIWARI aged about 16 years and she shall hereafter be known as DEEKSHA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ASHWINI KUMAR TIWARI  
[Signature of Guardian]

I hitherto known as JAGDISH alias JAGDISH KACHHI S/o SHANKAR LAL KACHHI, R/o House No. 217, Ward No. 16, Jain Mandir Ke Pass, Nimon, Sagar, Madhya Pradesh- 470335, have changed my name and shall hereafter be known as JAGDISH PATEL.

It is certified that I have complied with other legal requirements in this connection.

JAGDISH alias JAGDISH KACHHI  
[Signature (in existing old name)]

I, DHARMENDAR KUMAR YADAV S/o SUWALAL YADAV, R/o Ward No.-6, Post Rampura, Bega Ki Nangal, Patan, Sikar, Rajasthan-332718, have changed the name of my minor son SAMIT JADIM aged about 9 years and he shall hereafter be known as SAMIT YADAV.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDAR KUMAR YADAV  
[Signature of Guardian]

I, SOURAV GILHOTRA son of ASHOK GILHOTRA, residing at Z4-13347, Street No. 2, Near Miraj Cinema, Azimgarh, Abohar, Distt. Fazilka (Punjab), have changed the name of my minor daughter DIANA aged 5 years and she shall hereafter be known as HOSANNA GILHOTRA.

It is certified that I have complied with other legal requirements in this connection.

SOURAV GILHOTRA  
[Signature of Guardian]

I, MUKESH KUMAR son of NATHUNI PARSHAD, residing at House No.-1824, Street No.-6 Maharaj Nagar, Ludhiana, Punjab-141001, have changed the name of my minor son KRISH VERMA aged 7 years and he shall hereafter be known as KRISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR  
[Signature of Guardian]

I hitherto known as KRISHNA DEVI alias SHALLU W/o PARVEEN KUMAR, residing at RZ-304, Near Mani Dharamshala Area, Surakhpur Road, Gopal Nagar, Najafgarh, Delhi-110043, have changed my name and shall hereafter be known as SHALLU.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA DEVI alias SHALLU  
[Signature (in existing old name)]

I hitherto known as BAGGU RAJYA LAKSHMI RESHMITHA, Daughter of BAGGU GOVINDA, residing at Door No. 2-74, Jannavaram Village, Chodavaram Mandalam, Visakhapatnam-531036, Andhra Pradesh, India, have changed my name and shall hereafter be known as B R L R RITU.

It is certified that I have complied with other legal requirements in this connection.

BAGGU RAJYA LAKSHMI RESHMITHA  
[Signature (in existing old name)]

I hitherto known as S PREETHA D/o S D SUBRAMANI, R/o 17/12, Govindan Street, Shevapet, Salem, Tamil Nadu-636002, have changed my name and shall hereafter be known as A S ANUPREETHA.

It is certified that I have complied with other legal requirements in this connection.

S PREETHA  
[Signature (in existing old name)]

I hitherto known as BANSAL KRISHNA W/o SHANKAR LAL BANSAL, R/o 50B, Muktaram Babu Street, Barabazar, Kolkata, Barabazar, West Bengal-700007, have changed my name and shall hereafter be known as KRISHNA BANSAL.

It is certified that I have complied with other legal requirements in this connection.

BANSAL KRISHNA  
[Signature (in existing old name)]

I hitherto known as MANOHAR RAUT son of RAMRIT RAUT, residing at Gram- Machchharagawa, Post Machchharagawa, Thana Kotwa, Machhar Ganwan, P.O. Madchhargawa, District East Champaran, Bihar- 845417, have changed my name and shall hereafter be known as MOHAN RAUT.

It is certified that I have complied with other legal requirements in this connection.

MANOHAR RAUT  
[Thumb Impression]

I hitherto known as KULDEEP SINGH SANDHU S/o JASVEER SINGH, R/o Near Gurudwara Singh Sabha, Ward No. 2, Bariwala, Sri Muktsar Sahib, Punjab, 152025, have changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH SANDHU  
[Signature (in existing old name)]

I hither to known as K JEYA PAUL S/o KANDASWAMY S, R/o KNRA-B24, Jayam, Kairalinagar Lane 1, Near FCI Kazhakuttam-Menamkulam (part), Thiruvananthapuram, Kerala- 695582, have changed my name and shall hereafter be known as JEYAPPAUL K.

It is certified that I have complied with other legal requirements in this connection.

K JEYA PAUL  
[Signature (in existing old name)]

I hitherto known as ASHISH SHETTY alias ASHISH D SHETTY S/o DIVAKAR SHETTY, residing at Al-1201 S N N Raj Serenity Apartment, Begur Main Road, Near St Mary School, Yellenahalli, Bangalore South, Bengaluru, Karnataka-560068, have changed my name and shall hereafter be known as SRIASHISH SHETTY.

It is certified that I have complied with other legal requirements in this connection.

ASHISH SHETTY alias ASHISH D SHETTY  
[Signature (in existing old name)]

I hitherto known as TEK CHAND S/o KRISHAN KUMAR, residing at Hamidpur (141), Mahendragarh, Haryana-123001, have changed my name and shall hereafter be known as VICKY.

It is certified that I have complied with other legal requirements in this connection.

TEK CHAND  
[Signature (in existing old name)]

I hitherto known as KAUSHAL KUMAR AGGARWAL S/o WADHIK CHAND R/o H.No. B9-142/1, GT. Road, Near Vijaya Bank, Batala, Distt. Gurdaspur, Punjab-143505, have changed my name and shall hereafter be known as KAUSHAL AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

KAUSHAL KUMAR AGGARWAL  
[Signature (in existing old name)]

I hitherto known as NIRMAL KAUR W/o BIKRAMJIT SINGH, R/o Vill. Rampura, PO Gumanpura, Tehsil & Distt Amritsar, Punjab-143105, have changed my name and shall hereafter be known as NIRMALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL KAUR  
[Signature (in existing old name)]

I hitherto known as PRABHLEEN SINGH S/o TARSEM SINGH, R/o 8762/32, Gali No. 4, Kot Baba Deep Singh, Amritsar, Punjab-143001, have changed my name and shall hereafter be known as DEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRABHLEEN SINGH  
[Signature (in existing old name)]

I hitherto known as NAVRAJ SINGH S/o KARTAR SINGH, R/o H.No.- 515, Agarsain Colony, Sirsa Haryana-125055, have changed my name and shall hereafter be known as NAVRAJ SINGH THIND.

It is certified that I have complied with other legal requirements in this connection.

NAVRAJ SINGH  
[Signature (in existing old name)]

I hitherto known as RAMESH LAL S/o NANJU RAM, R/o Vill. Surja, PO Sang Dhesian, Tehsil Phillaur, Distt. Jalandhar, Punjab-144409, have changed my name and shall hereafter be known as HARMESH LAL.

It is certified that I have complied with other legal requirements in this connection.

RAMESH LAL  
[Signature (in existing old name)]

I hitherto known as LALIT KUMAR S/o INDERJEET, R/o B-1123, Block-B, Near Jain Mandir, Shastri Nagar, Ashok Vihar H.O., North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as LALIT KUMAR BAMBRAL.

It is certified that I have complied with other legal requirements in this connection.

LALIT KUMAR  
[Signature (in existing old name)]

I, MARNURU VENKATESH son of DANARAJU, R/o 3-189, Dibbaveedhi, Battigalluru, Sompeta, Uppalam, Srikakulam, Andhra Pradesh-532263, have changed the name of my minor son MARNURU YESWANTH NEWTON aged 5 years and he shall hereafter be known as MARNURU YASH.

It is certified that I have complied with other legal requirements in this connection.

MARNURU VENKATESH  
[Signature of Guardian]

I hitherto known as SUPRIYA daughter of Shri SUDHIR KUMAR, residing at Kherwal Bhawan, Gali No.4, Colony-Madhu Vihar, Dist.-Rewari, Haryana, have changed my name and shall hereafter be known as SUPRIYA YADAV.

It is certified that I have complied with other legal requirements in this connection.

SUPRIYA  
[Signature (in existing old name)]

I, RAJKUMAR S/o RAM SINGH, R/o Mohalla-Sahi Saray, Ward No-1, Kasba Farah, Fateha, Mathura, Uttar Pradesh-281122, have changed the name of my minor daughter KM VANDANA aged 17 years and she shall hereafter be known as VANDANA.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMAR  
[Signature of Guardian]

I hitherto known as GURMIT SINGH S/o PARGAT SINGH, R/o Mauje Wala, Tehsil-Jalalabad, District-Fazilka, Punjab-152024, have changed my name and shall hereafter be known as GURSANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMIT SINGH  
[Signature (in existing old name)]

I hitherto known as HARERAM KUMAR S/o BABLU YADAV, residing at Bariyarpur, Bariyarpur, Bariarpur, PO.-Piri Bazar, Distt. Lakhisarai, Bihar-811112, have changed my name and shall hereafter be known as AMAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HARERAM KUMAR  
[Signature (in existing old name)]

I hitherto known as RAHUL KUMAR S/o SANJAY SRIVASTAVA, R/o IFICO Colony, Argada Road, Near Shiv Mandir, Marar, Ranchi Road, Jharkhand-829117, have changed my name and shall hereafter be known as RAHUL KUMAR SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR  
[Signature (in existing old name)]

I hitherto known as GURDEEP SINGH S/o NANAK CHAND, R/o Vill-Sohangarh Rattewala, Tehsil-Guruhsahai, Distt-Ferozepur, Punjab-152022, India, have changed my name and shall hereafter be known as GURDEEP CHAND.

It is certified that I have complied with other legal requirements in this connection.

GURDEEP SINGH  
[Signature (in existing old name)]

I hitherto known as KULDEEP KAUR alias KULDIP STUDLEY W/o NIGEL KEVIN STUDLEY, R/o Village-Mukandpur, Tehsil-Derabassi, District-SAS Nagar (Mohali), Punjab-140507, have changed my name and shall hereafter be known as RACHEL KULDIP STUDLEY.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP KAUR alias KULDIP STUDLEY  
[Signature (in existing old name)]

I, DIWAKAR KUMAR S/o AKHILESHWAR PRASAD BHAGAT, R/o Alu Patti, Siliguri District Darjeeling, West Bengal, 734001, have changed the name of my minor Daughter SHRESTHI KUMARI aged 16 years, and she shall hereafter be known as SHRESTHI DIWAKAR.

It is certified that I have complied with other legal requirements in this connection.

DIWAKAR KUMAR  
[Signature of Guardian]

I hitherto known as KULDEEP SINGH S/o BACHITTER SINGH, R/o 92, Village Dholi, Tehsil Bhattiayat, Raipur Khas (245), Chamba, Himachal Pradesh-176302, have changed my name and shall hereafter be known as KULDIP SINGH .

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH  
[Signature (in existing old name)]

I, HEENA YADAV W/o NARENDER KUMAR, R/o House No. 181 Village-Masit Tehsil Rewari, Rampuri Haryana-123411, have changed the name of my minor daughter KRITIGYA aged about 2 years and she shall hereafter be known as KIANA YADAV.

It is certified that I have complied with other legal requirements in this connection.

HEENA YADAV  
[Signature of Guardian]

I hitherto known as MAHENDRA JAIN S/o BHANWAR LAL JAIN, R/o 8-7-12/1, NTR Nagar, Panthulu Gari Meda, Gajuwaka, Visakhapatnam, Andhra Pradesh-530026, have changed my name and shall hereafter be known as MAHENDRA KUMAR JAIN.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRA JAIN  
[Signature (in existing old name)]

I, RAJENDRA KUMAR SRIVASTAVA S/o DINESH KUMAR, R/o Jahaniyapur, Machli Gaon, Ambedkar Nagar, Uttar Pradesh- 224186, have changed the name of my minor son DEVAN SRIVASTAVA aged about 2 years and he shall hereafter be known as DEVAM.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA KUMAR SRIVASTAVA  
[Signature of Guardian]

I hitherto have known as DINESH PRASAD YADAV son of MUNSHI PRASAD YADAV, resident of Barauni Thermal Power Station, B. T. P. S, Near Hospital, Q. No. EF-444, Malhipur, P.O.- B. T. P. P, District Begusarai, Bihar-851116, have changed the name of my minor son RAHUL RAJ aged about 17 years and he shall hereafter be known as SHIVAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DINESH PRASAD YADAV  
[Signature of Guardian]

I hither to known as A SUBHASHINI D/o HARI D, R/o Sri Ram Nilaya, Yashashwi layout, Next to Daivajana Kalyana Mantapa, Chilimbi, Mangalore, Ashoknagar Mangalore, Dakshina Kannada, Karnataka-575006, have changed my name and shall hereafter be known as SUBHASHINI HARI.

It is certified that I have complied with other legal requirements in this connection.

A SUBHASHINI  
[Signature (in existing old name)]

I hitherto known as MONIKA SHARMA D/o AMAN SHARMA, residing at 9, Gulmohar, Block Dee Ess state Dhakaui SAS Nagar (Mohali), Punjab-140603, have changed my name and shall hereafter be known as MONICKA SHARRMA.

It is certified that I have complied with other legal requirements in this connection.

MONIKA SHARMA  
[Signature (in existing old name)]

I hitherto known as RAKESH KUMAR alias RAKESH KUMAR CHAUDHARY S/o Late Shri HARI KRISHAN CHAUDHARY, resident of House No. SR-57, village & Post Saroa, Distt. Nawanshahr (Punjab) have changed my name and shall hereafterr be known as RAKESH CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR alias  
RAKESH KUMAR CHAUDHARY  
[Signature (in existing old name)]

I, RAJ KUMAR VERMA S/o SHRIPAL SINGH VERMA R/o Aurangnagar, Rardhana, P.O. Rardhana Distt.: Meerut Uttar Pradesh-250342, have changed the name of my minor son ANSH VERMA aged 9 years and he shall hereafter be known as ANANT VERMA.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR VERMA  
[Signature of Guardian]

I hitherto known as PALASH JHANWAR S/o MANMOHAN JHANWAR, residing at T-2, Mahalaxmi Appartment, Nijatpura, Ujjain, Madhya Pradesh-456001, have changed my name and shall hereafter be known as PALASH JHAWAR

It is certified that I have complied with other legal requirements in this connection.

PALASH JHANWAR  
[Signature (in existing old name)]

I hitherto known as BAKI SHASHIDHAR S/o B NARSAIAH, R/o H No-3-10-34, Gunti Janagaiah colony, L.B. Nagar, Saroornagar, Rangareddy, Telangana, Pin code-500074, have changed my name and shall hereafter be known as BAKI RAMESH.

It is certified that I have complied with other legal requirements in this connection.

BAKI SHASHIDHAR  
[Signature (in existing old name)]

I hitherto known as HARISH KUMAR alias HARISH KUMAR BAJAJ S/o RAM BHAJ BAJAJ, residing at 99-A, Street No.18 New Layal Pur Colony, Krishna Nagar, East Delhi-110051, have changed my name and shall hereafter be known as HARISH BAJAJ

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR alias HARISH KUMAR BAJAJ  
[Signature (in existing old name)]

I hitherto known as DHANVEER S/o DHARMINDER, R/o House Number 594/595, Ward No. 33, Mohan Sethi Wali Gali, Near Lal Mandir, Tehsil and District Moga, Punjab-142001, have changed my name and shall hereafter be known as DHANVEER SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DHANVEER  
[Signature (in existing old name)]

I hitherto known as SHYAMA W/o DALCHANDRA, residing at GOSAI Kheda, Tikara, Tikra, Unnao, Uttar Pradesh- 209801, have changed my name and shall hereafter be known as NEVALA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHYAMA  
[Thumb Impression]

I hitherto known as SANDEEP KUMAR PATEL S/o KEDAR NATH, residing at Kandawa, Post Kandawa, Ghamahapur, Amara Khaira Chak, Varanasi, Uttar Pradesh-221106, India, have changed my name and shall hereafter be known as KULDEEP PATEL.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR PATEL  
[Signature (in existing old name)]

I hitherto known as M MANJULA daughter of M PULLAIAH, wife of JANGAM AMARESHWARAIAH, R/o 41-216/4, Teachers Colony, Ward 26, Wanaparthi, Telangana-509103, have changed my name and shall hereafter be known as JANGAM ARCHANA.

It is certified that I have complied with other legal requirements in this connection.

M MANJULA  
[Signature (in existing old name)]

I hitherto known as DAANVEER SINGH SANDHU son of GURPREET SINGH, residing of # 424, Ranjeet Avenue, Gali No. 3, Abohar Road Baipas, Sri Muktsar Sahib, District Sri Muktsar Sahib-152026, Punjab, have changed my name and shall hereafter be known as REETPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

DAANVEER SINGH SANDHU  
[Signature (in existing old name)]

I hitherto known as SHIVUVA BICHA S/o DUKHI MATHUR, R/o 84, Sani Wali Gali, UCO Bank, Rampura, Onkar Nagar, North West Delhi, Delhi-110035, have changed my name and shall hereafter be known as SHIV JI MATHUR.

It is certified that I have complied with other legal requirements in this connection.

SHIVUVA BICHA  
[Signature (in existing old name)]

I hitherto known as BANAVATHU RAMAARAO S/o GURIJALA VENKATA REDDY, R/o H.No.-Plot No.-12, Srinivasa Colony, Beside Cold Storage, Kuntloor, Hayathnagar, P.O.; Hayatnagar, Distt.; K.V. Rangareddy, Telangana, Pin code-501505, have changed my name and shall hereafter be known as GURIJALA RAM REDDY.

It is certified that I have complied with other legal requirements in this connection.

BANAVATHU RAMAARAO  
[Signature (in existing old name)]

I hitherto known as SITWAT ARA AHMAD W/o TAZYEEN AHMAD, residing at Street No.-4, Dhorra Mafi, Daurra Mafi, Aligarh, Quarsi, Uttar Pradesh-202002, have changed my name and shall hereafter be known as SITWAT AHMAD.

It is certified that I have complied with other legal requirements in this connection.

SITWAT ARA AHMAD  
[Signature (in existing old name)]

I hitherto known as NITIKA D/o ASHOK KUMAR, W/o GURPREET SINGH, residing at Village Mehmadpur, P.O. Sher Singh Wala, Distt.: Kapurthala Punjab-144622, have changed my name and shall hereafter be known as NITIKA KAUR.

It is certified that I have complied with other legal requirements in this connection.

NITIKA  
[Signature (in existing old name)]

I hitherto known as MANMOHAN SINGH S/o JAGJEET SINGH, R/o Near Bus Stop, Sarainaga, Muktsar, Punjab, 152025, have changed my name and shall hereafter be known as MANMOHAN SINGH DHILLON.

It is certified that I have complied with other legal requirements in this connection.

MANMOHAN SINGH  
[Signature (in existing old name)]

I hitherto known as PRADEEP KASTALA S/o K K VISWANATHAM, R/o H No; Flat No. 903, M Block, Aparna Sarovar Zenith, Nallagandla, Near Citizen Hospital, Serilingampally, V.T.C.; Serilingampally, P.O.; CUC, District; K.V.Rangareddy, State; Telangana-500046, have changed my name and shall hereafter be known as PRADEEP KASTHALA

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KASTALA  
[Signature (in existing old name)]

I, KIRAN GANGWAR W/o UMESH CHANDRA, residing at Gram-Tikri Mafi, Post- Jogither, Tikri Mafi, Pilibhit, Uttar Pradesh-262201, have changed the name of my minor son SIDDHANT, aged 10 years and he shall hereafter be known as ANIRUDDH GANGWAR.

It is certified that I have complied with other legal requirements in this connection.

KIRAN GANGWAR  
[Signature of Guardian]

I hitherto known as LOVEPREET S/o JASPAL, R/o Makowal, Mutton Balachaur, S.B.S. Nagar, Punjab, have changed my name and shall hereafter be known as LOVEPREET MOOM

It is certified that I have complied with other legal requirements in this connection.

LOVEPREET  
[Signature (in existing old name)]

I hitherto known as A S CHHATWAL alias ARVINDER SINGH CHHATWAL S/o Late MANOHAR SINGH CHHATWAL, R/o D-428, Defence Colony, Lajpat Nagar, South Delhi, Delhi-110024, have changed my name and shall hereafter be known as ARVINDER SINGH CHHATWAL.

It is certified that I have complied with other legal requirements in this connection.

A S CHHATWAL alias  
ARVINDER SINGH CHHATWAL  
[Signature (in existing old name)]

I hitherto known as KAMLA RANI W/o BAL KRISHAN, residing at House No. G-6-94, Street No. 11, Bal Singh Nagar, P.O. Basti Jodhewal, Ludhiana, District Ludhiana, Punjab-141007, India, have changed my name and shall hereafter be known as KAMLESH RANI.

It is certified that I have complied with other legal requirements in this connection.

KAMLA RANI  
[Signature (in existing old name)]

I, PREM CHANDRA S/o TEEKM SINGH, R/o Sarakari School, Jatwar, Jatwar, Jatwar, Aligarh, Uttar Pradesh Prades-202145, have changed the name of my minor son SAURABH, aged 15 years and he shall hereafter be known as RUPESH.

It is certified that I have complied with other legal requirements in this connection.

PREM CHANDRA  
[Signature of Guardian]

I hitherto known as SUKHWINDER S/o TARSEM SINGH, residing at H.No.-4147, Mohalla Tahli Wala, Furniture Bazar, Kartarpur (Rural), Jalandhar, Punjab-144801, have changed my name and shall hereafter be known as SUKHWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER  
[Signature (in existing old name)]

I hitherto known as PATIL ASHA W/o PATIL DEEPAK BHAI, R/o 357, Ghagretiya, Near Santoshi Mandir, Ghagretiya, Vadodara, Soma Talav, Gujarat-390025, have changed my name and shall hereafter be known as MANISHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

PATIL ASHA  
[Signature (in existing old name)]

I hither to known as AMJAD ALI S/o PAMIJUDDIN MIYA, R/o H.No:-1-23/1/A, Khajaguda Village, Serilingampally, Mandal, Golconda, Hyderabad, Telangana,-500008. AFROZ ALI aged 4 years have changed the name of my minor son namely and shall hereafter be known as AYAAN ALI

It is certified that I have complied with other legal requirements in this connection.

AMJAD ALI  
[Signature of Guardian]

I hitherto have known as DEVENDRA KUMAR son of YUGESHWAR SINGH, resident of Yusupur, Fatwah, Patna, Bihar-803201, have changed the name of my minor son ANKIT KUMAR aged about 15 years and he shall hereafter be known as ARYAN RAJ.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA KUMAR  
[Signature of Guardian]

I hitherto known as SAKSHI SINGH W/o RAHUL GOYAL, R/o Gali Number 3A, Green Field Colony, Moga, Tehsil and District Moga Punjab-142001, have changed my name and shall hereafter be known as SAKSHI GOYAL.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI SINGH  
[Signature (in existing old name)]

I hitherto have known as JAI MALA DEVI wife of JAI PRAKASH RAY, residing at Bindeshwari Nagar, Sai Mandir, Patliputra, Phulwari, P.O.-Patliputra, District-Patna, Bihar-800013, have changed my name and shall hereafter be known as MANJU DEVI.

It is certified that I have complied with other legal requirements in this connection.

JAI MALA DEVI  
[Signature (in existing old name)]

I hitherto known as SANDEEP K S/o CHANDRASEKAR GOPAL residing at Panikkaveettil House, R M S Primary School Velur Panchayat, Velur PO VTC Velur Thrissur Sub District Talappily District Kerala-680601, have changed my name and shall hereafter be known as SANDEEP CHANDRASEKAR.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP K  
[Signature (in existing old name)]

I, ANIL KUMAR YADAV S/o OM PRAKASH YADAV, R/o T-100 (Old No.-T-75) Second Floor, Near Lal Mandir, Baljeet Nagar, Patel Nagar West, Patel Nagar, District Central Delhi, Delhi-110008, have changed the name of my minor daughter BABY KRISHMI aged 17 years and she shall hereafter be known as YASHIKA YADAV.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR YADAV  
[Signature of Guardian]

I hitherto known as MANISH S/o SATISH KUMAR, residing at H.No. 91-B, Phase 2, Bhuller Enclave, Dakoha, Distt Jalandhar, Punjab-144023, have changed my name and shall hereafter be known as MANISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANISH  
[Signature (in existing old name)]

I hitherto known as GURPREET son of BALWINDER RAM, residing at 654, Pharala Mahant Gurbachan Dass Nagar, Distt Shaheed Bhagat Singh Nagar, Punjab-144503. have changed my name and shall hereafter be known as GURPREET CHUMBER.

It is certified that I have complied with other legal requirements in this connection.

GURPREET  
[Signature (in existing old name)]

I, HULESH KUMAR S/o NAND KISHORE SINGH, R/o 0/76, Docotors Colony, Lohiya Nagar, Kankarbagh, P.O. Lohiya Nagar, P.S. Patrakar Nagar Distt. Patna, Bihar-800020, have changed the name of my minor daughter RAGI SINGH aged 14 years and she shall hereafter be known as RIDHIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

HULESH KUMAR  
[Signature of Guardian]

I hitherto known as SUMAN KUMARI daughter of SHAMBHU PASWAN, residing at Vill. Chinveriya Post-Arabariya, Chinmaria, Jamui, Bihar-811312, have changed my name and shall hereafter be known as SMRITI RAJ.

It is certified that I have complied with other legal requirements in this connection.

SUMAN KUMARI  
[Signature (in existing old name)]

I hitherto known as SARANG son of GULSHAN KUMAR, resident of House No. 556, Shiv Colony, Mandi Adampur, Tehsil Adampur, District Hisar (Haryana), have changed my name and hereafter I shall be known as SARANG PAHWA.

It is certified that I have complied with other legal requirements in this connection.

SARANG  
[Signature (in existing old name)]

I hitherto known as CHARANJEET KAUR W/o AMRIK SINGH, R/o Village Chilla, Tehsil and Distt. SAS Nagar, Mohali, Punjab, have changed my name and shall hereafter be known as TARNJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHARANJEET KAUR  
[Signature (in existing old name)]

I hitherto known as KRISHAN CHAND S/o BABU RAM, residing at VPO Bal Hukmi, Tehsil Nakodar, District Jalandhar, Punjab-144044, India, have changed my name and shall hereafter be known as KISHAN CHAND.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN CHAND  
[Signature (in existing old name)]

I hitherto known as SHEKH MD NASIR S/o MD YUNUSH, residing at Ward No. 17, Bhakurahar Rasulpur Rambhadar Urf, Chlk, Sitamarhi, Bihar- 843313, have changed my name and shall hereafter be known as MD NASIRUDDIN.

It is certified that I have complied with other legal requirements in this connection.

SHEKH MD NASIR  
[Signature (in existing old name)]

I hitherto known as KHURSHIDA W/o JAVED IQBAL, R/o Flat No. 3, Zakir Bagh, OPP Hotel Suryaa, New Friends Colony, South Delhi, Delhi-110025, have changed my name and shall hereafter be known as KHURSHIDA BEGUM.

It is certified that I have complied with other legal requirements in this connection.

KHURSHIDA  
[Signature (in existing old name)]

I hitherto known as SUMARTI DEVI W/o SHIV CHAND YADAV, R/o U-25, DLF Phase -3, Nathupur(67), Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as SUMRATI.

It is certified that I have complied with other legal requirements in this connection.

SUMARTI DEVI  
[Signature (in existing old name)]

I hitherto known as BABLI VERMA W/o MADAN LAL VERMA, R/o H. No. 227B, Kalra Street, Ward No. 7, Sec-10, Kharar, Distt. SAS Nagar (Mohali), Punjab-140301, have changed my name and shall hereafter be known as RAJ RANI.

It is certified that I have complied with other legal requirements in this connection.

BABLI VERMA  
[Signature (in existing old name)]

I hitherto known as BALLO DEVI alias BIMLESH D/o CHIDDA W/o RAJHANS, R/o Village Prahlaipur Post Badoli, Sector-80 BPTP, VTC Badoli (116), PO: Baroli, District Faridabad, State Haryana-121004, have changed my name and shall hereafter be known as BALLO DEVI.

It is certified that I have complied with other legal requirements in this connection.

BALLO DEVI alias BIMLESH  
[Thumb Impression]

I hitherto known as PRAKASH S/o PONNUSWAMY, R/o No. 1, 11th Cross, JC Nagar Kurubarahalli, Mahalakshmiipuram Layout, Bengaluru, Karnataka-560086, have changed my name and shall hereafter be known as GURU PRAKASH AYYAN.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH  
[Signature (in existing old name)]

I hitherto known as NARESH KUMAR GOYAL S/o SHAM LAL, R/o House No. 357, Diwana Street, Near L.B.M.M. College, Nabha, District Patiala-147201 Punjab, have changed my name and shall hereafter be known as NARESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR GOYAL  
[Signature (in existing old name)]

I hitherto known as RAVI DESHNAYAK son of Late D SHIVARAMA NAYAK, R/o # 1294, Near Jodi Bevinamara, 3RD Stage, Dattagalli, Mysuru, Karnataka-570033, have changed my name and shall hereafter be known as CHANDRAKANTHA S.

It is certified that I have complied with other legal requirements in this connection.

RAVI DESHNAYAK  
[Signature (in existing old name)]

I hitherto known as SMITII SUDHIR NAYAK D/o SUDHIR NAYAK, R/o A-1106, NCC Meadows, Puttenahalli, Doddabalapur Road, Yelahanka, Bengaluru, Karnataka-560064, have changed my name and shall hereafter be known as SMITII NAYAK.

It is certified that I have complied with other legal requirements in this connection.

SMITII SUDHIR NAYAK  
[Signature (in existing old name)]

I hitherto known as LOKENDRA SINGH TEVTIA S/o PARMAL SINGH, R/o House No. 123, Near Shiv Mandir, Ginorashek, Bulandshahr, Uttar Pradesh-245408, have changed my name and shall hereafter be known as LOKENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

LOKENDRA SINGH TEVTIA  
[Signature (in existing old name)]

I hitherto known as NANCY SINGH D/o BALDEV RAJ, R/o H. No. 523, Moh. Ucha Suraaj Ganj, Ward No. 24, Jalandhar, Tehsil Jalandhar-1, Distt. Jalandhar-144001, Punjab, have changed my name and shall hereafter be known as NANCY.

It is certified that I have complied with other legal requirements in this connection.

NANCY SINGH  
[Signature (in existing old name)]

I hitherto known as KARTHICK A V son of R. VISWANATHAN, residing at 141/23 F, Maariamman Kovil Street, Aathupalayam Road Anuparpalayam, Tiruppur, PO 15 Velampalayam, Distt. Tiruppur, Tamil Nadu-641652, have changed my name and shall hereafter be known as KARTHICK VISWANATHAN.

It is certified that I have complied with other legal requirements in this connection.

KARTHICK A V  
[Signature (in existing old name)]

I, SONIA W/o VIJAY VEER, R/o A-203, Shivalik Colony, Malviya Nagar, South Delhi, Delhi-110017. I have changed the name of my minor son MIVAN CHAUHAN, aged about 8 years and he shall hereafter be known as YUVRAJ SINGH CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

SONIA  
[Signature of Guardian]

I, KARTIK KAMAL KUMAR S/o KAMAL KUMAR, R/o K-402, Gaur Sportswood, Sector-79, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son KIVAAN, aged about 6 months and he shall hereafter be known as KIVAAN KARTIK BANSAL.

It is certified that I have complied with other legal requirements in this connection.

KARTIK KAMAL KUMAR  
[Signature of Guardian]

I hitherto known as CHANDER PRAKASH S/o DEVI DAYAL MEHTA, employed as Asstt. General Manager in Bharat Sanchar Nigam Limited Corporate Office New Delhi, R/o 773-P, Sector 38, Islampur (97), Gurgaon, Haryana-122018, have changed my name and shall hereafter be known as CHANDER PRAKASH MEHTA.

It is certified that I have complied with other legal requirements in this connection.

CHANDER PRAKASH  
[Signature (in existing old name)]

I hitherto known as SURJDEI W/o SURYA LAL, R/o Parsohna, Amarahwa, Shrawasti, Uttar Pradesh-271803, have changed my name and shall hereafter be known as JAMUN TARA SONKER.

It is certified that I have complied with other legal requirements in this connection.

SURJDEI  
[Thumb Impression]

I, SUCHITRA KUMARI D/o UMESH PRASAD SINGH and W/o VIKASH RANJAN, R/o Sri G.P.S.G. Public School, South Chitragupta Nagar, Kankarbagh, P.O. Lohiya Nagar, P.S. Patrakar Nagar, Dist. - Patna, Bihar - 800020, have changed the name of my minor daughter RISHAV RANJAN, aged 3 years and he shall hereafter be known as KUSHAGRA RANJAN.

It is certified that I have complied with other legal requirements in this connection.

SUCHITRA KUMARI  
[Signature of Guardian]

I hitherto known as KULDIP S/o GURDIAL RAM, R/o Katt, PO Katt, Distt. Shaheed Bhagat Singh Nagar, Punjab-144504, India, have changed my name and shall hereafter be known as KULDIP MAL.

It is certified that I have complied with other legal requirements in this connection.

KULDIP  
[Signature (in existing old name)]

I hitherto known as JASVIR KAUR W/o MALKIT SINGH, R/o Kan Singh Pati, Dayalpura Mirza, Dial Pura Mirja, Bathinda, Rampura Phul, Punjab, 151102, have changed my name and shall hereafter be known as NASIB KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASVIR KAUR  
[Thumb Impression]

I, SAROJ KUMAR SAH S/o GOPAL PRASAD SAH, R/o Halimpur, Ward No. 10, Near Shiv Mandir P.O. - Rajwara, P.S. Sahebganj, Distt. Muzaffarpur, Bihar - 843125, have changed the name of my minor son SUSHANT KUMAR, aged 11 years and he shall hereafter be known as PRASHANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SAROJ KUMAR SAH  
[Signature of Guardian]

I hitherto known as MEHAK BHANDARI wife of AKSHAY KOHLI, residing at H. No. B-VIII-290/1, Vij Nagar, Jalandhar-144004, Punjab, have changed my name and shall hereafter be known as MEHAK KOHLI.

It is certified that I have complied with other legal requirements in this connection.

MEHAK BHANDARI  
[Signature (in existing old name)]

1, MUNISH GARG S/o GHANSHYAM DASS GARG, R/o House No. 68, Pocket-1, Sector-22, Rohini, Begumpur, North West Delhi, Delhi-110086, have changed the name of my minor son namely KAVYA GARG, aged 14 years and he shall hereafter be known as KESHAV GARG.

It is certified that I have complied with other legal requirements in this connection.

MUNISH GARG  
[Signature of Guardian]

I hitherto known as SANJEEV KUMAR son of Late Sh. TARSEM LAL AGGARWAL employed as assistant electrical engineer/QC in the Rail Coach Factory, Kapurthala, Punjab, residing at 82, Sadar Atma Singh Urban Estate, Phase-1, PUDA, Kapurthala-144601 (PB) India, have changed my name and shall hereafter be known as SANJEEV KUMAR JINDAL.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR  
[Signature (in existing old name)]

I, DHEER SAI EKKA son of SANT RAM EKKA presently residing at Mayur Nacha, P.O. Bagbhar, Distt. Jashpur (Chhattisgarh) - 496220, have changed the name of my minor daughter GIRSHA, aged 14 years and she shall hereafter be known as REENA EKKA.

It is certified that I have complied with other legal requirements in this connection.

DHEER SAI EKKA  
[Signature of Guardian]

I, SONU S/o JITA, R/o H. No. 220, Gali No. 1, Bangla Colony, Distt. Amritsar-143001, Punjab, have changed the name of my minor daughter GUDIA, age 17 years and she shall hereafter be known as CHANDNI.

It is certified that I have complied with other legal requirements in this connection.

SONU  
[Signature of Guardian]

I hitherto known as MUKHTAR SINGH S/o KARNAIL SINGH, R/o H. No. 06, Village Theh Kalan, PO Khalra, Distt. Tarn Taran-143305, Punjab, have changed my name and shall hereafter be known as MELA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MUKHTAR SINGH  
[Signature (in existing old name)]

I hitherto known as BALJIT KAUR W/o SUKHJINDER SINGH HUNDAL, R/o Village Rampur Bhut Wind, Tarn Taran, Punjab-143118, have changed my name and shall hereafter be known as BALJIT KAUR HUNDAL.

It is certified that I have complied with other legal requirements in this connection.

BALJIT KAUR  
[Signature (in existing old name)]

I hitherto known as AMARDEEP KUMAR son of YOGENDRA YADAV, residing at Ramchandrapur, Post Kehunia, Kehunia, P.O. Mahadevpur, District- Katihar, Bihar- 854116, have changed my name and shall hereafter be known as AMARJIT KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

AMARDEEP KUMAR  
[Signature (in existing old name)]

I hitherto known as BABY W/o AJAY KUMAR, R/o VPO Paldi, Distt. Hoshiarpur, Punjab-146107, have changed my name and shall hereafter be known as BABY BABY.

It is certified that I have complied with other legal requirements in this connection.

BABY  
[Signature (in existing old name)]

I hitherto known as NIRMALA HANCHATE D/o LAXMANRAO NIVARTHI HANCHATE and W/o RAJENDRA KUMAR, residing at 22/106, Station Road, Veer Savarkar Marg, Opp Bus Stand, Shahabad, Gulbarga, Shahabad, Karnataka - 585228, have changed my name and shall hereafter be known as NIRMALA LAXMANRAO HANCHATE.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA HANCHATE  
[Signature (in existing old name)]

I, hitherto known as RAMESH KAUR W/o MOHAN LAL, R/o P.O. Rampur Jhanjowala, Kaindowal, Hoshiarpur, Punjab, 144530, have changed my name and shall hereafter be known as HARMESH KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KAUR  
[Thumb Impression]

I hitherto known as P S HARI KUMARI wife of M AMARNATH REDDY, resident of House No. 5-14, Gadduru, Bandarlapalli, Ramakuppam, Dist. Chittoor (A.P.)-517401, have changed my name and shall hereafter be known as P S HARIKA.

It is certified that I have complied with other legal requirements in this connection.

P S HARI KUMARI  
[Signature (in existing old name)]

I hitherto known as KAMLA RANI W/o KRISHAN LAL, R/o D-198, Tagore Garden Extension, Delhi-110027, have changed my name and shall hereafter be known as RAJ RANI.

It is certified that I have complied with other legal requirements in this connection.

KAMLA RANI  
[Signature (in existing old name)]

I hitherto known as PRAKASH K R S/o RANGASWAMY, R/o 64, 12th Cross, Hegganahalli, Bangalore North, Viswaneedam, Karnataka-560091, have changed my name and shall hereafter be known as K SRIDHARA.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH K R  
[Signature (in existing old name)]

I hitherto known as TARANNUM D/o NAIM AHAMAD ANSARI, R/o H. No. 262, Sharif Nagar, Police Station Thakurdwara, Moradabad, Uttar Pradesh-244601, have changed my name and shall hereafter be known as TARNNUM.

It is certified that I have complied with other legal requirements in this connection.

TARANNUM  
[Signature (in existing old name)]

I hitherto known as KANTILAL alias KANTILAL GULECHA S/o GHEWARCHAND, residing at Flat No 304, 3rd Floor, 2nd Cross, Dattatreya Layout, Mallikarjuna Builders, K G Nagar, Bangalore, Karnataka-560019, have changed my name and shall hereafter be known as KANTILAL GULECHA.

It is certified that I have complied with other legal requirements in this connection.

KANTILAL alias KANTILAL GULECHA  
[Signature (in existing old name)]

I, SUPARNA DEY W/o ALOKE CHAKRABORTY, R/o M 8, Cluster-X, Purbachal, Sector-3, Salt Lake, Distt. 24 Parganas (N), Bidhannagar (M), West Bengal-700097, have changed the name of my minor Son SAATVIK KUMAR DAS aged about 13 years and he shall hereafter be known as SAATVIK CHAKRABORTY

It is certified that I have complied with other legal requirements in this connection.

SUPARNA DEY  
[Signature of Guardian]

I, JYOTI BHUKAL W/o ANURAG VISHVKARMA, R/o STR0021002, 10th Floor, Tower Star Court 2, Jaypee Green Residential, Greater Noida, Alpha, Greater Noida, Gautam Buddha Nagar, Uttar Pradesh-201310, have changed the name of my minor son LIAAN ANURAG BHARDWAJ aged about 4 years and he shall hereafter be known as LEO BHARDWAJ

It is certified that I have complied with other legal requirements in this connection.

JYOTI BHUKAL  
[Signature of Guardian]

I hitherto known as ULLA BEHERA S/o HINA BEHERA, R/o Panchayat Aphis Sahi Village, Purushottampur, PS-Pratappur, PO-Pratappur, Ganjam, Pratappur, Odisha-761019, have changed my name and shall hereafter be known as NARAYAN BEHERA.

It is certified that I have complied with other legal requirements in this connection.

ULLA BEHERA  
[Signature]

I hitherto known as SHAIL KUMARI W/o RAJA RAM, residing at VTC Parsa, PO Safderganj, Distt. Barabanki, Uttar Pradesh-225412, have changed my name and shall hereafter be known as GUDDI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHAIL KUMARI  
[Thumb Impression]

I, NEELAM KAUSHAL W/o PRASHANT GUPTA, R/o Flat No. J-1101, Amrapali Platinum, Sector-119, Noida, Gautam, Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter ANUSHA GUPTA aged about 12 years and she shall hereafter be known as ANOUSHA LAXMI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NEELAM KAUSHAL  
[Signature of Guardian]

I hitherto known as PARAMJEET W/o JATINDER KUMAR R/o VPO Aur Sub Tehsil Aur, District SBS Nagar-144417, Punjab. have changed my name and shall hereafter be known as PARAMJIT.

It is certified that I have complied with other legal requirements in this connection.

PARAMJEET  
[Signature (in existing old name)]

I hitherto known as PREETI SETHI alias PREETI BAKSHI daughter of ASCHARAJ LAL SETHI and wife of NATURE BAKSHI, resident of House No. 1130/1, Opposite E.S.I. Hospital, Guru Arjun Nagar, Jagadhri, Yamunanagar, Haryana - 135003, have changed my name and shall hereafter be known as PREETI BAKSHI.

It is certified that I have complied with other legal requirements in this connection.

PREETI SETHI alias PREETI BAKSHI  
[Signature (in existing old name)]

I hitherto known as DEVANSH SHARMA S/o NARINDER SHARMA, residing at House No. 1119-D, Block No. D, Model Town Extension, Ludhiana, District Ludhiana, Punjab-141002, India, have changed my name and shall hereafter be known as DEVANSHH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DEVANSH SHARMA  
[Signature (in existing old name)]

I hitherto known as SUNITA W/o ZAHEER R/o H.No-25, Gali No-2, Bharat Nagar, Near Shakti Nagar, Patiala, Punjab-147001, have changed my name and shall hereafter be known as NAZIA BANO. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SUNITA  
[Signature (in existing old name)]

I hitherto known as DHIRAJ KUMAR SINGH S/o JAI RAM SINGH, R/o H.No. C- 2/565, Gali No. 15, Near Police Station Ke Pas, Harsh Vihar, Mandoli, North East Delhi, Delhi-110093, have changed my name and shall hereafter be known as DR DHIRAJ KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHIRAJ KUMAR SINGH  
[Signature (in existing old name)]

I, SHALENDRA YADAV, son of RAGHU YADAV, Resident of Village- Ghosrawan, P.S. Giriyak, Ghosrawan, Nalanda, Bihar- 803115, have changed the name of my minor son KAUSHAL KUMAR aged about 15 years and he shall hereafter be known as ANSHU RAJ.

It is certified that I have complied with other legal requirements in this connection.

SHALENDRA YADAV,  
[Thumb Impression]

I hitherto known as BALVIR SINGH CHIND S/o MAGHAR SINGH, R/o Village Gehlewal PO Muskabud Distt. Ludhiana, Punjab have changed my name and shall hereafter be known as BALVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALVIR SINGH CHIND  
[Signature (in existing old name)]

I hitherto known as NARINDER KUMAR son of BHIM SAIN BANSAL residing at House Number 219 Ward Number 17/B, Mahesh Nagar Dhuri Tehsil Dhuri Distt. Sangrur Punjab, 148024, have changed my name and shall hereafter be known as NARINDER KUMAR BANSAL.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KUMAR  
[Signature (in existing old name)]

I hitherto known as HARCHARAN SINGH SIDHU S/o KULWANT SINGH, R/o VPO Sidhwan Kalan, Tehsil Jagraon, Distt. Ludhiana, Punjab, have changed my name and shall hereafter be known as HARCHARAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARCHARAN SINGH SIDHU  
[Signature (in existing old name)]

I hitherto known as SUNITA DEVI W/o LAKHVIS SINGH, R/o K.No. 14, Phase-4, Sec-59, Mohali, Punjab, have changed my name and shall hereafter be known as MANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUNITA DEVI  
[Signature (in existing old name)]

I hitherto known as AKUL KAUSHIK S/o ATUL KAUSHIK, R/o House No.654-A, St. No.19-D, Near Govt. Sec. School, Punjab, Mata Nagar, Ludhiana, Punjab, have changed my name and shall hereafter be known as JAIDEV KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

AKUL KAUSHIK  
[Signature (in existing old name)]

I hitherto known as SUBHASH CHANDER S/o RAM PARKASH, R/o H. No. B-34-13000/175/A, Mahavir Jain Colony, Haibowal Kalan, Ludhiana, Punjab, have changed my name and shall hereafter be known as SUBHASH CHANDER.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHANDER  
[Signature (in existing old name)]

I hitherto known as SUKHWINDER SINGH son of WATTAN RAM, R/o Village Sajjana, Post Office Mand Pandher, Tehsil Dasuya, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SUKHWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER SINGH  
[Signature (in existing old name)]

I hitherto known as SATNAM SINGH S/o BALDEV SINGH, R/o House No. 1363, Sector-66, Tehsil & Distt. SAS Nagar (Mohali), Punjab-160062, have changed my name and shall hereafter be known as SATNAM SINGH HUNDAL.

It is certified that I have complied with other legal requirements in this connection.

SATNAM SINGH  
[Signature (in existing old name)]

I hitherto known as MANGAT RAM BEDI S/o PRAKASH CHAND, residing at Bedi Bhawan Sardar Patel Marg, Near I T C Limited, Saharanpur, Nakur Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as MANGAT RAM.

It is certified that I have complied with other legal requirements in this connection.

MANGAT RAM BEDI  
[Signature (in existing old name)]

I hitherto known as GURPREET KAUR W/o NARINDER SINGH, R/o Bahowal, Hoshiarpur, Punjab-146105, have changed my name and shall hereafter be known as SHAKUNTALA DEVI.

It is certified that I have complied with other legal requirements in this connection.

GURPREET KAUR  
[Signature (in existing old name)]

I hitherto known as VENKATA KIRANKUMAR CHEBOLU alias VENKATA KIRAN KUMAR CH alias CHEBOLU VENKATA KIRANKUMAR S/o CHEBOLU APPALAKONDA, residing at Plot No. 100, NGO Colony, Gidijala Road, Kothavalasa PO, Vizianagaram, Andhra Pradesh-535183, have changed my name and shall hereafter be known as TEJITH KIRANKUMAR.

It is certified that I have complied with other legal requirements in this connection.

VENKATA KIRANKUMAR CHEBOLU  
alias VENKATA KIRAN KUMAR CH  
alias CHEBOLU VENKATA KIRANKUMAR  
[Signature (in existing old name)]

I, TILONG RONRANG S/o SHIKEY RONRANG residing at Itanagar Road, Near Police Check Post, Poma Itanagar, Itanagar, Papum Pare, Arunachal Pradesh-791111, have changed the name of my minor son AUGUSTIN RONRANG aged 13 years and he shall hereafter be known as AUGUSTIN CHETRY.

It is certified that I have complied with other legal requirements in this connection.

TILONG RONRANG  
[Signature of Guardian]

I, SANDEEP KUMAR GUPTA S/o SACHCHIDANAND GUPTA, residing at CK 65/239, Bari Piyari, Teliyana Chetganj, Varanasi, Uttar Pradesh-221001, have changed the name of my minor son UDIT GUPTA aged 10 years and he shall hereafter be known as UNNAT GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR GUPTA  
[Signature of Guardian]

I, JITENDRA KUMAR SHARMA S/o YAG DUTT SHARMA, residing at 515, Sector-3, Vasundhra, Ghaziabad, Uttar Pradesh-201012, have changed the name of my minor son RUDRA SHARMA aged 16 years and he shall thereafter be known as GARVIT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA KUMAR SHARMA  
[Signature of Guardian]

I hitherto known as BASAVVA SAKREPPAGOL alias VEENA GANI D/o SAGAREPPA W/o BASAPPA, residing at Kankanwadi Village, Jamkhandi Taluk, Bagalkot, Karnataka-587119, have changed my name and shall hereafter be known as BASAVVA SAKREPPAGOL.

It is certified that I have complied with other legal requirements in this connection.

BASAVVA SAKREPPAGOL alias VEENA GANI  
[Signature (in existing old name)]

I, KUNDAN KUMAR S/o RAJENDRA PRASAD SINGH, residing at Flat No. 601, 6th Floor, GH-69, Sector-20, Panchkula, Haryana-134117, have changed the name of my minor daughter LOVELEEN KAUR aged 12 years and she shall thereafter be known as SUHANA SINGH.

It is certified that I have complied with other legal requirements in this connection.

KUNDAN KUMAR  
[Signature of Guardian]

I hitherto known as RANI W/o JAGHA MUNDU, residing at VPO Usmanpur, Tehsil-Nawanshahr, Distt. SBS Nagar, Punjab-144515, have changed my name and shall hereafter be known as RAYAL MUNDU.

It is certified that I have complied with other legal requirements in this connection.

RANI  
[Signature (in existing old name)]

I hitherto known as BHAVAHARI M RAI S/o MOHAN RAI K, residing at 2-369, Kerekodi House, Savanoor Post & Village, Kadaba Taluk-574202, Dakshina Kannada District, Karnataka State, have changed my name and shall hereafter be known as BHAVAHARI MOHAN RAI.

It is certified that I have complied with other legal requirements in this connection.

BHAVAHARI M RAI  
[Signature (in existing old name)]

I, PERABATHINA SAMANTH son of RAVINDRABABU, presently residing at House No. 4-23-154, John Pet, Near Lutharan Church, P.O. Perala, VTC: Chirala, Dist. Bapatla (A.P.) - 523157, have changed the name of my minor daughter PERABATHINA SAI RATNANJALI aged 1 year and she shall hereafter be known as PERABATHINA RATNANJALI.

It is certified that I have complied with other legal requirements in this connection.

PERABATHINA SAMANTH  
[Signature of Guardian]

I hitherto known as MANI KUMAR GOVINDU alias MANI KUMAR GOVIND son of GOVINDU VENKATA RAMANA, presently residing at House No. 1/1281, Bugga Road, Yerramukkapalli, Cuddapah (A.P.) - 516004, have changed my name and shall hereafter be known as MANI KUMAR GOVIND.

It is certified that I have complied with other legal requirements in this connection.

MANI KUMAR GOVINDU alias MANI KUMAR GOVIND  
[Signature (in existing old name)]

I hitherto known as YUVRAJ S/o SUNIL SHARMA, R/o House No. 1659, Phase-10, S.A.S. Nagar (Mohali), Punjab-160062, have changed my name and Shall hereafter be known as YUVRAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

YUVRAJ  
[Signature (in existing old name)]

I hitherto known as SAJANA KHATOON D/o MD JANIF KHAN, residing at Ward No. 11, Mohamdal Tola, Sitanabad Dakshini, Thana Bakhtiyarpur, Sarunja Thana Sitanabad, PO sitanabad, Distt. Saharsa, Bihar-852106, have changed my name and shall hereafter be known as SAJNI PARWEEN.

It is certified that I have complied with other legal requirements in this connection.

SAJANA KHATOON  
[Signature (in existing old name)]

I hitherto known as SHANTINATH ADGAUNDA KHOT S/o ADAGONDA BALA KHOT, Employed as Scientific Assistant-F, at Bhabha Atomic Research Centre (BARC), in Govt. Of India, Trombay, Mumbai-400085, residing at D-20 Indraprastha, BARC Colony, Anushaktinagar, Mumbai - 400094, have changed my name and shall hereafter be known as SHANTINATH ADAGONDA KHOT.

It is certified that I have complied with other legal requirements in this connection.

SHANTINATH ADGAUNDA KHOT  
[Signature (in existing old name)]

I hitherto known as PAWAN KUMAR TIWARI son of PARASNATH TIWARI, R/o H-16/335, Block H-16, Bapa Nagar Karol Bagh, New Delhi-110005 changed my name and shall hereafter be known as VISHWAJEET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR TIWARI  
[Signature (in existing old name)]

I hitherto known as BHAWATI DEVI W/o PARSHURAM SHUKLA, residing at Harpur, siwan, Raghunathpur, Bihar-841504, have changed my name and shall hereafter be known as SREJAWATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

BHAWATI DEVI  
[Thumb Impression]

I hitherto known as RAM NARAYAN SINGH son of MANORANJAN KUMAR, residing at 110 SIMA SHARMA 31F 38, Vir Kumar Shing Chawr, Post Harmu PS Argora, Doranda, PO Doranda, Distt. Ranchi, Jharkhand-834002, have changed my name and shall hereafter be known as RAMAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAM NARAYAN SINGH  
[Signature (in existing old name)]

I hitherto known as ARPAN SAHA S/o RASHBEHARI SAHA, R/o 142/143/7, M.S.P.C Lane, VTC: Howrah Corporation, Kadamtal, Howrah, West Bengal- 711101, have changed my name and shall hereafter be Known as AABIR DEY.

It is certified that I have complied with other legal requirements in this connection.

ARPAN SAHA  
[Signature (in existing old name)]

I hitherto known as REETA DEVI W/o DEEPAK SUBHASHCHANDRA KANOJIA R/o 22, Nandu Singh Chawl, Khotwadi, Phirozshah Mehta Road, Dhobi Ghat, Santacruz West Mumbai Maharashtra- 400045, have changed my name and shall hereafter be Known as KAVITA DEEPAK KANOJIA

It is certified that I have complied with other legal requirements in this connection.

REETA DEVI  
[Signature (in existing old name)]

I, JITENDRA RAY S/o MAHENDRA RAY, residing at Ara, Moffasil, Jamira, Bhojpur, Bihar- 802161, have changed the name of my minor son MAYANK RAJ, aged 11 years and he shall hereafter be known as AMRIT RAJ.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA RAY  
[Signature of Guardian]

I hitherto known as PARWATI D/o MAHENDER SINGH, R/o Pahari (36), Bhiwani, Haryana-127201, have changed my name and shall hereafter be known as PAYAL.

It is certified that I have complied with other legal requirements in this connection.

PARWATI  
[Signature (in existing old name)]

I hitherto known as BOGURAMPETA MANISHA D/o BOGURAMPETA GOPAL REDDY, R/o H. No. 1-10-28/228, Plot No. 65/B, Nagarjuna Nagar Colony, Kushtaguda ECIL post, RR Distt. Hyderabad, Telangana, Pin Code-500062, have changed my name and shall hereafter be known as BOGURAMPETA RUTHIKA.

It is certified that I have complied with other legal requirements in this connection.

BOGURAMPETA MANISHA  
[Signature (in existing old name)]

I hitherto known as KURSAM DULAIH S/o KURSAM NAGESWA RAO, R/o H No. 1-171 Edgurallapalli Village, Edugurallapalli, Chinturu Mandal, Yedugurallapalle, Alluri Sitharama Raju, Andhra Pradesh, Pin Code-507129, have changed my name and shall hereafter be known as KURSAM SRIINNU.

It is certified that I have complied with other legal requirements in this connection.

KURSAM DULAIH  
[Signature (in existing old name)]

I hitherto known as POOJA PAUL W/o PARSHOTAM PAUL, residing at Vill. Sammipur, Distt. Jalandhar-144026, Punjab, India, have changed my name and shall hereafter be known as POOJA BALWINDER KAUR PAUL.

It is certified that I have complied with other legal requirements in this connection.

POOJA PAUL  
[Signature (in existing old name)]

I hitherto known as DINESH RAJVEER SINGH alias DINESH R SINGH S/o RAJVEER SINGH, R/o No.302, A-Block, Yamuna Apartments, Alaknanda, VTC Alaknanda, PO: Kalkaji, District: South Delhi, Delhi-110019, have changed my name and shall hereafter be known as DINESH RAJVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DINESH RAJVEER SINGH alias DINESH R SINGH  
[Signature (in existing old name)]

I hitherto known as LALPARI DEVI W/o NAGESHWAR PRASAD, residing at- Dharay chak, Sorampur, Patna, Sorampur, Bihar- 801505, have changed my name and shall hereafter be known as DUKHNI DEVI.

It is certified that I have complied with other legal requirements in this connection.

LALPARI DEVI  
[Signature (in existing old name)]

I hitherto known as SHANKER LAL BANSAL Son of GOURI DUTTA BANSAL, R/o 50B, Muktaram Babu Street, Barabazar, Kolkata, Barabazar, West Bengal-700007, have changed my name and shall hereafter be known as SHANKAR LAL BANSAL.

It is certified that I have complied with other legal requirements in this connection.

SHANKER LAL BANSAL  
[Signature (in existing old name)]

I hither to known as HARIHARASIVASUBRAMANIAN R S/o RAJAMONI, R/o Aspen D-103, Adinath Shantiniketan Apartments, 283/1, Ramakrishnan Street, Mannivakkam, Kancheepuram, Tamil Nadu- 600048, have changed my name and shall hereafter be known as HARI . . .

It is certified that I have complied with other legal requirements in this connection.

HARIHARASIVASUBRAMANIAN R  
[Signature (in existing old name)]

I hitherto known as GANGA DEVI W/o RAM RAJ, R/o 46-B, First Floor, Near Gopal Deiry, Baba Farid Puri, Patel Nagar West, Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as PUDNA DEVI.

It is certified that I have complied with other legal requirements in this connection.

GANGA DEVI  
[Thumb Impression]

I, ROHAN SRIVASTAVA S/o RAMAN, residing at S6 1803, Eldeco Amantran, Sec-119, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son RASHV SRIVASTAVA aged 10 years and he shall hereafter be known as ROHTANSH SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

ROHAN SRIVASTAVA  
[Signature of Guardian]

I hitherto known as SANDEEP KAUR W/o JATINDER SINGH, residing at Mohalla Sikhan, Sultanpur Lodhi, Kapurthala, Punjab-144626, have changed my name and shall hereafter be known as KAUR SANDEEP.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KAUR  
[Signature (in existing old name)]

I hitherto known as NEERU CHHABRA alias NEERA CHHABRA W/o PARVESH CHHABRA, residing at House No. 2827, Sector-21, Panchkula, Haryana-134112, have changed my name and shall hereafter be known as NEERA CHHABRA.

It is certified that I have complied with other legal requirements in this connection.

NEERU CHHABRA alias NEERA CHHABRA  
[Signature (in existing old name)]

I hitherto known as BIPIN KUMAR S/o VINAY SINGH, residing at Village Makhra, PO Sihari PS Daudnagar, Distt. Aurangabad, State-Bihar, Pin Code- 824115, have the change my name and shall hereafter be known as VIVEK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BIPIN KUMAR  
[Signature (in existing old name)]

I, NARAYAN LAL GURJAR S/o MANGI LAL GURJAR, R/o Dum Kheda, Mahasatiyon Ki Madri, Tehsil Kunwaria, District Rajsamand (Raj.) - 313324, have changed the name of my minor daughter JAYSHREE GURJAR aged 1 year and she shall hereafter be known as JINISHA GURJAR.

It is certified that I have complied with other legal requirements in this connection.

NARAYAN LAL GURJAR  
[Signature of Guardian]

I hitherto known as VANDANA GUPTA D/o PREM CHAND GUPTA W/o AJAY JINDAL, R/o 1st Floor, Hemkunt Colony, Opp-Nehru Place, Greater Kailash-1, New Delhi, Delhi-110048, have changed my name and shall hereafter be known as VANDANA JINDAL.

It is certified that I have complied with other legal requirements in this connection.

VANDANA GUPTA  
[Signature (in existing old name)]

I, GARGI CHAUHAN W/o AMITENDRA SINGH, R/o Flat No-1303, Tower-1, Shree Radha Sky Garden, Sector-16 B, Near Eco Village 2, Noida, PO-Maharishi Nagar, Distt.Gautam Buddha Nagar, Uttar Pradesh-201304, have changed the name of my minor daughter TANISHI CHAUHAN aged 11 year and she shall thereafter be known as TANISHI RATHORE.

It is certified that I have complied with other legal requirements in this connection.

GARGI CHAUHAN  
[Signature of Guardian]

I hitherto have known as MD. JAVED ALAM, Son of MANIR BAITHA, Residing at Ward 15, Gram Gaurigamma, Mursand, P.O.-M. morsand, District- Sitamarhi, Bihar- 843328 have changed my name and shall hereafter be known as MASOOM ZAVED.

It is certified that I have complied with other legal requirements in this connection.

MD. JAVED ALAM  
[Signature (in existing old name)]

I hitherto known as MAHAVAR HANSHABEN RAMKISHAN W/o VIJAY KUMAR CHITTORIA, residing at- Bhawni, PO Bhawani, Distt. Jaipur, Rajasthan- 303001, have changed my name and shall hereafter be known as HANSA MAHAWAR.

It is certified that I have complied with other legal requirements in this connection.

MAHAVAR HANSHABEN RAMKISHAN  
[Signature (in existing old name)]

I hitherto known as RINA SAHU W/o DURYODHAN SAHU, residing at Kali Mandir Sahi Ankushpur, PO Ankushpur, Distt. Ganjam, Odissa-761100, have changed my name and shall hereafter be known as RASHMITA SAHU.

It is certified that I have complied with other legal requirements in this connection.

RINA SAHU  
[Signature (in existing old name)]

I hitherto have known as ARUN KUMAR Son of PRAKASH RAM, residing at Bannu Bagaicha, Bannu Bagaicha, P.O. Kiul- rs, District- Lakhisarai, Bihar-811310, have changed my name and shall hereafter be known as RAVI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR  
[Signature (in existing old name)]

I, DEVENDER YADAV S/o VIJAY SINGH, R/o On main road, near old bus stand, mohalla hasmani, nangal Sirohi, Mahendragarh, Haryana-123028, have changed the name of my minor daughter AVNI YADAV aged 13 years and She shall hereafter be known as ANVI.

It is certified that I have complied with other legal requirements in this connection.

DEVENDER YADAV  
[Signature of Guardian]

I hitherto known as MONU KUMAR S/o ISHAM SINGH, R/o Village- Narkatari, Narkatari(386), Kurukshtetra, Haryana-136119, have changed my name and shall hereafter be known as MANJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

MONU KUMAR  
[Signature (in existing old name)]

I hitherto known as LUIZA MASCARENHAS alias LUISA MENDES D/o MANUEL FRANCISCO MENDES, W/o JACINTO MASCARENHAS, Resident of 809, Dandadi Waddo, Coco Beach, Bardez, P.O Nerul, District: North Goa, Goa-403114, have changed my name and shall hereafter be known as LUISA MENDES.

It is certified that I have complied with other legal requirements in this connection.

LUIZA MASCARENHAS alias LUISA MENDES  
[Signature (in existing old name)]

I, DEEN MOHAMMED S/o NOOR AHMED, residing at H. No. 36/293-94-95, Block-36, Trilokpuri East Delhi-110091, have changed the name of my minor son KAMIL MOHD aged 10 years and he shall hereafter be known as QAMIL MOHAMMED.

It is certified that I have complied with other legal requirements in this connection.

DEEN MOHAMMED  
[Signature of Guardian]

I hitherto known as SUBODH PUNJ alias SUBODH SHARMA S/o SATPAL SHARMA, R/o M-197 South City-1, Gurgaon, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as SUBODH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUBODH PUNJ alias SUBODH SHARMA  
[Signature (in existing old name)]

I hitherto known as ATUL RAJ MISHRA S/o ANJANI KUMAR MISHRA, R/o Gram-Garo Nawada, Ward No. 01, Post-Suggi, District-Jamui, have changed my name and shall hereafter be known as ATULYA ANAND.

It is certified that I have complied with other legal requirements in this connection.

ATUL RAJ MISHRA  
[Signature (in existing old name)]

I hitherto known as BABY ASHYANA D/o RAJENDRA SINGH, R/o Kharsad Soud, Tehri Garhwal, Kothi, Uttrakhand-249146, have changed my name and shall hereafter be known as KAVITA, have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

BABY ASHYANA  
[Signature (in existing old name)]

I, hitherto known as PILLAI VETTUVELIL KUTTAPPAN GOPALAKRISHNA alias GOPALAKRISHNA PILLAI. V.K S/o KUTTAPPAN VALIYAKALAYIL NAIR, residing at A301 Vrundavan Pearl 2, TP 44, Chandkheda, Ahmedabad, Ahmedabad, Gujarat-382424, have changed my name and shall hereafter be known as GOPALAKRISHNA KUTTAPPAN PILLAI.

It is certified that I have complied with other legal requirements in this connection.

PILLAI VETTUVELIL KUTTAPPAN GOPALAKRISHNA  
alias GOPALAKRISHNA PILLAI. V.K  
[Signature (in existing old name)]

I, RAJENDRA KUMAR YADAV S/o KESHAV PRASAD, R/o Village Manjhoriya Post Bauli Bakshi Ka Talab Lucknow 227202, have changed the name of my minor daughter PAYAL aged 17 years and she shall hereafter be known as NANDINI YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA KUMAR YADAV  
[Signature of Guardian]

I hitherto known as JAANVI W/o MITESH VINAYAK, R/o BW-64-D, SFS Flat, Shalimar Bagh Distt. North West, Delhi-110088, have changed my name and shall hereafter be known as JAANVI VINAYAK.

It is certified that I have complied with other legal requirements in this connection.

JAANVI  
[Signature (in existing old name)]

I hitherto known as PREET RANI DEORA W/o VINOD KUMAR DEORA, residing at 25, Ward No.28, Shahdol, Sohagpur, Shahdol, Madhya Pradesh-484001, have changed my name and shall hereafter be known as PREETI RANI DEVRA.

It is certified that I have complied with other legal requirements in this connection.

PREET RANI DEORA  
[Signature (in existing old name)]

I, hitherto known as AFREEN PERWEEN alias AFREEN PARWEEN D/o MD WASI AHMAD ANSARI W/o MD ASIF RAJA, R/o Kumhar Toli, Bari Bazar, Sahil Chowk Chaibasa, West Singhbhum, Jharkhand-833201, have changed my name and shall hereafter be known as AFREEN PERWEEN.

It is certified that I have complied with other legal requirements in this connection.

AFREEN PERWEEN alias AFREEN PARWEEN  
[Signature (in existing old name)]

I hitherto known as PRADIPTA JAISWAL D/o SANJAY KUMAR JAISWAL, R/o 7 Ram Krishna Das Lane, Raja Ram Mohan Sarani, Kolkata, West Bengal-700009, have changed my name and shall hereafter be known as PARIDHI JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

PRADIPTA JAISWAL  
[Signature (in existing old name)]

I, PUNAMCHAND LACHHITA S/o MANAJEE, R/o Umariya, P.O. Umaria Chowki, Barwaha, District-Khargone, Madhya Pradesh-451115, have changed the name of my minor daughter MEGHA LACHHITA aged 11 years and she shall hereafter known as ROUNAK LACCHITA.

It is certified that I have complied with other legal requirements in this connection.

PUNAMCHAND LACHHITA  
[Signature of Guardian]

I hitherto have known as SATPAL SINGH DUDY Son of R.P. DUDY, Residing at 1158, Sector 9A, Gurugram, Haryana-122001, have changed my name and shall hereafter be known as SATPAL DUDY.

It is certified that I have complied with other legal requirements in this connection.

SATPAL SINGH DUDY  
[Signature (in existing old name)]

I, PARNE RAM REDDY son of PARNE RAJI REDDY, presently residing at House No. 3-47, Achampalle, Distt. Karimnagar (Telangana) - 505445 have changed the name of my minor son PARNE VARUN KUMAR, aged 14 years and he shall hereafter be known as PARNE NISHANTH REDDY.

It is certified that I have complied with other legal requirements in this connection.

PARNE RAM REDDY  
[Signature of Guardian]

I hitherto known as MANORANJAN GHOSH S/o SUBODH CHANDRA GHOSH, R/o 1/2, Mahendra Bhattacharyya Road, Santragachi, VTC-Haora Corporation, PO-Santragachi, District-Haora, West Bengal-711104, have changed my name and shall hereafter be known as SAMARENDRA KUMAR GHOSH.

It is certified that I have complied with other legal requirements in this connection.

MANORANJAN GHOSH  
[Signature (in existing old name)]

I, S NANDA KUMAR SINGHA S/o S NILADHAN SINGHA, R/o Ranipur, Monipur Pti, Cochiar, Assam- 788101, have changed the name of my minor daughter PRIYA SHREE SINGHA aged about 12 years and she shall hereafter be known as S PRIYASHREE SINGHA.

It is certified that I have complied with other legal requirements in this connection.

S NANDA KUMAR SINGHA  
[Signature of Guardian]

I hitherto known as KESTO HALDER, S/o Late LAL MOHAN HALDER, Resident of 88, South A.B. Road, P.O.-Fingapara, P.S.-Bhatpara, Dist-North 24 Parganas, PIN-743129 (West Bengal), have changed my name and shall hereafter be known as SUNIL HALDER.

It is certified that I have complied with other legal requirements in this connection.

KESTO HALDER  
[Signature (in existing old name)]

I hitherto known as ANGANA D/o KEWAL KRISHAN SHARMA, R/o A-2, 801, Tata La Vida, Bajghera, Near Orchid International School, Sector-113, PO: Carterpuri, Gurgaon, Haryana-122017, have changed my name and shall hereafter be known as ANGANA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANGANA  
[Signature (in existing old name)]

I hitherto known as AVNISH SINGH S/o RATNESHWAR SINGH, residing at Hari Om Vihar, Remja Power House Road, Brajrajnagar, Jharsuguda, Odisha-768216, have change my name and shall hereafter be known as AVNISSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

AVNISH SINGH  
[Signature (in existing old name)]

I hitherto known as KARAN DHOOPAR S/o SANGEETA ARORA, R/o Villa 200, Bellezea, Chandapura, Dommasandra Road, Narayanaghatta, Muthanallur, Bangalore, Karnataka - 560099, have changed my name and shall hereafter be known as KARAN ARORA.

It is certified that I have complied with other legal requirements in this connection.

KARAN DHOOPAR  
[Signature (in existing old name)]

I, RAVI K S/o KANNAIAH K, R/o Belalakatte (Jayanagara), Joga Post, Honnali, Davangere, Karnataka-577225, have changed the name of my minor son YASH aged 12 years and he shall hereafter be known as YOGARAJ R.

It is certified that I have complied with other legal requirements in this connection.

RAVI K  
[Signature of Guardian]

I, YOGESH CHANDRAKANT BODKE Son of CHANDRAKANT BODKE, residing at B-11/8, Best Rajdoot Society, Anil Ubhae Road, Best Colony, Pantnagar, Ghatkopar (East), Mumbai, Maharashtra-400075, have changed the name of my minor Son YUVAAN aged 3 years he shall hereafter be known as SHIVA YOGESH BODKE.

It is certified that I have complied with other legal requirements in this connection.

YOGESH CHANDRAKANT BODKE  
[Signature of Guardian]

I hitherto known as LAKHVAR SINGH S/o JOGA SINGH, residing at Village Ramraipur, PO. Karimpur, Tehsil Nawanshahr, Distt. Shaheed Bhagat Singh Nagar, Punjab, have changed my name and shall hereafter be known as LAKHVAR SINGH DHINDSA.

It is certified that I have complied with other legal requirements in this connection.

LAKHVAR SINGH  
[Signature (in existing old name)]

I hitherto known as NAGAVENAMMA R W/o NAGENDRA B N, R/o Byrandahalli, Kyalnur, Bangarapet, Kolar, Karnataka - 563101, have changed my name and shall hereafter be known as NAGAVENI R.

It is certified that I have complied with other legal requirements in this connection.

NAGAVENAMMA R  
[Signature (in existing old name)]

I hitherto known as MAHAMAD KALEEMULLA B S/o BABAJAN, R/o #0, Srinivaspur Main Road, Muthakapalli (Village/Post), Water Tank, Mothakapalli, Kolar, Karnataka-563138, have changed my name and shall hereafter be known as MOHAMMED KALEEM BABAJAN.

It is certified that I have complied with other legal requirements in this connection.

MAHAMAD KALEEMULLA B  
[Signature (in existing old name)]

I hitherto known as WASI UR REHMAN S/o ATIQ UR REHMAN, residing at 140/C-8, Rehman Building, Bhatti Street, Moradabad, Uttar Pradesh-244001, have changed my name and shall hereafter be known as SAMEEN UR REHMAN.

It is certified that I have complied with other legal requirements in this connection.

WASI UR REHMAN  
[Signature (in existing old name)]

I hitherto known as RAHUL DEWAN S/o LINA DEWAN, residing at D-93 Third Floor Sector 105 Noida Gautam Budh Nagar Uttar Pradesh 201304, have changed my name and shall hereafter be known as DHANRAAJ DEWAN.

It is certified that I have complied with other legal requirements in this connection.

RAHUL DEWAN  
[Signature (in existing old name)]

I hitherto known as MOHD FAIZAN alias FAIZAN HUSSAIN S/o NOSHAD, R/o H.No. 384, Gali No. 4, Old Mustafabad, PO: Gokal Puri, North East Delhi-110094, have changed my name and shall hereafter be known as FAIZAN HUSSAIN.

It is certified that I have complied with other legal requirements in this connection.

MOHD FAIZAN alias FAIZAN HUSSAIN  
[Signature (in existing old name)]

I hitherto known as MANJINDER Daughter of AMRIK RAJ, resident of H.No. 329/334-A New Abadi Jallowal, PO Model Town Jalandhar, Punjab, India-144003, have changed my name and shall hereafter be known as MANJINDER LAKHA.

It is certified that I have complied with other legal requirements in this connection.

MANJINDER  
[Signature (in existing old name)]

I hitherto known as ANJU MOTWANI alias KASAK OCHANI D/o SHANKER LAL MOTWANI W/o SURAJ KUMAR OCHANI, R/o 336, Ward No. 18, Katni Road, Saxena Colony, Maihar Satna, Madhya Pradesh-485771, have changed my name and shall hereafter be known as ANJU OCHANI.

It is certified that I have complied with other legal requirements in this connection.

ANJU MOTWANI  
alias KASAK OCHANI  
[Signature (in existing old name)]

I hitherto known as TEJINDER PAL SINGH S/o DILBAG SINGH, Residing at VPO Padhiana, Jalandhar, Punjab 144030, have changed my name and shall hereafter be known as TEJINDER PAL SINGH MINHAS.

It is certified that I have complied with other legal requirements in this connection.

TEJINDER PAL SINGH  
[Signature (in existing old name)]

I hitherto known as JAGARAPU RAMBABU S/o JAGARAPU APPARAO, R/o at 36-92-242/473, Palanati Colony, Kancharapalem, Visakhapatnam (Urban) PO, Kancharapalem Dist, Visakhapatnam Andhra Pradesh, have changed my name and shall hereafter be known as JAGARAPU RAM.

It is certified that I have complied with other legal requirements in this connection.

JAGARAPU RAMBABU  
[Signature (in existing old name)]

I hitherto known as SHEEBU BHAI W/o MANAK LAL, residing at House No. 9, Singhpura Colony, Rajguru Nagar, Ludhiana, District Ludhiana, Punjab-141012, India, have changed my name and shall hereafter be known as SHIYAM DEVI

It is certified that I have complied with other legal requirements in this connection.

SHEEBU BHAI  
[Thumb Impression]

I hitherto known as CRISTALINA EVON D/o MANUEL FRANCISCO MENDES W/o MOSES EVON PETER, resident of H.No-3/149, Mudda Waddo, Saligao, Bardez, North Goa, Pin:403511, have changed my name and shall hereafter be known as CRISTALINA MENDES.

It is certified that I have complied with other legal requirements in this connection.

CRISTALINA EVON  
[Signature (in existing old name)]

I, GUDIYA DEVI W/o- VIJAY KUMAR YADAV, R/o- Gram- Akodhi mela, post- Kastharsi, Kastharsi, PO: Kastharsi, DIST: Kaimur(Bhabua), Bihar- 821105, have changed the name of my minor son SACHIDANAND YADAW aged 12 years and he shall hereafter be known as ANMOL KUMAR .

It is certified that I have complied with other legal requirements in this connection.

GUDIYA DEVI  
[Signature of Guardian]

I hitherto known as DIKSHA KUMARI D/o YAGYADUTT BAJPAI, R/o Artana, Lilsi, Sitapur, Uttar Pradesh-261001, have changed my name and shall hereafter be known as SHRESHTHA BAJPAI.

It is certified that I have complied with other legal requirements in this connection.

DIKSHA KUMARI  
[Signature (in existing old name)]

I hitherto known as JITENDER S/o RAJ KUMAR, R/o F-19, Shiv Vihar, Vikas Nagar, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as JITENDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JITENDER  
[Signature (in existing old name)]

I, RAVI H K S/o Late KESHAVA MURTHY, residing at C2-152 DOS/ISRO Housing Colony J4 Road, Traffic Police Station, Jeevan Bhima Nagar, Bengaluru, Karnataka 560075, have changed the name of my minor son SRIVATHSA R K, aged 7 years and he shall hereafter be known as VIHAN ADITHYA R

It is certified that I have complied with other legal requirements in this connection.

RAVI H K  
[Signature of Guardian]

I hitherto known as MAHESH KUMAR S/o SUKHBIR SINGH, R/o 354 Deswal Bhawan Jagat Colony Bhiwani Haryana-127021, have changed my name and shall hereafter be known as MAHESH DESHWAL.

It is certified that I have complied with other legal requirements in this connection.

MAHESH KUMAR  
[Signature (in existing old name)]

I hitherto known as SAMASYA VISHWAKARMA D/o VISHWA NATH VISHWAKARMA, R/o Gilola Bajar, Gilola, Gilaula, Shrawasti, Uttar Pradesh-271835, have changed my name and shall hereafter be known as RUBI VISHWAKARMA.

It is certified that I have complied with other legal requirements in this connection.

SAMASYA VISHWAKARMA  
[Signature (in existing old name)]

I, KRISHAN KUMAR S/o PARTAP SINGH, R/o 245, Chobara, Chaubara ( 61), Fatehabad, Haryana-125111- I have changed the name of my minor Son RAHUL JANGRA aged about 10 years and he shall hereafter be known as ANMOL.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN KUMAR  
[Signature of Guardian]

I hitherto known as DR SUNIL KUMAR BOKOLIA S/o RAJ KUMAR, R/o B-3, C.T.I. Govt, Quarters, Raja Garden, New Delhi-110027, have changed my name and shall hereafter be known as DR SUNIEL KUMAR BOKOLIA.

It is certified that I have complied with other legal requirements in this connection.

DR SUNIL KUMAR BOKOLIA  
[Signature (in existing old name)]

I hitherto known as B R LALITA alias BALDOTA RATANCHAND LALITA D/o BHATKAL, W/o RATANCHAND HIRACHAND BALDOTA, R/o No 005, Narang Apartment 4th Main Road, Next To Jain Temple Kumapark West, Seshadripura, North, Bangalore, Karnataka-560020, have changed my name and shall hereafter be Known as LALITHA BALDOTA RATANCHAND.

It is certified that I have complied with other legal requirements in this connection.

B R LALITA alias BALDOTA RATANCHAND LALITA  
[Signature (in existing old name)]

I hitherto known as SARJAN S/o JAMUN DASS, residing at House No. 1316, Ward No.2, Auto Pin Tilah Nagar, Mujesar, Faridabad-121005, Haryana have changed my name and shall hereafter be known as SARJAN RAM.

It is certified that I have complied with other legal requirements in this connection.

SARJAN  
[Signature (in existing old name)]

I, VARUN SHARMA S/o DARSHAN SHARMA, R/o House No-1130, Block-B, Eco city-1, Sector-5, New Chandigarh, Mullanpur, S.A.S Nagar (Mohali), Punjab-140901, have changed the name of my minor son VARDHIN SHARMA aged 1 year and he shall hereafter be known as KUSHAGRA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VARUN SHARMA  
[Signature of Guardian]

I, RUCHIR MITTAL S/o LATE SH. O P MITTAL, R/o D-42, Raheja Atlantis, Sector-31, Gurgaon, Haryana-122001, have changed the name of my minor daughter STUTI MITTAL aged 13 years and she shall hereafter be known as AARADHYA MITTAL.

It is certified that I have complied with other legal requirements in this connection.

RUCHIR MITTAL  
[Signature of Guardian]

I, ADESH KUMAR RAI son of CHANDRABHAN RAI, presently residing at C/o DHEERAJ SHARMA, Dharampur, P.O. Thana Teh Baddi, Dharampur, Solan (H.P.) - 173205, have changed the name of my minor daughter ARADHYA aged 9 years and she shall hereafter be known as AKRITI RAI.

It is certified that I have complied with other legal requirements in this connection.

ADESH KUMAR RAI  
[Signature of Guardian]

I hitherto known as CHEDURI DEVADANAM S/o CHEDURI SUNDAR RAO, R/o; Israel Peta, Yerragonda Palem, Erragondapalem, Prakasam, Andhra Pradesh Pin Code-523327, Have changed my name and shall hereafter be known as CHEDURI VIJAY DEV.

It is certified that I have complied with other legal requirements in this connection.

CHEDURI DEVADANAM  
[Signature (in existing old name)]

I hitherto known as VISHVNATHE UDAYSHANKAR SURYAKANT S/o SURYAKANT, residing at Plot Number - 02, Old Ausa Road, Dutt Krupa Housing Society. Latur, Maharashtra, 413531, have changed my name and shall hereafter be known as UDAYSHANKAR VISHWANATHE.

It is certified that I have complied with other legal requirements in this connection.

VISHVNATHE UDAYSHANKAR SURYAKANT  
[Signature (in existing old name)]

I, ABHISHEK GUPTA S/o GOBIND RAJ GUPTA, R/o H.No-3, Harsh Vihar Pitampura North West Delhi-110034, have changed the name of my minor daughter MAISHA GUPTA aged 4 years and she shall hereafter be known as ARADHYA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK GUPTA  
[Signature of Guardian]

I hitherto known as MAANIKA D/o SH. RAJESH KUMAR, R/o House No.-316-I, Model Town, Karnal, Haryana-132001, have changed my name and shall hereafter be known as MAANIKA ARORA.

It is certified that I have complied with other legal requirements in this connection.

MAANIKA  
[Signature (in existing old name)]

I hitherto Known as NAZMA KHAN alias NAZMA D/o GULZAR SINGH, R/o VPO-Rupalheri, Distt. Fatehgarh Sahib -140406, Punjab have changed my name and Shall hereafter be known as NAZMA KAUR.

It is certified that I have complied with other legal requirements in this connection.

NAZMA KHAN alias NAZMA  
[Signature (in existing old name)]

I, SANAM PUDI RAMESH BABU S/o SIVASANKARAIAH, permanent R/o 00, Sankaranagaram, Revuru, P.O - Revuru, Sub District - Ananthasagaram, District - Nellore, Andhra Pradesh -524303, Present R/o Qtr-129, Type-2, Sector-9, R K Puram, New Delhi-110022, have changed my name and shall hereafter be known as SANAMPUDI RAMESH BABU.

It is certified that I have complied with other legal requirements in this connection.

SANAM PUDI RAMESH BABU  
[Signature (in existing old name)]

I, RISHI KUMAR SINHA S/o BINDESHWAR NATH, residing at Mukhtar Toli, Nalaroad, Phulwari, Kadamkuan, Patna, Bihar - 800003, have changed the name of my minor son AADITYA RAJ, aged 05 years and he shall hereafter be known as SHIVAANSH SINHA.

It is certified that I have complied with other legal requirements in this connection.

RISHI KUMAR SINHA  
[Signature of Guardian]

I, HEMANT KUMAR S/o TARSEM LAL, R/o Mohalla Mata Rani, VPO-Rattewal, Tehsil-Balachaur, District-Shaheed Bhagat Singh Nagar, Punjab-144521, have changed the name of my minor daughter TANYA, aged 07 years and she shall hereafter be known as TANYA VERMA.

It is certified that I have complied with other legal requirements in this connection.

HEMANT KUMAR  
[Signature of Guardian]

I hitherto known as AVNEET KAUR D/o HARBHAJAN SINGH and W/o KULDEEP SINGH THIND, residing at VPO-Mianwal Araian, Tehsil-Shahkot, Distt.-Jalandhar, Punjab - 144702, have changed my name and shall hereafter be known as AVNEET KAUR THIND.

It is certified that I have complied with other legal requirements in this connection.

AVNEET KAUR  
[Signature (in existing old name)]

I hitherto known as GUNDU RAO KAREKURVE VASUDEV S/o KAREKURVE VASUDEV RAO, residing at # 1/5 1 Sorab Road, Opp. Hotel Shanth, Sagar, Shimoga, District Karnataka-577401, have changed my name and shall hereafter be known as PRABHAKAR VASUDEV SHENOY.

It is certified that I have complied with other legal requirements in this connection.

GUNDU RAO KAREKURVE VASUDEV  
[Signature (in existing old name)]

I, GGAUTAM TANWAR S/o SHYAM TANWAR, R/o 2D 11, UIT Colony, Ward No-7, Shyam Nagar, Ganganagar, Rajasthan-335001, have changed the name of my minor son OJAS TANWAR, aged 14 years and he shall hereafter be known as VIRAT TANWAR.

It is certified that I have complied with other legal requirements in this connection.

GGAUTAM TANWAR  
[Signature of Guardian]

I hitherto known as SURINDER PAL SINGH alias DARSHAN SINGH S/o AMAR SINGH, R/o A-43/7, Poll No.7, Satya Vihar, Burari, Delhi-110084, I have changed my name and shall hereafter be known as DARSHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURINDER PAL SINGH alias DARSHAN SINGH  
[Signature (in existing old name)]

I hitherto known as AHMIT LAL S/o CHABI LAL CHETTRI, R/o Vasant Kunj, South West Delhi- 110070, have changed my name and shall hereafter be known as AHMIT LAL CHETTRI.

It is certified that I have complied with other legal requirements in this connection.

AHMIT LAL  
[Signature (in existing old name)]

I hitherto known as RANJANA W/o SHAM SUNDER, residing at Ward No-29, Anadpur Road, New Bank Colony, Pathankot, Punjab - 145001, have changed my name and shall hereafter be known as RANJANA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RANJANA  
[Signature (in existing old name)]

I hitherto known as YOG RAJ son of SANGAT RAM, residing at VPO. Bika, Distt. Shaheed Bhagat Singh Nagar-144509, Punjab, India, have changed my name and shall hereafter be known as JOGA SINGH.

It is certified that I have complied with other legal requirements in this connection.

YOG RAJ  
[Signature (in existing old name)]

I hitherto known as TRIVENI D/o VIJAY KUMAR, residing at Village Manan, PO. Naugaja, Tehsil & Distt. Jalandhar, Punjab-144301, India, have changed my name and shall hereafter be known as TRIVENI BHATIA.

It is certified that I have complied with other legal requirements in this connection.

TRIVENI  
[Signature (in existing old name)]

I, DOKI RAMBABU S/o ADINARAYANA, R/o D.No. 1-33, Kotta Kunkam Village, Laveru Mandal, Srikakulam District, Andhra Pradesh - 532168, have changed the name of my minor son DOKI YESWANTH, aged 2 months and he shall hereafter be known as DOKI VINEETH.

It is certified that I have complied with other legal requirements in this connection.

DOKI RAMBABU  
[Signature of Guardian]

I, SHIVANGI RANA W/o VIKRAM SINGH, R/o 12, Satyam Enclave, Kot Gaon, Ghaziabad, Ghaziabad, Uttar Pradesh-201001, have changed the name of my minor daughter SANSKRITI SINGH, aged 13 years and she shall hereafter be known as CHAARVI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIVANGI RANA  
[Signature of Guardian]

I hitherto known as VISHRANT SARVARIA S/o SURESH SARVARIA, R/o 510A, Magnolias Golf Course Road, Gurgaon DLF Phase-5, Farrukhnagar, Haryana-122009, have changed my name and shall hereafter be known as VYSHRANT SARVARIA.

It is certified that I have complied with other legal requirements in this connection.

VISHRANT SARVARIA  
[Signature (in existing old name)]

I hitherto known as KHUSHI D/o GURUPRASAD, R/O Dharade, Dharde, Chandauli, Uttar Pradesh-232102, have changed my name and shall hereafter be known as ANUSHKA YADAV.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI  
[Signature (in existing old name)]

I hitherto known as JASPRIT KAUR W/o RITU RAJ SINGH, R/o House No: 29-GF, Saraswati Vihar, Kapurthala Road, Jalandhar - 144008, (Punjab), have changed my name and shall hereafter be known as JASPRIT KAUR SEKHON.

It is certified that I have complied with other legal requirements in this connection.

JASPRIT KAUR  
[Signature (in existing old name)]

I hitherto known as KASUVIGAN alias KAVOUSIGAN V alias KOWSIGAN VINAYAGAMURTHY alias KOWSIGAN S/o VINAYAGAMURTHY, residing at 1/15 B Sugar Mill Road Narayananpuram, Narayananpuram Viluppuram Tamil Nadu-605109, have changed my name and shall hereafter be known as KATHIRAVAN VINAYAGAMOORTHY

It is certified that I have complied with other legal requirements in this connection.

KASUVIGAN alias KAVOUSIGAN V alias KOWSIGAN  
VINAYAGAMURTHY alias KOWSIGAN  
[Signature (in existing old name)]

I hitherto known as KANTA PARIYAR D/o NAR BAHADUR PARIYAR, R/o 196 C/F, Khanpur, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as SONIA THAPA.

It is certified that I have complied with other legal requirements in this connection.

KANTA PARIYAR  
[Signature (in existing old name)]

I hitherto known as BADAL KUMAR DAHAYAT S/o ASHOK DAHAYAT, resident of Makan No.01 Ward.01 Fatak Tola Gram Itma Distt. Maihar, have changed my name and shall hereafter be known as BADAL DAHAYAT

It is certified that I have complied with other legal requirements in this connection.

BADAL KUMAR DAHAYAT  
[Signature (in existing old name)]

I hitherto known as MANJU daughter of KARNAIL SINGH BHATI wife of SANJAY NAGAR, residing at 1478/A, Wazir Nagar, Kotla Mubarak Pur, Lodhi Road, Central Delhi, Delhi-110003, have changed my name and shall hereafter be known as MANJU KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MANJU  
[Signature (in existing old name)]

I hitherto known as AKASH UPENDRA S/o UPENDRA KUMAR SINGHAL, residing at 76 Ashok Nagar, Agra, Agra Uttar Pradesh-282002, have changed my name and shall hereafter be known as AKASH UPENDRA SINGHAL

It is certified that I have complied with other legal requirements in this connection.

AKASH UPENDRA  
[Signature (in existing old name)]

I, PHULIN MURMU wife of MISTRI MURMU, residing at Vill. Sudhunagar, Budbud, West Bengal, Pin-713402, have changed the name of my minor son RAMDAS MURMU, age 9 years and he shall hereafter be known as ANSHU MURMU.

It is certified that I have complied with other legal requirements in this connection.

PHULIN MURMU  
[Signature of Guardian]

I hitherto known as DIXITA AGGARWAL D/o SUNIL KUMAR, R/o H. No. 645/8, Ward No. 9, Kharar, Distt. SAS Nagar (Mohali), Punjab-140301, have changed my name and shall hereafter be known as YESHASVI AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

DIXITA AGGARWAL  
[Signature (in existing old name)]

I, R CHAKRAPANI S/o RANGAIAH, R/o Sri Ranga Nilaya, Near Bus Stand Sadarahalli, Sadarahalli, Sadarahalli Post, Kandikere Hobli, Chikkanayakanahalli Taluk, Karnataka-572228, have changed the name of my minor daughter PRANIKA C BHARDVAJ, aged 07 years and she shall hereafter be known as BHARGAVI C.

It is certified that I have complied with other legal requirements in this connection.

R CHAKRAPANI  
[Signature of Guardian]

I, MAHARRSH ATMAKUR son of MANGALI AMBAIAH, residing at Plot No.58, F.No.302, Sangeetha Nilayam, Road No.4/1, RamNaresh Colony, Hyder Nagar, Kukatpally, Hyderabad-500072, have changed the name of my minor daughter ATMAKURU GAGANA KIRTTE, aged 04 years and she shall hereafter be known as MAHATHI ATMAKUR.

It is certified that I have complied with other legal requirements in this connection.

MAHARRSH ATMAKUR  
[Signature of Guardian]

I hitherto known as MULI DEVI D/o PADAMA RAM, R/o Godaro Ki Dhaniya Pandit Ji Ki Dhani Osian Jodhpur Rajasthan-342303, have changed my name and shall hereafter be known as MANSI.

It is certified that I have complied with other legal requirements in this connection.

MULI DEVI  
[Signature (in existing old name)]

I hitherto known as RAVASAHEB TRIMBAK PAWAR S/o TRYAMBAK JAISINGH PAWAR, R/o Village Hanga, Post Office, Hanga Tehsil, Parner, Distt. Ahmadnagar, Maharashtra-414301, have changed my name and shall hereafter be known as RAOSAHEB TRYAMBAK PAWAR.

It is certified that I have complied with other legal requirements in this connection.

RAVASAHEB TRIMBAK PAWAR  
[Signature (in existing old name)]

I hitherto have known as KAMLESHANAND son of RAM NARAYAN PANDEY, residing at Shakti Kendra, Shakti Puram Road, Road No. 40, Ext. Near Railway Line, Dhira Chak, Phulwari, Patna, Bihar- 800002, have changed my name and shall hereafter be known as KAMLESH NARAYAN PANDEY.

It is certified that I have complied with other legal requirements in this connection.

KAMLESHANAND  
[Signature (in existing old name)]

I hitherto known as RAHUL K JAIN S/o KANTILAL P JAIN, residing at No.2707, Flat No - 4, Padma Nivas Appts, 5th Main, 27th CRS, 4th Block Jayanagar, Bangalore- 560011, have changed my name and shall hereafter be known as HIREN K JAIN.

It is certified that I have complied with other legal requirements in this connection.

RAHUL K JAIN  
[Signature (in existing old name)]

I, SANDEEP KUMAR S/o SATBIR SINGH, R/o 11, Vill. Sidhanwa, Teh Loharu, Distt. Bhiwani, Haryana-127028, have changed the name of my minor son HAZIR, aged 10 years and he shall thereafter be known as HITESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR  
[Signature of Guardian]

I hitherto known as INDIRA W/o RAMU, residing at 6/213 A, Venkateshwara Nagar, West Mada Street, PO: Kovur, Distt: Kancheepuram, Tamil Nadu-600128, have changed my name and shall hereafter be known as INDIRA RAMU.

It is certified that I have complied with other legal requirements in this connection.

INDIRA  
[Signature (in existing old name)]

I hitherto known as ANJALI RAJNISH D/o PARVIND KUMAR SINGH, residing at House No. 1250/1, Sherpur Kalan, Focal Point, Ludhiana, District Ludhiana, Punjab-141010, India, have changed my name and shall hereafter be known as ANJALI KUMARI

It is certified that I have complied with other legal requirements in this connection.

ANJALI RAJNISH  
[Signature (in existing old name)]

I hitherto known as CHANDER RISHI alias CHANDRA PRAKASH RISHI S/o OM PRAKASH RISHI, R/o 15/119, Civil lines, Rishi Kunj, Kanpur, Kanpur Nagar, Uttar Pradesh-208001, have changed my name and shall hereafter be known as CHANDRA PRAKASH RISHI.

It is certified that I have complied with other legal requirements in this connection.

CHANDER RISHI alias CHANDRA PRAKASH RISHI  
[Signature (in existing old name)]

I, JALIGAM NARASIMHA RAO S/o JALIGAM MONDAIAH, R/o H No-5-6-273, Maruthi Nagar Karimnagar, Rampur, Karimnagar, Karimnagar, Telangana, Pin Code-505001, have changed my name and shall hereafter be known as JALIGAM NARASIMHA.

It is certified that I have complied with other legal requirements in this connection.

JALIGAM NARASIMHA RAO  
[Signature (in existing old name)]

I hitherto known as ALLUKZHI R MANI KANDAN S/o A.S.RAJ KUMAR, R/o H. No. 6-3-50, Khairatabad, Telangana, Pin Code-500004, have changed my name and shall hereafter be known as MANIKANDAN ALLIKUZHI RAJKUMAR.

It is certified that I have complied with other legal requirements in this connection.

ALLUKZHI R MANI KANDAN  
[Signature (in existing old name)]

I, SHIV DUTT S/o ANIL KUMAR, R/o E-2/166, LIG Flats, First Floor, Opposite Titkasha Public School, Rohini Sec-11, PO: Rohini Sector-7, Distt: North West Delhi, Delhi-110085, have changed the name of my minor daughter VIHANA, aged 9 years and she shall hereafter be known VIHANA DUTT.

It is certified that I have complied with other legal requirements in this connection.

SHIV DUTT  
[Signature of Guardian]

I hitherto known as REKHA W/o SANJEEV KALRA, residing at #480/8 Ward No 10, Deepak Vihar, Shahabad(M), Shahbad, Kurukshetra, Haryana-136135, have changed my name and shall hereafter be known as REKHA MATTA.

It is certified that I have complied with other legal requirements in this connection.

REKHA  
[Signature (in existing old name)]

I hitherto known as ANIL JAGDISHPRASAD SHARMA alias ANIL BHAI JAGDISHPRASAD SHARMA S/o JAGDISH PRASAD, R/o Plot No-74, 75, SF-1, 2nd Floor, Sector-5 Rajendra Nagar, Near M4U Cinema Hall, Sahibabad, Ghaziabad, Uttar Pradesh-201005, have changed my name and shall hereafter be known as ANIL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANIL JAGDISHPRASAD SHARMA alias ANIL BHAI JAGDISHPRASAD SHARMA  
[Signature (in existing old name)]

I, SUDEEP GUPTA S/o RAJA RAM GUPTA, R/o B - 80, Avas Vikas Colony Banda, Uttar Pradesh -210001, have changed the name of my minor daughter RASKHA GUPTA, aged 16 years and she will hereafter be known as SHRASTI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SUDEEP GUPTA  
[Signature of Guardian]

I hitherto known as PRASANNA KUMAR MEPPURATHU PRABHAKARAN NAIR S/o K N PRABHAKARAN NAIR, residing at Flat No C-301, Chander Kunj, AWHO, Silver Sand Island, Vytila, Kochi, Ernakulam (Distt.), Kerala, Pin-682 019, have changed my name and shall hereafter be known as PRASANNA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRASANNA KUMAR MEPPURATHU PRABHAKARAN  
NAIR  
[Signature (in existing old name)]

I hitherto known as SURESHKUMAR BORA son of RAMBABU, R/o Rama Kovil Street, Kodaddapanasa, Saravakota, Srikkulam, Andhra Pradesh-532426, have changed my name and shall hereafter be known as SHIVA SAGAR BORA.

It is certified that I have complied with other legal requirements in this connection.

SURESHKUMAR BORA  
[Signature (in existing old name)]

I hitherto known as MUHEENUDHEEN son of SAIDALAVI V. VELUTHETHODI, residing at House, Chundampatta PO. Nattiamangalam, Kulikkallur, Palakkad, Kerala-679337, have changed my name and shall hereafter be known as MUEEN VELUTHETHODI.

It is certified that I have complied with other legal requirements in this connection.

MUHEENUDHEEN  
[Signature (in existing old name)]

I hitherto known as BHOORI SINGH alias JAGADEESH S/o SAHAB SINGH, R/o Village Nigoh, Khatauta, Etah, Uttar Pradesh-207301, have changed my name and shall hereafter be known as JAGADEESH.

It is certified that I have complied with other legal requirements in this connection.

BHOORI SINGH alias JAGADEESH  
[Signature (in existing old name)]

I, MAHESH KUMAR S/o RAGHU NANDAN SINGH, R/o Village Prasad Bigha, Ward No. 10, Near R.B.S. High School, Sansa, P.O. Sansa, P.S. Daudnagar, Distt. Aurangabad, Bihar-824143, have changed the name of my minor son VIVEK KUMAR, aged 11 years and he shall hereafter be known as UTKARSH RAJ.

It is certified that I have complied with other legal requirements in this connection.

MAHESH KUMAR  
[Signature of Guardian]

I hitherto known as RIBHAV KUMAR alias RIBHAV GUPTA S/o RAJENDER KUMAR GUPTA, R/o Gupta Farm No. 3, Church Road, Vasant Kunj, South West Delhi, Delhi-110070, have changed my name and shall hereafter be known as RIBHAV GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RIBHAV KUMAR alias RIBHAV GUPTA  
[Signature (in existing old name)]

I, DHARMENDAR KUMAR YADAV S/o SUWALAL YADAV, R/o Ward No.-6, Post Rampura, Bega Ki Nangal, Patan, Sikar, Rajasthan-332718, have changed the name of my minor son KAYAS JADIM, aged about 16 years and he shall hereafter be known as KAYAS YADAV.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDAR KUMAR YADAV  
[Signature of Guardian]

I, REENA W/o SUKHJINDER KUMAR, R/o Harman Colony, Ghumiara Road, Kartarpur (Rural), Jalandhar, Punjab-144801, have changed the name of my minor son RAMANJIT ROMIA, aged about 17 years and he shall hereafter be known as RAMAN GHARU.

It is certified that I have complied with other legal requirements in this connection.

REENA  
[Signature of Guardian]

I hitherto known as YOGENDER DHILLO D/o CHIRANGI LAL, R/o Deroli Jat (100), Mahandragarh, Haryana-123028, have changed my name and shall hereafter be known as YOGENDER DHILLON.

It is certified that I have complied with other legal requirements in this connection.

YOGENDER DHILLO  
[Signature (in existing old name)]

I, JAINPAL SIDDHARTH S/o SURENDRA KUMAR, R/o Khedali, Haridwar, Uttarakhand-249402, have changed the name of my minor daughter SIYA GAUTAM, aged about 10 years and she shall hereafter be known as SHREYA GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

JAINPAL SIDDHARTH  
[Signature of Guardian]

I hitherto known as VARGHESE CHACKO PALAKKATTU S/o P C VARGHESE, R/o House No.-C-1206 KM Residency, Raj Nagar Extension, Opposite IOC Petrol Pump, Raj Nagar Extension, Ghaziabad, Uttar Pradesh-201017, have changed my name and shall hereafter be known as PALAKKATTU VARGHESE CHACKO.

It is certified that I have complied with other legal requirements in this connection.

VARGHESE CHACKO PALAKKATTU  
[Signature (in existing old name)]

I, MANISH KUMAR MANDRE S/o KARAN SINGH MANDRE, R/o E44-01-FF, BPTP Parklands Park Elite Floor, Sector 85 Kheri Kalan, Faridabad, Haryana-121002, have changed the name of my minor son LAKSHITT KUMAR MANDRE, aged about 1 month and he shall hereafter be known as LAKSHITT KUMAR MANDRE.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR MANDRE  
[Signature of Guardian]

I hitherto known as RISHIKA SATISH BORELE D/o SATISH BORELE, W/o ACHAL JAISWAL, R/o Shatasri Ward Chalbardi Road, Pandharkawada, Karanji Road, Yavatmal, Maharashtra-445302, have changed my name and shall hereafter be known as RISHHIKA ACHAL JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

RISHIKA SATISH BORELE  
[Signature (in existing old name)]

I hitherto known as SRIDEVI DULAM D/o SRINIVASU, R/o H. No. 1-10/1, Kotthuru, Alamuru Mandalam, Distt. East Godavari (A.P.)-533126, have changed my name and shall hereafter be known as DEVI DULAM.

It is certified that I have complied with other legal requirements in this connection.

SRIDEVI DULAM  
[Signature (in existing old name)]

I, GURDEEP SINGH BRAR son of DARSHAN SINGH, residing at Village Jiwanwala, Tehsil Kotkapura, Distt. Faridkot, Punjab-151207, have changed my minor son GOBIND SINGH, aged 8 years and he shall hereafter be known as GOBIND SINGH BRAR.

It is certified that I have complied with other legal requirements in this connection.

GURDEEP SINGH BRAR  
[Signature of Guardian]

I, PUSHPA DEVI W/o RAJESH, R/o Ballia Dakshin Bhagalpur, Deoria, Bhagalpur, Uttar Pradesh-274602, have changed the name of my minor daughter KHUSHI, aged about 14 years and she shall hereafter be known as RAJANI.

It is certified that I have complied with other legal requirements in this connection.

PUSHPA DEVI  
[Signature of Guardian]

I, RAVI RAMASWAMY S/o RAMASWAMY N, R/o No.-11, Devalokam, Ayyajayyanahundi, Near R K Bhandar, Datagalli 3rd Stage, Ayyajayyanahundi, Mysuru, Karnataka-570022, have changed the name of my minor daughter RHIYA, aged about 5 years and she shall hereafter be known as RHIYA RAVI.

It is certified that I have complied with other legal requirements in this connection.

RAVI RAMASWAMY  
[Signature of Guardian]

I hitherto known as SANJEEV KUMAR MITTAL S/o SUMAT PRASHAD JAIN, R/o 406, New Rashtriya Apptt., Plot No.-15, Sector -18A, Dwarka Sector-18, Delhi-110078, have changed my name and shall hereafter be known as SANJEEV KUMAR JAIN.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR MITTAL  
[Signature (in existing old name)]

I hitherto known as PRAKASH SHARMA S/o GANESH LAL SHARMA, R/o 1-5-893, Phanigiri Colony, Maruti Nagar, Kothapet, Saroornagar, Distt. Rangareddy, Telengana-500060, Permanent Address H-502, Dhiraj Residency, Mansarovar Society Godadara, Surat, Gujarat-395010, have changed my name and shall hereafter be known as SIDDHARTH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH SHARMA  
[Signature (in existing old name)]

I hitherto have known as ANIL PASWAN son of SHIV KUMAR PASWAN, resident of Village Tar Bigha, Asthawan, P.O. Asthawan, District Nalanda, Bihar- 803107, have changed the name of my minor son AASHIK KUMAR, aged about 12 years and he shall hereafter be known as ABHINAV RAJ.

It is certified that I have complied with other legal requirements in this connection.

ANIL PASWAN  
[Signature of Guardian]

I hitherto have known as SANJEEV KUMAR, son of YOGENDRA YADAV, residing at Gram Zinda Bigha, Post Malikpur, P.O. Malikpur, District Nalanda, Bihar-803117, have changed my name and shall hereafter be known as SONU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR  
[Signature (in existing old name)]

I, RAJIV YADAV S/o RAM CHANDER, R/o VPO. Karnawas, Tehsil and District Rewari, Haryana-123401, have changed the name of my minor daughter SANSKRITI, aged 15 years and she shall hereafter be known as SANSKRITI YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAJIV YADAV  
[Signature of Guardian]

I hitherto known as JANKI DEVI alias ANARSI DEVI W/o LALDEV RAY, R/o 45, Karahari, Karhari Hajipur, Bhagwan Pur Vaishali Bihar-844114, have changed the name of and shall hereafter be known as ANARSI DEVI.

It is certified that I have complied with other legal requirements in this connection.

JANKI DEVI alias ANARSI DEVI  
[Thumb Impression]

I, PRAKASHA R S/o RAMAIAH V, R/o No. 224, Mudugere Gowribidanuru Taluk, Mudigere, Chikkaballapur, Karnataka-561210, have changed the name of my minor daughter POORVISHREE P, aged 14 years and shall hereafter be known as KRSHVI NISHIKHA.

It is certified that I have complied with other legal requirements in this connection.

PRAKASHA R  
[Signature of Guardian]

I hitherto known as JITENDRA MORWANI S/o JAI KISHAN MORWANI, residing at Flat Number 302, Maple Block Near Jawahar Circle, Radian Casa Jaipur, PO. Jagatpura, Distt. Jaipur, Rajasthan-302017, have changed my name and shall hereafter be known as JITENDRA MORWAANI.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA MORWANI  
[Signature (in existing old name)]

I hitherto known as SAUDAMINI SHROTRIYA D/o RAJESH CHANDRA SHROTRIYA, R/o 19, Rishikul Vidyapeeth, Malviya Dwar, Haridwar, Uttrakhand-249401, have changed my name and shall hereafter be known as AANYA SHROTRIYA.

It is certified that I have complied with other legal requirements in this connection.

SAUDAMINI SHROTRIYA  
[Signature (in existing old name)]

I, SAVITA KUMARI W/o PARSHOTAM SINGH, residing at Village Shinh Chathial, PO. Garhdiwala, Tehsil Dasuya, Distt. Hoshiarpur, Punjab-144207, India, have changed the name of my minor daughter SAKSHI, aged 14 years and she shall hereafter be known as SAKSHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAVITA KUMARI  
[Signature of Guardian]

I hitherto known as SUSHMITA MANDAL daughter of ABHILASH MANDAL and wife of RAHUL SENGUPTA and resident of No. 827/D, 2nd Floor, 26th Main, Sector-1, HSR Layout, Bengaluru (Karnataka)-560102, have changed my name and shall hereafter be known as SUSHMITA SENGUPTA.

It is certified that I have complied with other legal requirements in this connection.

SUSHMITA MANDAL  
[Signature (in existing old name)]

I hitherto known as SHARAYU MUKUND CHOPDEKAR D/o MUKUND SADASHIV CHOPDEKAR W/o RAJESH ATMARAM PARADKAR, residing at B-304, Dhanasampada CHS. LTD, Gavanpada, Mahatma Phule Road, Mulund East Mumbai, Maharashtra-400081, have changed my name and shall hereafter be known as SHARYU RAJESH PARADKAR.

It is certified that I have complied with other legal requirements in this connection.

SHARAYU MUKUND CHOPDEKAR  
[Signature (in existing old name)]

I hitherto known as KULDEEP SINGH S/o RAJINDER SINGH, residing at VPO. Mianwal Araian, Tehsil Shahkot, Distt. Jalandhar, Punjab-144702, have changed my name and shall hereafter be known as KULDEEP SINGH THIND.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH  
[Signature (in existing old name)]

I hitherto known as HARJENDRA KAUR W/o GURDARSHAN SINGH, R/o Ward No.-15E, House No.-78, Ground Floor, Gali No.-05, H Block, Shakarpur, Delhi-110092, have changed my name and shall hereafter be known as HARJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARJENDRA KAUR  
[Signature (in existing old name)]

I hitherto known as NIRANJAN PAUL son of RAM ASRA, residing at H. No. 75, Street No.1, Dasmesh Puri Colony, Noorwala Road, Bajra, Ludhiana-141007, Punjab, India, have changed my name and shall hereafter be known as NARJAN PAL.

It is certified that I have complied with other legal requirements in this connection.

NIRANJAN PAUL  
[Signature (in existing old name)]

I hitherto known as SYED MOIZ S/o SHAIK AINUDDIN, residing at House Number 9-20-2225-F, Akbar Bag Colony, Nizamabad, Telangana-503001, have changed my name and shall hereafter be known as SHAIK MOIZ.

It is certified that I have complied with other legal requirements in this connection.

SYED MOIZ  
[Signature (in existing old name)]

I hitherto known as RAMESHWARLALL SHARMA alias RAMESHWAR LALL S/o PT. NATHI RAM, R/o Hiran, Heeran, Ludhiana, Punjab-141112, have changed my name and shall hereafter be known as RAMESHWAR LAL.

It is certified that I have complied with other legal requirements in this connection.

RAMESHWARLALL SHARMA alias  
RAMESHWAR LALL  
[Signature (in existing old name)]

I hitherto known as SUPARBHA D/o RAM NATH SINGH W/o CHANDRA BHUSHAN KUMAR, residing at Ward No.-6, Singiyahi Road Pupri, Post Janakpur Road, Pupri, Sitamarhi, Janakpur Road, Bihar-843320, have changed my name and shall hereafter be known as SUPRABHA.

It is certified that I have complied with other legal requirements in this connection.

SUPARBHA  
[Signature (in existing old name)]

I hitherto known as SANGITA LAMA D/o JETHA TAMANG W/o JIWAN BAHADUR LAMA, residing at Rohini Tharo Gaon, Rohini Tea Garden, Darjeeling, Kurseong, West, Bengal-734203, have changed my name and shall hereafter be known as ARUNA LAMA.

It is certified that I have complied with other legal requirements in this connection.

SANGITA LAMA  
[Signature (in existing old name)]

I hitherto known as AJAI VIR SINGH alias AJAYVIR SINGH S/o GAJENDRA SINGH, R/o Kot, Gautam Buddha Nagar, Uttar Pradesh-203207, have changed my name and shall hereafter be known as AJAYVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

AJAI VIR SINGH alias AJAYVIR SINGH  
[Signature (in existing old name)]

I hitherto known as RAJ KUMAR S/o SEWAK NATH, residing at H. No. 28, Ward Number 6, Top Khana Bazaar, Jalandhar, Punjab-144005, India, have changed my name and shall hereafter be known as SUKHRAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR  
[Signature (in existing old name)]

I hitherto known as SHREEYA alias SANIA BHATTACHARJEE D/o SAJAL BHATTACHARJEE permanent, R/o 337 FL-701, Motilal Gupta Road, Purba Barisha, South 24 Parganas, West Bengal-700008, and currently residing at RZ-62B/1, Vashisht Park, Street No. 12, Pankha Road, New Delhi, West Delhi, Delhi-110046, have changed my name and shall hereafter be known as SANIA BHATTACHARJEE.

It is certified that I have complied with other legal requirements in this connection.

SHREEYA alias SANIA BHATTACHARJEE  
[Signature (in existing old name)]

I hitherto known as VIKAS SHARMA S/o SOHAN LAL, R/o Post Chamethakhal, Village, Chametha, Lansdowne, Pauri, Garhwal, Uttarakhand-246155, have changed my name and shall hereafter be known as VIKAS KOTNALA.

It is certified that I have complied with other legal requirements in this connection.

VIKAS SHARMA  
[Signature (in existing old name)]

I hitherto known as SANMATI BARGAH W/o KISHUN RAM GOP, R/o Nichatpur, Natwarnagar, Gajadhpur, Balrampur, Chhattisgarh- 497224, have changed my name and shall hereafter be known as SUMATI YADAV.

It is certified that I have complied with other legal requirements in this connection.

SANMATI BARGAH  
[Signature (in existing old name)]

I hitherto known as SUJATA BAJIRAO GAIKWAD alias SONALI D/o BAJIRAO, W/o KIRANPAL SINGH R/o Sr No 13/1, Pl No 19, D D Colony, Nr Nirgudi Rd, Lohagaon, Pune, Maharashtra-411047, have changed my name and shall hereafter be known as SUJATA GAIKWAD.

It is certified that I have complied with other legal requirements in this connection.

SUJATA BAJIRAO GAIKWAD alias SONALI  
[Signature (in existing old name)]

I hitherto known as PRADUMNA KUMAR VERMA S/o JAGDISH PRASAD VERMA, R/o House No-11/27, Old Post Office Road, Payga Mohalla, Guna, Madhya Pradesh-473001, have changed my name and shall hereafter be known as PRADHUMAN KUMAR VERMA.

It is certified that I have complied with other legal requirements in this connection.

PRADUMNA KUMAR VERMA  
[Signature (in existing old name)]

I hitherto known as ASHA D/o SOHANLAL PHOOLCHAND SARAWGI W/o BINOD KUMAR JAIN, R/o #41, Ground Floor, Basappa Road, Shantinagar, Bangalore South, Wilson Garden, Bengaluru, Karnataka-560027, have changed my name and shall hereafter be known as MEENA JAIN.

It is certified that I have complied with other legal requirements in this connection.

ASHA  
[Signature (in existing old name)]

I, HEMANT KUMAR S/o TARSEM LAL R/o Mohalla Mata Rani, VPO-Rattewal, Tehsil-Balachaur, District-Shaheed Bhagat Singh Nagar, Punjab-144521, have changed the name of my minor daughter KAMYA aged 12 year and she shall hereafter be known as KAMYA VERMA.

It is certified that I have complied with other legal requirements in this connection.

HEMANT KUMAR  
[Signature of Guardian]

I hitherto known as RAJWINDER KAUR W/o KULDEEP SINGH, R/o Vill-Tall Wala, Tehsil-Guruharsahai, Distt-Ferozepur, Punjab-152022, have my name and shall hereafter be known as RAJVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJWINDER KAUR  
[Signature (in existing old name)]

I hitherto known as HSIU CHI HSIEH W/o RAVI, residing at B- 277, Sangam Park, Rana Pratap Bagh, Malka Ganj, PO-Malka Ganj, Dist- North Delhi, Delhi- 110007, have changed my name and shall hereafter be known as REEMA.

It is certified that I have complied with other legal requirements in this connection.

HSIU CHI HSIEH  
[Signature (in existing old name)]

I hitherto known as SAROJ SAGAR alias SAROJ alias SAROJ CHOPRA W/o HARISH CHANDER and D/o N.L. SAGAR, R/o 167/20, Gali No-4, Nai Basti Bahadurgarh, Distt. Jhajjar, Haryana-124507, have changed my name and shall hereafter be known as SAROJ CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

SAROJ SAGAR alias SAROJ alias SAROJ CHOPRA  
[Signature (in existing old name)]

I hitherto known as ETHEL XALXO D/o PAULUS XALXO and W/o BERNADETH SALXO, residing at Ward No-08, Vishnupur (RV), PO-Sabari, North And Middle Andaman, Andaman And Nicobar Islands - 744205, have changed my name and shall hereafter be known as ETHEL BERNADETH SALXO.

It is certified that I have complied with other legal requirements in this connection.

ETHEL XALXO  
[Thumb Impression]

I hitherto known as CHITRALEKHA SINGH W/o RAJENDRA SINGH, R/o Nai Basti Fatehpur Siwan Bihar-841226, have changed my name and shall hereafter be known as CHITRALEKHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

CHITRALEKHA SINGH  
[Signature (in existing old name)]

I, SONIA Wife of RAMAN KUMAR, residing at Ghagpur Patti, VPO. Jandhu Singha, Distt. Jalandhar-144025, Punjab, India have changed the name of my minor daughter NAVNEET age 5 years and she shall hereafter be known as NAVNEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SONIA  
[Signature of Guardian]

I, NITISH KALRA S/o RAMESH CHANDER KALRA R/o House No. 1444, Sector-7 Ext., Gurgaon, Haryana-122001, have changed the name of my minor daughter BHAVIKA L KALRA aged 01 year and she shall be hereafter known as BHAVIKA KALRA.

It is certified that I have complied with other legal requirements in this connection.

NITISH KALRA  
[Signature of Guardian]

I hitherto known as DHANDHUKIYA BALIBEN DHANAJIBHAI alias DHANDHUKIYA BALIBEN DHANJIBHAI D/o DHANDHUKIYA DHANJIBHAI, residing at 73, Nadi Kathe, Valardi Road, Chamardi, Po. Chamaradi, Dist.: Amreli, Gujarat, 365410, have changed my name and shall hereafter be known as DHANDHUKIYA KRITIKA DHANAJIBHAI.

It is certified that I have complied with other legal requirements in this connection.

DHANDHUKIYA BALIBEN DHANAJIBHAI alias  
DHANDHUKIYA BALIBEN DHANJIBHAI  
[Signature (in existing old name)]

I hitherto known as VAISHALI NAYYAR D/o NARESH KUMAR NAYYAR, W/o KUNAL MAGO, residing at C- 7/ 07, Near Mother Dairy, Sector- 8, Rohini, North West Delhi, Delhi- 110085, have changed my name and shall hereafter be known as VAISHALI MAGO.

It is certified that I have complied with other legal requirements in this connection.

VAISHALI NAYYAR  
[Signature (in existing old name)]

I hitherto known as NISHA UPADHYAY alias NISHA BAGGA, D/o H K UPADHYAY W/o ANKIT BAGGA, R/o House No-805, Village Daultabad Sector 16, Faridabad, Escortsnagar, Faridabad, Faridabad Haryana-121007, have changed my name and shall hereafter be known as NISHA BAGGA.

It is certified that I have complied with other legal requirements in this connection.

NISHA UPADHYAY alias NISHA BAGGA  
[Signature (in existing old name)]

I hitherto known as GEETA JOSEPH ELAMNMA CHENNATTU D/o JOSEPH, R/o 407/1, Pipiliya Rao Khandwa Road, Near To Gurudhara, Indore, Madhya Pradesh-452001, have hanged my name and shall hereafter be known as ELAMMA CHENNATTU JOSEPH.

It is certified that I have complied with other legal requirements in this connection.

GEETA JOSEPH ELAMNMA CHENNATTU  
[Signature (in existing old name)]

I, M S MANJU S/o L SHIVANNA, R/o Basaveshwara Temple Road, Murudagalli, Jayapura Hobli, Mysore Taluk, Thaluru, Mysore, Karnataka- 5713111, have changed the name of my minor Son RAHUL M aged about 13 years and he shall hereafter be known as RANJITH.

It is certified that I have complied with other legal requirements in this connection.

M S MANJU  
[Signature (in existing old name)]

I hitherto known as RITHESH S/o UMESH DEVADIGA, R/o 1-4, Kerekadu Bellairu Village, Kilpady, Kenchanakere, Dakshina Kannada, Karnataka- 574154, have changed my name and shall hereafter be known as RITHESH UMESH DEVADIGA.

It is certified that I have complied with other legal requirements in this connection.

RITHESH  
[Signature (in existing old name)]

I hitherto known as SHREYA RAGHUNATH D/o KALYANPUR MOHAN RAGHUNATH, R/o 8 Vaibhavlakshmi, Shivaganga Nagar, Batwadi, Tumkur, Kuvempunagara, Madhugiri, Tumakuru, Karnataka- 572103, have changed my name and shall hereafter be known as SHREYA RAO.

It is certified that I have complied with other legal requirements in this connection.

SHREYA RAGHUNATH  
[Signature (in existing old name)]

I hitherto known as CHANCHAL RANI W/o BALDEV RAJ, R/o 1292 Sector 12 Huda, Panipat, Haryana- 132103 . have changed my name and shall hereafter be known as CHANCHAL.

It is certified that I have complied with other legal requirements in this connection.

CHANCHAL RANI  
[Signature (in existing old name)]

I hitherto known as KSHATRIYA BRIJENDER SINGH alias K B SINGH S/o BRIJENDRA GOPAL SINGH, Employed as Head Constable as Ministry of India, R/o M-403, Madhuvan Glory, Nr. Dharnidhar Bunglows, Nava Naroda, Ahmedabad City, Saijpur Bogha, Ahmadabad, Gujarat-382345, have changed my name and shall hereafter be known as KSHATRIYA BRIJENDRASINGH GOPALSINGH.

It is certified that I have complied with other legal requirements in this connection.

KSHATRIYA BRIJENDER SINGH alias K B SINGH  
[Signature (in existing old name)]

I, MAMIDI SRAVAN KUMAR S/o MALLESHAM R/o 8-15, Elgandal, Kothapalli Karimnagar, Telangana-5054011, have changed the name of my minor daughter MAMIDI VARSHIKA aged about 6 years and she shall hereafter be known as MAMIDI VIHANVI.

It is certified that I have complied with other legal requirements in this connection.

MAMIDI SRAVAN KUMAR  
[Signature of Guardian]

I, SHWET AWASTHI S/o KAMAL NAIN AWASTHI, R/o Plot No 27, Ground Floor, K-4-1, Vatika Inxt, Sector-83, Gurgaon, Haryana- 1220041, have changed the name of my minor Son MARMIK AWASTHI aged about 6 years and he shall hereafter be known as MAARMIK AWASTHI.

It is certified that I have complied with other legal requirements in this connection.

SHWET AWASTHI  
[Signature of Guardian]

I hitherto known as SUNIL KUMAR DAS S/o SATAN MONDAL, R/o 04, Milanghar, Durga Mandir Gali North Dum Dum M, Nimta, North 24 Parganas, West Bengal-700049, have changed my name and shall hereafter be known as SUNIL MONDAL.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR DAS  
[Signature (in existing old name)]

I hitherto known as SHIVANI D/o JAI BHAGWAN GARG, R/o 210, Mohali Employees Cooperative Society, Opposite Army Law College, Sector 68, Tarf Kumbra, SAS Nagar (Mohali), Punjab-140308, have changed my name and shall hereafter be known as SHIVANI GARG.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI  
[Signature (in existing old name)]

I hitherto known as SHAH JEHAN BEGUM W/o MAFAROQI, R/o #623, 1st Main, 7th Cross, Bogadi 2nd Stage, Near KEB Office, Mysore, Bagadi, Mysuru Karnataka-570026, have changed my name and shall hereafter be known as REHANA FAROQI.

It is certified that I have complied with other legal requirements in this connection.

SHAH JEHAN BEGUM  
[Signature (in existing old name)]

I hitherto known as THANUJA AMARDEEP W/o SANTHOOR AMARDEEP, R/o Flat F 407, Redwood, Raheja Residency, Koramangala 3rd Block, Bangalore South, Bangalore, Karnataka-560034, have changed my name and shall hereafter be known as INNA KEDGE THANUJA.

It is certified that I have complied with other legal requirements in this connection.

THANUJA AMARDEEP  
[Signature (in existing old name)]

I hitherto known as SOBHAGYA W/o RAVIJEET SINGH, R/o Dhani Shyorani, Po- Deoroad, Distt.- Jhunjhunun, Rajasthan-333035, have changed my name and shall hereafter be known as SOUBHAGAY KANWAR.

It is certified that I have complied with other legal requirements in this connection.

SOBHAGYA  
[Signature (in existing old name)]

I hitherto known as ANTESH KUMARI SETHI W/o INDER PARKASH SETHI, R/o 122, Nirankari Colony, Fatehgarh Churian Road, Distt Amritsar-143001, Punjab, have changed my name and shall hereafter be known as ANTESH SETHI.

It is certified that I have complied with other legal requirements in this connection.

ANTESH KUMARI SETHI  
[Signature (in existing old name)]

I hitherto known as KULDEEP KAUR W/o HARWINDER SINGH SOHAL, R/o H.NO-322, W.No-1, Muhalla Jattan, Bhogpur, Jalandhar-I, PO:Bhogpur, Jalandhar, Punjab-144201, have changed my name and shall hereafter be known as KAUR KULDEEP.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP KAUR  
[Signature (in existing old name)]

I, RAJEEV SETH S/o JOGINDER KUMAR, R/o WZ-84-D/1, Meenakshi Garden, Tilak Nagar, West Delhi, Delhi-110018, have changed the name of my minor son KOVID RITVIK SETH aged 11 years and he shall hereafter be known as NEOM SETH.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV SETH  
[Signature of Guardian]

I hitherto known as KANCHAN MITTAL D/o UMESH CHAND MITTAL W/o SANJEEV GUPTA, R/o 902, Torrealtus Omaxe Height, Near Sai Mandir, Tigoan Road Sector 86, Bhopani (143), Bhaskola, Faridabad, Haryana- 121002, have changed my name and shall hereafter be known as KANCHAN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN MITTAL  
[Signature (in existing old name)]

I hitherto known as RAMRUP PARSAD Son of SHYAM BIHARI, Resident of Iamamganj, Imamganj, P.O.- Imamganj, District- Gaya, Bihar-824206, have changed the name of my minor daughter KHUSI RAJ aged about 14 years and she shall hereafter be known as SANAYA SHEKHAR.

It is certified that I have complied with other legal requirements in this connection.

RAMRUP PARSAD  
[Signature of Guardian]

I hitherto known as AJAY KUMAR PAUL S/o TARSEM LAL, residing at Vill. Sammipur, Distt. Jalandhar-144026, Punjab, India, have changed my name and shall hereafter be known as AJAY PAUL SINGH.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR PAUL  
[Signature (in existing old name)]

I hitherto known as ASHUTOSH PATSARIYA, S/o ASHOK KUMAR PATSARIYA, residing at Topaz 403, Devalaya Princetine, Hoshangabad Road, Jathkedi, Huzur, Bhopal, Madhya Pradesh-462043, have changed my name and shall hereafter be known as ASHUTOSSH PATSARIYA.

It is certified that I have complied with other legal requirements in this connection.

ASHUTOSH PATSARIYA  
[Signature (in existing old name)]

I hitherto known as HARIRAM CHADHAR, S/o RATIRAM CHADHAR, residing at A 9/5, BDA Colony, Aakriti Eco City, Salaiya, Huzur, Bhopal, Madhya Pradesh- 462026, have changed my name and shall hereafter be known as HARIOM CHADHAR.

It is certified that I have complied with other legal requirements in this connection.

HARIRAM CHADHAR  
[Signature (in existing old name)]

I hitherto known as KARUNA DARA alias KARUNA MIDDHA D/o RAM LAL DARA W/o DHIRAJ MIDDHA residing at C-3/348, Janakpuri, B-1, Distt. West Delhi, Delhi-110058, have changed my name and shall hereafter be known as KARUNA MIDDHA.

It is certified that I have complied with other legal requirements in this connection.

KARUNA DARA alias KARUNA MIDDHA  
[Signature (in existing old name)]

I hitherto known as MISTI W/o SUBHASH, Residing at Chulkana(118), PO- Chulkana, Distt.-Panipat, Haryana-132101, have changed my name and shall hereafter be known as MANITA.

It is certified that I have complied with other legal requirements in this connection.

MISTI  
[Signature (in existing old name)]

I hitherto known as FARZEEN Wife of AYYUB BAIG residing at 2262/1, 2nd Floor, Mandir Wali Gali, Shadipur, Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as SUMAIYYA BAIG.

It is certified that I have complied with other legal requirements in this connection.

FARZEEN  
[Signature (in existing old name)]

I, VIKRAM MIDDHA son of SEWAK RAM MIDDHA, residing at 3404, M3M Latitude, Sector 65 Police Station, Sector 65, Badshahpur Tethar(222), Po: Badshahpur, Distt.: Gurgaon, Haryana-122101, have changed the name of my minor daughter AYESHA MIDDHA aged 13 years and she shall hereafter be known as JANVI MIDDHA.

It is certified that I have complied with other legal requirements in this connection.

VIKRAM MIDDHA  
[Signature of Guardian]

I hitherto known as HARSH KAPOOR alias HARSH RANI alias DAYA W/o JUGAL KISHORE, R/o #288, Ward No. 27/18, Camp Yamuna Nagar, Tehsil Jagadhri, Distt. Yamuna Nagar, Haryana, have changed my name and shall hereafter be known as HARSH KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

HARSH KAPOOR alias HARSH RANI alias DAYA  
[Signature (in existing old name)]

I hitherto known as ADITYA PRIYA D/o DHANANJAY PRASAD, R/o Village- Murgiyachak, P.O.-Murgiyachak, Thana-Wena, Block- Rahui, District-Nalanda Bihar- 803110, have changed my name and shall hereafter be known as SHRISTI RAJ.

It is certified that I have complied with other legal requirements in this connection.

ADITYA PRIYA  
[Signature (in existing old name)]

I hitherto known as NITISH KUMAR son of NARESH YADAV, residing at Katehar, Surajgarha, P.O.- Surajgaraha, District- Lakhisarai, Bihar- 811106, have changed my name and shall hereafter be known as NITIK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NITISH KUMAR  
[Signature (in existing old name)]

I hitherto have known as SUNITA DEVI wife of PANKAJ DWIVEDI, residing at Gram- Post- Sarta, Thana- Parasbigha, Sarta, P.O.- Sarta, District- Jehanabad, Bihar- 804429, have changed my name and shall hereafter be known as SONI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA DEVI  
[Signature (in existing old name)]

I hitherto known as VIKAS C SHUKLA S/o VISHNU PRASAD SHUKLA, R/o Flat No. A-601, Block No.-A, 6th Floor, Paras Emperor, Bawadia Kalan, Huzur, Bhopal, Madhya Pradesh-462026, have changed my name and shall hereafter be known as VIKAS CHANDRA SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

VIKAS C SHUKLA  
[Signature (in existing old name)]

I hitherto known as JAI PRAKASH ANAND S/o VED PRAKASH, R/o 9925, Peepalsana Chaudhary, Bhoji Pura, Nawabganj, Bareilly, Uttar Pradesh-243202, have changed my name and shall hereafter be known as JEEVESH PATEL.

It is certified that I have complied with other legal requirements in this connection.

JAI PRAKASH ANAND  
[Signature (in existing old name)]

I hitherto known as LEELA DEVI W/o Lt. Shri DINESH SHARMA, R/o G-76, Sector 20, Noida Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as NEELAM SHARMA.

It is certified that I have complied with other legal requirements in this connection.

LEELA DEVI  
[Signature (in existing old name)]

I hitherto known as MANOJ KUMAR S/o RAJINDER KUMAR, R/o 6, New Bhagat Singh Colony, Rampura Phul, Bathinda, Rampura Phul, Punjab-151103, have changed my name and shall hereafter be known as MANOJ BANSAL.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR  
[Signature (in existing old name)]

I hitherto known as NARENDER G C S/o TOP BAHADUR, residing at H.No. 54-R, Model Town, Arya Samaj Mandir, Jalandhar-1, Jalandhar-144003, Punjab, India, have changed my name and shall hereafter be known as NARENDER G CHHETRI.

It is certified that I have complied with other legal requirements in this connection.

NARENDER G C  
[Signature (in existing old name)]

I, RAVI RAMASWAMY S/o RAMASWAMY N, R/o No.-11, Devalokam, Ayyajayyanahundi, Near R K Bhandar, Datagalli 3rd Stage, Ayyajayyanahundi, Mysuru, Karnataka-570022, have changed the name of my minor daughter RIDHI aged about 10 years and she shall hereafter be known as RIDHI RAVI.

It is certified that I have complied with other legal requirements in this connection.

RAVI RAMASWAMY  
[Signature of Guardian]

I hitherto known as ARSALAAN AFAQUE AHMED SIDDIQUIE S/o AFAQUE AHMED SIDDIQUIE, residing at Room No. 335, Chawl No. 8, Bharat Nagar Road, Maharashtra Nagar, Mumbai, Maharashtra-400051, have changed my name and shall hereafter be known as ARSALAAN AAFAQ SIDDIQUI.

It is certified that I have complied with other legal requirements in this connection.

ARSALAAN AFAQUE AHMED SIDDIQUIE  
[Signature (in existing old name)]

I hitherto known as ANITA W/o KULVIR KAUSHAL, residing at VPO Babeli, District Kapurthala-144407, Punjab, India, have changed my name and shall hereafter be known as ANITA KAUSHAL.

It is certified that I have complied with other legal requirements in this connection.

ANITA  
[Signature (in existing old name)]

I hitherto known as VIJAYA VASANTH wife of R VASANTH KUMAR, R/o Mythri Nivasa Rajendra Prasad Road, Near Rotary Park, Hiriyur, Chitradurga, Karnataka-577598, have changed my name and shall hereafter be known as VIJAYAKUMARI G M.

It is certified that I have complied with other legal requirements in this connection.

VIJAYA VASANTH  
[Signature (in existing old name)]

I hitherto known as T VINAY SHEEL son of T A RAO, residing at 3-1-579, Nimboliadda, Kachiguda, Himayathnagar, Hyderabad, Andhra Pradesh-500027, have changed my name and shall hereafter be known as VINAYSHEEL RAO.

It is certified that I have complied with other legal requirements in this connection.

T VINAY SHEEL  
[Signature (in existing old name)]

I hitherto known as PUSHAPA MEENA W/o ANIL RATHORE, R/o Ward No.-13, P.O-Soyat Kalan, District-Agar Malwa, Madhya Pradesh-465449, have changed my name and shall hereafter be known as PUSHPA BAI RATHORE.

It is certified that I have complied with other legal requirements in this connection.

PUSHAPA MEENA  
[Thumb Impression]

I hitherto known as ANMOL CHUGH S/o VIRESH KUMAR CHUGH, R/o H.No. 24, Ram Vihar Colony, Basti Danishmada, Jalandhar, Punjab-144002, have changed my name and shall hereafter be known as SAM CHUGH.

It is certified that I have complied with other legal requirements in this connection.

ANMOL CHUGH  
[Signature (in existing old name)]

I hitherto known as SANTOSH RANI wife of SURINDER PAL, residing at Yuvraj Palace Wali Gali, Guru Nanak Pura, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SANTOSH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH RANI  
[Signature (in existing old name)]

I hitherto known as SULINDER PAL son of RATTAN SINGH, residing at H.No.86, Chaharke Part-2, Village Chaharke, Tehsil and District Jalandhar-144201, Punjab, have changed my name and shall hereafter be known as SURINDER PAL.

It is certified that I have complied with other legal requirements in this connection.

SULINDER PAL  
[Signature (in existing old name)]

I hitherto known as KAMLESH wife of NEERAJ, residing at New Gobind Nagar, Back Side Income Tax Office, Batala Road, Gurdaspur Tehsil and District Gurdaspur-143521, Punjab, have changed my name and shall hereafter be known as KAMLESH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH  
[Signature (in existing old name)]

I hitherto known as MUDAVATH BHASKER S/o MUDAVATH RAMCHANDER, R/o 1-61/A, Mangtha Naik Thanda, Bibinagar, Gurrala Dandi, Bhattugudem, Bibinagar, Yadadri, Telangana-508126, have changed my name and shall hereafter be known as MUDAVATH BHASKAR CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

MUDAVATH BHASKER  
[Signature (in existing old name)]

I hitherto known as NAVNEET S/o VIJAYPAL, R/o Sujapur (25/2), Mahendragarh, Haryana-123021, have changed my name and shall hereafter be known as NAVNEET YADAV.

It is certified that I have complied with other legal requirements in this connection.

NAVNEET  
[Signature (in existing old name)]

I hitherto known as KAYAN alias KAVYAA S/o JASHODA RAMKUMAR CHAURASIA, residing at Flat No. 405-A, Pocket-2, Mayur Vihar Phase-1, Delhi-110091, have changed my name and shall hereafter be known as KAYAN CHAURASIA.

It is certified that I have complied with other legal requirements in this connection.

KAYAN alias KAVYAA  
[Signature (in existing old name)]

I hitherto known as KANDREGULA SARASWATHI W/o KANDREGULA GANESH, R/o 17-4-19/1, Peela Pothunaidu, Gavarapalem, Anakapalli, Visakhapatnam, Andhra Pradesh-531002, have changed my name and shall hereafter be known as KANDREGULA GANGABHAVANI.

It is certified that I have complied with other legal requirements in this connection.

KANDREGULA SARASWATHI  
[Signature (in existing old name)]

I hitherto known as REKHA BATRA W/o GAURAV KHATRI, residing at 111/422, Ashok Nagar, VTC-R K Nagar, PO-R K Nagar, District-Kanpur, Uttar Pradesh-208012, have changed my name and shall hereafter be known as KANIKA KHATRI.

It is certified that I have complied with other legal requirements in this connection.

REKHA BATRA  
[Signature (in existing old name)]

I hitherto known as DARSANI KAUR W/o BHAGWAN SINGH, R/o Village Bhagindi PO Mullanpur Garib Dass, Tehsil Kharar, Distt. SAS Nagar, Punjab-140901, have changed my name and shall hereafter be known as DARSHAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

DARSANI KAUR  
[Signature (in existing old name)]

I hitherto known as MASTER SANGEET S NAIR S/o SAJI M S, R/o 62-E, Humayunpur Village, Delhi-110029, have changed my name and shall hereafter be known as SANGEET NAIR.

It is certified that I have complied with other legal requirements in this connection.

MASTER SANGEET S NAIR  
[Signature (in existing old name)]

I hitherto known as ALLA BAKASH S/o SYED SUNNA, residing at ward No. 19, Timmayah layout, Azad Nagar, Sidlaghatta (Taluk), Pincode-562105, Chikkaballapur (District), Karnataka (State), India (Country), have change my name and shall hereafter be known as SYED ALI.

It is certified that I have complied with other legal requirements in this connection.

ALLA BAKASH  
[Signature (in existing old name)]

I hitherto known as DARSHAN KUMAR alias DARSHAN KUMAR PAWA S/o MADAN LAL PAWA, residing at 3212 C, Second Floor Mahendra Park, Rani Bagh, Delhi-110034, have changed my name and shall hereafter be known as DARSHAN KUMAR PAWA.

It is certified that I have complied with other legal requirements in this connection.

DARSHAN KUMAR alias DARSHAN KUMAR PAWA  
[Signature (in existing old name)]

I hitherto known as DIVAKAR S/o KISHAN DAN, R/o Givariyo Ka Mohalla, Goredi Chancha, Nagaur, Rajasthan -341503, have changed my name and shall hereafter be known as DIVAKAR CHARAN.

It is certified that I have complied with other legal requirements in this connection.

DIVAKAR  
[Signature (in existing old name)]

I hitherto known as SUKHBINDER KAUR D/o BHAGWAN SINGH, R/o Village Bhagindi, PO Mullanpur Garib Dass, Tehsil Kharar, Distt. SAS Nagar, Punjab-140901, have changed my name and shall hereafter be known as SUKHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHBINDER KAUR  
[Signature (in existing old name)]

I, PRATHAM MITTAL S/o DARSHAN MITTAL, R/o H.No. 688, HUDA, Sector -1, Shahabad Markanda, Distt. Kurukshetra, Haryana-136135, have changed the name of my minor son ROOPAM MITTAL aged 10 months and he shall hereafter be known as AADHYA.

It is certified that I have complied with other legal requirements in this connection.

PRATHAM MITTAL  
[Signature of Guardian]

I, RAM SANJEEV S/o BUNDU RAM, R/o H. No. 129/5, Vikas Nagar, Ladwa, P.O. Ladwa, Distt. Kurukshetra, Haryana-136132, have changed the name of my minor son SOURABH alias RIDHAM aged 14 years and he shall hereafter be known as RIDHAM.

It is certified that I have complied with other legal requirements in this connection.

RAM SANJEEV  
[Signature of Guardian]

I, SANDEEP MAHAJAN son of SHAM SUNDER, residing at H.No.166, Chatti Gali, Post Office Dinanagar, Tehsil and District Gurdaspur-143531, Punjab, have changed the name of my minor daughter AASTHA aged 17 years and she shall hereafter be known as ANSHIKA MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP MAHAJAN  
[Signature of Guardian]

I hitherto known as JASPAL KAUR wife of GURCHARAN SINGH, residing at Patti Road, VPO Bhikhiwind, Tehsil Patti, District Tarn Taran-143303, Punjab, have changed my name and shall hereafter be known as JASWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASPAL KAUR  
[Thumb Impression]

I hitherto known as AMRIK SINGH NAGPAL son of GURDIP SINGH, residing at Village Shahdin Wala, Post Office Loombri Wala, District Ferozepur-152004, Punjab, have changed my name and shall hereafter be known as AMRIK SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMRIK SINGH NAGPAL  
[Signature (in existing old name)]

I hitherto known as RATAN DEVI W/o RAMA PRASAD SINGH, R/o PO Singhia, Distt. Samastipur, Bihar-848209, have changed my name and shall hereafter be known as RATNESHWARI DEVI.

It is certified that I have complied with other legal requirements in this connection.

RATAN DEVI  
[Thumb Impression]

I hitherto known as K REDDY BASHA son of K MOHAMMAD SHAFIULLA, R/o 6-72, Barlapalle, Madanapalle, Madanapalle (Rural), Cheekalabailu, Chittoor, Andhra Pradesh-517325, have changed my name and shall hereafter be known as K. MOHAMMAD YASEEN.

It is certified that I have complied with other legal requirements in this connection.

K REDDY BASHA  
[Signature (in existing old name)]

I hitherto known as REETU BALA W/o MANOJ BANSAL, R/o Gali No.6, New Bhagat, Singh Colony, Rampura Phul, Bathinda Punjab-151103, have changed my name and shall hereafter be known as REETU BANSAL.

It is certified that I have complied with other legal requirements in this connection.

REETU BALA  
[Signature (in existing old name)]

I hitherto known as SULINDER JEET SINGH son of KARTAR SINGH, residing at Village Nanowal Jinder, Tehsil and Distt. Gurdaspur-143517, Punjab, have changed my name and Shall hereafter be known as SULINDERJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SULINDER JEET SINGH  
[Signature (in existing old name)]

I hitherto known as KM YUTHIKA GUPTA D/o RAVI SHANKAR, residing at Jonihan, Joniha, Bindki, Fatehpur, Uttar Pradesh-212635, have changed my name and shall hereafter be known as KALPANA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

KM YUTHIKA GUPTA  
[Signature (in existing old name)]

I hitherto known as BHIKHARAM UMAJI RATHOD alias RAKESH UMAJI RATHOD S/o UMAJI RATHOD, R/o Jyoti Kunj, Lokwada Opposite Kabutar Khana, Rohida, Pindwara, Sirohi, Rajasthan- 307024, have changed my name and shall hereafter be known as RAKESH UMAJI RATHOD.

It is certified that I have complied with other legal requirements in this connection.

BHIKHARAM UMAJI RATHOD alias RAKESH UMAJI RATHOD  
[Signature (in existing old name)]

I hitherto known as ASHOK KUMAR S/o BHAVARLAL PRAJAPATI, R/o Profesor Colony, Infront Of Surana Building, Bhusawal, Jalgaon, Maharashtra-425201, have changed my name and shall hereafter be known as ASHOK BHAVARLAL PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR  
[Signature (in existing old name)]

I hitherto known as JASKARAN SINGH KAMBOJ S/o PARAMJIT SINGH, residing at 120, Phulkian Enclave, Patiala, Punjab-147001, have changed my name and shall hereafter be known as JASKARAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASKARAN SINGH KAMBOJ  
[Signature (in existing old name)]

I hitherto known as MUNNA LAL S/o PURAN LAL, residing at 00, Jyora Kalyanapur, Post- Jyora, Kalyanapur, VTC- Jeohra Kalyanpur, PO- Barkhera, Sub Distt. Bisalpur, Distt.- Pilibhit, Uttar Pradesh- 262203, have changed my name and shall hereafter be known as RAJEEV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUNNA LAL  
[Signature (in existing old name)]

I, SUMEET GARG Son of SUSHIL KUMAR, R/o House No. 333/7, Hinori Road, Om Parkash Garg Memorial Public School, Ladwa, Kurukshestra-136132 (Haryana), India, have changed the name of my minor daughter PRANYA, aged 17 years and she shall hereafter be known as PRANNYA GARG

It is certified that I have complied with other legal requirements in this connection.

SUMEET GARG  
[Signature of Guardian]

I hitherto known as DEEPIKA SINGH HADA W/o VARUN RASEWAT, R/o 3, Nursery Scheme, Talwandi, Anandpura, Phoota Talab, Kota, Rajasthan- 324005, have changed my name and shall hereafter be known as DEEPIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA SINGH HADA  
[Signature (in existing old name)]

I, JITENDRA KUMAR son of LAXMAN PRASAD, residing at Khajurmai To Gangapur Road, Prasad Giri Baba Mandir, Baruwadah, Khajurmai PO, Bamnakheda, Hardoi (Gramin), Hardoi, Uttar Pradesh-241001, have changed the name of my minor daughter PRAMPRA aged 9 years and she shall hereafter be known as ISHAANVI.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA KUMAR  
[Signature of Guardian]

I hitherto known as PADAMA WATI alias MONA VERMA W/o Shri NRENDER SINGH VERMA, R/o 68 B, Near Kotwali Garhi Cantt Dehradun, Uttarakhand- 248003, have changed my name and shall hereafter be known as PADAMA WATI.

It is certified that I have complied with other legal requirements in this connection.

PADAMA WATI alias MONA VERMA  
[Signature (in existing old name)]

I, BRIJESH KUMAR OJHA S/o Late PURANDER OJHA, residing at Plot No. 45, Gate No. 76, Nahar Road, Saidpur Jagir, Kunj Vihar, Jankipuram, Extension, Lucknow, have changed the name of my minor daughter MAANIKA OJHA aged about 16 years and she shall hereafter be known as DIKSHIKA OJHA.

It is certified that I have complied with other legal requirements in this connection.

BRIJESH KUMAR OJHA  
[Signature of Guardian]

I hitherto known as MOHIT JAIN S/o JAI NARAIN JAIN, Residing at QP-131, Pitampura, North West Delhi-110034, have changed my name and shall hereafter be known as MOHITT JAIN.

It is certified that I have complied with other legal requirements in this connection.

MOHIT JAIN  
[Signature (in existing old name)]

I hitherto known as HARSHITA SONI W/o PAWAN KUMAR SONI, R/o H. No. D-34, Gali No. 2, East Vinod Nagar, Delhi-110091, have changed my name and shall hereafter be known as SONAM SONI.

It is certified that I have complied with other legal requirements in this connection.

HARSHITA SONI  
[Signature (in existing old name)]

I hitherto known as AJIT KUMAR TYAGI S/o ANIL KUMAR TYAGI, residing at 134/5, Phool Bagh Colony, Gandhi Ashram, Meerut, Uttar Pradesh-250002, have changed my name and shall hereafter be known as ANUJ TYAGI.

It is certified that I have complied with other legal requirements in this connection.

AJIT KUMAR TYAGI  
[Signature (in existing old name)]

I hitherto known as AKSHITA D/o MUKESH SHARMA W/o GAURAV SINGH, R/o GC-25, IFFCO Township, Sarai Abdul Malik, Tehsil Phulpur, Allahabad, Prayagraj, Uttar Pradesh- 212404, have changed my name and shall hereafter be known as AKSHITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

AKSHITA  
[Signature (in existing old name)]

I hitherto known as ABHILASHA SHARMA D/o TARUN SHARMA W/o SHIVAM BHANOT, R/o 3110, Sushant Lok 2, Sector 57, Kanahia (73), Gurgaon Sector 45, Haryana-122003, have changed my name and shall hereafter be known as KAYRA BHANOT.

It is certified that I have complied with other legal requirements in this connection.

ABHILASHA SHARMA  
[Signature (in existing old name)]

I hitherto known as ROOPA W/o GAURAV GUPTA, R/o B D-250, Avantika, Ghaziabad, Kavi Nagar, Ghaziabad, Uttar Pradesh-201002, have changed my name and shall hereafter be known as ROOPA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ROOPA  
[Signature (in existing old name)]

I, RAVI YALALL S/o Late YALALL SHARANAPPA, R/o 16-116/79/A, Mallareddy Colony, Beeramguda, Patancheru Mandal, Ameenapur, Medak, Telangana- 502032, have changed the name of my minor daughter DIVISHA aged about 7 years and she shall hereafter be known as DIVISHREE YALALL.

It is certified that I have complied with other legal requirements in this connection.

RAVI YALALL  
[Signature of Guardian]

I hitherto known as MAMTA GUPTA W/o RAJESH VIJAY, R/o Flat No. 504, Block HR-2, Shri Krishna Sharnam, Vrindaban Mathura, Uttar Pradesh-281121, have changed my name and shall hereafter be known as MAMTA VIJAY.

It is certified that I have complied with other legal requirements in this connection.

MAMTA GUPTA  
[Signature (in existing old name)]

I, PRIYANKA SINGH W/o SUSHIL SINGH, R/o 73-Parsohni Banavaria, Gonda, Uttar Pradesh-271001, have changed the name of my minor son PRITHVI RAJ SINGH SOMVANSI aged about 11 years and he shall hereafter be known as PRITHVI RAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA SINGH  
[Signature of Guardian]

I hitherto known as A S LEELA SHIVIAH W/o A B SANNA SHIVIAH, R/o #506/1, 18th Cross, Vijaya Nagar Railway Layout, Mysore, Karnataka-570016, have changed my name and shall hereafter be known as N. S. PREMALEELA.

It is certified that I have complied with other legal requirements in this connection.

A S LEELA SHIVIAH  
[Signature (in existing old name)]

I hitherto known as B R CHANDRAKANT S/o RATANCHAND HIRACHAND BALDOTA, R/o No. 005, Narang Apartment, 4th Main Road, Next to Jain Temple, Kumarpark West, , North, Seshadripuram, Bangalore North, Bengaluru, Karnataka-560020, have changed my name and shall hereafter be known as BALDOTA RATANCHAND CHANDRAKANT.

It is certified that I have complied with other legal requirements in this connection.

B R CHANDRAKANT  
[Signature (in existing old name)]

I hitherto known as E ASHISH S/o E FRANCIS, R/o 88/2, Prem Vihar, Near Gupta Hospital, Khora Colony, Khora, Ghaziabad, Uttar Pradesh-201309, have changed my name and shall hereafter be known as EADA ASHISH.

It is certified that I have complied with other legal requirements in this connection.

E ASHISH  
[Signature (in existing old name)]

I hitherto known as MANOJ S/o RAM KHELAWAN SAHU, R/o 484, Katra, Dahiawan, Allahabad, Uttar Pradesh-211002, have changed my name and shall hereafter be known as MANOJ SAHU.

It is certified that I have complied with other legal requirements in this connection.

MANOJ  
[Signature (in existing old name)]

I hitherto known as DAYANAND KANJIBHAI MANJU S/o CANJI LALU, residing at 14/61, Lane No. 2, Dilip Nagar Society, Nani Daman, Daman & Diu-396210, have changed my name and shall hereafter be known as DAYANAND CANJI.

It is certified that I have complied with other legal requirements in this connection.

DAYANAND KANJIBHAI MANJU  
[Signature (in existing old name)]

I hitherto known as SAVITHA KRISHNAN alias SAVITHA K K daughter of NARAYANAN NAIR wife of M. RADHAKRISHNAN, permanent R/o Meyasseri, Vakayad, Nanduvannur via, Avitanallur, P.O. Vakayad Distt. Kozhikode, Kerala-673614, and currently residing at Qtr. No. 208, Police Line, Vikas Puri, Tilak Nagar, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as SAVITHA K K.

It is certified that I have complied with other legal requirements in this connection.

SAVITHA KRISHNAN alias SAVITHA K K  
[Signature (in existing old name)]

I hitherto known as RAVI alias RAVINDER SINGH S/o BEER SINGH, R/o I-02, Sector-27, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as RAVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAVI alias RAVINDER SINGH  
[Signature (in existing old name)]

I hitherto known as BINOD KUMAR AGARWAL son of SHANKAR LAL MODI, R/o Church road, Near Panchayat Bhawan, Siliguri, Jalpaiguri, West Bengal-734001, have changed my name and shall hereafter be known as BINOD KUMAR MODI.

It is certified that I have complied with other legal requirements in this connection.

BINOD KUMAR AGARWAL  
[Signature (in existing old name)]

I hitherto known as ASRA HASNA D/o MOHAMED SHOYAB, residing at No.18, 1st Cross Cross, Annayappa Block Benson Town, Bangaore, Karnataka-560046, have changed my name and shall hereafter be known as ASRA HASNATH.

It is certified that I have complied with other legal requirements in this connection.

ASRA HASNA  
[Signature (in existing old name)]

I hitherto known as DALIP SINGH S/o JAGDISH LAL, R/o 40/22, 2nd Floor, East Patel Nagar, S.O, Central Delhi-110009, have changed my name and shall hereafter be known as DALIP SINGH GANDHI.

It is certified that I have complied with other legal requirements in this connection.

DALIP SINGH  
[Signature (in existing old name)]

I, ABHISHEK TIWARI S/o RAM YAGYA TIWARI, R/o 30/242, Shiva Ji Puram, Near Radha Krishna Temple, Kanpur Road, Rae Bareli, Uttar Pradesh-229001, have changed the name of my minor son NEVID TIWARI aged about 5 years and he shall hereafter be known as MADHAV TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK TIWARI  
[Signature of Guardian]

I hitherto known as KISKORE KUMOR PAI alias A KISHORE KUMAR PAI S/o A SHANTHARAM PAI, R/o Pai Brothers, Carstreet, Next Flower Market, Kasba Bazar Village Hampankatta, Mangalore, Dakshina Kannada, Karnataka-575001, have changed my name and shall hereafter be known as ALKAL KISHORE KUMAR PAI.

It is certified that I have complied with other legal requirements in this connection.

KISKORE KUMOR PAI alias A KISHORE KUMAR PAI  
[Signature (in existing old name)]

I hitherto known as ANITA CHAWLA D/o KASHMIRI LAL CHAWLA W/o AJAY ARORA, residing at 60, Ward No-21, Kali Mata Mandir, Pathankot, Punjab-145001, have changed my name and shall hereafter be known as ANITA ARORA.

It is certified that I have complied with other legal requirements in this connection.

ANITA CHAWLA  
[Signature (in existing old name)]

I hitherto known as GAYATREE BANERJEE W/o TAPAN KUMAR BANERJEE, R/o 4 Ashirbad, GM. Road, Baghajatin, Kolkata, West Bengal-700086, have changed my name and shall hereafter be known as GAYATEREE BANERJEE.

It is certified that I have complied with other legal requirements in this connection.

GAYATREE BANERJEE  
[Signature (in existing old name)]

I hitherto known as NIRU SHRIVASTAVA W/o BINOD KUMAR SHRIVASTAVA, R/o Near Police Out Post No. 2/4, Ratanpura, Bhagwan Bazar, Chapra, Saran, Bihar- 841301, have changed my name and shall hereafter be known as NIRU SAHAY.

It is certified that I have complied with other legal requirements in this connection.

NIRU SHRIVASTAVA  
[Signature (in existing old name)]

I hitherto known as GOMATHI VEERAMALAI alias GOMATHI V D/o VEERAMALAI, R/o No 5-87, Veeragoundanpatty, Servaikaranpatty, Karur, Tamil Nadu- 621315, have changed my name and shall hereafter be known as SARA.

It is certified that I have complied with other legal requirements in this connection.

GOMATHI VEERAMALAI alias GOMATHI V  
[Signature (in existing old name)]

I hitherto known as MANSI TALWAR D/o S C VOHRA W/o RAJNISH TALWAR, residing at Flat No. H-103, Ranjit Vihar -2, Plot No.16, Dwarka, Sector-23, Delhi -110077, have changed my name and shall hereafter be known as MANSI VOHRA.

It is certified that I have complied with other legal requirements in this connection.

MANSI TALWAR  
[Signature (in existing old name)]

I, RAVI KUMAR S/o SHER SINGH residing at H No. 802, Ward No. 16, Barwa (133), Bhiwani, Haryana-127045, have changed the name of my minor son NAVDEEP aged 11 years and he shall thereafter be known as NAVDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR  
[Signature of Guardian]

I hitherto known as NITISH KUMAR S/o ARUN PRASAD, R/o Chhibilatar, Post Lemuabad, Pandarak, Patna, Bihar- 803221, have changed my name and shall hereafter be known as ANJESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NITISH KUMAR  
[Signature (in existing old name)]

I hitherto known as ANGURBALA JAIN alias ANGURBALA D/o DEVILAL MEHTA W/o RAMESH CHANDRA SANGHWI, R/o 14, Tilak Extention, Jaora, Ratlam, Madhya Pradesh-457226, have changed my name and shall hereafter be known as ANGURBALA SANGHVI.

It is certified that I have complied with other legal requirements in this connection.

ANGURBALA JAIN alias ANGURBALA  
[Signature (in existing old name)]

I hitherto known as DARSHAN SINGH S/o NAJAR SINGH, residing at H. No. 211, Gali No. 1, Moti Bagh Nabha, Teh-Nabha, Distt. Patiala, Punjab-147201, have changed my name and shall hereafter be known as DARSHAN SINGH JOHAL.

It is certified that I have complied with other legal requirements in this connection.

DARSHAN SINGH  
[Signature (in existing old name)]

I hitherto known as SHARMA ASHA BAHEN SATYAPRAKASH W/o MAHESH CHAND SHARMA, R/o 33A, Simrauli Hapur, Uttar Pradesh-245101, have changed my name and shall hereafter be known as ASHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHARMA ASHA BAHEN SATYAPRAKASH  
[Signature (in existing old name)]

I hitherto known as SHANKY D/o CHANDAN SINGH, R/o House No. 111, Gali No. 2, Shiv Colony Palla, Amarnagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as CHANDNI.

It is certified that I have complied with other legal requirements in this connection.

SHANKY  
[Signature (in existing old name)]

I hitherto known as ANURAG VISHVKARMA S/o SURSH CHANDRA, R/o STR0021002, 10th Floor, Tower Star Court 2, Jaypee Green Residential, Grater Noida, Alpha, Greater Noida, Gautam Buddha Nagar, Uttar Pradesh-201310, have changed my name and shall hereafter be known as ANURAG SURESH VISHVKARMA.

It is certified that I have complied with other legal requirements in this connection.

ANURAG VISHVKARMA  
[Signature (in existing old name)]

I hitherto known as DES RAJ SINGH BHATI S/o GOPI CHAND, R/o Azampurgarhi, Gurukul Sikandrabad, Gautam Buddha Nagar, Uttar Pradesh-203202, have changed my name and shall hereafter be known as DESHRAJ.

It is certified that I have complied with other legal requirements in this connection.

DES RAJ SINGH BHATI  
[Signature (in existing old name)]

I hitherto known as RAJU KUMAR S/o MALKHAN SINGH, R/o Mohalla Ghari, Pikhua Dehal, Ghaziabad, Post Office, Uttar Pradesh-245304, have changed my name and shall hereafter be known as PRAMOD KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJU KUMAR  
[Signature (in existing old name)]

I hitherto known as PURNIMA GUPTA W/o ALOK GUPTA, R/o B-106, F/F Between 104, To 107, Gulmohar Park, Opp. Park New Delhi, South Delhi, Delhi-110049, have changed my name and shall hereafter be known as POORNIMA GUPTA

It is certified that I have complied with other legal requirements in this connection.

PURNIMA GUPTA  
[Signature (in existing old name)]

I hitherto known as PREMA RANI W/o GIRI RAJ PRASAD, R/o Flat No-4, Block- D, Lane No-1, Aman Vihar, Sahastradhara Road, IT Park, Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as PREMA RANI PRASAD.

It is certified that I have complied with other legal requirements in this connection.

PREMA RANI  
[Signature (in existing old name)]

I hitherto known as SUSHILA AGARAWAL W/o SATYA PRAKASH AGARWAL, R/o 102, Mahaveer ji Nagar, Meerut, Sabun Godam, Uttar Pradesh-250002, have changed my name and shall hereafter be known as SUSHILA AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

SUSHILA AGARAWAL  
[Signature (in existing old name)]

I, RAJENDRA KUMAR S/o PANNA LAL KESHARI, R/o CK 65/351-A, Badi Piyari Kabir Chaura, Varanasi, Uttar Pradesh-221001, have changed the name of my minor daughter SHAMBHAVI aged about 12 years and she shall hereafter be known as MALVIKA.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA KUMAR  
[Signature of Guardian]

I hitherto known as MALKIT KAUR W/o JASWANT SINGH, R/o Fatehgarh Korotana, Moga, Fatehgarh Korotana, Punjab, 142042. have changed my name and shall hereafter be known as KARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

MALKIT KAUR  
[Signature (in existing old name)]

I hitherto known as BAKHSHISH KAUR PUAR W/o CHARAN BANGU, R/o Nanagal Road, Dhurkot Ranseh, Moga, Punjab, 142055, have changed my name and shall hereafter be known as BAKHSHISH KAUR.

It is certified that I have complied with other legal requirements in this connection.

BAKHSHISH KAUR PUAR  
[Signature (in existing old name)]

I hitherto known as JASWANT KAUR W/o KARAMJEET SINGH R/o Tehsil Dhuri, Kheri Khurd, P.O. Sherpur, Distt. Sangrur, Punjab-148025, have changed my name and shall hereafter be known as JASVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASWANT KAUR  
[Thumb Impression]

I, YUGESH PANDE S/o JALANDHARPRASAD RAMBHA ROSE PANDEY, residing at Flat No.-J-203, IITL Nimbus, The Hyde Park, Plot No GH 03, Sec-78, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter SONAKSHI YOGESH PANDEY aged 12 years and she shall thereafter be known as SONAKSHI YUGESH PANDE.

It is certified that I have complied with other legal requirements in this connection.

YUGESH PANDE  
[Signature of Guardian]

I, MAHENDER S/o UMED SINGH, residing at Dubaldhan Kirmian(136), Jhajjar, Haryana-124202, have changed the name of my minor daughter TANISHA aged 12 years and she shall thereafter be known as TANISHA KADIAN.

It is certified that I have complied with other legal requirements in this connection.

MAHENDER  
[Signature of Guardian]

I hitherto known as KM POORTI D/o KRISHNA KUMAR W/o SHIVENDRA KUMAR CHATURVEDI, R/o Flat No. 401, 5th Floor, Skanda Paradise (Owners Court), Kasavanahali, Bangalore South, Carmelaram, Bengaluru, Karnataka-560035, have changed my name and shall hereafter be known as POORTI CHATURVEDI.

It is certified that I have complied with other legal requirements in this connection.

KM POORTI  
[Signature (in existing old name)]

I hitherto known as KEERTI D/o PRASANNA KUMAR GACHHAYAT W/o SWAGAT MOHANTY, R/o Plot No. 166, Mancheswar Industrial Estate, Chakesiana, Rasulgarh, Khorda, Odisha-751010, have changed my name and shall hereafter be known as KEERTI MOHANTY.

It is certified that I have complied with other legal requirements in this connection.

KEERTI  
[Signature (in existing old name)]

I hitherto known as KUMKUM TANDON W/o RAKESH KAPOOR, R/o H. No. 134-F, Pocket-4, Mayur Vihar Phase-1, Chilla Saroda Khadar, Patparganj East Delhi-110091, have changed my name and shall hereafter be known as BINU KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

KUMKUM TANDON  
[Signature (in existing old name)]

I hitherto known as RAKHI RANI D/o BHOPAL SINGH W/o ARUN KUMAR, R/o 701/B2, Rahul Towers, Right Bhusari Colony, Paud Road, Kothrud, Pune City, Ex-Serviceman Colony, Pune Maharashtra-411038, have changed my name and shall hereafter be known as RAKHI ARUN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAKHI RANI  
[Signature (in existing old name)]

I hitherto known as T R SREENIVASAMURTHY S/o Late T S RAGHURAM, R/o 002 Sankalp Vishnu Jayalakshmi Road, Chamarajpuram Mysore, Karnataka-570005, have changed my name and shall hereafter be known as SREENIVASA MURTHY.

It is certified that I have complied with other legal requirements in this connection.

T R SREENIVASAMURTHY  
[Signature (in existing old name)]

I hitherto known as SURINDER KAUR wife of HARDIP SINGH, residing at V.P.O. Thakarpura, Tehsil Patti, District Tarn Taran-143416, Punjab, have changed my name and shall hereafter be known as SAVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER KAUR  
[Thumb Impression]

I hitherto known as JHAMAKLAL JAIN S/o Juharmal, R/o 95, Jawahar Marg, Badnawar, Dhar Madhya Pradesh-454660, have changed my name and shall hereafter be known as JHAMAKLAL MOONAT.

It is certified that I have complied with other legal requirements in this connection.

JHAMAKLAL JAIN  
[Signature (in existing old name)]

I hitherto known as MOHIT S/o SHIVGULAM SINGH KUSHWAHA, R/o 15, Uttam Pur, Ghazipur, Uttar Pradesh-233225, have changed my name and shall hereafter be known as MANISH KUMAR KUSHWAHA.

It is certified that I have complied with other legal requirements in this connection.

MOHIT  
[Signature (in existing old name)]

I hitherto known as JAY CHOWDHARY S/o MAHENDRA CHOWDHARY, R/o Block-33, Flat No.-2A, Diamond City North, 68 Jessor Road, Opposite Aditya Hospital, Shyamnagar Bangur Avenue, Kolkata, West Bengal-700055, have changed my name and shall hereafter be known as JAYH CHOWDHARY.

It is certified that I have complied with other legal requirements in this connection.

JAY CHOWDHARY  
[Signature (in existing old name)]

I, ALOK KUMAR S/o SANTOSH KUMAR TIWARI, R/o 131, Kudawal, Derapur, Kanpur Dehat, Uttar Pradesh-209301, have changed the name of my minor son ANVIT TIWARI aged about 6 years and he shall hereafter be known as VAIDIK TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ALOK KUMAR  
[Signature of Guardian]

I, GANGADHARAN KOODATHODI S/o NARAYANAN KOODATHODI, R/o Flat No.-888, 3rd Floor, Sunrise Apartment, Pocket A, Block A, Near Sudhamshuji Ashram, Lok Nayak Puram, Bakkarwala, West Delhi-110041, have changed the name of my minor son MITHUN K. T. aged about 14 years and he shall hereafter be known as MITHUN GANGADHARAN.

It is certified that I have complied with other legal requirements in this connection.

GANGADHARAN KOODATHODI  
[Signature of Guardian]

I hitherto known as D PREM LATA YADAV alias PREMLATA YADAV D/o LAKSHMISHANKAR YADAV W/o BHAGWATI PRASAD, R/o 3/252, Vishwas Khand, Gomti Nagar, Lucknow, Uttar Pradesh-226010, have changed my name and shall hereafter be known as PREM LATA YADAV.

It is certified that I have complied with other legal requirements in this connection.

D PREM LATA YADAV alias PREMLATA YADAV  
[Signature (in existing old name)]

I hitherto known as SANTARIYA KOL W/o TEJA, R/o Ward No 08, Chandia, Umariya, Madhya Pradesh-484660, have changed my name and shall hereafter be known as SANTRA BAI.

It is certified that I have complied with other legal requirements in this connection.

SANTARIYA KOL  
[Thumb Impression]

I hitherto known as PARAMJIT KAUR W/o SIKANDER SINGH, R/o House No. 1442, Street No. 31, Janta Nagar, Millerganj, Ludhiana, Punjab-141003, have changed my name and shall hereafter be known as PRABH KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR  
[Signature (in existing old name)]

I, D B JAGADEESH S/o D G BASAVARAJU, R/o # 44, 1st Main 3rd Cross, Bhavani Nagar, Bangalore South, Dharmaram College Post Bangalore, Karnataka-560029, have changed the name of my minor son YUVRAJ J aged about 11 years and he shall hereafter be known as NISCHITH ARADHYA.

It is certified that I have complied with other legal requirements in this connection.

D B JAGADEESH  
[Signature of Guardian]

I hitherto known as KRISHNA KUMAR alias KRISN KUMAR S/o GANESH, R/o 25, Gram Korjha Pindoria, Ambedkar Nagar, Uttar Pradesh-224139, have changed my name and shall hereafter be known as KAILASH.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA KUMAR alias KRISN KUMAR  
[Signature (in existing old name)]

I, RAM MASODKAR S/o GANESHRAO PRALHADRAO MASODKAR, R/o D-1336, IOCL, Panipat Refinery Township, Dadlana (25) Panipat, Haryana-132140, have changed the name of my minor son RISHIT aged about 2 years and he shall hereafter be known as RISHIT MASODKAR.

It is certified that I have complied with other legal requirements in this connection.

RAM MASODKAR  
[Signature of Guardian]

I hitherto known as BABLOO SINGH S/o SHISHU PAL SINGH, residing at Virpur Chhabilgarhi, Godha, Aligarh, Uttar Pradesh-202127, have changed my name and shall hereafter be known as VEDANSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

BABLOO SINGH  
[Signature (in existing old name)]

I hitherto known as PRASHANT KUMAR JHA S/o SHYAM CHANDRA JHA, residing at Ward No-12, Jhanjharpur, Madhubani, Bihar-847404, have changed my name and shall hereafter be known as MUKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT KUMAR JHA  
[Signature (in existing old name)]

I hitherto known as RAJ RANI alias RAJ KHURANA D/o MEHAR CHAND KHURANA W/o RAJ KUMAR SETIA, residing at KD-42, Pitampura, North West Delhi-110034, have changed my name and shall hereafter be known as RANJANA SETIA.

It is certified that I have complied with other legal requirements in this connection.

RAJ RANI alias RAJ KHURANA  
[Signature (in existing old name)]

I hitherto known as GAGANDEEP SINGH KAHLOW S/o PRITAM SINGH, R/o Village Lehal, PO Dhariwal, Teh. Gurdaspur, Punjab-143519, have changed my name and shall hereafter be known as KAHLOW GAGANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

GAGANDEEP SINGH KAHLOW  
[Signature (in existing old name)]

I hitherto known as SSAMRIDHI KAUR D/o HARMMIT BHAGWANT CHAWLA, R/o D-101 2ND Floor, Ajay Enclave, New Delhi, Tilak Nagar, Delhi-110018, have changed my name and shall hereafter be known as SAMRIDHI KAUR.

It is certified that I have complied with other legal requirements in this connection.

SSAMRIDHI KAUR  
[Signature (in existing old name)]

I hitherto known as JASPAL KAUR W/o JAGJIT SINGH, R/o VPO Gehri Devi Nagar, Distt. Bathinda, Punjab, have changed my name and shall hereafter be known as JASPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASPAL KAUR  
[Signature (in existing old name)]

I, SANTOSH KUMAR TIWARI S/o SUKHANANDAN PRASAD TIVARI, residing at Semariya Kushal, Banda, Uttar Pradesh-210201, have changed the name of my minor son GOPAL TIWARI aged 14 years and he shall thereafter be known as ADARSH TIWARI.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR TIWARI  
[Signature of Guardian]

I hitherto known as DEEPA SHEOREAN alias DEEPA SHEORAN W/o P. S. SHEORAN, residing at H No.- DM-20, DLF Phase-2, Dakshin Marg, Chakarpur (74), Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as DEEPA.

It is certified that I have complied with other legal requirements in this connection.

DEEPA SHEOREAN alias DEEPA SHEORAN  
[Signature (in existing old name)]

I hitherto known as GOURAV S/o OM PARKASH, residing at House No-296, Ibrahim Mandi, Karnal, Haryana-132001, have changed my name and shall hereafter be known as GOURAV SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

GOURAV  
[Signature (in existing old name)]

I hitherto known as D S KOHLI S/o BEANT SINGH KOHLI, R/o 602, Barwala Road, Atsperlude, Dera Bassi, PO Dera Bassi, Distt Sas Nagar (Mohali), Punjab-140507, have changed my name and shall hereafter be known as DEVINDER SINGH KOHLI.

It is certified that I have complied with other legal requirements in this connection.

D S KOHLI  
[Signature (in existing old name)]

I hitherto known as RAJ KUMAR S/o BALDEV SINGH, R/o Village Kahangarh Gharachon, Teh. Patran, Distt. Patiala, Punjab, have changed my name and shall hereafter be known as RAJVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR  
[Signature (in existing old name)]

I hitherto known as SARWAN SINGH S/o SADHU SINGH, R/o VPO Khalu Distt. Kapurthala, Punjab, have changed my name and shall hereafter be known as SWARN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARWAN SINGH  
[Signature (in existing old name)]

I hitherto known as VIJAY KUMAR SAHNI S/o KRISHAN LAL SAHNI, residing at 743, HUDA Sector-1, Shahabad, Kurukshetra, Haryana-136135, have changed my name and shall hereafter be known as VIJAY SAHNI.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR SAHNI  
[Signature (in existing old name)]

I hitherto known as KIRANJOT KAUR wife of DALJIT SINGH, residing at #91, VPO Sidhana, District Bathinda, Punjab-151103, have changed my name and shall hereafter be known as KIRANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KIRANJOT KAUR  
[Signature (in existing old name)]

I, RAJNEESH KUMAR MANDHOTRA S/o BASANT SINGH, residing at Tehsil- Sandhole, Kothuwan, Kothwan (39), Mandi, Himachal Pradesh-176090, have changed the name of my minor daughter DIVANSHI THAKUR aged 10 years and she shall thereafter be known as DEVANSHI MANDHOTRA.

It is certified that I have complied with other legal requirements in this connection.

RAJNEESH KUMAR MANDHOTRA  
[Signature of Guardian]

I hitherto known as REBECCA NATASHA LESLIE W/o DANIEL MICHAEL PEARSON, residing at C-704,

Shalom Paradise, Kenwood Park, Cross Ramdev Park, Mira Road East, Mira Bhayander, Thane, Maharashtra-401107, have changed my name and shall hereafter be known as REBECCA NATASHA PEARSON.

It is certified that I have complied with other legal requirements in this connection.

REBECCA NATASHA LESLIE  
[Signature (in existing old name)]

I hitherto known as M N SANTHOSH S/o NANJUNDA SWAMY, residing at Cardinal One, C-101, 1st Floor, 36, Tumkur Main Service Road, Beside Goraguntepalya Metro Station, Industrial Suburb Mahalakshmi Layout, Yeswanthpura, Bengaluru, Karnataka-560022, have changed my name and shall hereafter be known as SHREYAS GOWDA.

It is certified that I have complied with other legal requirements in this connection.

M N SANTHOSH  
[Signature (in existing old name)]

I hitherto known as NIKITA wife of SAMISH GUPTA, residing at H.No. 31, Shourya Green, Near Surya Enclave, Jalandhar-1, PO. Chogitti, Distt. Jalandhar-144009, Punjab, India, have changed my name and shall hereafter be known as NIKITA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NIKITA  
[Signature (in existing old name)]

I hitherto known as MANISH alias MAHESH KUMAR MAHALWAL S/o CHANDER BHAN, R/o H.No. 74, Madngir Village, Dr. Ambedkar Nagar, Pushpa Bhawan S.O., South Delhi, Delhi-110062, have changed my name and shall hereafter be known as MAHESH KUMAR MAHALWAL.

It is certified that I have complied with other legal requirements in this connection.

MANISH alias MAHESH KUMAR MAHALWAL  
[Signature (in existing old name)]

I hitherto known as ARUNA K HIMATSINGANI W/o KISHORE HIMATSINGANI, R/o Samir Apartments, House No.-31, 50 Pali Hill Bandra West, Mumbai, Maharashtra-400050, have changed my name and shall hereafter be known as ARUNA KISHORE HIMATSINGANI.

It is certified that I have complied with other legal requirements in this connection.

ARUNA K HIMATSINGANI  
[Signature (in existing old name)]

I hitherto known as NARAYAN SINGH RAI S/o KRISHNA BDR RAI, R/o Ranipool MW 31 A N H Way Road, Near Praja Shakti Press Ranipool Forest Block, Bazar, Gangtok, Municipal Corporation Ranipool East, Sikkim-737135, have changed my name and shall hereafter be known as ANIL RAI.

It is certified that I have complied with other legal requirements in this connection.

NARAYAN SINGH RAI  
[Signature (in existing old name)]

I, PANKAJ KUMAR TIWARI S/o RAM EKBAL TIWARI, residing at A1/1803, Plot No-GH 05B, Greater Noida West, Cherry County Techzone 4, Bishrakh, Gautam Buddha Nagar, Uttar Pradesh-201306, have changed the name of my minor son OM TRIPATHI aged 05 years and he shall hereafter be known as YAJAS TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ KUMAR TIWARI  
[Signature of Guardian]

I hitherto known as ILLITAM PAPI REDDY alias PAPI REDDY ILLITAM S/o ILLITAM BUCHI REDDY, R/o 1-9-797, Adikmet, Near Jamai Osmania Railway Station Vidyanaagar, Hyderabad, Andhra Pradesh-500044, have changed my name and shall hereafter be known as ARJUN REDDY ILLITAM.

It is certified that I have complied with other legal requirements in this connection.

ILLITAM PAPI REDDY alias PAPI REDDY ILLITAM  
[Signature (in existing old name)]

I hitherto known as NEERU SHARMA W/o JITENDRA SHARMA, residing at 2/728, Champa Vihar, Near Chajju Ram Temple, Begam Bag, Aligarh, Uttar Pradesh-202001, have changed my name and shall hereafter be known as NEELAM SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NEERU SHARMA  
[Signature (in existing old name)]

I hitherto known as VIJAY SAW S/o RAMCHANDRA SAH, residing at Falka, PO-Falka, Distt.-Katihar, Bihar-854114, have changed my name and shall hereafter be known as BIJAY KUMAR SAH.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SAW  
[Signature (in existing old name)]

I hitherto known as URMILA DEVI D/o CHANDESHWAR PRASAD W/o JAI MANGAL SINGH, residing at 127, Purana Tola, Jhitkahiya, Motihari, PO-Motihari, Dist-East Champaran, Bihar-845401, have changed my name and shall hereafter be known as SAROJ SINHA.

It is certified that I have complied with other legal requirements in this connection.

URMILA DEVI  
[Signature (in existing old name)]

I hitherto known as REKHA MADHUKAR NARVEKAR D/o MADHUKAR YASHWANT NARVEKAR W/o RAJAN LAXMAN MORE, residing at B/201, Siddhi Building Devyani No-2 CHS, C S Road, Near Vitthal Rakhumai Mandir, Shakti Nagar, Dahisar East, Mumbai, Maharashtra-400068, have changed my name and shall hereafter be known as RACHANA RAJAN MORE.

It is certified that I have complied with other legal requirements in this connection.

REKHA MADHUKAR NARVEKAR  
[Signature (in existing old name)]

I hitherto known as SARITA SONI D/o LAXMI KANT SONI W/o SAKET MUNDRA, residing at Madan Rice And Oil Mills, Dumka Road, Baijnathpur, Near Agricultural Marketing Commite, Baijnathpur, Deoghar, Jharkhand-814113, have changed my name and shall hereafter be known as SARITA MUNDRA.

It is certified that I have complied with other legal requirements in this connection.

SARITA SONI  
[Signature (in existing old name)]

I hitherto known as MOHAMAD AFTER UDDIN alias MD AFTER UDDIN S/o MOHAMAD AJIM UDDIN, residing at Laskar Pathar, Panchali No. 2, Hojai Assam-782446, have changed my name and shall hereafter be known as AFTER UDDIN.

It is certified that I have complied with other legal requirements in this connection.

MOHAMAD AFTER UDDIN alias MD AFTER UDDIN  
[Signature (in existing old name)]

I hitherto known as MUSKAAN D/o ANUJ CHAUHAN, residing at New Surya City, Chhapraula, PO-Chhaprola, Dist-Gautam Buddha Nagar, Uttar Pradesh-201009, have changed my name and shall hereafter be known as SRISHTI CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

MUSKAAN  
[Signature (in existing old name)]

I hitherto known as ANUSHKA D/o AMIT MITTAL, residing at House No. 122, Sector 4, Part-2, Urban Estate, Karnal Haryana-132001, have changed my name and shall hereafter be known as ANUSHKA MITTAL.

It is certified that I have complied with other legal requirements in this connection.

ANUSHKA  
[Signature (in existing old name)]

I hitherto known as K KUSUMA KUDVA W/o K GANAPATHI KUDVA, residing at Flat No.-201, 2nd Floor, Daya Vijaya Residency, Airport Road Mangalore, Yeyyadi, VTC-Konchady, PO-Konchady, District-Dakshina Kannada, Karnataka-575008, have changed my name and shall hereafter be known as KUNDADKA KUSUMA KUDVA.

It is certified that I have complied with other legal requirements in this connection.

K KUSUMA KUDVA  
[Signature (in existing old name)]

I hitherto known as BABLI MISHRA W/o SHIV KUMAR MISHRA, R/o House No. 370/2A-1, Pritam Nagar, Civil City, Distt Ludhiana, Punjab, have changed my name and shall hereafter be known as RAJESH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

BABLI MISHRA  
[Signature (in existing old name)]

I, TARUN WALIA S/o AJIT WALIA, R/o House No. 935, Mohalla Choudhrian Wala, Dera Bassi, Tehsil Dera Bassi, Distt Sas Nagar (Mohali), Punjab-140507, have changed the name of my minor son YONIT WALIA aged 04 years and he shall hereafter be known as YUVAAN WALIA.

It is certified that I have complied with other legal requirements in this connection.

TARUN WALIA  
[Signature of Guardian]

I hitherto known as HARBANS SINGH S/o INDER SINGH KHANGURA, R/o Village Ranguwal, Tehsil & Distt. Ludhiana, Punjab, have changed my name and shall hereafter be known as HARBANS SINGH KHANGURA.

It is certified that I have complied with other legal requirements in this connection.

HARBANS SINGH  
[Signature (in existing old name)]

I hitherto known as VINAY GOEL W/o RAJESH GOEL, R/o House No. 1045A, Lane No. 6, Left Side, RB Estate, Loharka Road, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SAKSHI GOEL.

It is certified that I have complied with other legal requirements in this connection.

VINAY GOEL  
[Signature (in existing old name)]

I hitherto known as ASHNEET SINGH S/o KULWINDER SINGH, R/o H.No.149, Ward No. 4, Tehsil Khamanon, Distt. Fatehgarh Sahib, Punjab, have changed my name and shall hereafter be known as ASHNEET SINGH SOHI.

It is certified that I have complied with other legal requirements in this connection.

ASHNEET SINGH  
[Signature (in existing old name)]

I hitherto known as YOGRAJ SINGH S/o KULWANT SINGH, R/o Village Kalia, PO. Chotian Distt. Sangrur, Punjab, have changed my name and shall hereafter be known as JOGRAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

YOGRAJ SINGH  
[Signature (in existing old name)]

I hitherto known as RASHMI JUNEJA W/o VINOD, R/o H.No. 6420, Qila Road, Bathinda, Punjab, have changed my name and shall hereafter be known as RAJ.

It is certified that I have complied with other legal requirements in this connection.

RASHMI JUNEJA  
[Signature (in existing old name)]

I hitherto known as JAYALAKSHMI W/o HARI RAJ V, R/o # 6, J C Road Cross, Near S J P Police Station, Kumbaragundi, Bangalore North, Bangalore City, Bangalore, Karnataka-560002, have changed my name and shall hereafter be known as PALLAVI B M.

It is certified that I have complied with other legal requirements in this connection.

JAYALAKSHMI  
[Signature (in existing old name)]

I hitherto known as GAURI daughter of PAWAN SACHDEVA, residing at House No. W.T.-17, Basti Sheikh, Jalandhar-I, Basti Guzan, Jalandhar, Punjab-144002, have changed my name and shall hereafter be known as GAURI SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

GAURI  
[Signature (in existing old name)]

I hitherto known as ANU SANKHLA alias ANU CRISTIANI D/o RAJESH SINGH SANKHLA W/o SEBASTIANO CRISTIANI, R/o C-II/55, Lodhi Colony, Lodhi Road, Central Delhi, Delhi-110003, have changed my name and shall hereafter be known as ANU CRISTIANI.

It is certified that I have complied with other legal requirements in this connection.

ANU SANKHLA alias  
ANU CRISTIANI  
[Signature (in existing old name)]

I, VED PRAKASH S/o Late SHRI ROSHAN LAL, R/o Nai Basti Ravan Tila, Jattari, Aligarh, UP-202137, have changed the name of my minor son SHIVAJI CHAUDHARY aged 9 years and he shall hereafter be known as SHIVANSHU CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

VED PRAKASH  
[Signature of Guardian]

I, KOLLURI VIKRAM S/o MATTIAH, R/o At 5-46, Jalagam Nagar RTC Colony, Pedda Thanda, PO Gandhi Chowk, Khammam, Telangana-507003, have changed the name of my minor daughter KOLLURI PRABHAVISRI aged 07 years and she shall thereafter be known as KOLLURI DITHIKSHA.

It is certified that I have complied with other legal requirements in this connection.

KOLLURI VIKRAM  
[Signature of Guardian]

I hitherto known as SANTOSH DEVI W/o PRITAM CHAND, R/o #1023, Phase-1, Model Town, Bathinda, Punjab-151001, have changed my name and shall hereafter be known as SEEMA RANI.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH DEVI  
[Signature (in existing old name)]

I hitherto known as CHANCHAL alias CHANCHAL KUMAR D/o ASHA SINGH W/o VIRENDER SINGH, R/o D-85, Block-D, Rama Vihar, Mohammad Pur Majri, Karala, Karala, North West Delhi, Delhi-110081, have changed my name and shall hereafter be known as CHANCHAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

CHANCHAL alias  
CHANCHAL KUMAR  
[Signature (in existing old name)]

I, ANUJ VATS S/o RAJENDRA KUMAR VATS, residing at RZ-727, Flat No. 11, Krishna Apt., Old Mahrouli Road, Raj Nagar Part-2, Palam Colony, Bagdola, Delhi-110077, have changed the name of my minor daughter ADIYA VATS aged 13 years and she shall hereafter be known as GAURAVI VATS.

It is certified that I have complied with other legal requirements in this connection.

ANUJ VATS  
[Signature of Guardians]

I, SURESH KUMAR S/o BAKSHI RAM, residing at VPO Dagan, Tehsil Mukerian, Distt. Hoshiarpur, Punjab-144221, India, have changed the name of my minor daughter MANVI aged 08 years and she shall hereafter be known as MANVI KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURESH KUMAR  
[Signature of Guardian]

I, SACHIN DHAWAN S/o RAMESH KUMAR DHAWAN, R/o 4/633, Purani Sabji Mandi Pul, Zafar Nawaj, Shahranpur, Uttar Pradesh-247001, have changed the name of my minor daughter SARA DHAWAN aged 11 years and she shall hereafter be known as SAACHI DHAWAN.

It is certified that I have complied with other legal requirements in this connection.

SACHIN DHAWAN  
[Signature of Guardian]

I hitherto known as NIRMALA RANI SINGH W/o RASAL SINGH, residing at Village Taintpal, PO Chak Ladian, Tehsil & District Hoshiarpur, Punjab-144210, India, have changed my name and shall hereafter be known as NIRMALA DEVI.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA RANI SINGH  
[Signature (in existing old name)]

I hitherto known as A KRISHNA, W/o A S RAO, R/o No. 35, Thambusamy Road, Kilpauk, BSNL Quatres, Kilpauk, Chennai, Tamil Nadu-600010, have changed my name and shall hereafter be known as A KRISHNA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

A KRISHNA  
[Signature (in existing old name)]

I hitherto known as PARVATI M HALLIGERIMATH W/o MAHABALESHWARAYYA HALLIGERIMATH, residing at 5-2-27A, CSI Lambordo Memorial Hospital, Service Quarters, Mission Compound, VTC-Udupi, Karnataka-576101, have changed my name and shall hereafter be known as KAVITA KAMATI.

It is certified that I have complied with other legal requirements in this connection.

PARVATI M HALLIGERIMATH  
[Signature (in existing old name)]

I hitherto known as RAVI SETHI alias SONI SETHI S/o SUDARSHAN LAL SETHI, R/o H. No. 802-803, Ground Floor, JJ Colony Khyala, Tilak Nagar, Rajouri Garden, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as RAVI SETHI.

It is certified that I have complied with other legal requirements in this connection.

RAVI SETHI alias SONI SETHI  
[Signature (in existing old name)]

I hitherto known as FULCHANDRA KUMAR S/o JAY PRAKASH THAKUR, R/o Panchayat Parbatta, Vill. Karna Post, Thana Parbatta Distt. Khagaria, Bihar-851216, have changed my name and shall hereafter be known as CHANDRAMANI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

FULCHANDRA KUMAR  
[Signature (in existing old name)]

I hitherto known as SUNITA RANI D/o SHYAM LAL, R/o House No. 348, Ward No. 2, Mahavir colony, Ladwa, (Rural) (76), Kurukshetra, Haryana-136132, have changed my name and shall hereafter be known as SUNITA POPLI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA RANI,  
[Signature (in existing old name)]

I hitherto known as GARGI CHAUHAN W/o AMITENDRA SINGH CHAUHAN, R/o Flat No. 1303, Shree Radha Sky Garden, Sector-16 B, Near Eco Village, Noida, PO Maharishi Nagar, Distt. Gautam Buddha Nagar, Uttar Pradesh-201304, have changed my name and shall hereafter be known as GARGI RATHORE.

It is certified that I have complied with other legal requirements in this connection.

GARGI CHAUHAN  
[Signature (in existing old name)]

I hitherto known as SOMAY MENDIRATTA (old name), son of SH. KULDEEP MENDIRATTA, residing at 3/10 GF, Ashok Nagar, post office Tilak Nagar, New Delhi-110018, have changed my name and shall hereafter be known as RAGHAVAN MENDIRATTA.

It is certified that I have complied with other legal requirements in this connection.

SOMAY MENDIRATTA  
[Signature (in existing old name)]

I, AARTI JOSHI W/o SUNIL SHARMA, residing at House No. 326/C, Ekta Nagar, Tower Wali Gali, Jalandhar-1, Jalandhar, Punjab-144009, have changed the name of my minor daughter LAVANYA aged 12 years and she shall hereafter be known as LAVANYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AARTI JOSHI  
[Signature of Gaurdian]

I hitherto known as HARI MOHAN S/o SIRI RAM SHARMA, residing at House No. 155, Type-3, MES Colony, Panchkula, Chandi Mandir Cantt, Haryana-134107, have changed my name and shall hereafter be known as HARI MOHAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

HARI MOHAN  
[Signature (in existing old name)]

I hitherto known as SWARNA KAUL D/o SHYAM SUNDER KAUL W/o MOHANJI DHAR, residing at E-198, Sarita Vihar, Delhi-110076, have changed my name and shall hereafter be known as RANJNA DHAR.

It is certified that I have complied with other legal requirements in this connection.

SWARNA KAUL  
[Signature (in existing old name)]

I hitherto known as KOMAL MISHRA D/o RAJESH MISHRA, R/o SHRI SHANKALP Apartment Near Park City, Opp. Yogi Hospital, Dadra & Nagar Haveli-396230, have changed my name and shall hereafter be known as MISHRA KOMALDEVI RAJESHKUMAR.

It is certified that I have complied with other legal requirements in this connection.

KOMAL MISHRA  
[Signature (in existing old name)]

I, INDU DEVI W/o RAJESH SINGH, R/o Badi Mudheri, Rataitha, Munger, Bihar-811213, have changed the name of my minor son PRINCE RAJ aged about 10 years and he shall hereafter be known as ADITYA RAJ.

It is certified that I have complied with other legal requirements in this connection.

INDU DEVI  
[Signature of Guardians]

I, ROHIT KUMAR SHUKLA S/o MANOJ SHUKLA, R/o 124, Natawa, Khamaria No. 2, Sant Ravidas Nagar, Uttar Pradesh-221306, have changed the name of my minor daughter NENAKSHI aged about 7 years and he shall hereafter be known as NAINSI SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR SHUKLA  
[Signature of Guardian]

I hitherto known as YENNITI AJAY KUMAR S/o YENNETI APPARAO, R/o H. No. 12-15-59, Phoolbagula Road, Jagannath Theatre Backside, Anakapalli, Post, Anakapalle, Visakhapatnam, Andhra Pradesh-531001, have changed my name and shall hereafter be known as YENNETI AJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

YENNITI AJAY KUMAR  
[Signature (in existing old name)]

I, ASHWINI A K W/o HARIOM BHARDWAJ, R/o #22-12-1572/1, Eswari Kripa, Mangaladevi Marigudi Road, Near Mangaladevi Temple, Bolara, Mangalore, Dakshina Kannada, Karnataka-575001, have changed the name of my minor son AARAN BHARDWAJ KANKANADY aged about 2 years and he shall hereafter be known as VEDANTH BHAT.

It is certified that I have complied with other legal requirements in this connection.

ASHWINI A K  
[Signature of Guardian]

I hitherto known as SURAJ S/o CHHOTE LAL, R/o 381, First Floor, Back Side Ward No. 4, Radymade Market, Mehrauli, South Delhi, Delhi-110030, have changed my name and shall hereafter be known as SURAJ CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SURAJ  
[Signature (in existing old name)]

I, ARJUN KUMAR S/o CHINTAMANI SHARMA, R/o House No. 92, Kh. No. 80/10, Gali No. 3, Vashisht Enclave, Burari, North Delhi, Delhi-110084, have changed the name of my minor son YUVRAJ K C aged about 13 years and he shall hereafter be known as YUVRAJ KHATRI.

It is certified that I have complied with other legal requirements in this connection.

ARJUN KUMAR  
[Signature of Guardian]

I, SHAILENDRA SINGH S/o SURENDRA SINGH, R/o 84/46, Pratap Nagar Sector-8, Sanganer, Jaipur, Pratap Nagar, Sector 11, Rajasthan- 302033, have changed the name of my minor daughter AAHANA SINGH aged about 4 years and she shall hereafter be known as SHAILSHI SINGH CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA SINGH  
[Signature of Guardian]

I hitherto known as MOHD JAMIL S/o MUHAMAD SADIQ, R/o Ward No. 8, Behlopur Road, Samrala, Ludhiana, Punjab-141114, have changed my name and shall hereafter be known as JAMEEL MOHAMMAD.

It is certified that I have complied with other legal requirements in this connection.

MOHD JAMIL  
[Signature (in existing old name)]

I hitherto known as MOHAMMEDALI SADAT .KHAN S/o SADAT KHAN, residing at Flat No. D2/28, Dwarka City, Ambethan Road, PO Mahalunge Ingale, Distt. Pune, Maharashtra-410501, have changed my name and shall hereafter be known as MOHAMMEDALI KHAN.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMEDALI SADAT .KHAN  
[Signature (in existing old name)]

I hitherto known as AMARJIT SAHOTA S/o MOHAN SAHOTA, residing at VPO Gorya, Bara Pind Road, Distt. Jalandhar, Goraya, Jalandhar, Punjab-144409, have changed my name and shall hereafter be known as AMARJIT SINGH SAHOTA.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT SAHOTA  
[Signature (in existing old name)]

I hitherto known as PIYUSH SONI S/o UMESH SONI, R/o Main Road, Bhatpachlana, Ujjain, Madhya Pradesh-456313, have changed my name and shall hereafter be known as PIYUSH KUMAR SONI.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH SONI  
[Signature (in existing old name)]

I hitherto known as TARANJIT D/o SHARNEEP SINGH W/o KULDEEP SINGH, residing at Village Kala Bagh, Porika, Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as TARANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

TARANJIT  
[Signature (in existing old name)]

I hitherto known as PANKAJ KUMAR S/o SHAM LAL, R/o H. No. 112, Mohalla Sheikhan P.O Sujanpur, Pathankot, Punjab-145023, have changed my name and shall hereafter be known as PANKAJ MEHRA.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ KUMAR  
[Signature (in existing old name)]

I hitherto known as KAUNLA DEVI D/o CHANDAN SINGH NEGI W/o PANCHAM SINGH, residing at A-97 dabua colony, near police Chowki, Faridabad, Faridabad NIT, Haryana-121001, have changed my name and shall hereafter be known as KAMLA NEGI.

It is certified that I have complied with other legal requirements in this connection.

KAUNLA DEVI  
[Signature (in existing old name)]

I hitherto known as LAKSHMI BAJAJ W/o RAJESH GUPTA, R/o 175, Block-KP Maurya Enclave, Pitham Pura, Saraswati Vihar, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as POOJA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMI BAJAJ  
[Signature (in existing old name)]

I hitherto known as HARWINDER SINGH S/o HARDAM SINGH, R/o Jindalpur, Patiala, Punjab-147202, have changed my name and shall hereafter be known as HARJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARWINDER SINGH  
[Signature (in existing old name)]

I hitherto known as THOKCHOM ANKIT SINGH alias TH ANKITH SINGH S/o THOKCHOM GOPESHWAR SINGH, residing at STC BSF, Jodhpur, Gate No. 8, Mandore Road, Jodhpur, Rajasthan-342001, have changed my name and shall hereafter be known as TH ANKIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

THOKCHOM ANKIT SINGH alias  
TH ANKITH SINGH  
[Signature (in existing old name)]

I, THATIPAMULA SATHISH KUMAR son of THATIPAMULA ANJAI, R/o 8-6-463/1, Kothirampur, Karimnagar, Telangana-505001, have changed the name of my minor daughter THATIPAMULA CHATURVI aged about 4 years and she shall hereafter be known as THATIPAMULA MIDHUNA.

It is certified that I have complied with other legal requirements in this connection.

THATIPAMULA SATHISH KUMAR  
[Signature of Guardian]

I, K RAJKUMAR S/o KALIYAPERUMAL, R/o 2/669 Chenpaka Street, Chozhan Nagar, Ramji Nagar, K Kallikudy North, Tiruchirapalli, Tamil Nadu- 620009, have changed the name of my minor daughter R SAI PRISHA aged about 14 years and she shall hereafter be known as R JAI VARSA.

It is certified that I have complied with other legal requirements in this connection.

K RAJKUMAR  
[Signature of Guardian]

I hitherto known as UMESHCHANDRA SWAMINATH BHATT S/o SVAMEENATH, R/o 70, Gothave, Nizamabad, Azamgarh, Nandaon, Azamgarh, Uttar Pradesh-276305, have changed my name and shall hereafter be known as SUNEEL KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

UMESHCHANDRA SWAMINATH BHATT  
[Signature (in existing old name)]

I, SUJEET BHARTI S/o GAJADHAR NATH SINHA, R/o 184-D, Pocket-4, Mayur Vihar Ph-1, Mayur Vihar Ph-1, East Delhi, Delhi-110091, have changed the name of my minor daughter SUPHAL SAMRIDHI aged about 16 years and she shall hereafter be known as SUPHAL S SAMRIDHI.

It is certified that I have complied with other legal requirements in this connection.

SUJEET BHARTI  
[Signature of Guardian]

I, SARITA MISHRA W/o LATE NARESH KUNAL, R/o Rajeshwari, Jadiya Bazar, Raisri, Supaul, Rajeshwari, Bihar- 852214, have changed the name of my minor daughter TANISHKA PARI aged about 17 years and she shall hereafter be known as TANISHKA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

SARITA MISHRA  
[Signature (in existing old name)]

I, ABHISHEK DIXIT S/o SHIV KUMAR DIXIT, residing at B-207, Kesar Garden, Sector-48, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter ARNIE DIXIT aged 12 years and she shall hereafter be known as BHEENI DIXIT.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK DIXIT  
[Signature of Guardian]

I, KALAVATHI W/o RAJU, R/o Suttakatte Doddi Village, Helagahali Post, Uyyamballi Hobli, Kanakapura, Ramnagar, Karnataka- 562117, have changed the name of my minor daughter PREETHI R aged about 15 years and she shall hereafter be known as DEVAMMA.R

It is certified that I have complied with other legal requirements in this connection.

KALAVATHI  
[Signature of Guardian]

I, SAAKSHI KHANDELWAL W/o AVI KHANDELWAL, R/o Ward Number 25, Bhagvati MMedical Agency, Ramadeen Marg, Rajnandgaon, Chattisgarh- 491441, have changed the name of my minor daughter SIYA KHANDELWAL aged about 8 years and she shall hereafter be known as SIYA KHANDELWAAL.

It is certified that I have complied with other legal requirements in this connection.

SAAKSHI KHANDELWAL  
[Signature of Guardian]

I hitherto known as ELIZABETH J M D/o JOHN W/o SHANTHARAJ R, residing at No. 761, Gangamma Circle, Near Gangamma Temple, Ramachandrapura, Bangalore, Karnataka-560013, have changed my name and shall hereafter be known as ELIZABETH MUDDEBIHAL.

It is certified that I have complied with other legal requirements in this connection.

ELIZABETH J M  
[Signature (in existing old name)]

I hitherto known as POOJA PATIL D/o PRABHU VEERUPAKSHAPPA GODI W/o NAGARAJAGOUDA, residing at Savanur Road, Shiggaon Post, District Haveri, Karnataka-581205, have changed my name and shall hereafter be known as SAVITA GODI.

It is certified that I have complied with other legal requirements in this connection.

POOJA PATIL  
[Signature (in existing old name)]

I hitherto known as INAYATH ULLA S/o ISMAIL H B, residing at Indiranagara, Hanbal, Sakaleshpura Taluk, Hassan, Bangalore, Karnataka-573165, have changed my name and shall hereafter be known as ZAYN MALIK.

It is certified that I have complied with other legal requirements in this connection.

INAYATH ULLA  
[Signature (in existing old name)]

I hitherto known as V JAYAMMA W/o V NAGARAJ, residing at 12, Rathna Vilas Road, Near Krishna Rao Park, Basavanagudi, Bangalore, Karnataka-560004, have changed my name and shall hereafter be known as V JAYALAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

V JAYAMMA  
[Signature (in existing old name)]

I hitherto known as ANISH JOHN E alias ANISH S/o JOHN E A, Resident at C18, Lakshmi Pent House, near Micolayout Water Tank, Garvebhavipaiya, Bangalore South, PO: Begur, Dist: Bengaluru, Karnataka-560068, and having permanent address at Elentholy House, Pooppathy PO, Poyya, Thrissur, Kerala-680733, have changed my name and shall hereafter be known as ANISH JOHN ELENTHOLY.

It is certified that I have complied with other legal requirements in this connection.

ANISH JOHN E alias ANISH  
[Signature (in existing old name)]

I, NITHIN MOHAN S/o MOHAN RAVI VASUDEVAN, R/o 403 Almond Eden Park Phase-2 M R Radha Main Road Siruseri Kancheepuram Tamil Nadu-603103, have changed the name of my minor daughter namely PRAGNYA MANAMPILLY NITHIN (Aged 5 Years) and she shall hereafter be known as PRAJNJA MANAMPILLY NITHIN.

It is certified that I have complied with other legal requirements in this connection.

NITHIN MOHAN  
[Signature of Guardian]

I, SAHIL SHARMA S/o ASHOK KUMAR SHARMA, R/o House Number-B-302/B, Block-B Chhatarpur Extn Chattarpur, South Delhi-110074, have changed the name of my minor daughter namely CHAHEL KAUSHIK (aged 2 years old) and She shall hereafter be known as HANVIKA KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

SAHIL SHARMA  
[Signature of Guardian]

I hitherto known as SHUBHAM S/o HARPAL SINGH, R/o Plot No. 33, Laxmi Nagar Camp, Near Swami Vivekanand School, Yamuna Nagar, Haryana-135001, have changed my name and shall hereafter be known as SHUBHAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM  
[Signature (in existing old name)]

I hitherto known as ROBIN S/o RAMESH, residing at House No. 283, Bada Mohalla, Rupnagar Natoli (283), PO Ali Meo, Palwal, Haryana-121106, have changed my name and shall hereafter be known as RAVI GOYAL.

It is certified that I have complied with other legal requirements in this connection.

ROBIN  
[Signature (in existing old name)]

I hitherto known as RAVINDER PANDIT S/o Late Sh. SOOM NATH PANDIT, resident of, House No. 36, Sector - 4, Roopnagar colony Jammu Tawi - 13 (Jammu & Kashmir UT), have changed my name and shall hereafter be known as RAVI RAAZ.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER PANDIT  
[Signature (in existing old name)]

I hitherto Known as JASWANT RAI S/o MANGAT RAM, resident at V.P.O. Dhuleta, Tehsil Phillaur, Distt. Jalandhar-144418, Punjab, India, have changed my name and shall hereafter be known as JASWANT RAI VIRDY.

It is certified that I have complied with other legal requirements in this connection.

JASWANT RAI  
[Signature (in existing old name)]

I hitherto known as PUSHPNARAYAN DIWVEDI S/o DEVI CHARAN DIWVEDI, R/o H. No. 11, Bangermau Lucknow Road, Mustafabad, Ruri Sadik Pur, Bangermau, Unnao, Uttar Pradesh-209868, have changed my name and shall hereafter be known as OMKAR DIWVEDI.

It is certified that I have complied with other legal requirements in this connection.

PUSHPNARAYAN DIWVEDI  
[Signature (in existing old name)]

I hitherto known as DINESH S/o JASVIR SINGH, residing at Bure Jattan, Pandori Bawa Dass, Hoshiarpur, Punjab-146113, have changed my name and shall hereafter be known as DINESH DINESH.

It is certified that I have complied with other legal requirements in this connection.

DINESH  
[Signature (in existing old name)]

I hitherto known as SUMIT S/o JIANI RAM, residing at Flat No. 26 CFF, New Housing Board Colony, Dadri Gate, Bhiwani, Haryana-127021, have changed my name and shall hereafter be known as SUMIT KATHURIA.

It is certified that I have complied with other legal requirements in this connection.

SUMIT  
[Signature (in existing old name)]

I hitherto known as NEEMA alias NIRMLA DEVI W/o MANGAL SINGH, residing at Defence Colony, Jandauli, PO-Suhron, Rajpura, Distt. Patiala, Punjab-140401, have changed my name and shall hereafter be known as NEEMA.

It is certified that I have complied with other legal requirements in this connection.

NEEMA alias NIRMLA DEVI  
[Signature (in existing old name)]

I hitherto known as TARSEM S/o RANDHIR SINGH, R/o H. No. 144, Mall Enclave, Kaimiri Road, Hisar, Haryana-125001, have changed my name and shall hereafter be known as TARSEM MAANJU.

It is certified that I have complied with other legal requirements in this connection.

TARSEM  
[Signature (in existing old name)]

I hitherto known as ASIF S/o CHAMAN, R/o H. No. 26/17, New Market, Tilak Nagar, SO West Delhi, Delhi-110018, have changed my name and shall hereafter be known as ASHISH. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

ASIF  
[Signature (in existing old name)]

I, ZAKIR S/o RIYAZUDDIN, R/o 7311, 2nd Floor, Gali Gurudwara Wali, Quresh Nagar, Delhi Sadar Bazar, North Delhi, Delhi-110006, have changed the name of my minor daughter MINSA aged 07 years and she shall hereafter be known NOOR FATIMA.

It is certified that I have complied with other legal requirements in this connection.

ZAKIR  
[Signature of Guardian]

I hitherto known as SHANKAR LAKSHMAN S/o R LAKSHMANAN, residing at No. 300, 4th Main, RBD Layout, Sarjapur Road, Bangalore, Karnataka-560035, have changed my name and shall hereafter be known as SHANKAR LAKSHMANAN.

It is certified that I have complied with other legal requirements in this connection.

SHANKAR LAKSHMAN  
[Signature (in existing old name)]

I, SHANTHI R W/o NAGENDRAN K, residing at No. 488, 6th Cross, 7th Main Road, Alannahalli Layout, Mysuru, Karnataka-570028, have changed the name of my minor son SHAURYAN N aged 06 years and he shall hereafter be known as SURYA MAURIYA.

It is certified that I have complied with other legal requirements in this connection.

SHANTHI R  
[Signature of Guardian]

I hitherto known as ADHIKARI PRANAB S/o PRADEEP ADHIKARI, R/o H No-53, Basisthapur 1, Guwahati, Kamrup (Metropolotan), Assam-781006, have changed my name and shall hereafter be known as PRANNAB ADHIKARI.

It is certified that I have complied with other legal requirements in this connection.

ADHIKARI PRANAB  
[Signature (in existing old name)]

I hitherto known as RAJESH CHOPRA S/o OM PARKASH, residing at House No. 58, Block-H, New Kitchlu Nagar, Near Bachan Singh Marg, Raja Garden, Ludhiana, District Ludhiana, Punjab-141001, India, have changed my name and shall hereafter be known as RAHUL ANGRISH.

It is certified that I have complied with other legal requirements in this connection.

RAJESH CHOPRA  
[Signature (in existing old name)]

I, VINOD KUMAR S/o OM PARKASH, residing at H. No. B/47, Sunami Gate, Ram Mandir, Sangrur, District Sangrur, Punjab-148001, India, have changed the name of my minor son GOPAL SETHI aged 15 years and he shall hereafter be known as GOURAV SETHI.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR  
[Signature of Guardian]

I hitherto known as RAHUL KUMAR VERMA S/o Late KAILASH NARAYAN SWARNKAR, residing at Patel Vihar Bairi, Bithoor Road Kalyanpur, Kanpur, Kanpur Nagar, Uttar Pradesh-208017, have changed my name and shall hereafter be known as RAHUL KUMAR SWARNKAR.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR VERMA  
[Signature (in existing old name)]

I hitherto known as NIPA MUKESHBHAI BHAVSAR D/o MUKESHCHANDRA BHAVSAR, residing at 4/201, Asopalav Complex, Chharwada Road, Vapi, VTC- Vapi, PO- Vapi, Sub District- Vapi, District- Valsad, Gujarat - 396191, have changed my name and shall hereafter be known as NIPA MUKESHBHAI BHAVSAR.

It is certified that I have complied with other legal requirements in this connection.

NIPA MUKESHBHAI BHAVSAR  
[Signature (in existing old name)]

I, MAHESHWAR K B S/o KALAPPA BADIGER, R/o 2658/A, Samrudhi Apartment KD Circle, Near Sugamya Corner, Vijayanagar 2nd Stage, Mysore, Karnataka-570017, have changed the name of my minor son TANMAY M B aged about 12 years and he shall hereafter be known as RITHWIN M B.

It is certified that I have complied with other legal requirements in this connection.

MAHESHWAR K B  
[Signature of Guardian]

I hitherto known as SURYANSH S/o SHIV GOPAL SINGH, residing at Vill. Kasohal, PO Morsinghi, Distt. Bilaspur, Himachal Pradesh-174026, have changed my name and shall hereafter be known as SURYANSH CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

SURYANSH  
[Signature (in existing old name)]

I hitherto known as THIMMA G S/o GURUSWAMAIAH, residing at No. 89, Kanakapura Main Road, O B Chudahalli, VTC-Bangalore, Karnataka-560082, have changed my name and shall hereafter be known as G THIMMAIAH.

It is certified that I have complied with other legal requirements in this connection.

THIMMA G  
[Signature (in existing old name)]

I hitherto known as TANUJA VASUDEV D/o PARTH PONKSHE, residing at No. A 901, A Block 9th Floor, Aahika Apartments, Ranka Colony, Bilekahalli, Bangalore, Karnataka-560076, have changed my name and shall hereafter be known as TANUJA PONKSHE.

It is certified that I have complied with other legal requirements in this connection.

TANUJA VASUDEV  
[Signature (in existing old name)]

I hitherto known as DHATRAK SADHANA JAGANNATH alias KANGANE SADHANA RAMESH alias SADHANA D/o JAGANNATH MURALIDHAR DHATRAK W/o RAMESH EKNATH KANGANE, residing at Flat No. 17, College Road, Near Titan Show Room, Samarth Nagar, Nashik, Maharashtra-422005, have changed my name and shall hereafter be known as SADHANA RAMESH KANGANE.

It is certified that I have complied with other legal requirements in this connection.

DHATRAK SADHANA JAGANNATH alias KANGANE SADHANA RAMESH alias SADHANA  
[Signature (in existing old name)]

I hitherto known as DURGA RAM S/o TIKU RAM, R/o Ward 1, Ramdeora, Jaisalmer, Rajasthan-345023, have changed my name and shall hereafter be known as DURGESH KUMAWAT.

It is certified that I have complied with other legal requirements in this connection.

DURGA RAM  
[Signature (in existing old name)]

I hitherto known as LAKI S/o HARIKESH, R/o Kutubpur, Bhagwa Bheet, Faizabad, Uttar Pradesh-224171, have changed my name and shall hereafter be known as RAJ BHARTI.

It is certified that I have complied with other legal requirements in this connection.

LAKI  
[Signature (in existing old name)]

I hitherto known as MANOJ KUMAR JHA S/o JAY CHANDRA JHA, R/o Musidha, charaut, Sitamarhi, Bihar-843319, have changed my name and shall hereafter be known as BAL KRISHNA JHA.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR JHA  
[Signature (in existing old name)]

I hitherto known as AMAN KAPOOR S/o RAJEEV KAPOOR, residing at D-29, Nizammudin East, Delhi-110013, have changed my name and shall hereafter be known as AMMAN KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

AMAN KAPOOR  
[Signature (in existing old name)]

I, GGAUTAM TANWAR S/o SHYAM TANWAR, R/o 2D 11, UIT Colony, Ward No.7, Shyam Nagar, Ganganagar, Rajasthan-335001, have changed the name of my minor son SMARTH TANWAR aged 10 years and he shall hereafter be known as VIDHAAN TANWAR.

It is certified that I have complied with other legal requirements in this connection.

GGAUTAM TANWAR  
[Signature of Guardian]

I hitherto known as SABRINA MAHI Wife of NIRMAL SINGH, Residing at H. No. 47-B, Gali No. 14, Near Regent Park Hotel, Dayal Nagar, Jalandhar-144003, Punjab, India, have changed my name and shall hereafter be known as HARVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SABRINA MAHI  
[Signature (in existing old name)]

I hitherto known as SAPNNA D/o SUDHAKARA SUVARNAW/o PRAJWAL, residing at 11-102 Sudha Store, Thomson Road, Post Santhekatte, Shivalli, Dist-Udupi, Karnataka-576105, have changed my name and shall hereafter be known as SANJANA.

It is certified that I have complied with other legal requirements in this connection.

SAPNNA  
[Signature (in existing old name)]

I hitherto known as SHAKTI SINGH S/o PRITPAL SINGH, residing at Kartar Colony, Alhoran Khurd, Nabha, Teh-Nabha, Distt. Patiala-147201, have changed my name and shall hereafter be known as LAVLEEN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHAKTI SINGH  
[Signature (in existing old name)]

I hitherto known as VEENA RANI W/o RAJESH GOEL, R/o VP-72A, Near shivmandir, Pitampura, Saraswati Vihar, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as BEENA RANI.

It is certified that I have complied with other legal requirements in this connection.

VEENA RANI  
[Signature (in existing old name)]

I, RISHI BAJAJ S/o VIRENDER BAJAJ, R/o C-13/2, Top Floor, DLF Phase-1, Sector-26-A, Sikanderpur Ghosi (68), Gurgaon, Haryana-122002, have changed the name of my minor daughter ZIANA BAJAJ aged 8 years and she shall hereafter be known as ZEANA RISHI BAJAJ.

It is certified that I have complied with other legal requirements in this connection.

RISHI BAJAJ  
[Signature of Guardian]

I hitherto known as JAI SHANKER MISHRA S/o SATYA NARAIN MISHRA, residing at Gorthaniya, Gauhania, Basti, Uttar Pradesh-272155, have changed my name and shall hereafter be known as JAY MISHRA.

It is certified that I have complied with other legal requirements in this connection.

JAI SHANKER MISHRA  
[Signature (in existing old name)]

I hitherto known as VANDANA SINGH W/o RAM SAGAR SINGH, residing at CF-163, Barauni Refinery Township, Kapasya Chowk, Begusarai, Bihar-851117, have changed my name and shall hereafter be known as VANDNA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

VANDANA SINGH  
[Signature (in existing old name)]

I hitherto known as PADMAVATHI YERRAMILLI W/o CHADA KAMESHWARA PRASAD, R/o Flat No. 201/8-3-672/5/201, 2nd Floor Venus Enclave Engineers Colony, Yellareddyguda, Susheela Hospital, Srinagar Colony, Hyderabad, Telangana- 500073, have changed my name and shall hereafter be known as PADMAVATHY CHADA.

It is certified that I have complied with other legal requirements in this connection.

PADMAVATHI YERRAMILLI  
[Signature (in existing old name)]

I hitherto known as NETHRA D W/o DINESH KUMAR S, R/o No. 822, 14th Cross 4th Main, Ambedkar Nagar, Viveknagar, Bangalore, Karnataka-560047, have changed my name and shall hereafter be known as JANCY D.

It is certified that I have complied with other legal requirements in this connection.

NETHRA D  
[Signature (in existing old name)]

I hitherto known as MUKESH S/o SHIV NARAYAN, R/o 1900, Phase-3, J J Colony Madanpur Khadar, Sarita Vihar, South Delhi, Delhi-110076, have changed my name and shall hereafter be known as MUKESH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

MUKESH  
[Signature (in existing old name)]

I hitherto known as H C JAIN S/o MADAN LAL, R/o A-12, Sycon Heritage Appartment First Floor, Church Road, Basavanagundi, Bangalore South, Karnataka-560004, have changed my name and shall hereafter be known as M HUKMICHAND JAIN.

It is certified that I have complied with other legal requirements in this connection.

H C JAIN  
[Signature (in existing old name)]

I, SAAKSHI KHANDELWAL W/o AVI KHANDELWAL, R/o Ward Number 25, Bhagvati MMedical Agency, Ramadeen Marg, Rajnandgaon, Chattisgarh- 491441, have changed the name of my minor son SAMAR KHANDELWAL aged about 5 years and he shall hereafter be known as SSAMARHH KHANDELWAAL.

It is certified that I have complied with other legal requirements in this connection.

SAAKSHI KHANDELWAL  
[Signature of Guardian]

I hitherto known as BHUPENDER KAUR wife of GURCHARAN SINGH, residing at E-16/1106, Bapa Nagar, Karol Bagh, Central Delhi, Delhi-110005, have chnaged my name and shall hereafter be known as TARVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BHUPENDER KAUR  
[Signature (in existing old name)]

I hitherto known as KUM. SANTOSH alias SANTOSH D/o PHOOL SINGH W/o SANJEEV KUMAR, R/o K-40, Gali No-4, Wazirabad Village, Jagat Pur Ilaqa Delhi, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as SANTOSH.

It is certified that I have complied with other legal requirements in this connection.

KUM. SANTOSH alias SANTOSH  
[Signature (in existing old name)]

I, PRIYANKA GUPTA W/o MANOJ, R/o G-79/1, Vijay Vihar Phase-2, Rohini, North West Delhi, Delhi-110085, have changed the name of my minor daughter PARI aged 4 years and she shall hereafter be known as SURBHI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA GUPTA  
[Signature of Guardian]

I, RAHUL S/o OM PRAKASH, R/o G-5/349, 4th Floor Rohini Sector-15, PO Rohini Sector-15, District North West Delhi, Delhi-110089, have changed the name of my minor daughter ANAYKA aged 3 years and she shall hereafter be known as ANAYA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL  
[Signature of Guardian]

I hitherto known as DHARMENDER S/o ANIL KUMAR, R/o Tumbaheri, Jharjhar, Haryana-124109, have changed my name and shall hereafter be known as DHARMENDRA PAHAL.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDER  
[Signature (in existing old name)]

I, FANI BHUSHAN GOEL S/o BHUSHAN KUMAR GUPTA R/o A-3/3, Sector-3, Rohini, North West Delhi, Delhi-110085, have changed the name of my minor daughter VIDHI GOEL aged 17 years and she shall hereafter be known as VRIDDHI GOEL.

It is certified that I have complied with other legal requirements in this connection.

FANI BHUSHAN GOEL  
[Signature of Guardian]

I, TUSHAR TANWAR S/o FAQIR CHAND TANWAR, R/o A-08, Near By ITI, N.F.L Township, Panipat NFL, Haryana-132106, have changed the name of my minor daughter SIDDHIMA TANWAR, aged 4 years and she shall hereafter be known as SAMRIDDHI.

It is certified that I have complied with other legal requirements in this connection.

TUSHAR TANWAR  
[Signature of Guardian]

I, SUNIL KUMAR S/o SURAJ BHAN, residing at village House No. 181, Samaspur Majra, P/o Samaspur Majra District-Jhajjar, Haryana-124109, have changed the name of my minor daughter HARSITA aged 14 years and she shall hereafter be known as HARSHITA.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR  
[Signature of Guardian]

I, KALIM S/o ANWAR ALI, residing at A-5/53, J J Colony, Bhalswa, North West Delhi, Delhi-110042, have changed the name of my minor daughter SHAHNAZ, aged 14 years and she shall hereafter be known as KOMAL. I have changed only her name not her religion.

It is certified that I have complied with other legal requirements in this connection.

KALIM  
[Signature of Guardian]

I hitherto known as CHULBUL DEVI wife of SATYNARAYAN SAW, R/o Gaon Tarachak, Post-Baragaon, Thana-Azimabad, Tara Chak, Bhojpur, Bihar-802201, have changed my name and shall hereafter be known as LAXMI.

It is certified that I have complied with other legal requirements in this connection.

CHULBUL DEVI  
[Signature (in existing old name)]

I hitherto known as RASDIN W/o SAGEER, residing at 170, Alipur Gijori, Post Chanderu, Bulandshahr, Uttar Pradesh-203001, have changed my name and shall hereafter be known as JAMILA.

It is certified that I have complied with other legal requirements in this connection.

RASDIN  
[Thumb Impression]

I, S. YUNESH YOGA RAJ S/o C. SHANMUGARAJ Permanent Address-9/1-1, Thirunagar Colony, Bhuvaneshwari Temple, Sathyamangalam, PO Rangasamudram, Distt-Erode, Tamil Nadu-638402 Present Address-Qtr No. H-26/5, Shankar Vihar, Delhi Cantt-110010, have changed the name of my minor son Y. HRIHAAN KARTHEE aged 02 years and he shall hereafter be known as HRIHAAN KARTHEE YUNESH.

It is certified that I have complied with other legal requirements in this connection.

S. YUNESH YOGA RAJ  
[Signature of Guardian]

I hitherto known as AKSHAY alias AKSHAY RANA S/o SHARDA DEVI, R/o Plot No.-G-862, Flat No-201, Ramphal Chowk Road, Near SBI Bank, Dwarka Sector-7, Dwarka, South West Delhi, Delhi-110075, have changed my name and shall hereafter be known as AKSHAY RANA.

It is certified that I have complied with other legal requirements in this connection.

AKSHAY alias AKSHAY RANA  
[Signature (in existing old name)]

I hitherto known as DEEPAK alias DEEPAK CHADDA S/o THAKUR DASS, R/o House No. 202, Y-block, Mangolpuri, Mangolpuri N-Block, PO Mangolpuri N Block, Distt. North West Delhi, Delhi-110083, have changed my name and shall hereafter be known as DEEPAK CHADDA.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK alias DEEPAK CHADDA  
[Signature of Guardian]

I hitherto known as MALTI BORA D/o DAN SINGH W/o DEEPAK, R/o 1958, Above Sangam Dairy, Pillanji, Kotla Mubarakpur, Lodhi Road, Central Delhi, Delhi-110003, have changed my name and shall hereafter be known as MAHI.

It is certified that I have complied with other legal requirements in this connection.

MALTI BORA  
[Signature (in existing old name)]

I, MOHD. GAYASUDDIN KHAN S/o MOHD. GHOUSE KHAN, R/o 110, Street No. 4, Ramesh Park, Laxmi Nagar, East Delhi, Delhi-110092, have changed the name of my minor daughter URMISH KHAN aged 15 years and she shall hereafter be known as URMISH.

It is certified that I have complied with other legal requirements in this connection.

MOHD. GAYASUDDIN KHAN  
[Signature of Guardian]

I, MOHD. GAYASUDDIN KHAN S/o MOHD. GHOUSE KHAN, R/o 110, Street No. 4, Ramesh Park, Laxmi Nagar, East Delhi, Delhi-110092, have changed the name of my minor son MOHD IBAD KHAN aged 11 years and he shall hereafter be known as IBAD CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

MOHD. GAYASUDDIN KHAN  
[Signature of Guardian]

I hitherto known as JASPRIT KOUR D/o SARVJEET SINGH, residing at- 152, Basement Vinobapuri, Lajpat Nagar, PO Lajpat Nagar, DIST- South Delhi, Delhi-110024, have changed my name and shall hereafter be known as ANSHIKA KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASPRIT KOUR  
[Signature (in existing old name)]

I hitherto known as RAJ KUMAR SHARMA S/o JIWAH SHARMA, R/o Plot No. 63 Kh. No.35/10, Jagram Park, Rani Khera, North West Delhi, Delhi-110081, have changed my name and shall hereafter be known as FULESHWAR SAHU.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR SHARMA  
[Signature (in existing old name)]

I hitherto known as RAHUL KUMAR alias RAHUL S/o PAWAN KUMAR, residing at C-2/1401, Sec-27, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as RAHUL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR alias RAHUL  
[Signature (in existing old name)]

I hitherto known as MITALI SAREEN D/o DEEPAK SAREEN, R/o H. No.113, Bhera Enclave, Outer Ring Road, Paschim Vihar, Delhi-110087, have changed my name and shall hereafter be known as MITAULI SAREEN.

It is certified that I have complied with other legal requirements in this connection.

MITALI SAREEN  
[Signature of Guardian]

I hitherto known as RAJEEV S/o DINESH MUNI, R/o Vill. Mehmadpur, PO. Adampur Doaba, Jalandhari-1, Punjab-144102, have changed my name and shall hereafter be known as RAJEEV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV  
[Signature (in existing old name)]

I hitherto known as NARENDER MEHRA S/o SUBHASH MEHRA, residing at 445 L, Pruthi Chowk, Model Town, Panipat, Panipat, Haryana-132103, have changed my name and shall hereafter be known as NITESH MEHRA.

It is certified that I have complied with other legal requirements in this connection.

NARENDER MEHRA  
[Signature (in existing old name)]

I hitherto known as MANJU D/o RAJENDER KUMAR W/o RAJESH, R/o H.No. 29-C, Third Floor, Gali No. 15, East Arjun Nagar, Lehari Colony, Headgwan Hospital, Vishwas Nagar, North East Delhi, Delhi-110032, have changed my name and shall hereafter be known as RACHNA.

It is certified that I have complied with other legal requirements in this connection.

MANJU  
[Signature (in existing old name)]

I hitherto known as AISHWARYA VINOD D/o P.S. VINOD, residing at 535, New Ram Nagar near Shanta Mata Mandir, Adhartal, Jabalpur, Madhya Pradesh-482004, have changed my name and shall hereafter be known as MAYA ROY.

It is certified that I have complied with other legal requirements in this connection.

AISHWARYA VINOD  
[Signature (in existing old name)]

I, TARUN SARRAF S/o DAVENDRA SARRAF, R/o 8/8, Saraswati Kunj, Alipur Road, Civil Lines, North Delhi, Delhi-110054, have changed the name of my minor daughter ARU SARRAF alias AUREYA SARRAF, aged 17 years and she shall hereafter be known as AUREYA SARRAF.

It is certified that I have complied with other legal requirements in this connection.

TARUN SARRAF  
[Signature of Guardian]

I hitherto known as SHIV SHANKAR RAY S/o JAWAHAR RAY, Permanent R/o Ward No. 02, Gram-Garha, Ladaniya, Post-Garha, VTC Garha, PO Garha. District: Madhubani, State: Bihar-847232, Presently, R/o Kh. No.1000, Gali No. 10-D, Near New Chopal, Jagatpur Extn, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as SHANKAR KUMAR RAY.

It is certified that I have complied with other legal requirements in this connection.

SHIV SHANKAR RAY  
[Signature (in existing old name)]

I hitherto known as SUMIT alias SUMIT DAHIYA S/o BALWAN, R/o Garhibala (223), Sonipat, Haryana-131403, have changed my name and shall hereafter be known as SUMIT DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

SUMIT alias SUMIT DAHIYA  
[Signature (in existing old name)]

I hitherto known as SHIVALYE BHARADWAJ S/o NAVNEEN KUMAR, R/o 287, Bakari Mohalla, Lalkurti, Meerut Cantt. Meerut Uttar Pradesh-250001, have changed my name and shall hereafter be known as SHIVALAY N. BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

SHIVALYE BHARADWAJ  
[Signature (in existing old name)]

I hitherto known as MAHENDRA SINGH son of MAHENDRA SINGH, residing at Govindpura, Jaipur, Rajasthan-303604, have changed my name and shall hereafter be known as KISHOR SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRA SINGH  
[Signature (in existing old name)]

I hitherto known as UDAIBIR SINGH S/o AJAY CHAND, residing at Sherpur, Gulaathi, Bulandshahr, Bulandshahr, Uttar Pradesh-245408, have changed my name and shall hereafter be known as UDAIVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

UDAIBIR SINGH  
[Signature (in existing old name)]

I hitherto known as RENU SHARMA W/o RAM PRAKASH BHARDWAJ, R/o RZ-38, F/F, Near Budhbazar Chowk, Uttam Nagar, Jain Colony Part-3, D.K. Mohan Garden, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as RENU BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

RENU SHARMA  
[Signature (in existing old name)]

I, INDERJEET REXWAL S/o SUNIL KUMAR, R/o CN 112 H. No. 205, Main Market Badarpur, Jait Pur, South Delhi, Delhi-110044, have changed the name of my minor daughter LAVISHA REXWAL aged 4 years and she shall hereafter be known as ANVI REXWAL.

It is certified that I have complied with other legal requirements in this connection.

INDERJEET REXWAL  
[Signature of Guardian]

I hitherto known as RITIKA D/o SUNIL KUMAR SINGH, R/o 266, P-4, Ward No-2, Near Gaushala Mandir Mehrauli, South Delhi, Delhi-110030, have changed my name and shall hereafter be known as RITIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RITIKA  
[Signature (in existing old name)]

I hitherto known as NUPUR SINGHAL alias NUPUR SAINI D/o SATPAL SAINI W/o ANUJ SINGHAL, R/o H. No.-39A, Vishnu Garden, Gurukul Kangri, Haridwar, Uttarakhand-249404, have changed my name and shall hereafter be known as NUPUR SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

NUPUR SINGHAL alias NUPUR SAINI  
[Signature (in existing old name)]

I hitherto known as ALI MOHAMMAD S/o BADLU, residing at H. No. 215 A, Najafgarh Nangloi Road, Rishal Garden, Delhi, Nangloi, S.O. West Delhi, Delhi-110041, have changed my name and shall hereafter be known as MOHAMMAD VALI.

It is certified that I have complied with other legal requirements in this connection.

ALI MOHAMMAD  
[Thumb Impression]

I hitherto known as ZEANAB alias NASRA JAHAN alias NASRA JAHA D/o MOHAMMAD RAFI, R/o H. No. 453/34, Khushhal Nagar, Near Bilal Masjid Lisari Road, Meerut PO Meerut City, Distt. Meerut, Uttar Pradesh-250002, have changed my name and shall hereafter be known as NASRA JAHA.

It is certified that I have complied with other legal requirements in this connection.

ZEANAB alias NASRA JAHAN alias NASRA JAHA  
[Signature (in existing old name)]

I hitherto known as ANWAR KHAN S/o RAMAJANI, R/o Kala Khera, Amroha, Uttar Pradesh-244241, have changed my name and shall hereafter be known as ANWAR.

It is certified that I have complied with other legal requirements in this connection.

ANWAR KHAN  
[Signature (in existing old name)]

I, DEEPAK KUMAR S/o MAHESH KUMAR RAGHAV, R/o E-3/69, Chanakya Place, Part-1, Gali No. 33, Uttam Nagar, West Delhi, Delhi-110059, have changed the name of my minor son SHIV RAGHAV aged 14 years and he shall hereafter be known as ANSHU RAGHAV.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR  
[Signature of Guardian]

I hitherto known as VIRENDER KUMAR alias VIRENDER KUMAR KHARI S/o BHULE RAM, R/o WP-201, Wazir Pur Village, Wazir Pur-3, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as VIRENDER KUMAR KHARI.

It is certified that I have complied with other legal requirements in this connection.

VIRENDER KUMAR alias VIRENDER KUMAR KHARI  
[Signature (in existing old name)]

I, JASWINDER SINGH CHAUHAN S/o BHAJAN LAL CHAUHAN, residing at Plot No. 59, Second Floor, Pocket-1, Sector-A/09, Narela, North West Delhi, Delhi-110040, have changed the name of my minor daughter AANYA alias AANAYA CHAUHAN aged 11 years and she shall hereafter be known as ANAAYA CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER SINGH CHAUHAN  
[Signature of Guardian]

I hitherto known as ABDUL BARI S/o VASI AKRAM SHAIKH, R/o House No. 43, Gali No. 3, Ram Park, Ilaichapur, Ghaziabad, Uttar Pradesh-201102, have changed my name and shall hereafter be known as MOHD AYAN.

It is certified that I have complied with other legal requirements in this connection.

ABDUL BARI  
[Signature (in existing old name)]

I hitherto known as NAGINA GUPTA S/o BANARASI SAH, residing at Village Tehati, Post- Shilhauri, Marhaura, PO Marhowrah, Distt. Saran, Bihar- 841418, have changed my name and shall hereafter be known as NAGINA SAH.

It is certified that I have complied with other legal requirements in this connection.

NAGINA GUPTA  
[Signature (in existing old name)]

I, OVENDRA SINGH S/o GANGASINGH, R/o Pora Hathras, Pora, Uttar Pradesh-204214, have changed the name of my minor son TANISAK alias ABHI aged 10 years and he shall hereafter be known as ABHI.

It is certified that I have complied with other legal requirements in this connection.

OVENDRA SINGH  
[Signature of Guardian]

I hitherto known as SOMESH PRATAP SINGH S/o-RAMRATAN, residing at Datta kheda, Pahuri, PO Pahuri, Distt. Rae Bareli, Uttar Pradesh- 229201, have changed my name and shall hereafter be known as SANU.

It is certified that I have complied with other legal requirements in this connection.

SOMESH PRATAP SINGH  
[Signature (in existing old name)]

I hitherto known as ABHISHEK SAINI S/o HANUMAN SAINI, residing at Badh Bhav Singh Subhash Chok ke Pas Bansur, Tehsil Bansur, Bansur, PO Bansur, Distt. Alwar, Rajasthan-301402, have changed my name and shall hereafter be known as GANDHI SAINI.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK SAINI  
[Signature (in existing old name)]

I, SUNIL KUMAR S/o AZAD SINGH, R/o 805, Nahara Nahari Road, Shastri Nagar, Line Par, Bahadurgarh, Jhajjar, Haryana-124507, have changed the name of my minor son KHILESH aged 8 years and he shall hereafter be known as KHILESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR  
[Signature of Guardian]

I hitherto known as MEHAK S/o Sh. KRISHAN LAL, residing at H. N. 56-B, Jawahar Nagar, Tehsil Camp, Near Lal Bhawan, Panipat, Haryana-132103, have changed my name and shall hereafter be known as MADHAV.

It is certified that I have complied with other legal requirements in this connection.

MEHAK  
[Signature (in existing old name)]

I hitherto known SANI KUMAR S/o DARASH YADAV, R/o Gram Dubwaliya, Post Kumar Bag, Ward No. 07, PS Chanpatia, Kurwa Mathia, West Chmparan, Bihar-845450, have changed my name and shall hereafter be known as RANJEET YADAV.

It is certified that I have complied with other legal requirements in this connection.

SANI KUMAR  
[Signature (in existing old name)]

I hitherto known as RASHMI W/o AMIT KUMAR D/o JILE SINGH, Permanent R/o Dahiyaki, PO Gurkul Narsan, Haridwar, Uttarakhand-247670, have changed my name and shall hereafter be known as RASHMI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RASHMI  
[Signature (in existing old name)]

I hitherto known as JOLLYMMA THOMAS alias JOLLY SANTOSH D/o KURIAKOSE THOMAS, W/o SANTOSH VARGHESE, R/o Plot No. 59, UGF-2, E Block, Bangali Colony, Mahavir Enclave Part-9I, Palam Village, New Delhi-110045, have changed my name and shall hereafter be known as JOLLY SANTOSH. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

JOLLYMMA THOMAS alias JOLLY SANTOSH  
[Signature (in existing old name)]

I, SANDEEP SINGH S/o RAMESH SINGH, R/o Village Saloor, PO Saloor Dungra, Salud Dugra, Chamoli, Uttarakhand-246443, have changed the name of my minor daughter DEVANSHI PANWAR aged 08 years and she shall hereafter be known as MANASWINI PANWAR.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SINGH  
[Signature of Guardian]

I, SACHIN KUMAR S/o RISHIPAL, R/o Behat Road, Near Pardeshwar Mandir, Prempuri Colony, Saharanpur, Uttar Pradesh-247001, have changed the name of my minor son SHIV aged 6 years and he shall hereafter be known as SHIVA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SACHIN KUMAR  
[Signature of Guardian]

I hitherto known as TEETU S/o SHIV MOHAN, R/o D-77, Ground Floor, Kh. No. 876 Harswaroop Colony, Fatehpur Beri Extn. Fateh Pur Beri, PO Fateh Pur Beri, Distt. South Delhi-110074, have changed my name and shall hereafter be known as KARTIK.

It is certified that I have complied with other legal requirements in this connection.

TEETU  
[Signature (in existing old name)]

I hitherto known as SHALINI D/o PRAVEEN KUMAR MISHRA, residing at 10/704, East End Apartments, Plot No. A 5, Mayur Vihar Phase-1, Extension, New Ashok Nagar, Metro Station, Vasundhara Enclave, East Delhi, Delhi-110096, have changed my name and shall hereafter be known as SHALINI MISHRA.

It is certified that I have complied with other legal requirements in this connection.

SHALINI  
[Signature (in existing old name)]

I hitherto known as SHOBHA KASHYAP W/o YOGESH KUMAR, R/o MB-91A, Master Block, Shakarpur, PO Shakarpur, Distt. East Delhi, Delhi-110092, have changed my name and shall hereafter be known as SHOBHA.

It is certified that I have complied with other legal requirements in this connection.

SHOBHA KASHYAP  
[Signature (in existing old name)]

I hitherto known as SHIKHA BHATT W/o SOURABH KAPRUWAN, R/o H. No. 284, Gali No. 2, B-Block Baba Colony, Near 25 Foota Road, PO Burari, Distt. North Delhi-110084, have changed my name and shall hereafter be known as SHIKHA KAPRUWAN.

It is certified that I have complied with other legal requirements in this connection.

SHIKHA BHATT  
[Signature (in existing old name)]

I hitherto known as KADIR HUSSAIN S/o MAINUDDIN, R/o F-172, Vijay Vihar, Phase-1, Avantika, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as KABIR ANSARI.

It is certified that I have complied with other legal requirements in this connection.

KADIR HUSSAIN  
[Signature (in existing old name)]

I hitherto known as NARAINDER SINGH S/o DILABAG SINGH, R/o Jhamola, Kerela, Jind, Haryana-126101, have changed my name and shall hereafter be known as NARENDER.

It is certified that I have complied with other legal requirements in this connection.

NARAINDER SINGH  
[Signature (in existing old name)]

I hitherto known as MANOJ KUMAR S/o ANIL KUMAR SONKAR, residing at T A 505, Gali No. 21, Prem Nagar Road Baljeet Nagar, Patel Nagar S.O, Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as NITIN SONKAR.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR  
[Signature (in existing old name)]

I hitherto known as MOHAMMAD JAHIRUDDIN S/o FARJAN KUJRA, R/o H. No. 176, Pucca Plot, F Block, Shahabad Dairy, Sahibabad, Daulat Pur, PO Sahibaba, Daulat Pur, Dist North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as LALCHAN KUJRA. I have changed my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD JAHIRUDDIN  
[Thumb Impression]

I hitherto known as MOHD. SHAMEEM alias MOHD SHAMEEM QURESHI S/o SALAHUDDIN QURESHI, R/o 1-B, 532. Sector-3, Madhavpuram, Merrut, Uttar Pradesh-250002, have changed my name and shall hereafter be known as MOHD SHAMEEM QURESHI.

It is certified that I have complied with other legal requirements in this connection.

MOHD. SHAMEEM alias MOHD SHAMEEM QURESHI  
[Signature (in existing old name)]

I hitherto known as BIDYUT KUMAR DEY alias B. K. DEY S/o MANINDRA CHANDRA DEY, R/o Plot No. 37, 2nd Floor, Pocket-3, Bindapur DDA Flats, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as BIDYUT KUMAR DEY.

It is certified that I have complied with other legal requirements in this connection.

BIDYUT KUMAR DEY alias B. K. DEY  
[Signature (in existing old name)]

I hitherto known as POOJA W/o SANDEEP KUMAR, R/o H. No.596, Rohiharjipur, Mujaffarnagar, Uttar Pradesh-251301, have changed my name and shall hereafter be known as SUCHIN.

It is certified that I have complied with other legal requirements in this connection.

POOJA  
[Signature (in existing old name)]

I hitherto known as SAVITHA KASHYAP alias SAVITA KASHYAP D/o BEHARILAL KASHYAP W/o SHAILENDER, R/o G-5/29-30, Sector-11, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as SAVITA KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

SAVITHA KASHYAP alias SAVITA KASHYAP  
[Signature (in existing old name)]

I hitherto known as ARUN KUMAR S/o RADHEY SHYAM, R/o B-3219, Street No. 83, B Block, Sant Nagar, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as ARUN KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR  
[Signature (in existing old name)]

I hitherto known as PRASHANT S/o PREMCHAND, residing at Tehsil Sikandrabad, Village Wair Badshahpur, Post Wair, Wair, Badshahpur, Bulandshahr, Uttar Pradesh-203202, have changed my name and shall hereafter be known as PRASHANT VAKSHISH.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT  
[Signature (in existing old name)]

I hitherto known as DEEPANSHU S/o PREMCHAND, residing at Village Wair Badshahpur, Post Wair, Thana-Kakore, Tehsil Sikandrabad, Wair Badshahpur, Bulandshahr, Uttar Pradesh-203202, have changed my name and shall hereafter be known as DEEPANSHU VAKSHISH.

It is certified that I have complied with other legal requirements in this connection.

DEEPANSHU  
[Signature (in existing old name)]

I hitherto known as ABHINAY MEENA S/o MAN SINGH MEENA, residing at Jinsi ka Pura Katkad, Katkad Tah-Hindaun City, Katkar, PO Katkad, Distt. Karauli, Rajasthan-322234, have changed my name and shall hereafter be known as ABHINAV MEENA.

It is certified that I have complied with other legal requirements in this connection.

ABHINAY MEENA  
[Signature (in existing old name)]

I hitherto known as JALDEV SINDHU S/o RICHPAL SINDHU, R/o H. No. 10, Military Cantt, Hanuman Colony, Hisar, Haryana-125041, have changed my name and shall hereafter be known as JALDEV.

It is certified that I have complied with other legal requirements in this connection.

JALDEV SINDHU  
[Signature (in existing old name)]

I, MOHD IRSHAD, S/o MOHD. ILYAS, H. No. 13-A Shahi Masjid, Near Shahi Masjid, Rashid Market, krishna Nagar, East Delhi, Delhi-110051, have changed the name of my minor son MOHD UZAIR REHAN aged 13 years and he shall hereafter be known as MOHAMMAD UZAIR SAIFI.

It is certified that I have complied with other legal requirements in this connection.

MOHD IRSHAD  
[Signature of Guardian]

I hitherto known as DEEPAK KUMAR S/o SINGHASAN KUMAR, R/o Gram Kharua, Post Kundwa, Chainpur, PO Kundwa Chainpur, Distt. East Champaran, Bihar-845304, have changed my name and shall hereafter be known as NISHANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR  
[Signature (in existing old name)]

I, SANJAY KUMAR S/o RADHA KRISHNA SINGH, residing at Madarahan, Dhab Diha, PO Piru, Distt. Bhojpur, Bihar-802207, have changed the name of my minor Son AMAN KUMAR YADAV, aged 13 years and he shall hereafter be known as VISHVAJEET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR  
[Signature of Guardian]

I, AJAY GUPTA S/o OM PRAKASH GUPTA, R/o B-144, Pandav Nagar, Patel Nagar S.O, Central Delhi Delhi-110008, have changed the name of my minor son AYUSH GUPTA aged 14 years and he shall hereafter be known as ARUSH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

AJAY GUPTA  
[Signature of Guardian]

I, URMILA DEVI W/o JOGENDER SINGH, R/o Flat No. A-103, Green Valley Apartment, Plot. No. 18, Sector-22 Dwarka, New Delhi-110077, have changed the name of my minor daughter PALAK alias NITYA DALAL aged 14 years and she shall hereafter be known as NITYA DALAL.

It is certified that I have complied with other legal requirements in this connection.

URMILA DEVI  
[Signature of Guardian]

I, URMILA DEVI W/o JOGENDER SINGH, R/o Flat No. A-103, Green Valley Apartment, Plot. No. 18, Sector-22 Dwarka New Delhi-110077, have changed the name of my minor daughter MEHAK alias ATHVIKA DALAL aged 14 years and she shall hereafter be known as ATHVIKA DALAL.

It is certified that I have complied with other legal requirements in this connection.

URMILA DEVI  
[Signature of Guardian]

I hitherto known as RIJWANA KHATUN W/o IKRAM ALI, residing at H. No. 932, Gali No.12, Behind yes bank, Kapashera, PO Gurgaon Road, Distt. South West Delhi, Delhi-110037, have changed my name and shall hereafter be known as RIZWANA KHATOON.

It is certified that I have complied with other legal requirements in this connection.

RIJWANA KHATUN  
[Signature (in existing old name)]

I hitherto known as SHANKARI MANDAL alias RADHA MANDAL W/o DILIP KUMAR MANDAL, R/o RZF-768/19, 9B Raj Nagar-2, Gali No. 9, Palam Colony Bagdola, Bandola PO Raj Nagar-2nd Distt. South West Delhi, Delhi-110077 have changed my name and shall hereafter be known as RADHA MANDAL.

It is certified that I have complied with other legal requirements in this connection.

SHANKARI MANDAL alias RADHA MANDAL  
[Signature (in existing old name)]

I hitherto known as GOPAL KRISHAN KUMAR S/o ANIRUDH MANDAL, R/o Sachidanand Nagar Tilkamanjhi, Jagdishpur, Bhagalpur, Bihar-812001, have changed my name and shall hereafter be known as RAJDEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GOPAL KRISHAN KUMAR  
[Signature (in existing old name)]

I hitherto known as ARFA KHATUN D/o IKRAM ALI, residing at H. No 932, Gali No.12, Behind Yes Bank, Kapashera, PO Gurgaon Road, Distt. South West Delhi, Delhi-110037, have changed my name and shall hereafter be known as ARFA KHATOON.

It is certified that I have complied with other legal requirements in this connection.

ARFA KHATUN  
[Signature (in existing old name)]

I hitherto known as NEETA RANI W/o AJAY KUMAR, R/o 14/215, Saraswati Vihar, In Front of Vishnu Banquet Hall, Binauli Road, Baraut PO Baraut, Distt. Bagpat, Uttar Pradesh-250611, have changed my name and shall hereafter be known as ANITA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NEETA RANI  
[Signature (in existing old name)]

I hitherto known as PRABHU RAM S/o BHURU RAM, R/o GH-8/89, Paschim Vihar, Delhi-110087, have changed my name and shall hereafter be known as PRABHU RAM MEENA.

It is certified that I have complied with other legal requirements in this connection.

PRABHU RAM  
[Signature (in existing old name)]

I, KESHAV JAIN S/o RAVINDER KUMAR JAIN, R/o Plot No. 30, Street No. 2, Atul Kataria Chowk Sanjay Graam, Gurugram, Haryana-122001, have changed the name of my minor son VIVAAN JAIN aged 11 years and he shall hereafter be known as VIDAAN JAIN.

It is certified that I have complied with other legal requirements in this connection.

KESHAV JAIN  
[Signature of Guardian]

I hitherto known as SONU alias SONU SAINI S/o BABU LAL, residing at H. No.10875, East Park Road, Manak Pura, Karol Bagh, Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as SONU SAINI.

It is certified that I have complied with other legal requirements in this connection.

SONU alias SONU SAINI  
[Signature (in existing old name)]

I, SUHANI GARG W/o VIKAS GARG, R/o Flat No. 802, Homes 121, Opposite CNG Pump, Sector-121, Noida, Gautam Buddha Nagar Uttar Pradesh-201301, have changed the name of my minor son KAVYA GARG aged 11 years and he shall hereafter be known as NAMAN GARG.

It is certified that I have complied with other legal requirements in this connection.

SUHANI GARG  
[Signature of Guardian]

I hitherto known as SRISHTI GOYAL D/o JAGDEEP GOYAL W/o SHUBHAM GARG, R/o C-35, Shubham Enclave, Near Radisson Blu Hotel, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as SRISHTI GARG.

It is certified that I have complied with other legal requirements in this connection.

SRISHTI GOYAL  
[Signature (in existing old name)]

I hitherto known as DEEPA PUROHIT alias DEEPA RANI D/o DIKAR DEV W/o PRAKASH CHAND PUROHIT, R/o A/150 New Ashok Nagar VTC Vasundhra Enclave S.O. District East Delhi State, Delhi-110096, have changed my name and shall hereafter be known as DEEPA PUROHIT.

It is certified that I have complied with other legal requirements in this connection.

DEEPA PUROHIT alias DEEPA RANI  
[Signature (in existing old name)]

I hitherto known as RAM KUMAR JHA S/o SURYA NARAYAN CHAUDHARY, residing at C-127, Basantpur Colony, Tilpat, Amarnagar, PO Amarnagar, Distt. Faridabad, Haryana-121003, have changed my name and shall hereafter be known as RAMU CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

RAM KUMAR JHA  
[Signature (in existing old name)]

I hitherto known as RAJESH KUMAR K.R S/o Sh. NK REGHUTHAMAN NAIR, R/o Flat No. 802, Tower-12, Pyramid Urban 67A, Gurugram, Haryana-122101, have changed my name and shall hereafter be known as RAJESH KUMAR KR.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR K.R  
[Signature (in existing old name)]

I hitherto known as KM POOJA SHARMA alias ASHMI SHARMA D/o DALCHAND SHARMA W/o AGNIVESH VASHISTHA, R/o 122, Main Road, Saket Colony Kaka Nagar, Shamli, PO Shamli, Distt. Shamli, Uttar Pradesh-247776, have changed my name and shall hereafter be known as ASHMI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KM POOJA SHARMA alias ASHMI SHARMA  
[Signature (in existing old name)]

I hitherto known as RAJ VATI W/o KISHUN LAL, R/o Bichhand Paharpur, PO-Suhagpur, Distt. Etah, Uttar Pradesh-207249, have changed my Name and shall hereafter be known as SAVITRI DEVI.

It is certified that I have complied with other legal requirements in this connection.

RAJ VATI  
[Thumb Impression]

I, ANURADHA W/o RAJEEV KUMAR, R/o B-2/43-1 Kh.No-24/1, Ground Floor Block-B-2, Near Yuva Sakti School, Rama Vihar, Mohammad Pur Majri, Karala, North West Delhi, Delhi-110081, have changed the name of my minor daughter SHIMON aged 11 years and she shall hereafter be known as RUPALI.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA  
[Signature of Guardian]

I, HEMANT RAJ SINGH S/o RAJENDRA SINGH, R/o 392, Truck Gate No.-1 Power House, Kasimpur, Aligarh, Kasimpur, Uttar Pradesh-202127, have changed the name of minor daughter HIMANSHI aged 10 years and she shall hereafter be known as MAHI.

It is certified that I have complied with other legal requirements in this connection.

HEMANT RAJ SINGH  
[Signature of Guardian]

I, RITESH PATHAK S/o DEVENDRA PATHAK, residing at Flat No. A 14/16, Himalaya Pride, Techzone-4, Greater Noida West, Bishrakh, I.A. Surajpur, Dadri, Gautam Buddha Nagar, Uttar Pradesh-201306, have changed the name of my minor daughter SHRAVANI PATHAK aged 3 years and she shall hereafter be known as PRANIKA PATHAK.

It is certified that I have complied with other legal requirements in this connection.

RITESH PATHAK  
[Signature of Guardian]

I hitherto known as VIVEK NAYNAM alias VIVEK NAYANAM S/o NIRAJ KUMAR SRIVASTVA, residing at H. No. 94, Rihayshi Apartment, Pocket-7, Sector-12, Dwarka, South West Delhi-110075, have changed my name and shall hereafter be known as VIVEK NAYANAM.

It is certified that I have complied with other legal requirements in this connection.

VIVEK NAYNAM alias VIVEK NAYANAM  
[Signature (in existing old name)]

I hitherto known as JAYVRAT MISHRA S/o RAJENDRA PRASAD MISHRA, R/o D-30 B, FF, Kiran Garden, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as JAYVRAT.

It is certified that I have complied with other legal requirements in this connection.

JAYVRAT MISHRA  
[Signature (in existing old name)]

I, BHUWAN RUDRA S/o HARISH KUMAR RUDRA, R/o NRC 42, Pusa Campus, New Delhi-110012, have changed the name of my minor son VEDANG RUDRRAA alias VEDANTH RUDRA aged 14 years and he shall hereafter be known as VEDANTH RUDRA.

It is certified that I have complied with other legal requirements in this connection.

BHUWAN RUDRA  
[Signature of Guardian]

I hitherto known as KAWAL KAUR GODDARD alias KAWALJEET KAUR D/o SHAMSHER SINGH W/o MARK SHELDON GODDARD, R/o 8, 2nd, Floor, Tagore Park, Near Model Town-1, Delhi-110009, have changed my name and shall hereafter be known as KAWAL KAUR GODDARD.

It is certified that I have complied with other legal requirements in this connection.

KAWAL KAUR GODDARD alias KAWALJEET KAUR  
[Signature (in existing old name)]

I hitherto known as RAJNEESH JAIN alias RAJNISH JAIN S/o Late Sh. SATISH CHAND JAIN, R/o M-94 Rama Krishana Vihar 29 IP Extension Laxmi Nagar, East Delhi-110092, have changed my name and shall hereafter be known as RAJNISH JAIN.

It is certified that I have complied with other legal requirements in this connection.

RAJNEESH JAIN alias RAJNISH JAIN  
[Signature (in existing old name)]

I hitherto known as KM. VIMLA RANI alias VIMAL SINGH daughter of Shri CHANDRA PAL SINGH wife of Shri KEWAL KUMAR, residing at Flat No. 12, IES Apartment, Sector-4 Plot No. 9, Dwarka Sec. 6, Dwarka, South West Delhi, Delhi-110075, have changed my name and shall hereafter be known as VIMAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

KM. VIMLA RANI alias VIMAL SINGH  
[Signature (in existing old name)]

I hitherto known as MONA GOEL alias ADGAONKAR MONALI BABASAHEB D/o BABASAHEB KUSHALRAO ADGAONKAR W/o DUSHYANT KUMAR GOEL, R/o 315B, Ground Floor, Sant Nagar, East of Kailash South Delhi, Delhi-110065, have changed my name and shall hereafter be known as MONA GOEL.

It is certified that I have complied with other legal requirements in this connection.

MONA GOEL alias ADGAONKAR MONALI  
BABASAHEB  
[Signature (in existing old name)]

I hitherto known as SANTOSH D/o SURENDER KUMAR, R/o 306, Gaon, Alipur, North West Delhi, Delhi-110036, have changed my name and shall hereafter be known as KOMAL.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH  
[Signature (in existing old name)]

I hitherto known as BHARTI alias BHATERI wife of RAJNEESH DAGAR daughter of JAGBIR, residing at Village Isa Pur, South West Delhi, Delhi-110073, have changed my name and shall hereafter be known as BHARTI.

It is certified that I have complied with other legal requirements in this connection.

BHARTI alias BHATERI  
[Signature (in existing old name)]

I hitherto known as PRAVEEN alias PRAVEEN SACHDEVA D/o TEJ BHAN MALLICK W/o YOG KUMAR SACHDEVA, R/o BJ-85, West Shalimar Bagh, Near Jaspal Kaur Public School, VTC Shalimar Bagh S.O, District North West Delhi Delhi-110088, have changed my name and shall hereafter be known as PRAVEEN SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN alias PRAVEEN SACHDEVA  
[Signature (in existing old name)]

I hitherto known as SATISH KUMAR S/o GANGA PRASAD, R/o Post Tedha, Bhikhi Kheda, Piprasar, Unnao, Uttar Pradesh-229501, have changed my name and shall hereafter be known as ASHISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR  
[Signature (in existing old name)]

I hitherto known as KM. SUSHMA YADAV D/o KANWAR SINGH W/o GAURAV, employed as M.T.S. at UPSC, R/o Hatua Mohalla Village Prithla, Tehsil Palwal, Haryana-121102, have changed my name and shall hereafter be known as SUSHMA YADAV.

It is certified that I have complied with other legal requirements in this connection.

KM. SUSHMA YADAV  
[Signature (in existing old name)]

I hitherto known as AMBER KHAN D/o FAISAL KHAN, R/o K-76, 3rd Floor, Bal Udyan Road, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as AMBER.

It is certified that I have complied with other legal requirements in this connection.

AMBER KHAN  
[Signature (in existing old name)]

I hitherto known as SUNNY GUPTA S/o RAJU GUPTA, R/o GD-59, Gali No. 6 Neem Wali Gali, Pul Pehlad Pur, Badarpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as MOHD SAHIL MANSOORI.

It is certified that I have complied with other legal requirements in this connection.

SUNNY GUPTA  
[Signature (in existing old name)]

I hitherto known as NISHANT GUPTA S/o RAJU GUPTA, R/o GD-59, Gali No. 6, Neem Wali Gali, Pul Pehlad Pur, Badarpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as MOHD ISHAAN MANSOORI.

It is certified that I have complied with other legal requirements in this connection.

NISHANT GUPTA  
[Signature (in existing old name)]

I hitherto known as NEHA GUPTA S/o RAJU GUPTA, R/o B-147, Block-B, Sharma Market Pul Pehlad, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as SHEHNAZ MANSOORI.

It is certified that I have complied with other legal requirements in this connection.

NEHA GUPTA  
[Signature (in existing old name)]

I hitherto known as SHAMIM AHAMAD S/o ABDUL HAMID, R/o 3/99, J-3 Block, Laxmi Nagar, Delhi-110092, have changed my name and shall hereafter be known as SHAMMI.

It is certified that I have complied with other legal requirements in this connection.

SHAMIM AHAMAD  
[Signature (in existing old name)]

I hitherto known as CHANDNI BANO D/o MD HALIM W/o KIRAJ TOPPO, R/o South Bazar Andal, Rahimabad Andal, Gram Ct. Post Andal, Distt. Paschim Bardhaman, West Bengal-713321, have changed my name and shall hereafter be known as CHANDNI DEVI.

It is certified that I have complied with other legal requirements in this connection.

CHANDNI BANO  
[Signature (in existing old name)]

I hitherto known as NASHEERA KHATOON D/o SHEIKH YUSUF, R/o C-2/47, Gali No. 2, Near Gurudwara, Swarn Park, Mundka, West Delhi, Delhi-110041, have changed my name and shall hereafter be known as VARTIKA.

It is certified that I have complied with other legal requirements in this connection.

NASHEERA KHATOON  
[Signature (in existing old name)]

#### CHANGE OF RELIGION

I, AMBER KHAN D/o FAISAL KHAN, R/o K-76, 3rd Floor, Bal Udyan Road, Uttam Nagar, Delhi-110059, that I have embraced HINDUISM and renounced ISLAM with effect from 06/03/2025.

It is certified that I have complied with other legal requirements in this connection.

AMBER KHAN  
[Signature]

I, BELLA DINESHKUMAR GERA Wife of DINESHKUMAR GERA, residing at Vijaya Villa, Near Central Bank of India- Bhudarpura Branch, Near Manekbaug Hall, Dr Radhakrishna Road, Manekbaug, VTC Ahmedabad City, PO Manekbag, District Ahmedabad, State: Gujarat, Pin Code-380015, do hereby solemnly affirm and declare that I have embraced CHRISTIANITY renounced HINDUISM with effect from 31/03/1991. I have changed my religion and not my name.

It is certified that I have complied with other legal requirements in this connection.

BELLA DINESHKUMAR GERA  
[Signature]

I, SUNNY GUPTA S/o RAJU GUPTA, R/o GD-59, Gali No. 6, Neem Wali Gali, Pul Pehlad Pur, Badarpur, South Delhi, Delhi-110044, do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM with effect from 24-02-2025.

It is certified that I have complied with other legal requirements in this connection.

SUNNY GUPTA  
[Signature]

I, NISHANT GUPTA S/o RAJU GUPTA, R/o GD-59, 1st Floor Gali No. 6, Neem Wali Gali, Pul Pehlad Pur, Badarpur, South Delhi, Delhi-110044, do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM with effect from 24-02-2025.

It is certified that I have complied with other legal requirements in this connection.

NISHANT GUPTA  
[Signature]

I, NEHA GUPTA W/o RAJU GUPTA, R/o B-147, Block-B, Sharma Market, Pul Pehlad Pur, South Delhi, Delhi-110044, do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM with effect from 24-02-2025.

It is certified that I have complied with other legal requirements in this connection.

NEHA GUPTA  
[Signature]

I, SHAMIM AHAMAD S/o ABDUL HAMID, R/o 3/99 J-3 Block, Laxmi Nagar, Delhi-110092, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced ISLAM with effect from 12-03-2025.

It is certified that I have complied with other legal requirements in this connection.

SHAMIM AHAMAD  
[Signature]

I, CHANDNI BANO D/o MD HALIM W/o KIRAJ TOPPO, R/o South Bazar Andal, Rahimabad Andal, Gram CT. Post Andal, Distt. Paschim Bardhaman, West Bengal-713321, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced ISLAM with effect from 30-11-2024.

It is certified that I have complied with other legal requirements in this connection.

CHANDNI BANO  
[Signature]

I, NASHEERA KHATOON D/o SHEIKH YUSUF, R/o C-2/47, Gali No. 2, Near Gurudwara, Swarn Park, Mundka, West Delhi, Delhi-110041, do hereby solemnly affirm and declare that I have embraced HINDU religion and renounced ISLAM Religion w.e.f. 27.09.2023.

It is certified that I have complied with other legal requirements in this connection.

NASHEERA KHATOON  
[Signature]

I, DEEPANJALI SINGH D/o RAJIV SINGH, R/o D-1/30B Sangam Vihar, New Delhi Dr. Ambedkar Nagar, Distt. South Delhi, Delhi-110080, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 16-12-2024.

It is certified that I have complied with other legal requirements in this connection.

DEEPANJALI SINGH  
[Signature]

#### CHANGE OF GENDER

I, SARVESH GHORIWALA S/o SURESH GHORIWALA, R/o Manikarn Flat-10WB, 3B, Ram Mohan Mullick Garden Lane, Beleghata, Kolkata, West Bengal-700010, hereby undertake that I, SARVESH GHORIWALA want to change my name to SAVI GHORIWALA and gender as FEMALE.

I, SARVESH GHORIWALA henceforth be known as SAVI GHORIWALA D/o SURESH GHORIWALA.

The above statement is made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the department of publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

SARVESH GHORIWALA  
[Signature]

I, PRIYA DUTTA CHOWDHURY D/o SEKHAR DUTTA CHOWDHURY, residing at 38/1, Basudebpur Main Road Kamarhati (M) North Parganas, Belghoria, West Bengal-700056, hereby undertake that I, PRIYA DUTTA CHOWDHURY want to change my name to AYAAN DUTTA CHOWDHURY and gender as MALE.

I, PRIYA DUTTA CHOWDHURY henceforth be known as AYAAN DUTTA CHOWDHURY S/o SEKHAR DUTTA CHOWDHURY.

The above statement is made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the department of publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

PRIYA DUTTA CHOWDHURY  
[Signature]

#### PUBLIC NOTICE

It is for general information that I, NEETU SHAH D/o PL. SHARMA EX. wife of SHRI SACHIN SHAH, residing at House No.-5/45, Ring Road, Near PGDAV College, Nehru Nagar, Lajpat Nagar, Distt.-South Delhi, Delhi-110065, declare that I got divorce from my husband vide Court Decree No. HMA-319/2025 Dated 04/03/2025. Further I have changed my name and shall hereafter be known as NEETU SHARMA for all future Purposes.

It is certified that I have complied with other legal requirements in this connection.

NEETU SHAH  
[Signature]

It is for general information that I, GAGANPREET KAUR alias GAGANPREET KAUR CHAWLA daughter of PARAMJIT SINGH ARORA and Ex. wife of SATPRIT CHAWLA, resident of Flat No. 1204A, 13th Floor, Tower 3, White Orchid, Greater Noida West, Gaur City-2, District Gautam Buddha Nagar, Uttar Pradesh-201301, declare that I got divorce from my Ex. Husband SATPRIT CHAWLA son of H. S. CHAWLA, vide court decree H.M.A No. 3622/2023 dated 05.06.2024. Further, I have changed my name and shall hereafter be known as GAGANPREET KAUR in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

GAGANPREET KAUR alias  
GAGANPREET KAUR CHAWLA  
[Signature]

It is for general information that I, MAMATHA alias MAMTHA DINESH MISTRY daughter of MOHAN LAL, Ex.-wife of DINESH MISTRY, residing at House No. 34, Flat No. 301, 14th Cross, Kanakanagar, R T Nagar Post, Bengaluru, Karnataka-560032, declare that I got divorce from my Ex.-husband vide Court Decree M C No. 91/2021 Dt. 19/04/2022. Further I have changed my name and shall hereafter be known as KEIRAH SUTHAR for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

MAMATHA alias MAMTHA DINESH MISTRY  
[Signature]

It is for general information that I, POOJA SHARMA alias POOJA KAPUR D/o Shri VINAY KUMAR SHARMA and Ex. wife of Shri SANJAY KAPUR, residing at C-9/9051, Vasant Kunj, Delhi-110070, declare that I got divorce from my husband vide court decree No. HMA No. 523/2020 dated 21-11-2020. Further I have changed my name and the name of my minor daughter AISHA KAPUR, aged 12 years and we shall hereafter be known as POOJA SHARMA and AISHA SHARMA respectively.

It is certified that I have complied with other legal requirements in this connection.

POOJA SHARMA alias POOJA KAPUR  
[Signature]

It is for general information that I, AYAN AHMAD S/o MUKHTAR ALAM, residing at Village-Daudpur, Post Office-Shekhopur, Police Station-Warisnagar, District-Samastipur, Bihar-848101, declare that name of my father has been wrongly written as MD MUKHTAR ALAM in my 10th class educational documents. The actual name of my father is MUKHTAR ALAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AYAN AHMAD  
[Signature]

It is for general information that I, JAI PRAKASH SHARMA S/o CHHIDDA SHARMA, R/o F-92-A, Plot No. 6-B, Gali No.-1, Ganga Vihar Gokal Pur, PO Gokal Pur, North East Delhi-110094, declare that name of my father has been wrongly written as DHANI RAM SHARMA in my voter ID No. ZYF0267674. The actual name of my father is CHHIDDA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAI PRAKASH SHARMA  
[Signature]

It is for general information that I, VIJAY BHARDWAJ S/o NARENDRA, residing at Bohla, Baraut, Distt. Baghpat, Uttar Pradesh-250611, declare that name of mine has been wrongly written as VIJAY in my 10th class educational documents. The actual name of mine is VIJAY BHARDWAJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY BHARDWAJ  
[Signature]

It is for general information that I, ARCHANA PAUDEL daughter of TEKNATH PAUDEL, residing at B-11, Westend Colony, South Moti Bagh, Delhi-110021, declare that the name of mine, my father & mother have been wrongly written as ARCHANA PODAL, TEKNATH & SHARDA in my 10th, 12th class & Graduation Documents. The actual name of mine, my father & mother are ARCHANA PAUDEL, TEKNATH PAUDEL & SHARDA PAUDEL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARCHANA PAUDEL  
[Signature]

It is for general information that I, ASHISH PAUDEL son of TEKNATH PAUDEL, residing at B-11, Westend Colony, South Moti Bagh, Delhi-110021, declare that the name of mine, my father & mother have been wrongly written as ASHISH PODAL, TEKNATH & SHARDA in my 10th, 12th class & Graduation Documents. The actual name of mine, my father & mother are ASHISH PAUDEL, TEKNATH PAUDEL & SHARDA PAUDEL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH PAUDEL  
[Signature]

It is for general information that I, MOHD. IQBAL KHAN S/o MOHAMMAD FAROOQ KHAN, R/o C-15/196, Lallapura Kala, Chhitpur, Matakund Mahmoorganj, Varanasi, Uttar Pradesh-221010, declare that name of my wife has been wrongly written as NARGIS NAZ in my PPO No. 20187030600726. The actual name of my wife is NARGIS KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD. IQBAL KHAN  
[Signature]

It is for general information that I, UMA SHANKAR CHAUDHARY S/o MAHARAJ SINGH, R/o Room No. 101, CISF Barrack Shastri Park, New Delhi, Near IT Park, Distt. East Delhi-110053, declare that name of mine, my minor son and my wife have been wrongly written as UMA SHANKAR CHOUDHAR, DEVYANSH CHOUDHARY and VANDANA CHOUDHARY in my minor son namely DEVYANSH CHAUDHARY, age 12 yearS in his school record. The actual name of mine, my minor son and my wife are UMA SHANKAR CHAUDHARY, DEVYANSH CHAUDHARY and VANDANA CHAUDHARY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UMA SHANKAR CHAUDHARY  
[Signature]

It is for general information that I, TANIYA D/o DEVENDER GUPTA, R/o E-55, Prem Nagar, 1st Gali No. 3, Near 70 Feet Road, Kirari Suleman Nagar, Sultapuri C Block, North West Delhi, Delhi-110086, declare that name of my father and my mother have been wrongly written as DEVENDER and DEEPA in my 10th Class Educational Documents. The actual name of my father and my mother are DEVENDER GUPTA and DEEPA GUPTA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TANIYA  
[Signature]

It is for general information that I, PRABHAT SINGH GOUTAM S/o DINESH SINGH, R/o C-8/192B, Second Floor, Lawrance Road, Keshav Puram, North West Delhi, Delhi-110035, declare that name of mine and my wife has been wrongly written as PRABHAT SINGH and MEENU SINGH in my minor daughter KANAK SINGH, aged 15 years in her 10th Class Educational Documents. The actual name of mine and my wife are PRABHAT SINGH GOUTAM and MEENU DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRABHAT SINGH GOUTAM  
[Signature]

It is for general information that I, AHMAD NAIM S/o ISLAMAUMLA, residing at Vill. Salempur, Khas, Chhajlet, PO Kanth, Distt. Moradabad, Uttar Pradesh-244501, declare that name of mine and my father have been wrongly written

as AWES RAJPUT and UVESH RAJPUT in my Pan Card No.-BRLPR9210A. The actual name of mine and my father are AHMAD NAIM and ISLAMULLA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AHMAD NAIM  
[Signature]

It is for general information that I, SULENDER VERMA S/o SHIV SHANKAR PRASAD, R/o C-128, F-3, Vikas Nagar Hastsal, Uttam Nagar, PO D.K. Mohan Garden Distt. West Delhi, Delhi-110059, declare that name of my father and my mother have been wrongly written as SHIV SHANKAR VERMA and SONAMANTI DEVI in my all educational documents. The actual name of my father and my mother are SHIV SHANKAR PRASAD and KALAWATI DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SULENDER VERMA  
[Signature]

It is for general information that I, KUMAR GAURAV S/o KRISHNA KUMAR, R/o Bara Telpa, Chapra, PO-Chapra, Distt.-Saran, Bihar-841301, declare that name of mine and my father have been wrongly written as KUMAR GAURAV SHIROMANI and KRISHNA PRASAD in my 10th Class and 12th Class Educational documents. The actual name of mine and my father are KUMAR GAURAV and KRISHNA KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUMAR GAURAV  
[Signature]

It is for general information that I, KOMAL JAIN alias KOMAL GUPTA D/o ASHOK JAIN Ex. wife of SATVIK GUPTA, R/o 10B, Madhuban Road, Veer Savarkar Block, Shakarpur, East Delhi, Delhi-92, declare that my husband expired on 02.12.2022 and death Certificate was issued with Regd. No. 02220912278950 Dated 10.12.2022. Further I Remarried with SANAM ANAND S/o VIJAY ANAND vide marriage Certificate No. 90730000189973 dated 17.01.2024. Further I have changed the name of mine and my minor daughter namely ISHIKA GUPTA, aged 4 years and we shall hereafter be known as KOMAL ANAND and ISHIKA ANAND. Further I also declare that name of the father of my minor daughter may be known as SANAM ANAND, in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

KOMAL JAIN alias KOMAL GUPTA  
[Signature]

It is for general information that I, MEENU KUMARI D/o BHURE SINGH, R/o K-333, Mahipal Pur Extn., Mahipalpur, South West Delhi, Delhi - 110037, declare that name of mine has been wrongly written as MEENU in my SC Caste Certificate No. 90510000433617. The actual name of mine is MEENU KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MEENU KUMARI  
[Signature]

It is for general information that I, BHASKAR SINGH RAWAT S/o ARJUN SINGH, residing at H. No.-C-66, Block-C, New Ashok Nagar, Delhi-110096, declare that name of mine has been wrongly written as BHASKAR SINGH in my all education documents. The actual name of mine is BHASKAR SINGH RAWAT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHASKAR SINGH RAWAT  
[Signature]

It is for general information that I, NEMPAL SINGH YADAV S/o TIRATH SINGH YADAV, R/o B-390 G D Colony, Mayur Vihar Phase-3, East Delhi, Delhi-110096, declare that name of mine and my wife has been wrongly written as NEM PAL SINGH YADAV and PHOOLWATI in my minor son namely VIKRAM YADAV aged 15 years in his school record. The actual name of mine and my wife are NEMPAL SINGH YADAV and PHOOLWATI YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEMPAL SINGH YADAV  
[Signature]

It is for general information that I, APURBA DEKA S/o CHANDRA MAL DEKA, Permanent resident Barampul, Kalaigaon, Udaguri, Assam-784525, Presently Residing at H. No.-104, Gali No.-1-B Near New Chopal Shahbad Mohammadpur, New Delhi-110061, declare that name of my wife has been wrongly written as ARCHANA in my minor son namely DARPAJ YOTI DEKA aged 12 years in his school record and birth certificate-54/2013. The actual name of my wife is ARCHANA KALITA DEKA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

APURBA DEKA  
[Signature]

It is for general information that I, POOJA SHARMA D/o KAILASH MOHAN SALWAN and Ex. W/o SHASHI KANT SHARMA, residing at B-184, Yojana Vihar, Delhi-110092, declare that I got divorced from my husband vide court decree HMA No. 1494/2024 dated 24-12-2024. Further I have changed my name and shall hereafter be known as POOJA SALWAN.

It is certified that I have complied with other legal requirements in this connection.

POOJA SHARMA  
[Signature]

It is for general information that I, MOHANRAJ S/o DURAISAMY, R/o J-3/251 S/F, DDA Flat, Kalkaji, South Delhi, Delhi-110019, declare that name of my minor daughter has been wrongly written as AVANTIKA in my minor daughter AVANTIKA MOHANRAJ aged 6 years in her School Records. The actual name of my minor daughter is AVANTIKA MOHANRAJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHANRAJ  
[Signature]

It is for general information that I, DIPANSHU S/o PAWAN KUMAR, R/o Satnali (7), Mahendragarh, Haryana-123024, declare that name of my father has been wrongly written as PAWAN SHARMA in my 10th and 12 class educational documents. The actual name of my father is PAWAN KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIPANSHU  
[Signature]

It is for general information that I, REENA SHARMA W/o Mr. VIPIN SHARMA, R/o 1635 A, Gali No. 13/14, Govindpuri, Kalkaji, New Delhi-110019, declare that name of my minor daughter KAVYAA SHARMA, aged 13 years, has been wrongly written as KAVYA SHARMA in her school records. The actual name of my minor daughter is KAVYAA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REENA SHARMA  
[Signature]

It is for general information that I, DEENDAYAL son of Shri RAM NARESH, Permanent R/o Gram Kumhwat Kavelpur Post Laharpur, Maharaj Ganj, Azamgarh, Uttar Pradesh-276137, presently residing at 308, Second Floor, Plot No. 13 & 17, Village Chhattarpur, New Delhi-110074, declare that name of my minor son has been wrongly written as ARYAN CHAUDHARI in my minor son ARYAN aged 11 years in his School Records. The actual name of my minor son is ARYAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEENDAYAL  
[Signature]

It is for general information that I, KARAMBIR SHARMA S/o BALRAM, R/o Hathira (9) Kurukshetra, Haryana -136119, declare that name of my father has been wrongly written as BALRAM SHARMA in my discharge book Sr. No. 2407010998. The actual name of my father is BALRAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARAMBIR SHARMA  
[Signature]

It is for general information that I, SURENDER KUMAR SINGH son of Shri JUGAL KISHOR, residing at House No. A-50, Golden Enclave Ranaji Enclave Part-1, Najafgarh, South West Delhi, Delhi-110043, declare that name of mine has been wrongly written as SURENDRA KUMAR SINGH in my minor son namely HITENDER KUMAR aged 15 years in his 10th Class Educational Documents. The actual name of mine is SURENDER KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDER KUMAR SINGH  
[Signature]

It is for general information that I, VINOD SINGH RAWAT S/o UDAY SINGH RAWAT, R/o H.No.-RK-55B, Gali No. N-21, Jain Road, Bhagwati Garden Extn., Uttam Nagar, Distt. West Delhi, Delhi-110059, declare that the name of mine and my father has been wrongly written as VINOD SINGH and U S RAWAT in my 10th Class Educational Documents. The actual name of mine and my father are VINOD SINGH RAWAT and UDAY SINGH RAWAT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINOD SINGH RAWAT  
[Signature]

It is for general information that I, AARTI PARASHAR daughter of Shri NAND KISHORE, residing at H. No. A-51/1-FF, Panchsheel Vihar, Delhi-110017, declare that name of mine and my father has been wrongly written as ARTI PRASHAR and NAND KISHORE PRASHAR in my 10th and 12th Class Educational Documents. The actual name of mine and my father are AARTI PARASHAR and NAND KISHORE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AARTI PARASHAR  
[Signature]

It is for general information that I, SUPRAVI SARASWAT daughter of Shri SUMIT SARASWAT, residing at G-1, Land Mark Apartment, Rai Behari Lal Road, New Hyderabad Colony, New Hyderabad, Lucknow, Uttar Pradesh-226007, declare that name of mine has been wrongly written as SHREYA in my Birth Certificate Bearing No. 2829. The actual name of mine is SUPRAVI SARASWAT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUPRAVI SARASWAT  
[Signature]

It is for general information that I, ANKIT VISHWAKARMA S/o ANIL KUMAR, residing at A-118, Jawahar Mohala, Patparganj, East Delhi, Delhi-110091, declare that name of mine has been wrongly written as ANKIT VISHVKARMA in my 10th class educational documents. The actual name of mine is ANKIT VISHWAKARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKIT VISHWAKARMA  
[Signature]

It is for general information that I, AJAY KUMAR S/o SURENDER SAHANI, R/o A-225, Gali No. 1, Krishna Basti, Amar Puri, Pahar Ganj, Central Delhi, Delhi-110055, declare that name of mine and my father have been wrongly written as AJAY SAHNI and SURENDRA SAHNI in my OBC Caste Certificate No. OBC/02/31/3565/15/3/2011/9231021735. The actual name of mine and my father are AJAY KUMAR and SURENDER SAHANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR  
[Signature]

It is for general information that I, RUDRA RANJAN PRATAP S/o RAVINDRA KUMAR, R/o 383B, Kathara Road, Post Office, Boriya Uttari, Kathara, Bokaro, Jharkhand-829116, declare that name of my mother has been wrongly written as RENU DEVI in my 10th & 12th educational documents. The actual name of my mother is RENUKA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RUDRA RANJAN PRATAP  
[Signature]

It is for general information that I, RAJINDER SINGH DANGI S/o RISAL SINGH, R/o 1025, Ward No.-9, Mahavir Colony, Kharkhoda, PO Kharkhoda, Distt. Sonipat, Haryana-131402, declare that name of mine has been wrongly written as RAJINDER SINGH in my PPO No. 648150800033. The actual name of mine is RAJINDER SINGH DANGI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER SINGH DANGI  
[Signature]

It is for general information that I, ABHISHEK RAWAT S/o SHANKAR RAWAT, residing at Gram Juniya, Post Gudlekh, Tehsil Syalde, District Almora, Uttarakhand-263661, declare that name of my mother has been wrongly written as SAMPATI RAWAT in my 10th class educational documents. The actual name of my mother is SAMPATI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK RAWAT  
[Signature]

It is for general information that I, SUMIT S/o Late NARESH CHAND, R/o KhNo. 49/17, Gali No. 37C, B-Block, Kaushik Enclave, Burari, Delhi-110084, declare that name of my mother has been wrongly written as SARASVATI DEVI in my all educational documents. The actual name of my mother is SARASWATI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMIT  
[Signature]

It is for general information that I, KAMLA BHATT W/o RAMESH CHANDRA, Permanent Residence Bhete, P.O. Chhana, District Almora, Uttarakhand-263645, present resident P-15/1, Chital Line, Delhi Cantt, Delhi-110010, declare that name of mine has been wrongly written as KAMLA DEVI in my minor son namely AYUSH BHATT aged 14 years in his school record. The actual name of mine is KAMLA BHATT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMLA BHATT  
[Signature]

It is for general information that I, SANJAY KUMAR S/o SURAJ KUMAR, residing at F-1172, Mangolpuri, N Block, North West Delhi, Delhi-110083, declare that name of my father has been wrongly written as LEELA RAM in my class 10th and 12th CBSE marksheets and certificate. The actual name of my father is SURAJ KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR  
[Signature]

It is for general information that I, SATYAVIR SINGH YADAV S/o BANSI DHAR YADAV, R/o Plot No. 17, 1st Floor, Kh. No.-30/1, Qutub Vihar, Phase-1 A-Block, Qutab Pur, Chhawla, South West Delhi, Delhi-110071, declare that name of mine has been wrongly written as SATYA VIR SINGH in my PPO No.- 0008/14/B/13201/2007. The actual name of mine is SATYAVIR SINGH YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATYAVIR SINGH YADAV  
[Signature]

It is for general information that I, DINESH KHANDEKAR S/o UTTAM KHANDEKAR, R/o Flat No. B-3, 1st Floor, Gali No.-28, B-Block, Sant Nagar, Burari, North Delhi, Delhi-110084, declare that name of my minor son has been wrongly written as NIKESH in my minor son namely NIKESH KHANDEKAR aged 14 years in his School Record. The actual name of my minor son is NIKESH KHANDEKAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DINESH KHANDEKAR  
[Signature]

It is for general information that I, ANGAD KUMAR DWIVEDI S/o CHITRASEN DWIVEDI, R/o Amva Shri Dubey, P.O. Jaura Man Rakhan, Distt.-Kushinagar, Uttar Pradesh-274401, declare that name of my minor daughter has been wrongly written as KUMARI SHREYA DWIVEDI in my minor daughter namely SHREYA DWIVEDI aged 10 years in her School Record. The actual name of my minor daughter is SHREYA DWIVEDI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANGAD KUMAR DWIVEDI  
[Signature]

It is for general information that I, DEEPAK DHASMANA S/o SUKHDEV DHASMANA, residing at House No. RZ-85A, Gali No. 10, Kailash Puri Main, Delhi, Mangla Puri, NCT of Delhi -110045, declare that name of mine, my wife and my minor son has been wrongly written as DEEPAK KUMAR, POONAM DEVI and DIVYANSHU in my minor Son namely DIVYANSHU DHASMANA aged 14 years in his School Record. The actual name of mine, my wife and my minor Son are DEEPAK DHASMANA, POONAM DHASMANA and DIVYANSHU DHASMANA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK DHASMANA  
[Signature]

It is for general information that I, SHEFALI GIROTRA D/o RAKESH KUMAR W/o Late GUNJAN SHIVHARE, R/o A-81, Shakti Apartment, Sector-9, Rohini, North West Delhi, Delhi-110085, declare that name of my minor son AADVIK SHIVHARE aged 5 years has been wrongly written as AADVIK in his School Records. The actual name of my minor son is AADVIK SHIVHARE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHEFALI GIROTRA  
[Signature]

It is for general information that I, MUKUL KUMAR S/o SUNIL KUMAR, R/o J-160, Gali No.-8, Shani Bazar Road, Shiv Ram Park, Nagloi Jat, Nangloi, West Delhi, Delhi-110041, declare that name of mine has been wrongly written as MUKUL in my 10th, 12th and Graduation Educational Documents. The actual name of mine is MUKUL KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKUL KUMAR  
[Signature]

It is for general information that I, PARVEEN KUMAR SINGLA S/o KRISHNA KUMAR SINGLA, R/o 77A, Kh. No. 40/14, Extn. 1B, Nangloi, Laxmi Plywood, Nangloi, West Delhi-110041, declare that name of mine has been wrongly written as PRAVEEN KUMAR SINGLA in my Driving License No. DL04 19960188920. The actual name of mine is PARVEEN KUMAR SINGLA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARVEEN KUMAR SINGLA  
[Signature]

It is for general information that I, KHUSH S/o SATENDER KUMAR, R/o 472, F-2, Sultan Puri, Sultanpuri C Block, North West Delhi-110086, declare that name of my father has been wrongly written as SATYENDER in my 10th class Educational Documents. The actual name of my father is SATENDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KHUSH  
[Signature]

It is for general information that SWATESH GUPTA S/o RAVI SHANKAR GUPTA, R/o, F-357, Harsh Vihar, Hari Nagar Part-3, Jaitpur, Badarpur, New Delhi -110044, declare that name of my father has been wrongly written as RAVI SHANKAR GTUPTA in my 12th Class Educational Documents. The actual name of my father is RAVI SHANKAR GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SWATESH GUPTA  
[Signature]

It is for general information that I, SHIVVEER SINGH CHAUHAN son of MOORTI SINGH CHAUHAN, residing at Flat No. 55, 5th floor, Block A5, Sector A1-4, Narela, Delhi-110040, declare that name of mine has been wrongly written as SHIVVEER SINGH in my minor son DEVANSH SINGH CHAUHAN aged 13 years in his School Records. The actual name of mine is SHIVVEER SINGH CHAUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVVEER SINGH CHAUHAN  
[Signature]

It is for general information that I, SANTOSH SINGH S/o BAJRANG BAHADUR SINGH, R/o A-38, Sharda Vats Enclave, Prem Nagar-3, Kirari Suleman Nagar, North West Delhi-110086, declare that name of mine and my minor daughter has been wrongly written as SANTOSH SINH and AKRUTI SINH in my minor daughter name AAKRITI SINGH aged 11 year in her Aadhar Card No. 668167103106. The actual name of mine and my minor daughter are SANTOSH SINGH and AAKRITI SINGH which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH SINGH  
[Signature]

It is for general information that I, RAHUL S/o JOGENDER SINGH, R/o Mohalla Manyan, Chhara(17), Jhajjar, Haryana-124504, declare that name of my father has been wrongly written as JOGINDER in my 10th class educational document. The actual name of my father is JOGENDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL  
[Signature]

It is for general information that I, ABHISHEK CHAUDHARY S/o SUNIL KUMAR, residing at H.No. 95/4, Gali No. 0/3, Village Jagatpur, P.O. Burari, North Delhi, Delhi-110084, declare that name of mine has been wrongly written as ABHISHEK in my OBC Certificate No. OBC/02/928/8968/7/2015/90509281090811/8/01. The actual name of mine is ABHISHEK CHAUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK CHAUDHARY  
[Signature]]

It is for general information that I, NAVEEN MITTAL S/o JAI BHAGWAN MITTAL, R/o H.No.-2098, Nai Basti, Narela Mandi, Narela, Delhi-110040, declare that name of my father has been wrongly written as JAI BHAGWAN in my Driving Licence No.-DL-1120080012941. The actual name of my father is JAI BHAGWAN MITTAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN MITTAL  
[Signature]

It is for general information that I, ANNU D/O VIJAY MOHAN, R/o 213/2-D, Gali No-11, Than Singh Nagar, Aanad Parwat, Central Delhi, Delhi-110005 declare that the name of mine has been wrongly written as ANU in my 10th class educational documents. The actual name of mine is ANNU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANNU  
[Signature]

It is for general information that I, SURESH KUMAR S/o VIJAY SINGH, R/o Pakasma (57), P.O. Pakasma, Distt. Rohtak, Haryana-124401, declare that name of my minor daughter has been wrongly written as BHATERI in my minor daughter namely DEEPANSHI aged 12 years in her School record and Birth Certificate No. 3581. The actual name of my minor daughter is DEEPANSHI, which may be amended accordingly. .

It is certified that I have complied with other legal requirements in this connection.

SURESH KUMAR  
[Signature]

It is for general information that I, MEHARBAN SINGH S/o CHANDAN SINGH, R/o House No. 831-B, Baba Farid Puri, West Patel Nagar, Dist: Central Delhi, Delhi-110008, do hereby declare that name of mine and my wife has been wrongly written as MEHARVAN SINGH RAWAT and SUSHILA DEVI in my minor daughter KUMARI NAINSI aged 15 years in her school record. The actual name of mine and my wife are MEHARBAN SINGH and SANJU DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MEHARBAN SINGH  
[Signature]

It is for general information that I, ARVIND MURLIDHAR DHAMNE S/o MURLIDHAR DHAMNE, R/o Plot No.89/90, Wadala Pathardi Road, Behind Saraf Lawns, Saraf Nagar, Nashik, Nashik Maharashtra-422009, declare that name of mine has been wrongly written as A DHAMNE in my Service Record personal number-24731-K. The actual name of mine is ARVIND MURLIDHAR DHAMNE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARVIND MURLIDHAR DHAMNE  
[Signature]

It is for general Information that I, ASHMEET HORA D/o SATNAM SINGH, R/o Ward No. 09, Ambedkar Ward, Jaswadi Road, Punjab Colony, Mayur Vihar, Khandwa, Madhya Pradesh-450001, declare that name of my Mother has been wrongly written as DASHMEET HORA in my CBSE class 10th & 12th Educational Documents. The actual name of my Mother is JYOTI HORA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHMEET HORA  
[Signature]

It is for general information that I, NAUSHABA AZMI D/o MOHAMMAD IMTIYAZ BHARTI, R/o A-105 /B Block-A Near Amit Hotel, New Ashok Nagar, Vasundhra Enclave, East Delhi-110096, declare that name of my father has been wrongly written as IMTIYAZ in my 10th class marksheets cum certificate Educational Documents. The actual name of my father is MOHAMMAD IMTIYAZ BHARTI, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAUSHABA AZMI  
[Signature]

It is for general information that I, MAIMUN NISHA W/o Late KHURSHID AHMAD KHAN, R/o 971, By Pass Faizabad Road, Gird Gonda, Gonda, Uttar Pradesh-271003, declare that name of mine has been wrongly written as MAINUN NISHA in my Husband's P.P.O. No. ECR/10201/00013. The actual name of mine is MAIMUN NISHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAIMUN NISHA  
[Thumb Impression]

It is for general information that I, MALLELA VIJAY KUMAR son of MALLELA CHINNA VEERABHADRUDU, R/o 5-11, R Kothuru, Rudravaram, Kurnool, Andhra Pradesh-518594, declare that name of mine and my father has been wrongly written as MALLELA VIJAYAKUMAR and MALLELA CHINNAVEERABHADRUDU in all my Educational Documents. The actual name of mine and my father are MALLELA VIJAY KUMAR and MALLELA CHINNA VEERABHADRUDU respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MALLELA VIJAY KUMAR  
[Signature]

It is for general information that I, PRAKASH KARAMUDI S/o BASAPPA KARAMUDI, R/o Village Bandargalla, Bandargal, Koppal, Karnataka-583281, declare that name of my father and mother has been wrongly written as BASAPPA and RENUKA in my Service Record.

The actual name of my father and mother are BASAPPA KARAMUDI and RENAVVA KARAMUDI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH KARAMUDI  
[Signature]

It is for general information that I, DEEPAK KUMAR son of Sh. JAMUNA DASS, residing at House No.285, Near Garhi Pana, Bakhtawar Pur, Delhi-110036, name of mine and my wife has been wrongly written as DEEPAK and SEEMA in my minor daughter APARNA aged 17 years in her 10th and 12th class Educational Documents. The actual name of mine and my wife are DEEPAK KUMAR and SEEMA CHAUHAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR  
[Signature]

It is for general information that I, BIJAY KUMAR S/o RADHESHYAM BARNWAL, R/o Qr. No. D-16, Nehrunagar Colony, P.O.-Kusmunda, District-Korba, Chhattisgarh-495454, declare that my name has been wrongly written as BIJOY KUMAR in my Coal India Limited Service Record. The actual name of mine is BIJAY KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BIJAY KUMAR  
[Signature]

It is for general information that I, NANDA KUAMR S/o RAGHAVAN PILLAI, R/o Assistant General Manager HRD, Newgen Software Technologies Limited, B-19, Sector-132, Noida, Maharishi Nagar, Gautam Buddha Nagar, Uttar Pradesh- 201304, declare that name of my father has been wrongly written as GOVINDAN RAGHAVAN in my Pan card No. AZNPK5080C. The actual name of my father is RAGHAVAN PILLAI, which may be amended according.

It is certified that I have complied with other legal requirements in this connection.

NANDA KUAMR  
[Signature]

It is for general information that I, YANKRITI KUMARI D/o SANTOSH KUMAR PODDAR, R/o Annapurna Colony, Pakur, Jharkhand-816107, declare that name of my father has been wrongly written as SONTOSH KUMAR PODDAR in my 10th class Mark Sheet, Registration Certificate, Admission Card and Migration Certificate. The actual name of my father is SANTOSH KUMAR PODDAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YANKRITI KUMARI  
[Signature]

It is for general information that I, VIVEK AGASTYA S/o JAGDISH CHAND, R/o Village Nagalpati, P.O. Machrauli, Tehsil Bilaspur, Distt. Yamuna Nagar Haryana-135102, India, declare that name of mine and my father has been wrongly written as VIVEK and JAGDISH, respectively in my BSEH 10th and 12th classes educational documents. The actual name of mine and my father are VIVEK AGASTYA and JAGDISH CHAND respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIVEK AGASTYA  
[Signature]

It is for general information that I, SHIVAM S/o SATBIR, R/o Village Salpani Khurd, Tehsil Thanesar, Distt. Kurukshetra, Haryana-136130, India, declare that name of my father and my mother has been wrongly written as SATBIR SINGH and MAMTESH DEVI in my CBSE 10th class educational document. The actual name of my father and my mother are SATBIR and MAMTESH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM  
[Signature]

It is for general information that I, SAMEEKSHA CHAUHAN D/o ABHINESH KUMAR SINGH, R/o Bichhiya Road Baipas Krishna Nagar, Mainpuri, P.O. Mainpuri, Distt. Mainpuri, Uttar Pradesh-205001, declare that name of my father has been wrongly written as A K SINGH in my 10th class educational document. The actual name of my father is ABHINESH KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAMEEKSHA CHAUHAN  
[Signature]

It is for general information that I, VAIBHAV PANDEY S/o SHASHI KANT PANDEY, R/o Plot No.- B-71, Flat No. C-401, Vasant Kunj Enclave, Vasant Kunj, South West Delhi, Delhi-110070, declare that name of my mother has been wrongly written as SADHNA PANDEY in my Class 10th and

12th CBSE marks statement cum certificate. The actual name of my mother is SADHANA PANDEY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VAIBHAV PANDEY  
[Signature]

It is for general information that I, KUMAR SAMBHAV S/o AJIT KUMAR SRIVASTAVA, R/o Flat No.-05112 ATS Advantage, Ahinsa Khand 1, Habitat Center, Indirapuram, Ghaziabad, Uttar Pradesh-201014, declare that name of my father has been wrongly written as AJIT KUMAR SRIVASTAVA in my 10th class school certificate cum marksheets. The actual name of my father is AJIT KUMAR SRIVASTAVA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUMAR SAMBHAV  
[Signature]

It is for general information that I, MANJIT KAUR W/o JASWINDER SINGH, R/o 73/1, Vill. Pati Majari, Tehsil Shri Naina Devi Ji,( at Swarghat), Bilaspur, Himachal Pradesh-174002, declare that name of mine has been wrongly written as SURJEET KAUR in my Adhar Card No.-7513 5840 7648 The actual name of mine is MANJIT KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR  
[Signature]

It is for general information that I, MAHESWARA ALAMURU S/o RAVIPRASAD ALAMURU, R/o 8-105, Mainroad, Pentapalli, Rampa Yerrampalen, East Godavari, Andhra Pradesh-533286, declare that name of mine and my father has been wrongly written as ALAMURI MAHESWARA and ALAMURI RAVI PRASAD in my all educational documents . The actual name of mine and my father are MAHESWARA ALAMURU and RAVIPRASAD ALAMURU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHESWARA ALAMURU  
[Signature]

It is for general information that I, KAPU MURALIKRISHNA REDDY S/o KAPU SATYANARAYANA REDDY, R/o 1-2174 Weavers Colony, Yemmiganur Town, Kurnool District, Andhra Pradesh-518360, declare that name of my father has been wrongly written as D. SATHYANARAYANA in my 10th Transfer Certificate and as D SATYA NARAYANA in my Driving License and as NARAYANA SATYA in my PAN CARD and as SATHYA NARAYANA DEVANGAM in my PASSPORT and name of mine has been wrongly written as DEVANGAM MURALIKRISHNA in my 10th Transfer Certificate and as MURALI KRISHNA in my Driving License and as D MURALI KRISHNA in my PAN Card and as DEVANGAM MURALI KRISHNA in my Passport. The actual name of mine and my father's actual name is KAPU MURALIKRISHNA REDDY and KAPU SATYANARAYANA REDDY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAPU MURALIKRISHNA REDDY  
[Signature]

It is for general information that I, MANDAR JAYANT KOKATAY S/o JAYANT MANOHAR KOKATAY, R/o H. No. 34, Salaria Officers enclave, Dwarka, Sector-21, Raj Nagar-II South West Delhi, Delhi-110077, declare that name of mine, my wife and my minor son has been wrongly written as MANDAR KOKATAY, NEHA KOKATAY and ANIMESH KOKATAY in my first minor son ANIMESH MANDAR KOKATAY aged 15 years in his school records and that name of mine, my wife and my minor son has been wrongly written as MANDAR KOKATAY, NEHA KOKATAY and ANIKET KOKATAY in my second minor son ANIKET MANDAR KOKATAY aged 15 years in his school Records. The actual name of mine, my wife and my two minor son's are MANDAR JAYANT KOKATAY, NEHA MANDAR KOKATAY and ANIMESH MANDAR KOKATAY and ANIKET MANDAR KOKATAY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANDAR JAYANT KOKATAY  
[Signature]

It is for general information that I, RANJNA W/o HARISH KUMAR, R/o H.No. 74, Professor Colony, Near M. C. Tubewell, Khurla Kingra, Jalandhar, Punjab-144001, declare that name of mine has been wrongly written as RANJNA DUGGAL in my minor daughter ANGEL DUGGAL aged 17 years in her 10th class educational documents. The actual name of mine is RANJNA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANJNA  
[Signature]

It is for the information that I, RISHI KAPOOR S/o ANIL KAPOOR, R/o H.No. 20, Sodal Road, Ashok Vihar, Jalandhar-I, PO Industrial Town, District Jalandhar, Punjab-144004, declare that the name of my daughter has been wrongly written as VARNIKA age 16 years in her CBSE 10th Class Marks Statement cum Certificate. The actual name of my daughter is VARNIKA KAPOOR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RISHI KAPOOR  
[Signature]

It is for general information that I, BIJAY GORAI, S/o SUREN GORAI, residence of Panpada, Liplo (Ward No. 08), P.O./P.S.- Rajgangpur, Distt. Sundargarh, Odisha-770017, declares that my mother name has been wrongly mentioned as ALPANA GORAI in my matriculation board certificate cum marksheets. Her actual name is ALAPANA GORAI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BIJAY GORAI  
[Signature]

It is for general information that I, NITESH KUMAR S/o NAWAL KISHOR THAKUR, R/o Purab Sarai Gayatri Nagar, Munger, Bihar-811201, declare that name of my father has been wrongly written as N K THAKUR in my 10th Class Certificate. The actual name of my father is NAWAL KISHOR THAKUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NITESH KUMAR  
[Signature]

It is for general information that I, SURINDER KUMAR S/o TEK CHAND, R/o Aur, Shaheed Bhagat Singh Nagar, Punjab-144417, declare that name of my mother has been wrongly written as SAVITRI DEVI in my Passport. The actual name of my mother is SALOCHANA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURINDER KUMAR  
[Signature]

It is for general information that I, SAYYED SHA ABBAS son of SAYYED MIYA SAHEB, R/o 42-669/1/1, Shiva nagar, Allwyn Colony, Kukatpally PO, Medchal-Malkajgiri, Telangana-500072, declare that name of mine and my father has been wrongly written as SD SHA ABBAS son of SD MIYA SAHEB in my SSC educational documents. The actual name of mine and my father are SAYYED SHA ABBAS and SAYYED MIYA SAHEB respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAYYED SHA ABBAS  
[Signature]

It is for general information that I, SATPAL SINGH son of Sh. BAHADUR SINGH, resident of Village Chiraud, Tehsil and District Hisar (Haryana) Pin-125001, declare that the name of mine has been wrongly written as SATPAL in my minor son RAKSHIT GADWAL age 15 years in his 10th class Educational Documents. The actual name of mine is SATPAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATPAL SINGH  
[Signature]

It is for general information that I, PRATIBHA D/o DAYARAM GURJAR, R/o Jalalpur, Jaguwas, Alwar, Rajasthan-301701, declare that name of my father has been wrongly written as DAYARAM in my all Educational Documents and caste certificate and Mool Niwas Certificate. The actual name of my father is DAYARAM GURJAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRATIBHA  
[Signature]

It is for general information that I, RAMALO DEVI W/o RAJINDER SINGH, R/o Indbari (429), PO. Jyotisar, Distt. Kurukshetra, Haryana-136119, declare that name of mine has been wrongly written as RAMALO DEVI alias ANJU in my Passport No. H 6470455. The actual name of mine is RAMALO DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMALO DEVI  
[Signature]

It is for general information that I, KOTAGASTI MOHAMMAD FARHAN S/o KOTAGASTI BABA FAKRODDIN, R/o Door No.-1-68-8B, Maruthi Nagar, Kadiri, Sri Sathya Sai, Andhra Pradesh-515591, declare that name of my father has been wrongly written as KOTAGASTI FAKRODDIN in my Class 12th CBSE Mark Statement cum Certificate, Roll Number-20682331. The actual name of my father is KOTAGASTI BABA FAKRODDIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KOTAGASTI MOHAMMAD FARHAN  
[Signature]

It is for general information that I, VIJAY SINGH S/o LAL SINGH, R/o Bhaleri, Muzaffarnagar, Uttar Pradesh-251314, declare that name of mine has been wrongly written as VIJAI SINGH in my PPO No. Postal/2016/UP/73251. The actual name of mine is VIJAY SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SINGH  
[Signature]

It is for general information that I, VIJAY S/o BALBIR SINGH, R/o 291, P.O. Palsar (84), District Fatehabad, Haryana-125051, declare that name of my father and my mother has been wrongly written as BALBIR and DARSHNA in my class 10th and 12th Certificate cum Marks Sheet. The actual name of my father and my mother are BALBIR SINGH and DARSHANA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY  
[Signature]

It is for general Information that I, LAKHWINDER SINGH SIDHU S/o HARDIYAL SINGH, R/o Village Khema Khera, Tehsil Malout, District Sri Muktsar Sahib, Punjab-152115, declare that name of my father has been wrongly written as GURDIYAL SINGH in my PAN Card No. HGGPS1855G The actual name of my father is HARDIYAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER SINGH SIDHU  
[Signature]

It is for general information that I, KAVITA W/o PUSHPINDER SINGH, R/o H. No. FD-31, Shivaji Enclave, Tagore Garden, West Delhi-110027, declare that name of mine has been wrongly written as KAVITA BAJWA in my minor daughter HEZAL aged 16 years in her 10th class Educational Documents. The actual name of mine is KAVITA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAVITA  
[Signature]

It is for general information that I, FELIX THANGARAJ NADAR D/o THANGARAJ NADAR, R/o Near Mangatram Petrol Pump, Room No.-2, Sushila Bai Chawl, Ganesh Nagar, Quarry Road, Bhandup (W), Mumbai, Maharashtra-400078, declare that my name has been wrongly written as FELIX THANGARAJU in my all Educational Documents. My actual name is FELIX THANGARAJ NADAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FELIX THANGARAJ NADAR  
[Signature]

It is for general information that I, DINKAR KUMAR S/o Late DILIP KUMAR, R/o O K Road, Aangshik, Asansol (M.Corp), Barddhaman, West Bengal-713302, declare that name of my mother has been wrongly written as SHAKUNTLA DEVI in my class 10th Mark Sheet and Admit Card. The actual name of my mother is SHAKUNTALA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DINKAR KUMAR  
[Signature]

It is for general information that I, ASIF IQBAL S/o ASLAM KHAN, R/o Purani Quila, Siwan, Bihar-841226, declare that name of my mother has been wrongly written as NASIMA KHATOON in my class 10th CBSE Marks Statement & Certificate bearing Roll Number-5148531. The actual name of my mother is NASEEMA KHATOON, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASIF IQBAL  
[Signature]

It is for general information that I, KHURSHID ALAM S/o SHABBIR HUSSAIN, R/o 1122, Sarwat, Muzaffarnagar, Muzaffar Nagar City, Uttar Pradesh-251002, declare that the name of my wife has been wrongly written as SARBAT JAMAL in my PPO No.-POSTAL/2014/UP/15263/RP-2838/GP2-P-V. The actual name of my wife is SARVAT JAMAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KHURSHID ALAM  
[Signature]

It is for general information that I, FAIZAN AHMAD S/o AFTAB AHMAD, R/o RC-60, Sainik Vihar Khora Colony Khora Ghaziabad Uttar Pradesh -201309, declare that name of my father has been wrongly written as MD AFTAB AHMAD in my 10th class Marksheets cum Certificate Educational Documents. The actual name of my father is AFTAB AHMAD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

FAIZAN AHMAD  
[Signature]

It is for general information that I, SAPANA RAMPRASAD KURIL D/o Late RAM PRASAD W/o Late GANESH FIRANGILAL KURIL, residing at H. No. 435, Near Lal School, Sadar, Cantt, Jabalpur (M.P.)-482001, declare that name of mine has been wrongly written as SONA in Service Record of my father. The actual name of mine is SAPANA RAMPRASAD KURIL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAPANA RAMPRASAD KURIL  
[Signature]

It is for general information that I, Smt. APPIKUNDI SANTOSHI W/o SRI APPIKUNDI VENKAT RAO, working as Senior Technician, Ticket No. 33110, Shop No. 33, Under Dy. Chief Mechanical Engineer (Carriage), S.E. Railway Workshop, PO. Kharagpur, Distt. Paschim Medinipur (WB), PIN-721301, and resident of Qrs. No. LS/6, Unit No. 6, L.S. Type, in front of Indira Gandhi School, PO. Kharagpur (T), Distt. Paschim Medinipur (WB), PIN-721301, declare that the name of mine has been wrongly written as A. SANTOSHI, in my Railway Service records. The actual name of mine is APPIKUNDI SANTOSHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

APPIKUNDI SANTOSHI  
[Signature]

It is for general information that I, RITESH S/o DAYARAM GURJAR, R/o Jalalpur, Jaguwas, Alwar, Rajasthan-301701, declare that the name of my father has been wrongly written as DAYARAM in my all Educational Documents. The actual name of my father is DAYARAM GURJAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITESH  
[Signature]

It is for general information that I, PENDYALA VASUDEVA VIVEK CHAITANYA son of P. SURESH, resident of House No. 36-137/3/1, Defence Colony, Opp. C D M Canteen, Sainikpuri, Hyderabad (Telangana)-500094, declare that name of mine has been wrongly written as PENDELA VASUDEVA VIVEK CHAITANYA in my Aadhar Card bearing No. 8872-3320-6603. The actual name of mine is PENDYALA VASUDEVA VIVEK CHAITANYA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PENDYALA VASUDEVA VIVEK CHAITANYA  
[Signature]

It is for general information that I, PUTTAN MAURYA S/o RAMHARSH MAURYA, R/o Flat No.-752, Green Heavens SAIL CGHS, Plot No.-35, Sector-4, Dwarka, N.S.I.T., South West Delhi, Delhi-110078, declare that the name of mine has been wrongly written as PUTTAN in my 12th Class Education Documents. And name of mine has been wrongly written as PUTTN in my 10th Class Education Documents. The actual name of mine is PUTTAN MAURYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PUTTAN MAURYA  
[Signature]

It is for general information that I, S S R M N RAJU BHUPATHIRAJU S/o BHUPATHIRAJU VENKATAPATHI RAJU (Late), Currently residing at Quarter No.-84B, Sector-1, Ukkungaram, Steel Plant, Visakhapatnam, District-530031, Andhra Pradesh, declare that the name of mine has been wrongly written as S S R M N RAJU BHUPATIRAJU in my Educational Documents, S S R M N RAJU BHUPATI RAJU in my Service Book of Central Industrial Security Force and BHOPATHIRAJU SATYA SIVA RAMA MARUTHI NARSIMHARAJU in my New Pension System. The actual name of mine is S S R M N RAJU BHUPATHIRAJU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

S S R M N RAJU BHUPATHIRAJU  
[Signature]

It is for general information that I, KUNAL KUMAR S/o OM PRAKASH, R/o House No. 1636. Near Tagore School Sector-3, Ballabgarh, Faridabad, Haryana-121004, declare that name of my mother has been wrongly written as SUKSHAM LATA in my 10th and 12th Class Educational Document The actual name of my mother is SUSHAM LATA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUNAL KUMAR  
[Signature]

It is for general information that I, VINOD KUMAR S/o JHINGAN RAM, R/o H. No. E-4/16, Gali No. 1, Near Gyandep Public School, Sonia Vihar, Bihari Pur, North East, Delhi-110094, declare that name of mine and my father has been wrongly written as VINOD and JHINGAN in my Education Documents. The actual name of mine and my father are VINOD KUMAR and JHINGAN RAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR  
[Signature]

It is for general information that I, RITIK DAS S/o SHYAMANANDAN DAS, R/o 1023 A G-1, Phase-6, Aaya Nagar Extension, Aya Nagar, PO. Aya Nagar Distt. South Delhi, Delhi-110047, declare that name of mine and my father has been wrongly written as RITIK and SHYAM SUNDER in my 10th and 12th class Education Documents The actual name of mine and my father are RITIK DAS and SHYAMANANDAN DAS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITIK DAS  
[Signature]

It is for general information that I, AJAY MEHRA son of BISHAN DASS, residing at H. No.179, Ward No. 22, Mohalla Model Town, Pathankot Tehsil and District Pathankot-145001, Punjab, declare that my name has been wrongly written as AJAY KUMAR in my minor daughter SANGEETA aged 16 years her C.B.S.E 10th Class Marks Statement Cum Certificate. The actual name of mine is AJAY MEHRA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY MEHRA  
[Signature]

It is for general information that I, SHAILENDRA GULATI S/o Late Shri S C GULATI, Legal Guardian and Biological Brother of RAJNEESH GULATI, R/o 05072 A.t.s Hamlet One, Sector-104, Garhi Chaukhandi, Parthala, Khanjarpur Gautam Buddha Nagar, Uttar Pradesh-201304, declare that the name of my ward RAJNEESH GULATI has been wrongly written as RAJNISH GULATI in his mother's Service Record. The actual name of my ward is RAJNEESH GULATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA GULATI  
[Signature]

It is for general information that I, SUBE SINGH son of JAI MAL, R/o Jailab (126, Mehendergarh, Dhor Kalan, Haryana-123001, declare that name of mine and my wife has been wrongly written as SUBESINGH and SUMAN respectively in my minor son ISHANT aged 16 years in Secondary School Marks Statement cum Certificate and 11th Class School Record. The actual name of mine and my wife is SUBE SINGH and SUMAN DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUBE SINGH  
[Signature]

It is for general information that I, PARAMVEER S/o RAJBIR SINGH, R/o Village Dulhera Kalan (57), Rewari, Haryana-123501, declare that name of my mother has been wrongly written as SAVITA in my 10th Class Certificate and 12th Class Certificate. The actual name of my mother is SAVITA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARAMVEER  
[Signature]

It is for general information that I, MISBAH ANSARI D/o NAIM ANSARI, R/o 11, Deena Falora Mil Bareilly Road, Ward No.-12, Haldwani, Nainital, Uttarakhand-263139, declare that name of my father has been wrongly written as MOHD NAIM ANSARI in my 10th & 12th Class School Certificate Cum Marksheets. The actual name of my father is NAIM ANSARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MISBAH ANSARI  
[Signature]

It is for general information that I, BANWARI LAL SHARMA S/o SHRIRAM SHARMA, R/o Bhojasar Bara, Bhojasar, Sikar Rajasthan-332312, declare that name of mine has been wrongly written as BANWARI SHARMA in my minor son KAUSHAL SHARMA aged about 16 years, in his Education Document. The actual name of mine is BANWARI LAL SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BANWARI LAL SHARMA  
[Signature]

It is for general information that I, RAJESH KUMAR S/o YDUVANSH CHAUDHARY, R/o Ward 06, Tajpur, Begusarai, Bihar-851112, declare that name of mine has been wrongly written as RAHESH KUMAR in my minor son UTKARSH KUMAR aged about 17 years, in his 10th Marksheets Cum Certificate. The actual name of mine is RAJESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR  
[Signature]

It is for general information that I, AKASH KAPOOR S/o JAGDISH CHANDER, R/o 441, Urban Estate, Sector 7, Thanesar, Kurukshetra, Thanesar, Kurukshetra, Haryana-136118, declare that name of my minor son has been wrongly written as DIVESH in my minor son namely DHRUV KAPOOR aged 12 years in his Aadhar Card, Passport No. P2401751 and School Record. The actual name of my minor son is DHRUV KAPOOR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKASH KAPOOR  
[Signature]

It is for general information that I, RANJEET KUMAR SRIVASTAVA S/o MUNISHWAR LAL SRIVASTAVA, R/o Lala Gurwaliya, Kushinagar, Uttar Pradesh-274401, declare that name of mine & my wife and my minor son has been wrongly written as RANJEET KUMAR SRIVASTAVA & MANISHA DEVI and UTKARSH SRIVASTAVA in my minor son UTKARSH SRIVASTAVA aged about 16 years in his 12th Class Certificate. The actual name of mine & my wife and my minor son are RANJEET KUMAR SRIVASTAVA & MANISHA SRIVASTAVA and UTKARSH SRIVASTAVA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANJEET KUMAR SRIVASTAVA  
[Signature]

It is for general information that I, SATENDER SINGH RAWAT S/o PANCHAM SINGH RAWAT, R/o WZ-1235, Badiyal Palam Village, Delhi-110045, declare that my name has been wrongly written as SATENDRA SINGH RAWAT in my School Certificate. That actual name of mine is SATENDER SINGH RAWAT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATENDER SINGH RAWAT  
[Signature]

It is for general information that I, SYED THAHASIN PASHA S/o SYED SAHEBJANI KHADRI, R/o 13/107-A3, Chakali Street, Main Bazar, Jammalamadugu, Moragudi, Cuddapah, Andhra Pradesh-516434, declare that name of mine and my father has been wrongly written as S THAHASIN PASHA and S SAHEB JANI KADRI in my all Educational Documents that name of mine has been wrongly written as THAHASIN PASHA S in my Provisional Certificate. The actual name of mine and my father are SYED THAHASIN PASHA and SYED SAHEBJANI KHADRI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED THAHASIN PASHA  
[Signature]

It is for general information that I, MALLAVEERAIAH M S/o MALLIKARJUNAIAH, residing at No. 2264, Near Gangamma Temple, Banashankari 6th Stage, 4th Block, Lingadheeranahalli, Uttarahalli-Manavarthekaval, PO. Talaghatapura, Bengaluru, Karnataka-560062, declare that the name of mine has been wrongly written as MALLAVEERAIAH in my PPO No. 20127350600080. The actual name of mine is MALLAVEERAIAH M, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MALLAVEERAIAH M  
[Signature]

It is for general information that I, BHAVYA SHARMA S/o RAMKUMAR, residing at Kharak Bhura, Jind, Kharakbhura, Haryana-126115, declare that the name of mine and my father have been wrongly written as RAM JUARI and RAM KUMAR in my Class 10th Educational Documents and Polytechnic Diploma Certificate and name of mine has

been wrongly written as RAMJUARI in my class 8th Educational Documents. The actual name of mine and my father are BHAVYA SHARMA and RAMKUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAVYA SHARMA  
[Signature]

It is for general information that I, SHAMSHAD AHMAD S/o MOHAMMAD NISAR, residing at N-76/52/1, New Om Nagar, Dhobi Ghat, Sangam Park, R.P Bagh, Malka Ganj, North Delhi, Delhi-110007, declare that name of mine and my wife has been wrongly written as SHAMSHAD and SHAHANA in my minor daughter RAFIYA aged 15 years in her School Records. The actual name of mine and my wife are SHAMSHAD AHMAD and SHAHANA KHATOON respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAMSHAD AHMAD  
[Signature]

It is for general information that I, JAIVIR SINGH BALIYAN S/o DAYARAM SINGH BALIYAN R/o C-1 Plot No. 4/19, Block-4, Sec. 2 Savitri Apartment, Rajender Nagar, Sahibabad, Ghaziabad, Uttar Pradesh-201005, declare that name of mine has been wrongly written as JAIVIR SINGH VERMA in my PPO No. 08/14/B/04D56/2002. The actual name of mine is JAIVIR SINGH BALIYAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAIVIR SINGH BALIYAN  
[Signature]

It is for general information that I, MOHAMMAD ANASH S/o LIYAQAT HUSAIN, R/o E-12/17, Hauz Rani, Delhi-110017, declare that name of mine my father and my mother has been wrongly written as MOHD ANASH, LIYAKAT HUSAIN and SABRA BEGUM in my Educational Documents. The actual name of mine my father and my mother are MOHAMMAD ANASH, LIYAQAT HUSAIN and SABRA BEGAM, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ANASH  
[Signature]

It is for general information that I, ROHIT VERMA S/o RAVI SHANKAR, R/o F-18, Aman Vihar, VTC Kirari Suleman Nagar PO. Sultan Puri, C-Block, District North West Delhi, Delhi-110086, declare that name of mine has been wrongly written as ROHIT in my 10th and 12th class Educational Documents and Graduation Certificates. The actual name of mine is ROHIT VERMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT VERMA  
[Signature]

It is for general information that I, YASHPAL SINGH JAITSWAL S/o ANAND SINGH JAITSWAL, R/o H. No.-593, Gali No.-24, Block-C, Khasra No.-8/23/2, Opposite Nitin Dairy, Kamal Vihar, Burari, Kamal Pur Majra Burari, North Delhi, Delhi-110084, declare that name of mine and my father has been wrongly written as YASHPAL SINGH JANTWAL and ANAND SINGH JANTWAL in my PAN Card No.-AHXPJ0612R. The actual name of mine and my father are YASHPAL SINGH JAITSWAL and ANAND SINGH JAITSWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASHPAL SINGH JAITSWAL  
[Signature]

It is for general information that I, SALONI GAUTAM D/o RAM BABU GAUTAM, R/o Rohini Sector-15, PO. Rohini Sector-15, Distt. North West Delhi-110089, declare that name of my father has been wrongly written as RAMBABU in my 10th class Educational Documents. The actual name of my father is RAM BABU GAUTAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SALONI GAUTAM  
[Signature]

It is for general information that I, MOHAMMED KAIF QUMER S/o ABUL QUASE QUAMER, residing at Ward No.-13, Village Mohammad Pur, Thana Sakri, Post Maksuda, Maksuda, Madhubani, Bihar-847234, declare that name of my father and my mother has been wrongly written as ABUL KAISH QUMER and MUMTAJ BEGUM in my class 10th and 12th Marksheets and Certificate. The actual name of my father and my mother are ABUL QUASE QUAMER and MUMTAZ BEGUM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED KAIF QUMER  
[Signature]

It is for general information that I, SATVEER SINGH S/o SHYAM LAL, R/o G-120, Lal Kaun, Near Panch Mukhi Mandir, Badarpur, South Delhi, Delhi-110044, declare that name of mine has been wrongly written as SATVIR SINGH in my Driving License No. DL03 20110252148. The actual name of mine is SATVEER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATVEER SINGH  
[Signature]

It is for general information that I, DEVENDRA SINGH YADAV S/o RAKSHA PAL SINGH, R/o 239, Gopi Road Badri, Bistauli Aligarh Uttar Pradesh-202170, declare that name of mine and my minor son have been wrongly written as DEVENDRA SINGH and AKE SINGH YADUVANSI in my minor son namely ABHI YADAV aged 11 years in his Aadhaar Card No.-922588157559. The actual name of mine and my minor son are DEVENDRA SINGH YADAV and ABHI YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA SINGH YADAV  
[Signature]

It is for general information that I, SOMVEER SINGH SHEORAN S/o VEERENDRA SINGH, Permanent, R/o Nekiram Sheorans Farm House, Sukhram Ka Baas, Farat, Jhunjhunu, Rajasthan-333030, and Present, R/o C-Block, 18/12, 3rd Floor, Gali No.-1, Near Hanuman Mandir, Shastri Park, New Delhi-110053, declare that name of mine has been wrongly written as SOMVEER SINGH in my Educational Documents. The actual name of mine is SOMVEER SINGH SHEORAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SOMVEER SINGH SHEORAN  
[Signature]

It is for general information that I, BANANI ROUT wife of Shri SHASHIKANTA ROUT, resident of A-28, Gali No.11, Pratap Nagar, Mayur Vihar Phase-1, Delhi-110091, declare that name of mine has been wrongly written as BANANI MALLICK in my minor daughter MADHUSMITA ROUT aged 9 years in her School Records and Birth Certificate Regn. No. 2467/2015. The actual name of mine is BANANI ROUT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BANANI ROUT  
[Signature]

It is for general information that I, PARDEEP KUMAR SHARMA S/o RAMESHWAR DAYAL SHARMA, R/o 87 SFS Flats, 2nd Floor, Dr. Mukherjee Nagar, Model Town, North West Delhi, Delhi-110009, declare that name of mine and my father has been wrongly written as SHRI PARDEEP KUMAR and SH. R.D. SHARMA in my service record. The actual name of mine and my father are PARDEEP KUMAR SHARMA and RAMESHWAR DAYAL SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP KUMAR SHARMA  
[Signature]

It is for general information that I, RAJNI W/o MANOJ KUMAR R/o House No-H-87, Block-H, Gali No-2, Mangol Puri, N Block, North West Delhi, Delhi-110083, declare that name of mine has been wrongly written as SUSHMA in my minor daughter SAMIKSHA aged 14 years in her school records and Birth Certificate No-MCDOLR10173287. The actual name of mine is RAJNI which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJNI  
[Signature]

It is for general information that I RAVINDRAN NAIR S/o VASUDEVAN NAIR R/o H-No-75, First Floor, Block E-2, Pocket-2, Rohini Sec-15, Delhi-110089, declare that the names of mine and my father have been wrongly written as RAVINDRANATHAN PILLAI V and VASUDEVAN PILLAI K.G in my 10th class certificate. That the actual names of mine and my father are RAVINDRAN NAIR and VASUDEVAN NAIR which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVINDRAN NAIR  
[Signature]

It is for general information that I, RAHMAT ALI S/o REHAL HUSEN, R/o D-91, First Floor, Abul Fazal Enclave Part-1, Jamia Nagar Okhla, New Delhi, New Friends Colony S.O, South Delhi, Delhi-110025, declare that name of mine has been wrongly written as RAHAMAT ALI in my PPO No-349200515449. The actual name of mine is RAHMAT ALI which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHMAT ALI  
[Signature]

It is for general information that I, MANISH KUMAR SINGH S/o NAND RAM SINGH, R/o H.No.-255B, Vipain Garden, Utam Nagar, West Delhi, Delhi-110059, declare that name of mine has been wrongly written as MANISH KUMAR

in my SC Caste Certificate No. SC/3/32/4653/1/4/2005/45688. The actual name of mine is MANISH KUMAR SINGH which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR SINGH  
[Signature]

It is for general information that I, OM PARKASH S/o JEET RAM R/o 42 Shera Mohalla, Garhi, Sriniwaspuri, Kalkaji South Delhi, Delhi-110065, declare that name of mine and my father have been wrongly written as OM PARKASH BESSOYA and JEET RAM BESSOYA in my 10th Class Educational Documents. The actual name of mine and my father are OM PARKASH and JEET RAM which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

OM PARKASH  
[Signature]

It is for general information that I, RAJENDER GOYAL S/o MURARI LAL GOYAL, R/o H.No.J-11, Gali No-4, Jai Prakash Nagar, Ghonda, North East, Delhi-110053, declare that name of mine has been wrongly written as RAJINDER GOYAL in my Service Book. The actual name of mine is RAJENDER GOYAL which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJENDER GOYAL  
[Signature]

It is for general information that I, PREETI CHOUDHARY D/o MAHIPAL SINGH CHOUDHARY, R/o 214, Muthoot Finance, Main Road, Khichripur Village, Delhi-110091, declare that name of mine and my father have been wrongly written as PREETI CHAODHARY and MAHIPAL SINGH CHAODHARY in my Graduation documents. The actual name of mine and my father are PREETI CHOUDHARY and MAHIPAL SINGH CHOUDHARY respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PREETI CHOUDHARY  
[Signature]

It is for general information that I, VEENA W/o Late SUNDER LAL, R/o 251, Bahadurgarh, Ward No.-16, Bahadurgarh, Jhajjar, Haryana-124507, declare that name of mine has been wrongly written as SAROJ BHARTI in my husband's PPO No. AB-4507-B, The actual name of mine is VEENA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VEENA  
[Signature]

It is for general information that I, JITESH SINGH DAGUR S/o YADRAM R/o E-275, Gali No-5, West Vinod Nagar, Mandawali Fazalpur, East Delhi, Delhi-110092, declare that name of mine and my wife have been wrongly written as KASHMIR SINGH and NARENDER KAUR in my minor son SAHAJPRIT SINGH aged 16 years in his 10th Class Educational Documents. The actual name of mine and my wife are JITESH SINGH DAGUR and NARINDER CHAHAL respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JITESH SINGH DAGUR  
[Signature]

It is for general information that I, AJAY KUMAR S/o SRI PRASAD R/o 22/23, Darbhanga Ghat, Man Singh Road, Nirman Bhawan, Distt-Central Delhi, Delhi-110011 declare that name of mine and my father have been wrongly written as AJAY and SH PRASAD in my Driving Licence No-DL02 19990004807. The actual name of mine and my father are AJAY KUMAR and SRI PRASAD respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR  
[Signature]

It is for general information that I, DAVESH SHARMA S/o NARENDER SHARMA, R/o 2014, Gali Raja Uggarsain, Bazar Sita Ram, Delhi-110006, declare that name of mine has been wrongly written as DAVESH in my Passport No. V9557074. The actual name of mine is DAVESH SHARMA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DAVESH SHARMA  
[Signature]

It is for general information that I, ARUN KUMAR S/o RAGHUBIR SINHA, R/o 2099/6E, Gali No.-15, Near Jai Mata Mandir, Prem Nagar, Patel Nagar, SO Distt. Central Delhi, Delhi-110008, declare that name of mine and my wife have been wrongly written as ARUN KUMAR SINHA and RINKU DEVI in my minor daughter namely ANUSHKA KUMARI aged 14 years in her school record and birth certificate No. 24311. The actual name of mine and my wife are ARUN KUMAR and RINKU SINHA respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR  
[Signature]

It is for general information that I, VINAY KUMAR, S/o DINESH KUMAR VERMA, House No-2511/A, Kunj Gali, Near Old Modren School, Nai Basti, Rewari, PO. Rewari, Distt. Rewari, Haryana-123401, declare that name of my father and my mother have been wrongly written as DINESH VERMA and BIMLA DEVI in my 10th and 12th class educational documents. The actual name of my father and my mother are DINESH KUMAR VERMA and BIMLA VERMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINAY KUMAR  
[Signature]

It is for general information that I, MOHAMMAD SADIQ S/o MOHAMMAD FIROZ R/o 2940, First Floor, Chhoti Baradari, Ballimaran, Chandni Chowk, PO-Delhi G.P.O., Distt-North Delhi, Delhi 110006, declare that name of my father has been wrongly written as SABIR ALAM in my Pan Card No-RUJPS7700F. The actual name of my father is MOHAMMAD FIROZ which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SADIQ  
[Signature (in existing old name)]

It is for general information that I, SONAM MALHOTRA D/o PARMA NAND MALHOTRA, R/o Sobka, Gharota, Jammu, Jammu and Kashmir-181122, declare that name of my mother has been wrongly written as SHAKUNTLA MALHOTRA in my 10th class educational documents. The actual name of my mother is PRABHA MALHOTRA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONAM MALHOTRA  
[Signature]

It is for general information that I, RAJNATH S/o LAUJARI, R/o Budhan Pur, Ghazipur, Uttar Pradesh-275204, declare that name of my wife has been wrongly written as USHA in my minor daughter namely RIYA aged 17 years in her 10th and 12th class educational documents. The actual name of my wife is USHA DEVI which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJNATH  
[Signature]

It is for general information that I, ABHAY KUMAR MANDAL S/o YOGENDRA PRASAD MANDAL, R/o H. No. 709, near Syndicate Bank, Bawana, PO Bawana, Distt. North West Delhi-110039, declare that name of mine has been wrongly written as ABHAY MAHTO in my minor daughter namely BABY KUMARI, aged 14 years in her School Record. The actual name of mine is ABHAY KUMAR MANDAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABHAY KUMAR MANDAL  
[Signature]

It is for general information that I, JYOTI SHARMA W/o MANOJ KUMAR SHARMA, R/o H.No-11/78, Moti Bagh, Chanakya Puri, New Delhi, Delhi-110021, declare that name of mine, my husband and my minor son have been wrongly written as JYOTI, MANOJ and JATIN in my minor son JATIN SHARMA, aged 14 years in his school records. The actual name of mine, my husband and my minor son are JYOTI SHARMA, MANOJ KUMAR SHARMA and JATIN SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JYOTI SHARMA  
[Signature]

It is for general information that I, PIYUSH SINGH, S/o MANOJ SINGH, R/o 2127/A, Gali No. 4, Prem Nagar, Patel Nagar, Central Delhi-110008, declare that name of mine and my father have been wrongly written as PIYUSH and MANOJ in my 10th and 12th class Educational Documents. The actual name of mine and my father are PIYUSH SINGH and MANOJ SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH SINGH  
[Signature]

It is for general information that I, AJIT KUMAR GUPTA S/o MANNATHAMKALANGURA RAMAKRISHNA GUPTA, R/o 602, Orchid Island First Floor Near Ocus Quantam Sector-51, Gurugram, Haryana-122001, declare that name of mine has been wrongly written as AJIT GUPTA in my minor daughter namely NAVYA AJIT, aged 17 years in her 10th class Educational Documents. The actual name of mine is AJIT KUMAR GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJIT KUMAR GUPTA  
[Signature]

It is for general information that I, BABY K GEORGE S/o CHERIAN GEORGE, R/o Add. B-594, Gali No. 2, Near Krishna Mandir, Ganesh Nagar-2, Shakarpur, East Delhi, Delhi-110092, declare that name of mine has been wrongly written as BABY K G in my PPO No. 203198300388. The actual name of mine is BABY K GEORGE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BABY K GEORGE  
[Signature]

It is for general information that I, PUNEET DHAP S/o DESH RAJ, R/o 123/144, South Enclave, DDA Flats, Dakshinpuri, Dr. Ambedkar Nagar, PO Pushpa Bhawan, Distt. South Delhi, Delhi-110062, declare that name of my father has been wrongly written as DESRAJ in my 10th and 12th class Educational Documents. The actual name of my father is DESH RAJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PUNEET DHAP  
[Signature]

It is for general information that I, KAMLA DEVI W/o LATE SHRI MAHESH CHAND, R/o House No. 195, Gali No. 14, Ph-6 Shiv Vihar Karawal Nagar North East Delhi, Delhi-110094, declare that name of mine has been wrongly written as KAMALA DEVI in my husband's PPO No. 24713. The actual name of mine is KAMLA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMLA DEVI  
[Signature]

It is for general information that I, KAMESHWAR KUMAR DAS S/o PACHAL RAVI DAS, Permanent Address-Khapriyawan, PO-Banha (Nawada), Hazaribagh, Jharkhand-825301, Present Address-CISF Family Complex Rohini, Qtr No. 58 & 59, 4th Floor, Pkt-02, Sector-34, New Delhi-110039, declare that name of mine has been wrongly written as KAMESHWAR DAS in my minor daughter PARIDHI KASHYAP, aged 11 years in her School Record. The actual name of mine is KAMESHWAR KUMAR DAS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMESHWAR KUMAR DAS  
[Signature]

It is for general information that I, KAMESHWAR KUMAR DAS S/o PACHAL RAVI DAS, Permanent Address-Khapriyawan, PO-Banha (Nawada), Hazaribagh, Jharkhand-825301, Present Address-CISF Family Complex Rohini, Qtr No. 58 & 59, 4th Floor, Pkt-02, Sector-34, New Delhi-110039, declare that name of mine has been wrongly written as KAMESHWAR DAS in my minor daughter KUMUD KASHYAP, aged 07 years in her School Record. The actual name of mine is KAMESHWAR KUMAR DAS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMESHWAR KUMAR DAS  
[Signature]

It is for general information that I, KUSUM LATA W/o AMIT TYAGI, R/o Gali No. 4, Near Janhit Public School, Bachan Singh Colony, Muzaffarnagar, Uttar Pradesh -251001, declare that name of mine has been wrongly written as LATA TYAGI in my minor daughter namely RIDHIMA TYAGI, aged 10 years in her School Records. The actual name of mine is KUSUM LATA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUSUM LATA  
[Signature]

It is for general information that I, SANJAY KUMAR SAHNI S/o ISHWAR DEV SAHNI, R/o RZ-74, Karan Vihar, Part-2, Kirari Suleman Nagar, North West Delhi, Delhi-110086, declare that name of mine has been wrongly written as SANJAY KUMAR SAINI in my minor daughter SONALI, aged 17 years in her 10th class Educational Documents. The actual name of mine is SANJAY KUMAR SAHNI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR SAHNI  
[Signature]

It is for general information that I, SANGEETA DEVI, W/o AMARJEET SINGH, R/o H.No. 165, Ranholla Vihar, Ranholla, West Delhi, Delhi-110041, declare that name of mine has been wrongly written as SANGITA DEVI in my minor daughter namely KANCHAN aged 15 years in her School Record. The actual name of mine is SANGEETA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA DEVI  
[Signature]

It is for general information that I, RAHUL S/o SAIN SINGH, R/o Dewar Khandora, Chamoli, Dewarkhadora, Uttarkhand-246401, declare that name of my father and my mother have been wrongly written as SAYAN SINGH and KAMLA DEVI in my 10th and 12th class Educational Documents. The actual name of my father and my mother are SAIN SINGH and JAMUNA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL  
[Signature]

It is for general information that I, SANDEEP SHARMA S/o RAMPAL SHARMA, R/o B-17, Sher Singh Enclave, Village Karala, Delhi-110081, declare that the name of mine and my father have been wrongly written as SANDEEP KUMAR and RAMPAL SINGH in my OBC Certificate No. 90500001145284. That the actual name of mine and my father are SANDEEP SHARMA and RAMPAL SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SHARMA  
[Signature]

It is for general information that I, KRISHAN KUMAR SHARMA S/o LACHCHI, R/o C-74, Gali No. 3, Ganga Vihar, Gokal Pur, PO. Gokal Puri, Distt. North East Delhi, Delhi-110094, declare that name of my father has been wrongly written as LAXMAN SINGH in my Pan Card No. AOEPK5145A and Aadhaar Card No. 777367390968. The actual name of my father is LACHCHI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN KUMAR SHARMA  
[Signature]

It is for general information that I, INDERPREET KAUR D/o JASWANT SINGH, R/o H. No. WZ-457/A, Tihar Village, Tilak Nagar S.O., West Delhi, Delhi-110018, declare that name of mine and my father have been wrongly written as INDERPREET KAUR NANDA and JASWANT SINGH NANDA respectively, in my Academics documents-BA (Prog), B.P.ED, M.P.ED and PHD. The actual name of mine and my father are INDERPREET KAUR and JASWANT SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

INDERPREET KAUR  
[Signature]

It is for general information that I, KHUSHBU GOSWAMI D/o ARVIND GOSWAMI, R/o B-106, Mandir Wali Gali, B-Block, Subhash Mohalla, Seelampur, North East Delhi, Delhi-110053, declare that name of mine has been wrongly written as KHUSHBOO GOSWAMI in my OBC Caste Certificate No. OBC/04/42/19658/16/5/2011/9421060445/9086. The actual name of mine is KHUSHBU GOSWAMI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KHUSHBU GOSWAMI  
[Signature]

It is for general information that I, SHIVANI GUPTA D/o SURESH CHAND GUPTA, R/o 22/5, Hospital Gali, Ward No. 05, Madhuban, PO Madhuban, Distt. Mau, Uttar Pradesh-221603, declare that name of my father and my mother have been wrongly written as SURESH GUPTA and ANITA DEVI in my 10th class Educational Documents. The actual name of my father and my mother are SURESH CHAND GUPTA and ANITA GUPTA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI GUPTA  
[Signature]

#### CORRIGENDA

In the Gazette of India, Part-IV, issue No. 02 (JANUARY 11-JANUARY 17, 2025), Page No. 147, 2nd Column, the new name of applicant KAVITHA may be read as KAVITHA KUMARI. S instead of KAVITHA KUMARIS.

Sd/- ILLEGIBLE  
For Assistant Controller (Business)

In the Gazette of India, Part-IV, issue No. 09 (MARCH 1-MARCH 7, 2025), Page No. 1000, 2nd Column, the old name in 1st line of gazette notification of applicant R. SAVITHRI may be read as R. SAVITHRI instead of R. SAVITHRIAY.

Sd/- ILLEGIBLE  
For Assistant Controller (Business)

In the Gazette of India, Part-IV, issue No. 11 (MARCH 15-MARCH 21, 2025), Page No. 1163, 2nd Column, 3rd para, 5th line, VIHSAL may be read as VISHAL.

Sd/- ILLEGIBLE  
For Assistant Controller (Business)

In the Gazette of India, Part-IV, issue No. 11 (MARCH 15-MARCH 21, 2025), Page No. 1249, 1st Column, 4th para, 2nd line, G-321 may be read as F-321.

Sd/- ILLEGIBLE  
For Assistant Controller (Business)

In the Gazette of India, Part-IV, issue No. 12 (MARCH 22-MARCH 28, 2025), Page No. 1284, 2nd Column, the name of applicant PARVESH KUMAR in 1st line of gazette notification and at the place of signature of guardian may be read as PARVESH KUMAR instead of PRAVESH KUMAR.

Sd/- ILLEGIBLE  
For Assistant Controller (Business)

राजस्थान IV 4ए पावर ट्रांसमिशन लिमिटेड  
(पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली सहायक कंपनी)  
बी-9, कुतुब इंस्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली – 110016  
CIN No.: U42202DL2024GOI435086

## सार्वजनिक नोटिस

राजस्थान IV 4ए पावर ट्रांसमिशन लिमिटेड (पावरग्रिड कॉर्पोरेशन की 100% पूर्ण स्वामित्व वाली सहायक कंपनी), इसका पंजीकृत कार्यालय है: बी-9, कुतुब इंस्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली – 110016. बिजली के पारेषण के लिए या टेलीफोन के प्रयोजन के लिए, विद्युत लाइनों या विद्युत संयंत्र लगाने के लिए विद्युत अधिनियम 2003 की धारा 164 के तहत बिजली के संचारण के लिए बिजली लाइनों या विद्युत संयंत्र लगाने या कार्यों के उचित समन्वय के लिए आवश्यक टेलीफोनिक या टेलीग्राफिक संचार के उद्देश्य के लिए प्रदत्त शक्तियों, जो कि टेलीग्राफ प्राधिकरण के पास सरकार द्वारा स्थापित या रखरखाव के एक टेलीग्राफ के उद्देश्य के लिए टेलीग्राफ लाइनों और खम्भों को लगाने अथवा स्थापित या रखरखाव के संबंध में भारतीय टेलीग्राफ अधिनियम 1885 के तहत है, को प्रदान करने के लिए भारत सरकार से आवेदन करना चाहता है। इसके अंतर्गत निम्नलिखित ट्रांसमिशन योजनाओं के लिए सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, निर्माण और कमीशनिंग, संचालन, रखरखाव और अन्य कार्य किए जाएंगे :–

योजना का नाम :– पारेषण प्रणाली राजस्थान आरईजे-IV (भाग-4, 3.5 GW) : भाग ए से बिजली की निकासी के लिए पारेषण प्रणाली।

योजना के अंतर्गत शामिल कार्य : (1.) बाड़मेर-I 765/400 केवी, 2X1500 एमवीए ट्रांसफार्मर (4था और 5वां) के साथ क्षमता विस्तार (2.) बाड़मेर-I उपकेंद्र में 400/220 केवी, 5X500 एमवीए ट्रांसफार्मर (5वें से 9वें) के साथ क्षमता विस्तार (3.) बाड़मेर-I उपकेंद्र में आरई कनेक्टिविटी के लिए 220 केवी लाइन बे (6 संख्या) निर्माण (4.) बाड़मेर-I उपकेंद्र में 400 केवी सेक्शनलाइजर बे (1 सेट), 220 केवी सेक्शनलाइजर बे (1 सेट) के साथ 220 केवी बीसी (1 संख्या) और 220 केवी टीबीसी (1 संख्या) निर्माण (5.) बाड़मेर-I उपकेंद्र में 02 नग 400 केवी बे के साथ स्टेटकॉम (2X±300MVAR) के साथ एमएससी (4X125 MVAR) और एमएसआर (2 x125MVAR) निर्माण। (6.) फतेहगढ़-IV (भाग-2) – बाड़मेर-I 400 केवी डी/सी लाइन (क्वाड) निर्माण व फतेहगढ़-IV उपकेंद्र (भाग-2) में 400 केवी लाइन बे – 2 नग। बाड़मेर-I उपकेंद्र में 400 केवी लाइन बे – 2 नग निर्माण (7.) घिरोर (जिला मैनपुरी) में 765/400 केवी, 2X1500 एमवीए उपकेंद्र की स्थापना, साथ ही 2X240 एमवीएआर (765 केवी) और 2X125 एमवीएआर (420 केवी) बस रिएक्टर की स्थापना। (8.) दौसा – घिरोर 765 केवी डी/सी लाइन के प्रत्येक सर्किट के लिए घिरोर छोर पर 330 एमवीएआर स्विचेबल लाइन रिएक्टर और दौसा छोर पर 240 एमवीएआर स्विचेबल लाइन रिएक्टर के साथ दौसा – घिरोर 765 केवी डी/सी लाइन निर्माण। (9.) 765 केवी अलीगढ़ (पीजी) – उरई (पीजी) डी/सी लाइन के दोनों सर्किटों का घिरोर उपकेंद्र पर लीलो, साथ ही 765 केवी घिरोर – उरई (पीजी) डी/सी लाइन के घिरोर उपकेंद्र छोर पर प्रत्येक सर्किट के लिए 240 एमवीएआर स्विचेबल लाइन रिएक्टर स्थापना (10.) 765 केवी आगरा (पीजी) – फतेहपुर (पीजी) 2X एस/सी लाइन के एक सर्किट का घिरोर उपकेंद्र पर लीलो साथ ही 765 केवी घिरोर फतेहपुर (पीजी) लाइन के घिरोर छोर पर 240 एमवीएआर स्विचेबल लाइन रिएक्टर की स्थापना (11.) 400 केवी घिरोर-फिरोजाबाद (यूपीपीटीसीएल) डी/सी क्वाड लाइन) निर्माण (12.) दौसा उपकेंद्र में 2 संख्या 765 केवी लाइन बे निर्माण। (13.) फिरोजाबाद (यूपीपीटीसीएल) उपकेंद्र पर 2 नग 400 केवी लाइन बे निर्माण

योजना के अंतर्गत आने वाली ट्रांसमिशन लाइनें राजस्थान में निम्नलिखित गाँव, कस्बे और शहर इसके ऊपर, आसपास और बीच से होकर गुजरेंगी :

## 765 केवी दौसा-घिरोर डी/सी लाइन

● राज्य का नाम : राजस्थान, ● जिले का नाम : दौसा ● तहसील का नाम : लवाण ● ग्राम का नाम : आनंदपुरा (आनंतपुरा), बनियाना, बाड़ बिदरखा (बड़ बिदरखा), बिदरखा, बूटोली (बूँटोली), चक जगरामपुरा, दुबल्या (दुबलिया), डुगरावता (डुंगरवता), चक डहलास, गिरधरपुरा, हरपट्टी, कंवरपुरा की ढाणी, जगरामपुरा, कंवरपूरा, करणपुरा, कोटापट्टी, लवाण, थांड, मटवास, नयागाँव, पूरणवास, पूर्वीयावास, धरणवास

● राज्य का नाम : राजस्थान, ● जिले का नाम : दौसा ● तहसील का नाम : दौसा ● ग्राम का नाम : बिरस (बैरस), प्रेमपुरा, कानपुरा, डागोलाई, डगलाव, पेमलीवाला, बैरावास, खारंडी, नांगलछरपा, काटया टीला, झेरा, सराय, सिरोली सराय

● राज्य का नाम : राजस्थान, ● जिले का नाम : दौसा ● तहसील का नाम : नांगल राजावतान ● ग्राम का नाम : नांगलचापा (नांगलचरिपा), राजपुरा, नांगलराजावतान, खाती वाली ढाणी (खातीवाली ढाणी), बैमा भोजपुरा, कानपुरिया, सहसपुरा (सहंसपुरा), कालिखाड़, गढ़ कि ढाणी, जलायन कि ढाणी, खटियारा (खटियारा), हापावास, बासना, आलुदा, आलुदा खुर्द, छारेडा(छारेडा), बामोतिया, बगड़यास (बागड़यास), बड़ागाँव, बढ़ सवाईपुरा (बारह सवाईपुर), चुड़ियावास, चुड़ियावास कि ढाणी, डगवाला कि ढाणी, देहलाड़ी, ईटारडा, कानपुरा, पुरोहितों की ढाणी, खवारावजी कि थड़ी, खवारावजी, किशनपुरा बड़ा (किशनपुरा बड़ा), कोल्यवास (कोलियावास), ईटारडा (ईटरारा), लाडली का बास, लाहड़ी का वास (लाहरी का वास), मानपुरिया, मानपुरिया कि ढाणी, मुंडधिस्या (मुंडधिसिया), पापड़दा (पापरदा), प्यारीवास, रामथला, रानीबास, शेखपुरा, श्यालावास, टीटोली (टिंटोली), उदयपुरिया, ठिकरिया

● राज्य का नाम : राजस्थान,	● जिले का नाम : दौसा	● तहसील का नाम : महवा	● ग्राम का नाम : नाहीडा, भिक्की का पूरा, जलालपुर, बड़ा गाँव (बरगांव), रत्नपुरा, सहमपुर, सुल्तानपुरा, साहीडा, नाहाडा, सलिमपुर, सलेमपुरा (सलेमपुर), समसपुरा (शामसपुर), शीशवाडा (सिसवरा), सिकंदरपुर
● राज्य का नाम : राजस्थान,	● जिले का नाम : दौसा	● तहसील का नाम : सिकराय	● ग्राम का नाम : भण्डारी (बण्डारी), बुजोट, गजबा ढाणी, गढ़ोली, खेड़ा बागपुरा, गांगड़वाड़ी, पाटन, गोरोटा, काली डुंगरी, घुमना, थस्यवाली ढाणी
● राज्य का नाम : राजस्थान,	● जिले का नाम : दौसा	● तहसील का नाम : बहरावडा	● ग्राम का नाम : कोरडा कलौं, बहरावण्डा, अंबाड़ी, बाढ़ बहरावण्डा (बारह बैरावंदा), चक कालाखों (चक कालाखो), दवांकर, फर्शशपुरा, गडोरा (गढ़ोरा), गढ़, गेरोजी, गुमानपुरा, जगरमपुरा पट्टी, ज्ञापड़वास, जोध्या, कालाखों, कारोली, खेड़वास, कोरडा खुर्द, लाडपुरा अट्टा (लाडपुर अट्टा), लांका, मोहोलाई (मौलाई), मोहचिंगपुरा (मोहचंगपुरा), मोरोली (मोरेली), राणोली, टोरडा, उदलवाडा
● राज्य का नाम : राजस्थान,	● जिले का नाम : करौली	● तहसील का नाम : नादोती	● ग्राम का नाम : घटोली, रिंगसपुरा, बारा, धौलेटा, गढ़ी का पुरा, गढ़ी, गीदानी, जहारा (जहरा), मोहची, मोहची का पुरा, मुहाना, राजोली, राजाहेड़ा, रामपुरा, राजपुरा, रामधन का पुरा, संदेड़ा का बास, संदेड़ा, तालचिड़ा, तिमावा
● राज्य का नाम : राजस्थान,	● जिले का नाम : करौली	● तहसील का नाम : टोडाभीम	● ग्राम का नाम : डाडेखुर्द (डाडे खुर्द), ऐदलपुर, बालावास, चैनपुरा, डुंगापूरा, सदपुरा, सुजनपुरा, बदलेटाबुर्ज (बदलेटा बुर्ज), बदलेटाखुर्द, बेरोज, बलेडी, बालघाट, बीजलवाडा, भण्डारीबेरुनी (भण्डारी बेरुनी), भण्डारीअंदरुनी (भण्डारी अंदरुनी), भोलुकीकोठी (भोलु की कोठी), बोंल, दादले खुर्द, देवलेन, फतेहपुर, फौजीपुरा, गज्जुपुरा, घटारा शेरपुर, घाटे, गोरडा (गोररा), जैसनी, जगदीशपुरा, जयसिंहपुरा (जयसिंगपुरा), कुरहावर, खेड़ीया, करेरी, खानपुर, खोहरा, कुड़ावल, लाडपुर, मोनापुरा, मैहलागांव, मोहनपुरा (मोहनपुर), माचड़ी, महमदपूर (मोहमदपुर), मजीदपुरा, मकठोट (मखटोट), मुंडला, मोहनपुरा (मोहनपुर), मुड़िया, नांदकला (नांद कला), नांदखुर्द (नांद खुर्द), नांगल, नांद, नागलसुल्तानपुर (नांगल सुल्तानपुर), नयागांव, पदमपुरा, पाड़ली (पारली), पाटकटारा, पैचुला, पीलवा, शंकरपुर (संकरपुर), सलेपुरा नया, सलेपुरा, पट्टी, राजोर, तलाई का बास, तिवाड़ा
● राज्य का नाम : राजस्थान,	● जिले का नाम : करौली	● तहसील का नाम : सूरौढ	● ग्राम का नाम : सीतापुर, रिजवास (रिजवास), अटकोली, चुराली, धुरसी, खेरलीगुजर (खेरली गुजर), पाली, सिंधानजट्ट, विजयपुरा
● राज्य का नाम : राजस्थान,	● जिले का नाम : करौली	● तहसील का नाम : हिंडौन	● ग्राम का नाम : बोनी, करमपुरा, घोसला (घोसला), चमरपुरा, बाई जट्ट, भोले का पुरा
● राज्य का नाम : राजस्थान,	● जिले का नाम : भरतपुर	● तहसील का नाम : भुसावर	● ग्राम का नाम : बरबतपुरा, अंजनहेड़ा
● राज्य का नाम : राजस्थान,	● जिले का नाम : भरतपुर	● तहसील का नाम : बयाना	● ग्राम का नाम : अड्डा, नगलाचौधरिया (नगला चौधरिया), खेरी डांग, पालीडांग, अलापुरी, अरोदा, बमनपूरा, बंध बारेठा, भट्ट का पुरा, बाबरी, बारेठा, बयाना, बोरियापुरा, भजामोरोली (भजा मोरोली), बस्त्रावली (बस्तरवाली), भामु का नगला, बंशिया का नगला, बृह्मबाद, चहल, चकबलरामपुर, चीखरु, धाधरेन, धुरेरी, देवला का नगला, धुत का नगला, डुमरिया (डुरमरिया आर एस), गोठरा, ज्ञानी का पूरा, गढ़ी का नगला, हरसो का नगला, खाड़कबास (ईटखेड़ा), ईटखेड़ा, जसपुरा, मोरोली का पुरा, मोरोली, जरवर, जैता का नगला, जसपुरामोरोली (जसपुरा मोरोली), ककलपुरा, कोथा, कलसाड़ा, कारवारी, कटकर, लौहरबढ़ा, खाटका, खाटका का नगला, खानखेड़ा (खान खेड़ा), खेरिया, खुंटखेड़ा, कोठीखेड़ा (कोठी खेड़ा), खाड़कबास, लोहटबाड़ा, मालीपुरा, महरावर, मथाली का नगला, महमदपुरा, मदनपुर, मोर तालाब, मुआवली, नगला छिपी (छिपी का नगला), नगला ज्ञानी पाटिका, नगला बरधा, नगलाहोता, नगलार्जुन (नगला अर्जुन), नगला माचेला, नहरौली, नगला सीधाडा (नगला सिंगाड़ा), गरगरना का नगला, बंदा का नगला, मुंडानन का नगला, नारौली, नयावास, पट्टी शहजाद, पिलुपूरा, पीपहड़ा, पीपर्स, पुराहरलाल, रसेरि, रारुदा, समोगर, सराय भम्बू शेरगढ़, सिंकंदरा, श्यामपुरा, सीधानखेड़ा (सिंधन खेड़ा), सिंधाडा (सिंगारा), सुपा, सुल्तानपुरा (सुल्तानपुर), सेवा का नगला, सबला का नगला, तातियाँ का नगला, वैदपुरा, वाली, थानांदंग (थाना दंग)
● राज्य का नाम : राजस्थान,	● जिले का नाम : भरतपुर	● तहसील का नाम : रूपबास	● ग्राम का नाम : रामनगर, खेडिया, सामरी, रुंध सामरी, रुंध खेरिया जाट, नगला बमनपूरा, बंगसपुरा, मादापुरा, गुजरवलाई (गुजर वलाई), बड़ाई का नगला, बंसी, पहाड़पुर, बंसी पहाड़पुर, बरोलीब्राह्मण (बरोली ब्राह्मण), भल्ली का नगला, भवनपुरा, बिरुआ, चकखेडियाजाट (चक खेडिया जाट), खेरिया जाट, चक खेरिया जाट, चकसामरी (चक सामरी), नगला खेडिया (नगला खेरिया), नगला भिरियानी, चंदवार, चुरारी, चुरारीडांग (चुरारी डांग), डुमरिया (डुमरियान), ढणा खेड़ली आरएस, ढणा, एलज, गुजर भलाई (बुरावाड़ी), हरनगर, जरीला, झोर, झोर का नगला, जल्ली का नगला, जटवशी, जटमासी, जोतरोली, कन्नापुरा, करणपुरा, खानसुरजापुर (खान सुरजापुर), खेड़ा, खेड़ाठाकुर, करवाल, खेडिया, कोठीखेड़ा, खोखटन का नगला, खूबी का नगला, खेड़ली, लंगोटपुरा, लखनपुर, महलपुरचूरा (महलपुर चुरा), नगलामालोनी (नगला मलोनी), महलपुर, मालोनी कलां, मालोनी खुर्द, मालोनी, मडौली, मोरोलीडांग (मोरोली डांग), नगलाजटमासी (नगला जटमासी), नगला भोला, नारौली, नगला नागरिया, नगला हवेली, नगला खार, नगला खेडिया, नगला जटवंशी, नगला श्रीनगर, नगला खेड़ला, नगला बमनपूरा, नगला तुरसी, नगला तुल्ला, नोहरदा, पुरा, राजपुरा, रानपुर, रुपबास, रुदावल, रुंधनोहरधा (रुंध नोहरडा), रुंध मलोनी, रुंधरुपवास, चक सज्जनवास, सज्जनवास (चांर बरसीर), नगला समाहद, समारी, सिर्फांद दोपट्टी, सिर्फांद, तेजनगर, टोंटपुर, नगला शीशम, घाटोली (घाटोली), होरीपुरा, मैरथा (मेथा), मोरोली, मोरोली दहर

● राज्य का नाम : राजस्थान,	● जिले का नाम : धौलपुर	● तहसील का नाम : राजखेरा	● ग्राम का नाम : सिकरोड़ा		
400 kV डी/सी फेटेहगढ़-IV से बाड़मेर ट्रांसमिशन लाइन					
● राज्य का नाम : राजस्थान,	● जिले का नाम : बाड़मेर	● तहसील का नाम : बाड़मेर	● ग्राम का नाम : अणदाणियों का तला, नांद, आदर्शबस्ती नांद, चोखाणियों की ढाणी, हरियाला मगरा, जसवंत सिंह की ढाणी (जसवंतसिंह की ढाणी), कानोरा, केरावा, लबरु की ढाणी, लापलनाड़ी, सेजुओं की ढाणी, शिवभाखरी, सुरा, सुरा चारणान, सुरा जागीर, सुरानरपतान (सुरा नरपतान)		
● राज्य का नाम : राजस्थान,	● जिले का नाम : बाड़मेर	● तहसील का नाम : शिव	● ग्राम का नाम : आकली, अदरा बस्ती, अजितानियों की ढाणी, अम्बा बाड़ी, बलाई, बिसू कलाँ, भोजा भाकरी, भीलों की ढाणी, चक भंसका, चक गूंगा, धोंलकीया, गूंगा, गंगोल, हरवेचा, हडवा (हरुआ), हाथीसिंह का गाँव (हाथीसिंह की ढाणी), हुकुम सिंह की ढाणी (हुकुमसिंह की ढाणी), जालीला (जालेला), जलीला का पार (जालेला का पार), जालीला की ढाणी (जालेला की ढाणी), जसे का गाँव, जुनेजों की बस्ती, खंगरानियों का ताला, खेता राम की ढाणी, कोटडियों की ढाणी (कोटन्या की ढाणी), कोटड़ा, लाखा, मेंगे का गाँव, मुलेजी की ढाणी, महादेव नगर, मुठवानियों की ढाणी, मेहरान की ढाणी, मणिहारी, नरदी नाड़ी, नीबासरनाड़ी, पाबुपुरा, पूर्णनगर, राणेजी की बस्ती, रत्ते कुम्हारों की ढाणी, रावत का गांव, राणा की ढाणी, राणोरा, राणीगांव, समो की ढाणी (समा की ढाणी), सरगीलापार, सुवाला, शिव, तालों का गाँव, तालों का पार, विशाला		
योजना के अंतर्गत आने वाली ट्रांसमिशन लाइनें उत्तर प्रदेश में निम्नलिखित गाँव, कस्बे और शहर इसके ऊपर, आसपास और बीच से होकर गुजरेंगी :					
765 केवी दौसा-धिरो डी/सी लाइन					
● राज्य का नाम : उत्तर प्रदेश	● जिले का नाम : आगरा	● तहसील का नाम : खेरागढ़	● ग्राम का नाम : पिपरैठा, सिंगाइचा, सरेंडा (सरेंदा), सरैधी (सरेंधी), हसनपुरा, बुहेरा (बुरहेरा), भाकर, नगला पोंछरी, निमैना, फडपुरा, नगला मिर्जपुरा, निसोरे का नगला, कुल्हाड़ा, तुलसीगढ़ी, करकेंटपुरा, कुकण्डई, महुआ खेरा, महाव, रहलई, कटेला नगला, गदरपुरा, नयाबास (सहपुरा), गंगोला का नगला, खेड़ा कलां, पीपलखेड़ा, रैनानगर, कोलुआ, बसैया, गढ़ी मोरा, कर्ण गढ़ी, गढ़ीताल, नगला बिशुन, पुराना नगला, घनस्पुरा (घनपुरा), बंदपुरा, नगला कमाल, पहाड़ी कलाँ, छोटी पहाड़ी, चीत, बिधौली खेरागढ़, भिलावली (भिलौली), नगला सूरजा, सौन, सौं, सोन का नगला, नगला डहर, गोरउ (गोरौ), नगला किशना, रिठौरी, भगवतपुरा, रीठोरी कटरा, नगला तेजा, नगला हरिराम, नगला महोर, नगला खांडे, सोनरा, गदुवा का नगला, नगला पुरोहित, बिराई, बख्तपुरा, नगला केसरी, भूतपुरा, तेहरा, कंचनपुर, नगला बल्लू, ताहरपुर, मोतीपुर, छत्तापुरा (छीतापुरा), महुआन का पुरा, गढ़ी इनामी, नदीम, सिरोघपुरा, नगला बिरखा, पनौता, नौहरिका (नाहरका) अरी, अहीरपुरा, रघुपुरा, महाव, हरलापुरा, कछपुरा, गुंजनपुरा, खमनपुरा, बसई कलाँ, बसई खुर्द, इरादतनगर, शेरपुर, मंचंदी का पुरा, गढ़ी, टोर, मलकाने की पारा, प्रेम नगर, सदूपुरा, बामनाइ कलाँ, सिंगायच, उसरा (उसिरा), झारपुरा, नगला हंसराज, नगला इमली, नगला भगवानसिंह, नगला लाले, नगला पीरान, नानपुरा, दरनोखर, डाँडा, घुसियाना, जनकपुरा, गढ़ी भजना, गढ़ी जामदार, गढ़ी हरिमन, नगला दूल्हे खाँ (नगला दुलबई खाँ), नगला दुलेह खाँ, फजीहतपुरा, खेरागढ़, अटा, अयेला, टोंटपुरा, रसूलपुर, भोपुर, भोपुर खेरागढ़, भोपुर जगनेर, मोहम्मदगढ़, झूंगरवाला (झूंगरवाड़ा), कुकंडी, चित्तरवारा, खेरागढ़, डार्की, गोहरा, इरादत नगर, पहाड़ी खुर्द, विधौली खेरागढ़ (विधौली खेरागढ़), भिलावली, पायद्युसियाना (पैद्युसियान), नगला उंटगीर, ऊँटगीर, खानपुर, गरिही खानपुर, नगला उदैया, नगला महासुख, लालपुर, महुआ खेड़ा (महुआखेड़ा), नगला सब्दल, नगला मनसा, नगला छोकडिया, बुरहरा, भांकर, गढ़ी पंछीपाल, आइला, नगला खेहरी, खादर, धनो, कुर्ही, नगला जोधा, होतिया का नगला, नगला होतिया, चौमनिया का पुरा, दरहकी, पुरा मानसाराम, दखली का पूरा, सैंया, जाजु, सामंतपुरा, शाला पिलूखेड़ा, गड़सान, मुखरई, गर्सन, लतीपुरा, शाहपुर, शाहपुर जगनेर, शाहपुर नदीम, शाहपुर राकौली, रजपुरा, मोहनपुर, भवनपुरा, शाला, सिलोखर, बरपुरा, रहलाल, हरदादपुरा, पुटपुरा, पचमौरी (पचमोहरी), पच्चोरी, बिरथला, हालनपुरा, दारापुरा, मोतीपुरा, फतेहपुरा, भिड़ावली, मिहावा, मंगलपुर बनतारा, पुर्सेता, गुजरपुरा, कटरा, थापेनरा, खेड़ा कलाँ नागरा, मिजिपुरा, थापेन्डा का पुरा, फूटा थापेंडा, भिड़ोली, महावन, बत्राह, मंगलपुरा, मंगलपुरा बरतरा, कदमपुरा, माई, दहर का पुरा, गुल्वापुर, सइयां का पुरा, खेड़ा	● ग्राम का नाम : पिपरैठा, सिंगाइचा, सरेंडा (सरेंदा), सरैधी (सरेंधी), हसनपुरा, बुहेरा (बुरहेरा), भाकर, नगला पोंछरी, निमैना, फडपुरा, नगला मिर्जपुरा, निसोरे का नगला, कुल्हाड़ा, तुलसीगढ़ी, करकेंटपुरा, कुकण्डई, महुआ खेरा, महाव, रहलई, कटेला नगला, गदरपुरा, नयाबास (सहपुरा), गंगोला का नगला, खेड़ा कलां, पीपलखेड़ा, रैनानगर, कोलुआ, बसैया, गढ़ी मोरा, कर्ण गढ़ी, गढ़ीताल, नगला बिशुन, पुराना नगला, घनस्पुरा (घनपुरा), बंदपुरा, नगला कमाल, पहाड़ी कलाँ, छोटी पहाड़ी, चीत, बिधौली खेरागढ़, भिलावली (भिलौली), नगला सूरजा, सौन, सौं, सोन का नगला, नगला डहर, गोरउ (गोरौ), नगला किशना, रिठौरी, भगवतपुरा, रीठोरी कटरा, नगला तेजा, नगला हरिराम, नगला महोर, नगला खांडे, सोनरा, गदुवा का नगला, नगला पुरोहित, बिराई, बख्तपुरा, नगला केसरी, भूतपुरा, तेहरा, कंचनपुर, नगला बल्लू, ताहरपुर, मोतीपुर, छत्तापुरा (छीतापुरा), महुआन का पुरा, गढ़ी इनामी, नदीम, सिरोघपुरा, नगला बिरखा, पनौता, नौहरिका (नाहरका) अरी, अहीरपुरा, रघुपुरा, महाव, हरलापुरा, कछपुरा, गुंजनपुरा, खमनपुरा, बसई कलाँ, बसई खुर्द, इरादतनगर, शेरपुर, मंचंदी का पुरा, गढ़ी, टोर, मलकाने की पारा, प्रेम नगर, सदूपुरा, बामनाइ कलाँ, सिंगायच, उसरा (उसिरा), झारपुरा, नगला हंसराज, नगला इमली, नगला भगवानसिंह, नगला लाले, नगला पीरान, नानपुरा, दरनोखर, डाँडा, घुसियाना, जनकपुरा, गढ़ी भजना, गढ़ी जामदार, गढ़ी हरिमन, नगला दूल्हे खाँ (नगला दुलबई खाँ), नगला दुलेह खाँ, फजीहतपुरा, खेरागढ़, अटा, अयेला, टोंटपुरा, रसूलपुर, भोपुर, भोपुर खेरागढ़, भोपुर जगनेर, मोहम्मदगढ़, झूंगरवाला (झूंगरवाड़ा), कुकंडी, चित्तरवारा, खेरागढ़, डार्की, गोहरा, इरादत नगर, पहाड़ी खुर्द, विधौली खेरागढ़ (विधौली खेरागढ़), भिलावली, पायद्युसियाना (पैद्युसियान), नगला उंटगीर, ऊँटगीर, खानपुर, गरिही खानपुर, नगला उदैया, नगला महासुख, लालपुर, महुआ खेड़ा (महुआखेड़ा), नगला सब्दल, नगला मनसा, नगला छोकडिया, बुरहरा, भांकर, गढ़ी पंछीपाल, आइला, नगला खेहरी, खादर, धनो, कुर्ही, नगला जोधा, होतिया का नगला, नगला होतिया, चौमनिया का पुरा, दरहकी, पुरा मानसाराम, दखली का पूरा, सैंया, जाजु, सामंतपुरा, शाला पिलूखेड़ा, गड़सान, मुखरई, गर्सन, लतीपुरा, शाहपुर, शाहपुर जगनेर, शाहपुर नदीम, शाहपुर राकौली, रजपुरा, मोहनपुर, भवनपुरा, शाला, सिलोखर, बरपुरा, रहलाल, हरदादपुरा, पुटपुरा, पचमौरी (पचमोहरी), पच्चोरी, बिरथला, हालनपुरा, दारापुरा, मोतीपुरा, फतेहपुरा, भिड़ावली, मिहावा, मंगलपुर बनतारा, पुर्सेता, गुजरपुरा, कटरा, थापेनरा, खेड़ा कलाँ नागरा, मिजिपुरा, थापेन्डा का पुरा, फूटा थापेंडा, भिड़ोली, महावन, बत्राह, मंगलपुरा, मंगलपुरा बरतरा, कदमपुरा, माई, दहर का पुरा, गुल्वापुर, सइयां का पुरा, खेड़ा	● ग्राम का नाम : - इमाली पुरा, थाप खरगा (थाप खगड़ा), भीकापुर, गुलवापुरा, थाप महदवारी, शौकद्वारी (शौकरद्वारी), चमरपुरा, गढ़ी धरमपाल, शम्साबाद, गढ़ी खंडेराव, नयाबांस, चेतापुरा, श्रीनगर, नगला धीर, बंजारपुरा, चारबीधा, लहर पट्टी लहर (लहर पट्टीलहर), चंदौरा, नारिपुरा, फूटि घराई, महुआबास, भवनपुरा, भानपुरा, कंजरपुरा, कुतकपुर गोला, कुतुबपूर गोला, महरम पुर (महरमपुर), लहर पट्टी, मुस्तीपुर, गढ़ी मांडे, अम्पुरा, बस दौलतराम, एत्तादपुर अजनेरा, काकरपुर, नगला शादी, करीमपुरा, मोहनपुरा, बस बाले, बाराबारा कलां, गढ़ी गोसाई, नगरिया, जटपुरा, मुर्सपुर (मुसेपुरा), थाप महाद्वारी, महाराजपुर, कुतकपुर, बरोबरा कलां, नौपुरा, बिलाईपुरा, चमरौली, बिंझला, कुतकपुर रोहई, कुम्पुरा (कुंपुरा), थाना शंकरद्वारी (थाना शंकर द्वारी), मुहम्मदपुर (मुहम्मदपुरा), कुतुबपूर रोहई, मोहडेली की मठेया, झिलरा, रामपुरा, रामपुर, पुरा हीरा, पुरा हरसुख, नागरिया, बमुखाना, हजतपुरा, पुरा महुआ, रैपुरा, ताल गढ़ी, पहाड़पुरा, महाराजपुरा, खण्डेर (खण्डार), पुरा गयासिया, हिंसाकी, मूसेपुर, पुरा सम्हंस, पुरा खादर, गंगरुआ, कुतुकपुर गूजर (कुतुबपूर गूजर), खेड़ा कलां, बसई बाड़ी, बसई, गंगौरा, भोगपुर, पट्टी आकिल खाँ (पट्टी अकिलखान), बसी छोटी, भोजपुर (भोजपुरा), हीरापुरा, चंमरपुरा, गढ़ी उदैराज, सारंगपुर, रामगढ़, पुरा नाथू, कुतुबपूर, पुरा झुमकराई, कोरिपुरा, पुरा बिजौल, पुरा बच्चा, पुरा तुलसी, मीठपुरा, कोर्ता, पुरा सादली, रसूलपुर, डंडा, नयापुरा, पुरा हरिकिशन, नगला भोगली, गतपुरा, रुदवारी, गुबरौठ (गुबरौट), फतेहाबाद रुरल, खरगुआ, जरारी, नौगवाँ, बाबरपुर, चार बिस्वा, खरगपुरा, जाजपुर, रुपपुर, तिवाहा, पुरा अंडुआ, हिरनपुरा, ठिकुरा, व्यानिमंती, विक्रमपुर, पटेरिया का पुरा, पुरा श्रीचंद, स्वरा, लुहारी फतेहाबाद, चांदीपुरा, मोतीपुरा, भज्जुपुरा, सिकरौदा, शाहपुर टूला, बस बग्गी, चरबीसा, नगला नती, शाहपुर, गुबरारी (गोबरारी), कोटेरा, गढ़ी केसरी, चमापुरा, हिमायुपुर रोहई (हुमायुपुर रोहई), पुरा सुरजमल, पुरा देवदास,

पांडुआपुरा, खेमा की मढ़ैयां, रोहर्इ खास (रोही खास), धनौला कलौं, पुरा बिच, गरारपुरा, मझारा, चिकना, गढ़ी धर्मजीत, पुरा अमू, पुरा नागरू, पुरा भगतू, पुरा पछान, गढ़ी अरहु, सेमरा, गढ़ी गणेश, कछपुरा, पुरा चारी, पुरा नौहरा, पुरा लैइक, धरबाई (मराहैयों), गढ़ी सूखे, सुताहरा, पाखरिया, नीचा खेड़ा, निबोहरा, वीलपुरा (बिलपुरा), पथर कोट (पत्थरकोट), गढ़ी धनीराम, गढ़ी उदैराज (गढ़ी केसर), पुरा साबले, आलमपुर, जवाहरपुर, पुरा कंकर, पुरा ठाकुरी, पुरा खुशाली, पुरा डॉक्टर, सलेमपुर धनकर (सलेमपुर धनकर), सईदपुर, पुरा बिचपत, कुमरे की गढ़ी, लालपुरा, पुरा दखली, भीकनपुर, पुरा गुज्जा, गढ़ी मोहनलाल, बिहारी, खद्दर (चाचीपुरा), टिकतपुरा, थोक (अभयचंद), पुरा सुखलाल, संकुरी कलौं, बिलौनी, राजा का पुरा, उटांगन, फतेहाबाद, पुरा गुजरान, पुरा गुजरां, कोटाकपुर, कटकपुर, गुजरा नंदन, साकुरी खुर्द (सांकुरी खुर्द), हार का पुरा, दुर्ग का पुरा, हर का पुरा, कोट्रा, तारौली गूजर, कुतुबपुर गूजर, रेहावली का पुरा, रेहावली, बेगमपुर, पोखर, गढ़ी छत्तर, सिलावली, धनौला खुर्द, सिलौली, बिलैयां, नगला मावई, पुराघाट, बगेरिया, तरावली, खेड़ा, गोला, पुरा शाहबेद, पुरा लोकस (पुरालोक), बस जाली, पुरा नारे

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : फिरोजाबाद ● तहसील का नाम : फिरोजाबाद ● ग्राम का नाम : - पुरा खजुरियान, गढ़ी देवहांस, छिपनी गढ़ी, शेरपुर, कोंड्रा, कोट्रा, प्रसादपुरा, जलालपुर, ढकपुरा, नन्ही पिथानी, इटोरा, सैंगई, खारदुसपुर, पिलुवा, मुहम्मदपुर, मुहम्मदपुर, गजमलपुर, मुहम्मदपुर बिहारीपुर, शंकरपुर, लेखराजपुर, नगला किशनदास, प्रेमपुर आनन्दीपुर, सिकहरा हरदासपुर, सटकई, वजीरपुर, वजीरपुर आनन्दीपुर, वजीरपुर कोटला, वजीरपुर जेहलपुर, भीकनपुर आनन्दीपुर, आनन्दीपुर, मटसैना, परसादपुरा, पुरा उमराव, गिदौरा, कोलामई, इटौरा, जेंदामई, नानपी पीथनी, नानपी, नगला प्राणसुख, पिथनी, नगला गरहरा, नगला फतेह, दादुपुर, अडोली का पुरा, अलहदादपुर (अल्लाहदादपुर), थर नरगापुर, हरदाशपुर निस्फी, नरगापुर, नगला बैद, खेड़ा गनेशपुर, खेड़ा, खरेरिया, खेरिया कलौं, खेरिया खुर्द, हरदासपुर निस्फी, नगला पीपैन, दातौली, बिजेपुर भीकनपुर, विजयपुर भीकनपुर (विजयपुर भीकनपुर), आलमपुर आनन्दीपुर, सलीमपुर बरियारमऊ, रानीपुरा, रानीपुर, नगला टैंक, रुपबास

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : फिरोजाबाद ● तहसील का नाम : शिकोहाबाद ● ग्राम का नाम : - कल्यानपुर अंगदपुर, कल्यानपुर, अंगदपुर, नगला मोती, जफराबाद, कुशलपुर, जेरोरा, चमरौली, सरहपुर, नगला दयाराम, नगला नागरिया, अरमराजटू, बहोरामपुर, मौहब्बतपुर अहीर (महब्बतपुर अहीर), नगला वाजदार (नगला बजदार), छिछार्मई, नगला कनाही, नीव खेरिया (निव खेरिया), शिकोहाबाद, मुहम्मदाबाद शिकोहाबाद, नगला बैंड, नगला ऊमर, नगला चाट, जफराबाद, औंवरी (औनरी), शंभूनगर, मेहराबाद, नगला उमेर, रीठरा, दहिनी, किशनपुर, किशनपुर अरमराजट, किशनपुर मौहम्मदाबाद, नगला जुला, नगला नया, माधोगंज, मौहम्मदाबाद, भीमसेन, निजामपुर गढ़मा (निजामपुर गढ़मी), असुआ (असवा), मु.सराय जावई (मोहम्मदपुर सराय जाबई), दहनी, सुम्मेपुर, बुढ़रई, चितावली, बुधसिंह, नौशहरा, मुहम्मदपुर नवादा, नगला गौसपुर, असूआ, शाहपुर, नगला सेंदलाल (नगला सैदलाल), चितौली, नौशेरा, गढ़िया, रिथारा, उबाती, ओवारी, नालाबज्दर, मुहब्बतपुर अहीर, वहोरनपुर (बहोरनपुर), बसदेओमाई, उरमुरा किरार (उमरा किरार), आजमाबाद अरांव, नगला राजाराम, कंथरी, नगला केवल, नगला रामचंद्र, माड़ई, सादीपुर, बनीपुर, फतेहपुर म.बड़ागांव (फतेहपुर मजरा बड़ागांव), नगला कन्हई, पिथनपुर, रामनगर, मुहम्मदपुर माड़ई (मुहम्मदपुर मंडई), नगला भानी, घाघड़, नगला खरगाजीत, नगला सिंहपुर, नगला कुम्हार, कुतवपुरहरगनपुर (कुतुब हरगनपुर), वदनपुर कर्खी, रसूलपुर, मुहम्मदपुर झुमझुम (मोहम्मदपुर झूम झूम), भरहैपुरा, बदनपुर, वरियारमऊ (बरियारमऊ), डांडियामाई, जहाँगीरपुर गैलरई, धौरजहिम्मतपुर (धोराऊ हिम्मतपुर), बरियारमऊ हरगनपुर, मेवली (मेउली), नगला सुन्दर, रसूलपुरा, गेलराई खुर्द, चहरई (चहराई), नगला गिरधारी, मुहम्मदपुर वैरई (मुहम्मदपुर बरई), रुधज, रुधज (रुदौ), सिअरमऊ हरगनपुर, हरगनपुर, नगला कांस मजरा भामई (नगला कंस मजरा भभई), बधाई पुरा, नगला चतुर्ज, बटेसरनाथ, नन्दपुर, बूढ़ा भरथरा, बुर्भारात्र, शेख की सराय, मुहम्मदपुर, सूरजपुर रुधैनी (सूरजपुर रुदैनी), नगला भादों, नगला कुंजपुर हवेली, नगला बंजारन, नगला तिजान, नगला धर्म, नगला हंडई, उबटी, नगला चांदी, नगला किशन, भंडारी, जैतपुरा, नगला बालू, नगला जवाहर, धोरी

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : फिरोजाबाद ● तहसील का नाम : सिरसागंज ● ग्राम का नाम : - नगला जवाहिर, नगला हरदेव, खेड़ा, नगला महाराम, नगला बाग, नगला नंदे, नगला करोबंदा, नगला टीला, नागला इमिलिया, नगला बाले, अजीमाबाद आरौर, बार्मई, बमरौली, नगला कचोलरा, बोथारी, सरोलिया, नगला कोठी, मरहैयान, नगला कहू, नगला भूर, नगला गंदेला, जलालपुर, नगला भूप, झामझम, छुटमुनपुर, बाकलपुर, नगला लोकमन, नगला खेरा, केसरी, दुधरई, आलमपुर (दांडीमल), नगला पौरम, कटौरी (काटोरी), कटोरा बुजुर्ग (कटोरा बुजुर्ग), नगला बलदई, नगला द्वारिकापुर, रामकुआं, ओरंगाबाद, मालापुर, नगला धुरे, शाहजहांपुर, नगला सुमेरपुर, धातरी, सराय भरथरा, अजीजाबाद (जरैला), नगला जरैला, नगल जहाजपुर, नगला धर्म, नगला मदारी (मदारी न), असवाई, नगला छते, रुधैनी (रुदैनी), थार दाल, हुसैनपुर बैजुआ, नगला शिबसिंह, हाजीपुर बैजुआ, अरांव, नगला हरी, नगला ग्वालियर, कमरपुर वैजुआ (कमरपुर बैजुआ), बैजुआ खास, नगला चौन, नगला सैपूरी, नगला तारा, नगला लेखराज, राहतपुर, नगला बीसा, नगला दूधे, ताखा, नगला नरैनी, नगला हीरामन, नगला गुमानी, धरमगढ़, इब्राहिमपुर, इब्राहिमपुर सरसौली, खेरिया मसाहाट, भारौल, पिड़सरा, नगला दलीप, नगला पूठ, हिम्मतपुर

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : फिरोजाबाद ● तहसील का नाम : जसराना ● ग्राम का नाम : - नगला सुभान, खेरिया, नगला खंधारी, बझेरा बुजुर्ग, शादीपुर, नगला समोगर, नगला खेरी

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : मैनपुरी ● तहसील का नाम : धिरोर ● ग्राम का नाम : - कोसोन, नगला ककरारा, ककरारा, नगला मंसा, नगला दया, बमरौली, नाहिली, नगला भूड़, नगला पूसे, मुहम्मदपुर धिरोर, धिरोर, ताहरपुर, नगला किसी, नगला जुगराजपुर, नगला पुछ, नगला भूर, धिरोर खास

765 केवी आगरा (पीजी)-फतेहपुर (पीजी) का लीलो

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : फिरोजाबाद ● तहसील का नाम : सिरसागंज ● ग्राम का नाम : - नगला नंदे, नई गर्बी, नगला बार, नगला दानी, पिपरानी, कुंजपुर, खोनराई अजनौरा, गणपतपुर, नगला चाहत, नगला मुकुंद, नगला ताल, भाओन, नगला कुशल, नगला फतह, नगला बाबा, नगला लालजीत, नगला चतुरी, नगला बटेश्वर, नगला गंगा, बिनई, गोरी,

उखरेण्ड, आलमपुर, आलमपुर झापटा, नगला भदौरिया, घुडिया टीकुर, नगला खर्रा, ढकपुरा, नगला सल्लर, नगला खंदारी, फकरपुर, कारीखेड़ा, शेखपुर, नगला नाडु, नगला पुरा, नगला लधुपुरा, शेरपुर अफजलपुर, बहादुरपुर, टोंडासी, गुराला सुइलपुर, सरायमुरलीधर, रुधावली, अकबरपुर सराय, नगला तुला, दरिगापुर भारौल (दुर्गापुर भारौल), नगला बाग, सौरख (सारख), सरइया (सराया), चन्दपुरा, मलपुरा, नगला धर्मपुर, नगला मानसिंह, भानुपुरा, सज्जनी, सरैया, पीथेपुर, नगला मसाहत, सैफपुर, नगला ताल, नगला धनसाई, सहजनी, कुढ़ीना, भनूपुरा (भानुपुर), सकतपुर, नगला बरी, नगला बंजारन, नगला दलीप, पिंडसरा, भारौल, सारनमपुर, नगला हीरा, नगला निवारी, सूरजपुर, नगला दूधे, राहतपुर, मढ़ैया, रुचन मानिकपुर, नगला केसर, नगला गुमान, गढ़िया, नगलाताल, सुजनीपुर, गलपुरा, नगला सीता, भदान, लाहुताई, नगला रामलाल, चिरहोली, नगला मुकुन्द, नगला गडरियान, नगला हुलासी, नगला नाथू नगला सुरखी, गुराई, नगला हिमायूं, गड़रिया का नगला, सोथरा, सिंगेमाई, नगला तोर, नगला बेली, जाफरपुर, नगला नया, थार उगार्की, अराव खुर्द, टोंडसी, सैदलपुर, रुदेमाई, शेखपुर, नगला हरबंस, नगला जैराम, मुरलीधर, लुधौली, नगला अतापुर, नगला नैनसुख, सिंधाईमई, नगला राय, अकबरपुर सराय, किसराव, सोथरा, सूरजपुर, करेहरा, मुहिबुल्लाहपुर कैरौली, नगला गढ़ी, नगला अतिया, गढ़िया भदौल, नगला ककरारा, नगला खुशहाल, पैगू, नगला ग्वालियर, नगला नरैनी, खेरिया मसाहत, नगला धर्म, मोहबुल्लापुर कैरौली, ताखा, नगला हिरामन, नगला बीसा, नगला लेखराज, सरसौली, नगला उदयपुर, नगला बरी, नगला पूठ, नगला कुंजपुर हवेली, इब्राहिमपुर, धर्मगढ़, नगला गुमानी, बामई, नगला कहू, नगला भादों, नगला कोठी, सरोलिया, सेमरा अतीकाबाद, सेमरा

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : मैनपुरी ● तहसील का नाम : करहल ● ग्राम का नाम : - नगला चुरहेला, डंडा, नगला ककरा, नगला गंगाराम, नगला हरलाल, गढ़िया दीनानाथ, नगला धनसिंग, राम ताल, सैय्यदपुर प्रान (सैय्यदपुर पारन), सैय्यदपुर केहरी, भीकनपुर, बनगवां, कसौली, नगला चम्पोतिया, अकालपुर, नगला नरो, नगला माधाता, शाहजहापुर, शहजादपुर, चन्दीकरा, केशोपुर (केशोपुर), नगला गडरिया, कनकपुर खिज्जपुर, गणेशनगर, आलमपुर देहा

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : मैनपुरी ● तहसील का नाम : धिरोर ● ग्राम का नाम : - नगला पूसे, नाहिली, नगला मंसा, मुहम्मदपुर धिरोर, धिरोर, नगला किसी, नगला भूर, नगला ककरारा, ताहरपुर, कोसोन

765 केवी अलीगढ़ (पीजी) - उरई (पीजी) डी/सी लाइन का लिलो

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : फिरोजाबाद ● तहसील का नाम : सिरसागंज ● ग्राम का नाम : - भरौल, मढ़ैया, सकतपुर, पिंडसरा, नगला बंजारन, नगला उदयपुर, नगला बरी, नगला पूठ, नगला कहू, नगला कोठी, सिरैलिया (सरोलिया)

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : फिरोजाबाद ● तहसील का नाम : जसराना ● ग्राम का नाम : बोथारी, नगला हिंदू, कौरारा बुजुर्ग, वजनी (बाजनी), नगला उदय, नगला बंजारा, बछामई, नगला कन्हई, नगला निरभु, कटरई (कटराई), नगला टीला, नगला गगे, नगला गज, नगला मानसिंह, स्योंडा (सोंरा), नगला केनकन, सगरई (सगराई), नगला जीसुख, खेरिया अहमद, रायपुर, मुहम्मदपुर उत्तरारा, नगला पट्टी, बनवारा (बनवारा), उत्तरारा, बैरिका बंजार, नगला गोकुल, शादीपुर, नगला खेरी (नगला खीरी), खेरिया, नगला सुभान, नगला करोबंदा, नगला खंदारी, नगला बिजौली

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : फिरोजाबाद ● तहसील का नाम : शिकोहाबाद ● ग्राम का नाम : सिरैलिया (सरोलिया), नगला कोठी, नगला भादों, नूरपुर, नगला अबाजी, नगला छारी, नगला पूसे, नगला चौनसुख, नगला देवसेन, थानूमई (थानुमई), नगला बाबल, आबादपुर, नगलाजील, नगलाताल, सोबनपुर (नागलाताल), नगला कोहलू, नगला गढ़िया, नौकाटा, मैयामई (मायामय), लाटूमई (लाटुमाई), मुहम्मदपुर लभौआ, हुसैनपुर गढ़िया (हुसैनपुर गोरहिया), नगला पोहपी, नगला ठकुरी, नगला बलुआ, मरघटी, दरिगापुर मोहनीपुर (दुर्गापुर मोहनीपुर), मोहनीपुर, रूपसपुर, नगला कोठी, नगला भाट, गांगई (गगई), नगला मानसिंह, नगला भोला, नगला रघोला, नगला इंदामई, इन्दमई, नगला बहादुर, अधमपुर, अंगदपुर, गोविन्दपुर, खितरा मुहम्मदपुर, रामनगर राजपुर बलाई, किशनपुर, रनुआँ खेड़ा (रनुआनखेड़ा), राजपुर वलाई (राजपुर बलाई), नगला जरान, मक्खनपुर, जिजोली, मुहम्मदपुर नवादा, नगला खरगजीत, रामनगर, नगला कहू, ग्यामई, फजलनगर, नगला इंची, नासूरपुर संजेती, इटौली, पिथनपुर, नगला नंदे, फतेहपुर म. बड़गांव (फतेहपुर मजरा बड़गांव), नगला बालू, मोहनीपुर, दखिनारा, नगला गडरिया, दिवायची (दिवाइची), तरामई, बदरखा, मलखानपुर, रहचटी (रेचटी), बुरहराई, गोविंदनगर, नगला आशियो, शहजलपुर (सैंजलपुर), नगला किला, नगला भूरा, अरोंज, शंभुनगर, जसलई (जसलाई), गढ़िया, छीछामई, नगला कनाही, निबखेरिया, गलामाई, बहोरमपुर, मौहब्बतपुर अहीर (महब्बतपुर अहीर), नगला बजदार, नगला जवाहिर, ज्योरा, चमरौली, साढ़पुर (सरहूपुर), निहालपुर, नगला दयाराम, नगला किशन, कल्याणपुर, खुशालपुर (कुशालपुर), अंगदपुर, असदेओमै, दिखतौली, नगला कुमार प्रसाद, नगला आरोंज, जलालपुर, नगला दबेहाई, नगला फुलराई, नगला नगरिया, गढ़ी,

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : फिरोजाबाद ● तहसील का नाम : सिरसागंज ● ग्राम का नाम : - भरौल (भरौल), पिंडसरा, बामई, नगला समोगर, नगला कछोलरा, अजीमाबाद अराव, नगला इमिलिया, नगला राजाराम

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : फिरोजाबाद ● तहसील का नाम : फिरोजाबाद ● ग्राम का नाम : - बिजयपुर, सरगवां, नगला भाऊसिंह, बारामई, नटपुरा, खरसुली, शेरपुर आनंदीपुर, नगला दारू, लदपुरा (लादुपुर), चक्रपुर, नगला मुइलान, दौंकेली (डोनकेली), दबरई, फतेहपुर आनन्दीपुर (फतेहपुर आनन्दीपुर), बिल्हना, बालचन्दपुर, जमालपुर, झोंगरपुर, पहाड़पुर, नगला उदी, नगला बीना, नसीरपुर, वरकतपुर (बरकातपुर), शंकरपुर, गढ़ी तिवारी, नगला चूरा, नगला दया, नगला शेख, मोहम्मदपुर (मुहम्मदपुर), चन्द्रवार (चदवार), बिहारीपुर, सोफीपुर, रायपुर, बसात, पीमपुर, नगला बिष्णु, दत्तौंजी (दत्तौंजी), रूपसपुर, बाजिदपुर, उंदानी, मुतामर, नगरिया, मटसेना, फुलायची (फुलाइची), गिदौरा, कोलामई (कोलामाई), पुरा उमराव, सलेमपुर आनन्दीपुर (सलेमपुर आनन्दीपुर), किन्हरपुर (किन्दरपुर), सतकई, लुहारी, पुरा दलीप, नूरपुर, मिसिरियापुरा, अग्रपुरा, आनन्दीपुर करकोली, प्रेमपुर आनन्दीपुर, महआहार, बसई मुहम्मदपुर, मडुआ, अलादीपुर, उस्मानपुर, मालीपति, नंदन, गुंदौ, वासदेवपुर (बासदेवपुर), नगला डंसबाई, नगला मेवाराम, नगला टीकत, ढेंका, फुलवारी, पचला का नगला, सुजातगढ़, गुंदाऊ की शाला, नयाबांस, नदायका, हमीरपुर

● राज्य का नाम : उत्तर प्रदेश ● जिले का नाम : आगरा ● तहसील का नाम : फतेहाबाद ● ग्राम का नाम : - शहदपुर, धीरपुरा (धारापुरा), नगला हाजी, पिन्नपुरा, चारपुरा, नगरिया, उटंगन, इन्दौन, हिमाऊपुर

पारेषण लाइन के मार्ग सर्वेक्षण की प्रति अद्वोहस्ताक्षरी के कार्यालय में उपलब्ध है। इस सार्वजनिक सूचना के माध्यम से सामान्य जनता को सूचना दी जाती है कि उक्त पारेषण लाइन सम्बंधित किसी भी प्रकार के अवलोकन/अभिवेदन हेतु इस सूचना के प्रकाशन के दो माह के अंतर्गत, दिनांक 11 मई 2025 तक, अद्वोहस्ताक्षरी से संपर्क कर सकते हैं। अधिक विवरण एवं स्पष्टीकरण हेतु कृपया निम्नलिखित अधिकारी से संपर्क करें:

नाम : श्री प्रेम प्रकाश राय, पद : परियोजना प्रभारी, कार्यालय का पता : पावर ग्रिड कॉर्पोरेशन आफ इंडिया लिमिटेड, 400/220 केवी मैनपुरी सब-स्टेशन, भोगांव रोड, भोगांव, मैनपुरी, उत्तर प्रदेश- 205262, ईमेल पता : premprakashrai@powergrid.in, फोन नंबर : +91-9415909941. (ii) दौसा सब स्टेशन : पावरग्रिड बीवर दौसा ट्रांसमिशन लिमिटेड, 765/400 केवी सबस्टेशन, गांव - दुगरावाता, तह- लावन, जिला- दौसा (राजस्थान) - 303004

#### ACME CLEANTECH SOLUTIONS PRIVATE LIMITED

CIN : U74110HR2003PTC035026

Regd. Office and Corporate Office: Plot No. 152, Sector-44, Gurugram- 122002, Haryana

Tel:-0124-7117000, Fax: +91-124-7117001, Email: info@acme.in

#### सार्वजनिक सूचना

एकमे क्लीनटेक सोलूशंस प्राईवेट लिमिटेड, जिसका पंजीकृत कार्यालय भूखण्ड संख्या 152, सेक्टर-44 गुरुग्राम हरियाणा-122002 में है, जो विद्युत अधिनियम, 2003 की धारा 164 के तहत विद्युत लाइनों या विद्युत संयंत्र को विजली के पारेषण के लिए या दूरभाषिक संचार या टेलीग्राफिक संचार के प्रयोजन के लिए आवश्यक सभी अधिकार प्रदान करने के लिए भारत सरकार को आवेदन करना चाहता है, जो टेलीग्राफ प्राधिकरण भारतीय टेलीग्राफ अधिनियम, 1885 के तहत सरकार द्वारा संस्थापित या अनुरक्षित या इस प्रकार संस्थापित या अनुरक्षित किए जाने वाले टेलीग्राफ के प्रयोजन के लिए टेलीग्राफ लाइने विद्वाने या खम्बे लगाने के संबंध में रखता है और निम्नलिखित पारेषण योजना के लिए सर्वेक्षण, रचना, स्थापन, निरीक्षण, स्थापन और अन्य कार्य जिसके बाद प्रवर्तन, संचालन और रखरखाव एवं अन्य कार्य होंगे।

पारेषण योजना का नाम: एकमे क्लीनटेक सोलूशंस प्राईवेट लिमिटेड को राजस्थान के बीकानेर में इसकी 300 मेगावाट की सौर परियोजना के लिए कनेक्टिविटी प्रदान करने के लिए पारेषण प्रणाली।

योजना के अंतर्गत किए गए कार्य: एकमे क्लीनटेक सोलूशंस प्राईवेट लिमिटेड सौर ऊर्जा परियोजना (जरनेशन स्विचयार्ड ग्राम केलां, जिला बीकानेर राजस्थान)-बीकानेर III (आई एस टी एस) पूलिंग स्टेशन 220kV डी / सी टावर्स पर एस/सी लाइन।

योजना के अंतर्गत की गई पारेषण लाइन राजस्थान राज्य के निम्नलिखित गांवों, कस्बों और शहरों के ऊपर से, आस-पास से और बीच में से गुजरेगी।

ग्रामों का नाम	तहसील	जिला	राज्य
केलां, बेरा, बरिया, बन्या, मोतीगढ़, डन्डानवला टिब्बा, जीवनवाला ढोरा, सरदारपुरा, राजासर और राजासर भाटियाना।	छत्तरगढ़	बीकानेर	राजस्थान
मकड़ासर	लूणकरणसर	बीकानेर	राजस्थान
बरजू, बराला, करणीसर, करणीसर भाटियान और बन्डारेवाला	पूगल	बीकानेर	राजस्थान
जालवाली, लाखूसर, कालासर, जोगनाथनगर, डेरे जोगनाथ, नूर मोहम्मद की ढाणी, नूरखान की ढाणी, धोलेरा (1 एवं 2) और शरह धोलेरा	बीकानेर	बीकानेर	राजस्थान

मार्ग की पंक्तियोजना की प्रति अद्वोहस्ताक्षरी के कार्यालय में उपलब्ध है। इसके द्वारा, सामान्य जनता को इस सूचना के प्रकाशित होने के दो महीने के भीतर, प्रस्तावित पारेषण प्रणाली पर, अद्वोहस्ताक्षरी के कार्यालय में लिखित अवलोकन/अभ्यावेदन देने के लिए नोटिस दिया जाता है। आगे के विवरण और स्पष्टीकरण के लिए कृपया संपर्क करें:

नाम: पीयूष अहलावत

पद: महाप्रबन्धक

कार्यालय पता: भूखण्ड संख्या 152, सेक्टर-44 गुरुग्राम हरियाणा-122002

ईमेल पता : piyush.ahlawat@acme.in

मोबाइल नं + 91-843393252

## एनटीपीसी नवीकरणीय ऊर्जा लिमिटेड

(एनटीपीसी ग्रीन एनर्जी लिमिटेड की पूर्ण स्वामित्व वाली सहायक कम्पनी)

Regd. Office : NTPC Bhawan, SCOPE Complex, 7, Institutional Area, Lodhi Road, New Delhi 110033

Telephone No.: +91-11-2436007, Fax Number : +91-11-24360241

Corporate Identity Number : U40107DL2020GOI371032

## सार्वजनिक सूचना

मैसर्स एन.टी.पी.सी रिन्युएबल एनर्जी लिमिटेड, जिसका पंजीकृत कार्यालय नेत्रा बिल्डिंग, ई-3, इकोटेक-2, उद्योग विहार, गौतम बुद्धनगर, ग्रेटर नोएडा, उत्तर प्रदेश- 201306 में है। कंपनी विद्युत अधिनियम, 2003 की धारा 164 के तहत बिजली के संचरण के लिए विद्युत लाइन या विद्युत संयंत्र लगाने के लिए या कार्यों के उचित समन्वय के लिए आवश्यक टेलीफोनिक या टेलीग्राफिक संचार के उद्देश्य से जो सरकार द्वारा स्थापित या अनुरक्षित टेलीग्राफ के प्रयोजन के लिए टेलीग्राफ लाइनों और पदों को रखने के संबंध में भारतीय टेलीग्राफ अधिनियम, 1885 के तहत टेलीग्राफ प्राधिकरण के पास हैं, या स्थापित करने के लिए या बनाए रखने के लिए और सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, निर्माण और अन्य कार्यों के बाद कमिशनिंग, संचालन, रख-रखाव और अन्य कार्यों के लिए निम्नलिखित ट्रांसमिशन योजनाओं के लिए भारत सरकार को सभी शक्तियां प्रदान करने के लिए आवेदन करना चाहती है।

ट्रांसमिशन योजना का नाम एन.टी.पी.सी रिन्युएबल एनर्जी लिमिटेड सौर ऊर्जा परियोजनाओं (150 मेगावाट, 700 मेगावाटए 400 मेगावाट, 250 मेगावाट और 400 मेगावाट) के लिए कॉमन पूलिंग स्टेशन-बीकानेर- IV PS 400 KV D/c लाइन (मैसर्स एन.टी.पी.सी रिन्युएबल एनर्जी लिमिटेड को बीकानेर, राजस्थान में 1900 मेगावाट सौर परियोजना के लिए कनेक्टिविटी प्राप्त है।)

योजना के तहत कार्य लगभग 18 किलोमीटर की 400 KV D/C लाइन (नाममात्र वोल्टेज पर न्यूनतम 1900 मेगावाट ले जाने के लिए उपयुक्त) की स्थापना जिसमें से 16 किलोमीटर D/C टावर पर लागू की जाएगी और शेष 2-3 किलोमीटर बीकानेर से IV PS लाइन पर M/c टावरों पर लागू की जाएगी।

उपरोक्त परारेषण परियोजना को भारत सरकार द्वारा विद्युत मंत्रालय द्वारा विद्युत अधिनियम 2003 की धारा 68 (1) के माध्यम से पत्र संख्या 25-17/111/2024-पीजी दिनांक 16.12.2024 के माध्यम से पहले ही अनुमोदित किया गया है।

इस योजना के तहत आने वाली ट्रांसमिशन लाइनें राजस्थान के निम्नलिखित गांवों, कस्बों और शहरों से होकर, ऊपर, आस पास और उनके बीच से गुजरेंगी।

क्र सं.	गाँव	तहसील	जिला
1	लाखूसर	बीकानेर	बीकानेर
2	कालासर	बीकानेर	बीकानेर
3	बरजू	पूगल	बीकानेर
4	सरदारपूरा	छतरगढ़	बीकानेर
5	केलां	छतरगढ़	बीकानेर
6	अम्बारण	छतरगढ़	बीकानेर
7	राजासर भाटियान	छतरगढ़	बीकानेर

मार्ग संरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। इसके द्वारा आम जनता को नोटिस दिया जाता है कि वे इस नोटिस के प्रकाशन की तारीख से दो महीने (दिनांक 11.04.2025) के भीतर प्रस्तावित संचरण प्रणाली पर अवलोकन/प्रतिनिधित्व कर लिखित में अधोहस्ताक्षरी के कार्यालय को दें। आगे के विवरण और स्पष्टीकरण के लिए कृपया संपर्क करें।

CIN No: U40107DL2020GOI371032

Address: NTPC BHAWAN, SCOPE Complex, 7, Institutional Area, Lodhi Road, New Delhi-110003

नाम: श्री सचिन व्यास

पदनाम: एजीएम/बीयूएच

कार्यालय का पता: डी 102, तिरुपति अपार्टमेंट, जैसलमेर रोड, बीकानेर, राजस्थान - 334001.

ईमेल पता: sachinvyas@ntpc.co.in

फोन नंबर/फैक्स नंबर 91- 8004928373

**RAJASTHAN IV 4A POWER TRANSMISSION LIMITED**  
 (A 100% Wholly Owned Subsidiary of Power Grid Corporation of India Ltd.)  
 B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi – 110016

CIN No.: U42202DL2024GOI435086

**PUBLIC NOTICE**

**RAJASTHAN IV 4A POWER TRANSMISSION LIMITED** (A 100% Wholly Owned Subsidiary of Power Grid Corporation of India Ltd.), having its registered office at: B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016, intends to apply/has applied to the Government of India to confer upon him all the powers under section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes Inter-State Transmission System.

**Name of the scheme:** Transmission system for evacuation of power from Rajasthan REZ IV (Part 4, 3.5GW) PART-A

**Works covered under the scheme:**

(I) Augmentation with 765/400 KV, 2X1500 MVA Transformer (4th and 5th) at Barmer-I PS (ii) Augmentation of 5X500 MVA (5th to 9th) 400/220 KV ICTs at Barmer-I PS. (iii) 220 KV Line bays (6 Nos.) for RE connectivity at Barmer-I PS.(iv) 400 KV Sectionalizer bay (1 Set), 220 KV Sectionalizer bay (1 Set) along with 220 KV BC (1 No.) and 220 KV TBC (1Nos.) at Barmer-I PS. (v) STATCOM (2x±300MVAR) along with MSC (4X125 MVAR) and MSR (2X125MVAR) along with 02 nos. 400 KV bays at Barmer-I PS. (vi) Fatehgarh-IV PS (Sec-2) – Barmer-I PS 400KV D/C line (Quad) (a) 400 KV Line Bays at Fatehgarh-IV PS (Sec-2) – 2 Nos., (b) 400 KV line bays at Barmer-I PS – 2 Nos. (vii) Establishment of 765/400 KV, 2X1500 MVA S/s at suitable location near Ghiror (Distt. Mainpuri) along with 2X240 MVar (765 KV) and 2X125 MVar (420 KV) bus reactor at Ghiror S/S (UP). (viii) Dausa - Ghiror 765KV D/C line along with 330 MVar Switchable line reactor at Ghiror end and 240 MVar switchable line reactor at Dausa end for each circuit of Dausa – Ghiror 765 KV D/C line. (ix) LILO of both circuit of 765 KV Aligarh (PG) – Orai (PG) D/C line at Ghiror S/s along with 240 MVar switchable line reactor for each circuit at Ghiror S/s end of 765 KV Ghiror – Orai(PG) D/C line. (x) LILO of one circuit of 765 KV Agra (PG) — Fatehpur (PG) 2xS/c line at Ghiror along with 240 MVar switchable line reactor at Ghiror end of 765 KV Ghiror Fatehpur (PG) line. (xi) 400 KV Ghiror-Firozabad (UPPTCL) D/c line Quad) (xii) 2 Nos. 765 KV line bays at Dausa S/s. (xiii) 2 Nos. 400 KV line bays at Firozabad (UPPTCL) S/s.

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns, and

cities in Rajasthan:

**765 KV Dausa – Ghiror D/C Line**

● Name of State: Rajasthan ● Name of Districts: Dausa ● Name of Tehsil: Lawan ● Village Name :- Anantpura, Baniyana, Bad Bidarkha, Bidarkha, Buntoli, Chak Jagrampura, Dubliya, Dungrawata, Chak Dehlas, Girdharpura, Harpatti, Kunwarpura ki Dhani, Jagrampura, Kunwarpura, Karanpura, KotaPatti, Lawan, Thand, Matwas, Nayagaon, Pooranwas, Purbiyawas, Dharanwas

● Name of State: Rajasthan ● Name of Districts: Dausa ● Name of Tehsil: Dausa ● Village Name :- Bairas, Prempura, Kanpura, Dagolai, Daglav, Pemliwala, Bairawas, Kharandi, Nangal Charpa, Katya teela, jhera, Sarai, Siroli sarai

● Name of State: Rajasthan ● Name of Districts: Dausa ● Name of Tehsil: Nangal Rajawatan ● Village Name :- Nangalcharipa, Rajpura, Nangalrajawatan, Khatiwali Dhani, Baima Bhojpura, Kanpuriya, Sahanspura, Kalikhar, Garh ki Dhani, Jalayan ki Dhani, Khatiyara, Hapawas, Basna, Aluda, Aluda Khurd, Chharera, Bamotiya, Bagadyas , Baragaon, Barh swaipura, churiyawas, churiyawas ki Dhani, Dagwala ki Dhani, Dehlari, Itarda, Kanpura, Purohiton ki Dhani , Khawaraoji Ki thadi, Khawaraoji, Bara Kishanpura , Koliyawas, Itarara, Ladli ka Bass, Lahri Ka Bas, Manpuriya, Manpuriya ki Dhani, Mundghisiya, Paparda, Pyariwas, Ramthala, Raniwas, Shekhpura, Shyalawas, Tintoli, Udaipuriya, Thikariya

● Name of State: Rajasthan ● Name of Districts: Dausa ● Name of Tehsil: Mahwa ● Village Name :- Nahida, Bhikki ka pura, Jalalpur, Baragaon, Ratanpura, Sahmpur, Sultanpura, Sahida, Nahara, Salimpur, Shamaspur, Siswara, Sikandarpur

● Name of State: Rajasthan ● Name of Districts: Dausa ● Name of Tehsil: Sikrai ● Village Name :- Bandari, Boojot, Gajba dhani, Gadoli, Kheda Bagpura, Gangdwadi, Patan, Gerota, Kali dungri, Ghoomana, Thasyawali Dhani

● Name of State: Rajasthan ● Name of Districts: Dausa ● Name of Tehsil: Behrawanda ● Village Name :- Korda kalan, Bahrawanda, Ambari, Barh Bairwanda, Chak Kalakho, Dawankar, Farraspura, Gadhora, Garh, Geroji, Gumanpura,

Jagrampura Patti, Jhaprawas, Jodhya, Kalakho, Karoli, Kherawas, Korda Khurd, Atta Ladpur, Lanka, Maulai, Mohchangpura, Moreli, Ranoli, Torda, Udalwara
● Name of State: Rajasthan ● Name of Districts: Karauli ● Name of Tehsil: Nadoti ● Village Name :- Ghatoli, Rengaspura, Bara, Dholeta, Garhi ka pura, Garhi, Gidani, Jahra, Mohchi, Mohchi Ka Pura, Muhana, Rajoli, Rajahera, Rampura, Rajpura, Ramdhan Ka Pura, Sandeda ka Bas, Sander, Talchida, Timawa
● Name of State: Rajasthan ● Name of Districts: Karauli ● Name of Tehsil: Todabhim ● Village Name :- Dade Khurd, Aidalpur, Balawas, Chainpura, Dungapura, Sadpura, Sujanpura, Badleta Bujrg, Badleta Khurd, Beroz, Baledi, Balghat, Bijalwara, Bhandari Beruni, Bhandari Andrungi, Bholu ki Kothi, Bonl, Dadle Khurd, Deolen, Fatehpur, Faujipura, Gajjupura, Ghatara Sherpur, Ghate, Gorara, Jaisni, Jagdishpura, Jaisingpura, Kurhawar, Kheriya, Kareri, Khanpur, Khohra, Kudhawal, Ladpur, Monapura, Maihlagaon, Mohanpur, Machri, Mohamadpur, Majeedpura, Makhtot, Mundla, Mohanpur, Moondiya, Nand Kala, Nand Khurd, Nangal, Nand, Nangal Sultanpur, Nayagaon, Padampur a, Parli, PatKatara, Painchula, Peelwa, Sankarpur, Salepura naya, Salepura, Patti, Rajor, Talai ka bas, Tiwara
● Name of State: Rajasthan ● Name of Districts: Karaul ● Name of Tehsil: Suroth ● Village Name :- Sitapur, Rijwas, Atkoli, Churali, Dhursi, Kherli Gujar, Pali, Singhajatt, Vijaypura
● Name of State: Rajasthan ● Name of Districts: Karauli ● Name of Tehsil: Hindaun ● Village Name :- Boni, Karampura, Ghosla, Chamarpura, Bai Jatt, Bhole Ka pura
● Name of State: Rajasthan ● Name of Districts: Bharatpur ● Name of Tehsil: Bhusawar ● Village Name :- Barbatpura, Anjanhera
● Name of State: Rajasthan ● Name of Districts: Bharatpur ● Name of Tehsil: Bayana ● Village Name :- Adda, Nagla Chaudhriya, Kheri Dang, Palidang, Alapuri, Aroda, Bamanpura, Bandh Barea, Bhatt ka pura, Babari, Barea, Bayana, Boriyapura, Bhaja Moroli, Bastarawali, Bhamu ka Nagla, Banshiya Ka nagla, Brahmbad, Chahal, ChakBalrampur, Chikhru, Dhadrain, Dhurairi, Devla ka Nagla, Dhut ka Nagla, Durmariya RS, Gothra, Gyani ka Pura, Garhi ka Nagla, Harso Ka Nagla, kharakbas (Intkhera), Intkhera, Jaspura, Moroli ka Pura, Moroli, Jarwar, Jaita ka Nagla, Jaspura Moroli, Kakalpura, Kotha, Kalsada, Karwari, Katkar, LauharBara, khatka, Khatka ka Nagla, Khan Khera, kheriya, KhuntKhera, Kothi Khera, Kharakbas, Lohatbara, Malipura, Mahrawar, Mathalli ka Nagla, Mahmadvpura, Madanpur, Mor Talab, Muawali, Chhipi ka Nagla, Nagla Gayani Patika, Nagla Bardha, Naglahota, Nagla Arjun, Nagla Machela, Nahrauli, Nagla Singara, Gargarana ka nagla, Banda ka Nagla, Mundanan ka Nagla, Naroli, Nayabas, Patti Shahjad, Pilupura, Pipahra, Peeparra, Puraharlal, Raseri, Raruda, Samogar, Sarai Bhamboo, Shergarh, Sikandara, Shyampura, Singhaj Khera, Singara, Supa, Sultanpur, Seva ka nagla, Sabla ka Nagla, Tatiyan ka nagla, vaidpura, Wali, Thana Dang
● Name of State: Rajasthan ● Name of Districts: Bharatpur ● Name of Tehsil: Rupbas ● Village Name :- Ramnagar, Khedia, Kheriya, Samri, Rundh Samri, Rundh Kheriya Jat, Nagla Bamanpura, Bangaspura, Madapura, Goojar Balai, Badhai ka Nagla, Bansi, Paharpur, Bansi Paharpur, Baroli Brahman, Bhalli ka Nagla, Bhawanpura, Birrua, Chak Khedia Jat, Kheriya Jat, Chak Kheriya Jat, Chak Samri, Nagla Kheria, Nagla Bhiriyani, Chandwar, Churari, Churari Dang, Dumriyan, Dhana Kherli RS, Dhana, Elau, Gujar Bhalai (Burawari), Harnagar, Jarila, Jhor, Jhor ka Nagla, Jalli ka Nagla, Jatwansi, Jatmasi, Jotrauli, Kannapura, Karanpura, Khan Surjapur, Khera, Kherathakur, Karwal, Kheriya, Kothikhera, Khokhtan ka Nagla, Khubi ka Nagla, Kherli, Langotpura, Lakhapur, Mahalpur Chura, Nagla Maloni, Mahalpur, Maloni Kalan, Maloni Khurd, Maloni, Mauroli, Moroli Dang, Nagla Jatmasi, Nagla Bhola, Narauli, Nagla Nagriya, Nagla Haveli, Nagla Khar, Nagla Kheriya, Nagla Jatwansi, Nagla Shrinagar, Nagla Kherla, Nagla Bamanpura, Nagla Tursi, Nagla Tulla, Noharda, Pura, Rajpura, Ranpur, Rupbas, Rudawal, Rundh Noharda, Rundh maloni, Rundhrupbas, Chak Sajjanwas, Sajjanwas, Sajjanwas (Chor Baseri), Nagla Samahad, Samahad, Samri, Sirrond Dopatti, Sirrond, Tejnagar, Tontpur, Nagla Shisham, Ghatoli, Horipura, Mertha, Moroli, Moroli Dahan
● Name of State: Rajasthan ● Name of Districts: Dholpur ● Name of Tehsil: Rajkhera ● Village Name :- Sikroda
400kV D/C Fatehgarh-IV to Barmer Transmission line
● Name of State: Rajasthan ● Name of Districts: Barmer ● Name of Tehsil: Barmer ● Village Name :- Andaniyon Ka Tala, Nand, Adarsh Basti Nand, Chokhniyon Ki Dhani, Hariyala Magra, Jaswantsingh ki Dhani, Kanora, Kerawa, Labru ki Dhani, LapatNadi, Sejuon ki Dhani, ShivBakhri, Sura, Sura Charnan, Sura Jageer, Sura Narpatan
● Name of State: Rajasthan ● Name of Districts: Barmer ● Name of Tehsil: Shiv ● Village Name:- Aakli, Adra Basti, Ajitaniyon ki Dhani, Amba Bari, Balai, Bisoo kalan, Bhoja bhakari, Bhilon ki Dhani, Chak Bhanska, Chak Goonga, Dhaulkiyan, Gunga, Gangol, Harwecha, Harua, Hathisingh Ki Dhani, Hukumsingh ki dhani, Jalela, Jalela ka par, Jalela ki dhani, Jase Ka Gaon, Junejon Ki Basti, Khangaraniyon ka Tala, kheta Ram ki Dhani, Kotanya ki dhani, Kotra, Lakha, Mege ka Gaon, Muleji ki Dhani, Mahadev Nagar, Muthwaniyon ki Dhani, Mehran ki Dhani, Manihari, nardi Nadi, NeembasarNadi, Pabupura, PuranNagar, Raneji ki Basti, Ratte kumhharon ki dhani, Rawat ka Gaon, Rana ki Dhani, Ranora, Ranigaon, Sama Ki Dhani, Sargeelapar, Suwala, Shiv, Taalo ka gao, Talon Ka Par, Vishala
The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns, and cities in Uttar Pradesh:
765 KV Dausa – Ghiror D/C Line

● Name of State: Uttar Pradesh ● Name of Districts: Agra ● Name of Tehsil: Kheragarh ● Village Name :- Pipraitha, Singaicha, Sarenda, Sarendhi, Hasanpura, Burhera, Bhaker, Nagla Ponchhri, Nimena, Phadpura, Nagla Mirzpura, Nisoye ka Nagla, Kulhara, Tulsigarhi, Karkentpura, Kukandai, Mahua Khera, Mahao, Rahalai, Katela Nagla, Gadarpura, Nayabas (Sehpura), Gangola Ka Nagla, Khera Kalan, Pipalkhera, Rainanagar, Kolua, Basaiya, Garhi Mora, Karna Garhi, Garhital, Nagla Bishun, Purana Nagla, Ghanspura, Bandpura, Nagla Kamal, Pahari Kalan, Chhoti Pahari, Chit, Bidhuli Khairagarh, Bhilaoli, Nagla Surja, Son, Soun, Son ka Nagla, Nagla Dahan, Gorau ka Nagla, Gorau, Nagia Kishna, Rithori, Bhagwatpura, Riithori Katra, Nagla Teja, Nagla Hariram, Nagla Mahor, Nagla Khande, Sonra, Gaduwa ka Nagla, Nagla Purohit, Birai, Bakhtpura, Nagla Kesari, Bhutpura, Tehra, Kanchanpur, Nagla ballu, Taharpur, Motipur, Chhitapura, Mahuan ka pura, Garhi Inami, Nadim, Sirodhpura, Nagla Birkha, Panauta, Naharka, Ari, Ahrpura, Raghupura, Mahaw, Harlapura, Kachhpura, Gunjanpura, Khamnapura, basai kalan, Basai Khurd, Iradatnagar, Sherpur, Manchandi ka pura, Garhi, Tor, Malkane ki para, Prem Nagar, Sadupura, Bamnai Kalan, Singayach, Usirra, Jharpura, Nagla hansraj, Nagla imli, Nagla Bhagwansingh, nagla lale, nagla piran, Nanpura, Darnokhar, Danda, Ghusiana, janakpura, Garhi Bhajna, Garhi Jamdar, Garhi Hariman, Nagla Dulbai Khan, Nagla Duleh Khan, Fazihatpura, Kheragarh, Ata, Ayela, Tontpura, Rasulpur, Bhopur, Bhopur Kheragarh, Bhopur Jagner, Mohammadgarh, Dungarwara, Kukandi, Chittarwara, Khairegarh, Darki, Goharra, Iradat Nagar, Pahari Khurd, Bidhuli Kheragarh, Bhilawali, PaiGhusiyan, Nagla Untgir, Untgir, Khanpur, Garihi Khanpur, Nagla Udaya, Nagla Mahasukh, Lalpur, Mahuakhera, Nagla Sabdal, Nagla Mansa, Nagla Chhokariya, Burhara, Bhakar, Garhi Panchhipal, Aila, Nagla Khehri, Khadar, Dhano, Kurri, Nagla Jodha, Hotia ka Nagla, Nagla Hotia, Chaumania Ka pura, Darhki, Pura Mansaram, dakhli ka pura, Saiyan, Jajau, Samantapura, Shala Pilukhera, Garhsan, Mukhrai, Garsan, Latipura, Shahpur, Shahpur Jagner, Shahpur Nadim, Shahpur rakoli, rajpura, Mohanpur, Bhawanpura, Shala, Silokhar, Barpura, Rehlal, Hardadpura, Putpura, Pachmohri, Pachmori, Birthala, Hallanpura, Darapura, Motipura, Fatehpura, Bhidawali, Mihawa, Mangalpur Bantara, Pusenta, Gujarpura, Katra, Thapenra, kheda kalan nagra, Mirjpura, Thapenda ka Pura, Phuta Thapenda, Bhidauli, Mahawan, Batrah, Mangalpura, Mangalpura Bartara, Kadampura, Mai, Dahan Ka Pura, Gulvavpur, Saiyan Ka Pura, Khera

● Name of State: Uttar Pradesh ● Name of Districts: Agra ● Name of Tehsil: Fatehabad ● Village Name :- Imali pura, Thap Khagra, Bhikapur, Gulwapura, Thap Mahdwari, Shaukardwari, Chamarpura, Garhi Dharmpal, Shamsabad, Garhi Khanderao, Nayabans, Chhetapura, Srinagar, Nagla Dhir, Banjarpura, Charbigha, Lahar (Pattilahar), Chandaura, Naripura, Phuti Gharai, Mahauabas, Bhawanpura, Bhanpura, Kanjarpura, Kutakpur Gola, Qutubpur Gola, Mahrampur, Lahar Patti, Mustipur, Garhi Mande, Ampura, Bas Daulatram, Etmadpur Ajnera, Kakarpur, Nagla Shadi, Karimpura, Mohanpura, Bas Bale, Barabara Kalan, Garhi Gosain, Nagariya, Jatpura, Musepura, Thap Mahadwari, Maharajpur, Kutakpur, Barobra Kalan, Naupura, Bilaipura, Chamrauli, Binjhla, Kutakpur Rohai, Kumbhpura, Thana Shankar Dwari, Muhammadpura, Qutubpur Rohai, Mohadeli ki Marhaiya, Jhilra, Rampura, Rampur, Pura Dadinia, Pura Hira, Pura Harsukh, Nagaria, Bamurkhana, Hjatpura, Pura Mahua, Raipura, Tal Garhi, Paharpura, Maharajpura, Khandar, Pura Gayasia, Hinsaki, Musepur, Pura Samhans, Pura khadar, Gangarua, Kutabpur Gujar, Khera Kalan, Basai Bari, Basai, Gangaura, Bhogpur, Patti Akilkhan, Basi Chhoti, Bhojpura, Hirapura, Chanmarpura, Garhi udairaj, Sarangpur, Ramgarh, Pura Nathu, Kutubpur, Pura Jhumakrai, Koripura, Pura Bijaul, Pura Bacha, Pura Tulsi, Mithpura, Korta, Pura Sadli, Rasulpur, Danda, Nayapura, Pura Harikishan, Nagla Bhogli, Gatlura, Rudwari, GubRaut, Fatehabad Rural, khargua, Jarari, Naugawan, Babarpur, Char Biswa, Kharagpura, Jajpur, Ruppur, Tiwaha, Pura Andua, Hiranpura, Thikura, Byanimanti, Vikrampur, Patriya ka Pura, Pura ShriChand, Swara, Luhari Fatehabad, Chandipura, Motipura, Bhajjupura, Sikrauda, Shahpur Tula, Bas Baggi, Charbisa, Nagla Nati, Shahpur, Gobrari, Kotera, Garhi Kesari, Chamapura, Humayunpur Rohi, Pura Surajmal, pura Deodas, Panduapura, Khema ki Marhaiyan, Rohi Khas, Dhanaula Kalan, Pura Bich, Gararpura, Majhara, Chikna, Garhi Dharmjiti, Pura Amu, Pura Nagru, Pura Bhagtu, Pura Pachhan, Garhi Arhu, Semra, Garhi Ganesh, Kachhpura, Pura Chari, Pura Nauhra, Pura Laiq, Dharbai(Marhaiyan), Garhi Sukhe, Sutahra, Pokharia, Nichakhera, Nibohara, Bilpura, Patharkot, Garhi Dhaniram, Garhi Udaipur (Garhi Kesar), Pura Sabale, Alampur, Jawaharpur, Pura Kankar, Pura Thakuri, Pura Khushali, Pura doctor, Salempur Ghankar, Saidpur, Pura Bichpat, Kumre ki Garhi, Lalpura, Pura Dakhali, Bhikanpura, Bhikanpur, Pura Gujja, Garhi Mohanlal, Bihari, Khadder (Chachipura), Tikatpura, Thok (Abhaychand), Pura Sukhlal, Sankuri Kalan, Bilauni, Raja ka Pura, Utangan, Fatehabad, Pura Gujran, Pura Gujron, Kotakpur, Katakpur, Gujra Nandan, Sankuri Khurd, Haar Ka Pura, Durg Ka Pura, Har ka pura, Kotra, Taroli Gujar, Kutubpur gujar, Rehawali ka Pura, Rehawali, Begampur, Pokhar, Garhi Chhattar, Silawali, Dhanaula Khurd, Silauli, Bilaiyan, Nagla Mawai, Puraghat, Bageria, Tarawali, Khera, Gola, Pura Shahbed, Pura Lokas, Bas Jali, Pura Nare

● Name of State: Uttar Pradesh ● Name of Districts: Firozabad ● Name of Tehsil: Firozabad ● Village Name :- Pura Khajurian, Garhi Deohans, Chhipani Garhi, Sherpur, Kondra, Kotra, Prasadpura, Jalalpur, Dhakpura, Nanpi Pithani, Itora, Sengai, Kharduspur, Piluwa, Muhammadpur, Muhammadpur Gajmalpur, Muhammadpur Biharpur, Shankarpur, Lekhrajpur, Nagla Kishandas, Prempur Anandipur, Sikahra Hardaspur, Satkai, Wazirpur, Wazirpur Anandipur, Wazirpur Kotla, Wazirpur Jehalpur, Bhikanpur Annadipur, Anandipur, Matsaina, Parasadpura, Pura Umrao, Gidaura, Kolamai, Itaura, Jendamai, Nanpi Pithni, Nanpi, Nagla Pransukh, Pithni, Nagla Garhra, Nagla Fateh, Dadupur, Adoli ka Pura, Allahdadpur, Thar Nargapur, Hardashpur Nisfi, Nargapur, Nagla Baid, Khera Ganeshpur, Khera, Khareria, Khareria kalan, Khareria khurd, Hardaspur Nisfi, Nagla Piprain, Datouli, Bijepur Bhikanpur, Bijaipur Bhikanpur, Alampur Anandipur, Salimpur Bariarmau, Ranipura, Ranipur, Nagla Tank, Rupbas

● Name of State: Uttar Pradesh ● Name of Districts: Firozabad ● Name of Tehsil: Shikohabad ● Village Name :- Kalyanpur Angadpur, Kalyanpur, Angadpur, Nagla Moti, Zafarabad, Kushalpur, Jerora, Chamrauli, Sarhupur, Nihalpur, Nagala Dayaram, Nagla Nagaria, Armarajat, Bahorampur, Mahabbatpur Ahir, Nagla Bazdar, Chhichhamai, Nagla Kanahi,

Nibkheria, Shikohabad, Muhammadabad Shikohabad, Nagla Band, Nagla Umar, Nagla Chat, Jafrabad, Aonri, Shambhunagar, Mehrabad, Nagla Umer, Rithra, Dahini, Kishanpur, Kishanpur aramrajat, Kishanpur Muhammadabad, Nagla Jula, Nagla Naya, Madhoganj, Muhammadabad, Bhimsen, Nizampur Gadumi, Asva, Mohammadpur Sarai Jabai, Dahni, Summerpur, Burhrai, Chitali, Budhsingh, Naushera, Muhammadvapur, Muhammadvapur nabada, Nagla Ghauspur, Asua, Shahpur, Nagla Saidlal, Chitali, Naushera, Garhiya, Rithra, Ubati, Owari, Naglabajdar, Muhabbatpur Ahir, Bahoranpur, Basdeomai, Umra Kirar, Azamabad Araon, Nagla Rajaram, Kanthari, Nagla Kewal, Nagla Ramchandra, Mandai, Sadipur, Banipur, Fathepur Mazra Baragaon, Nagla Kanhai, Pithanpur, Ramnagar, Muhammadpur Mandai, Nagla Bhani, Ghaghau, Nagla Kharagjit, Nagla Singhpur, Nagla kumhar, Qutub Harganpur, Badanpur Karkha, Rasulpur, Mohammadpur Jhum Jhum, Bharhaipura, Badanpur, Bariyarmau, Dandiamai, Jahangirpur Gelrai, Dhorau Himmatpur, Bariama Harganpur, Meuli, Nagla Sundar, Rasulpura, Gelrai Khurd, Chehra, Nagla Girdhari, Muhammadpur Barai, Rudau, Siarmau Harganpur, Harganpur, Nagla Kans Majara Bhabai, Badhai Pura, Nagla Chaturj, Batesarnath, Nandpur, Burha Bharthara, Burhabharatra, Sheikh Ki Sarai, Muhammadpur, Surajpur Rudaini, Nagla Bhadon, Nagla Kunjpur Haveli, Nagla Banjaran, Nagla Tijan, Nagla Dharm, Nagla Handai, Ubti, Nagla Chandi, Nagla Kishan, Bhandri, Jaitpura, Nagla Balu, Nagla Jawahar, Dhorau

● Name of State: Uttar Pradesh ● Name of Districts: Firozabad ● Name of Tehsil: Sirsaganj ● Village Name :- Nagla Jawahir, Nagla Hardeo, Khera, Nagla Maharam, Nagla Bagh, Nagla Nande, Nagla Karobanda, Nagla tila, Nagla Imilia, Nagla Bale, Azimabad Araor, Bamai, Bamrauli, Nagla Kacholra, Bothari, Sarolia, Nagla Kothi, Marhaiyan, Nagla Kaddu, Nagla Bhur, Nagla Gandela, Jalalpur, Nagla Bhup, Jhamjham, Chhutmunpur, Bakalpur, Nagla Lokman, Nagla Khera, Kesri, Dudhrai, Alampur (Dandimal), Nagla Pauram, Katori, Katora Buzurg, Nagla Baldai, Nagla Dwarikapur, Ramkuan, Aurangabad, Malapur, Nagla Dhure, Shahjahanpur, Nagla Sumerpur, Dhatri, Sarai Bharthara, Azizabad(Jaraila), Nagla Jaraila, Nagal Jahajpur, Nagla Dharma, Nagla Madari, Aswai, Nagla Chhate, Rudaini, Thar Dal, Husainpur Baijua, Nagla Shibsingh, Hajipur Baijua, Araon, Nagla Hari, Nagla Gwaliar, Kamarpur Baijua, Baijua Khas, Nagla Chain, Nagla Saipuri, Nagla Tara, Nagla Lekhraj, Rahatpur, Nagla Bisa, Nagla Dudhe, Takha, Nagla Naraini, Nagla hiraman, nagla gumani, Dharamgarh, Ibrahimpur, Ibrahimpur Sarsauli, Kheria Masahat, Bharaul, Pindsara, Nagla Dalip, Nagla Puth, Himmatpur

● Name of State: Uttar Pradesh ● Name of Districts: Firozabad ● Name of Tehsil: Jasrana ● Village Name :- Nagla Subhan, Kheria, Nagla Khandhari, Bajhera Buzurg, Shadipur, Nagla Samogar, Nagla Kheri

● Name of State: Uttar Pradesh ● Name of Districts: Mainpuri ● Name of Tehsil: Ghiror ● Village Name :- Koson, Nagla Kakrara, Kakrara, Nagla Mansa, Nagla Daya, Bamrauli, Nahili, Nagla Bhud, Nagla Puse, Muhammadpur Ghiror, Ghiror, Taharpur, Nagla Kisi, Nagla Jugrajpur, Nagla Puch, Nagla Bhur, Ghiror Khas

LIGO of 765 KV Agra (PG) – Fatehpur (PG)

● Name of State: Uttar Pradesh ● Name of Districts: Firozabad ● Name of Tehsil: Sirsaganj ● Village Name: Nagla Nande, Nai Garbi, Nagla Bar, Nagla Dani, Piprani, Kunjpur, Khonrai Ajnaura, Ganpatpur, Nagla Chahat, Nagla Mukund, Nagla Tal, Bhaoan, Nagla Kushal, Nagla Fatah, Nagla Baba, Nagla Laljit, Nagla Chaturi, Nagla Bateshwar, Nagla Ganga, Binai, Gorau, Ukhrend, Alampur, Alampur Jhapta, Nagla Bhaduria, Ghuria Tikur, Nagla Kharra, Dhakpura, Nagla Sallar, Nagla Khandari, Fakhpur, Karikhera, Shekhupur, Nagla Nadu, Nagla Pura, Nagla Ladhupura, Sherpur Afzalpur, Bahadurpur, Tondasi, Gurala Suilpur, Saraimuralidhar, Rudhavali, Akbarpur Sarai, Nagla Tula, Durgapur Bharaul, Nagla Bagh, Sarkh, Saraya, Chandpura, Malupura, Nagla Dharmpur, Nagla Mansingh, Bhanupura, Sajjani, Saraiya, Pithepur, Nagla Masahat, Saifpur, Nagla Tal, Nagla Dhansai, Sahjani, Kurhina, Bhanupur, Sakatpur, Nagla Bari, Nagla Banjaran, Nagla Dalip, Pindsara, Bharaul, Saranmpur, Nagla Hira, Nagla Niwari, Surajpur, Nagla Dudhe, Rahatpur, Marhaiyan, Ruchan Manikpur, Nagla Kesar, Nagla Guman, Garhia, Naglatal, Sujnipur, Galpura, Nagla Sita, Bhadan, Lahutai, Nagla Ramlal, Chirhauri, Nagla Mukund, Nagla Gadariyan, Nagla Hulasi, Nagla Nathu, Nagla Surkhi, Gurai, Nagla Himayun, Gadriya ka Nagla, Sothra, singemai, Nagla Tor, Nagla Beli, Jafarpur, Nagla Naya, Thar Ugarki, Aroan Khurd, Tondsi, Saidalpur, Rudemai, Shekhupur, Nagla Harbans, Nagla Jairam, Murlidhar, Ludhauri, Nagla Atapur, Nagla Nainsukh, Singhaimai, Nagla Rai, Akbarpur Sarai, kisraon, Sothra, Surajpur, Karehra, Muhibullahpur Kairauli, Nagla Garhi, Nagla Atia, Garhia Bhadaul, Nagla Kakrara, Nagla Khushhal, Paigu, Nagla Gwaliar, Nagla Naraini, Kheria Masahat, Nagla Dharm, Mohbullapur Kairaoli, Takha, Nagla Hiraman, Nagla Bisa, Nagla Lekhraj, Sarsauli, Nagla Udaipur, Nagla Bari, Nagla Puth, Nagla Kunjpur Haveli, Ibrahimpur, Dharmgarh, Nagla Gumani, Bamai, Nagla Kaddu, Nagla Bhadon, Nagla Kothi, Sarolia, Semra Atikabad, Semra

● Name of State: Uttar Pradesh ● Name of Districts : Mainpuri ● Name of Tehsil: - Karhal ● Village Name:- Nagla Churhela, Danda, Nagla Kakkra, Nagla Gangaram, Nagla Harlal, Garhia Dinanath, Nagla Dhansingh, Ram Tal, Saiyidpur Paran, Saiyidpur Kehri, Bhikanpur, Bangawan, Kasauli, Nagla Champotia, Akalpur, Nagla Naro, Nagla Mandhata, Shahjahanpur, Shahzadpur, Chandikra, Keshopur, Nagla Gadaria, Kanakpur Khizrpur, Ganeshnagar, Alampur Deha

● Name of State: Uttar Pradesh ● Name of Districts: Mainpuri ● Name of Tehsil: - Ghiror ● Village Name:- Nagla Puse, Nahili, Nagla Mansa, Muhammadpur Ghiror, Ghiror, Nagla Kisi, Nagla Bhur, Nagla Kakrara, Taharpur, Koson

LIGO of 765 KV Aligarh (PG) – Orai (PG) D/C Line

● Name of State: Uttar Pradesh 11 Name of Districts: Firozabad ● Name of Tehsil: Sirsaganj ● Village Name : Bharaul, Marhaiyan, Sakatpur, Pindsara, Nagla Banjaran, Nagla Udaipur, Nagla Bari, Nagla Puth, Nagla Kaddu, Nagla Kothi, Sarolia

● Name of State: Uttar Pradesh ● Name of Districts: Mainpuri ● Name of Tehsil: Ghiror ● Village Name:- Nagla Puse, Taharpur, Nahili, Muhammadpur Ghiror, Nagla Kisi, Nagla Bhagia, Nagla Jugrajpur, Nagla Bhau, Godhna, Nagala Kachhian, Ghiror, Nagla Para, Nagla Raman, Harhai, Nagla Nawa, Nagla Kanman, Ghiror, Nagla Kachhian, Nagla Kesorai, Nagla Beri, Nagla Gurhi, Nagla Sikharwar, Nagla Parannath, Nagla Kehri, Nagla Bona, Mahuahar, Nagla Ratwa, Nagla Kanhai, Nagla Rai, Faizpur, Nagla Garhia, Nagla Mangali, Manikpur, Nagla Garhia, Nagla Mahi, Nagla Kehari, Nagla Sikarwar, Jauhrinagar, Nagla Gulal, Nagla Garhia, Nagla Thakurpur, Nagla Manpur, Kurawali, Madhan, Nagla Kacrara, Koson, Nagla Mansa, Nagla Gandela, Bamrauli, Nagla Daya, Nagla Fatehkhhan, Mughalpur, Nagla Raghi, Shahjahanpur, Nagla Asa, Nagla Garhi, Lahab Lakhera, Oi, Nagla Mai, Nagla Ghana, Nagla Dani, Himmatpur, Nagar, Karaun, Nagla Ballam, Hajiganj, Nagla Mohan, Bhogal, Bhugai, Himmatpur Hadai, Nagla Kanchan, Nagla Jaun, Nagla Amiti, Nagla Dara, Nagla Garhi, Nagla Dhani, Harai, Gopalpur, Darapur, Tisah, Nagla Marehla, Pachawar, Nagla Punnun, Nagla Gadariyan, Adhupura, Nasirpur, Nagla kheria, Madhpura, Nagla Pherti, Nagla Bhajan, Nagla Bhatahar, Nagla Panditan, Kanjhar, Nagla Beta, Nagla Kalu, Garhia Chandarban, Nagla Dhuri, Nagla Dalip, Nagla Pancham, Saktapur, Nagla Bagh, Nagla Fatehpur, Nagla Bildra, Nagla Bhur

● Name of State: Uttar Pradesh ● Name of Districts: Mainpuri ● Name of Tehsil: - Mainpuri ● Village Name:- Nagla Marokhara, Nagla Tikuri, Nagla Dulhapur, Suratpur, Jagatpur, Gariya Khas

#### 400 KV Ghiror-Firozabad (UPPTCL) D/c line Quad

● Name of State: Uttar Pradesh ● Name of Districts: Mainpuri ● Name of Tehsil: - Ghiror ● Village Name:- Nagla Kacrara, Nagla Mansa, Nagla Fathekhan, Nagla Daya, Bamrauli, Marhaiyan, Nagla Bhur, Nahili, Ghiror, Nagla Gandela, Koson, Nagla Puse, Muhammadpur Ghiror, Nagla Puse, Taharpur, Nagla Kisi, Bajhera Buzurg

● Name of State: Uttar Pradesh ● Name of Districts: Firozabad ● Name of Tehsil: - Jasrana ● Village Name:- Bothari, Nagla Hindu, Kaurara Buzurg, Bajni, Nagla Udai, Nagla Banjara, Bachhamai, Nagla Kanhai, Nagla Nirbhu, Katrai, Nagla Tila, Nagla Gange, Nagla Gaj, Nagla Mansingh, Seonra, Nagla Kenkan, Sagrai, Nagla Jisukh, Kheria Ahmad, Raipura, Muhammadpur Utrara, Nagla Patti, Banwara, Utrara, Barika Banjar, Nagla Gokul, Shadipur, Nagla Kheri, Kheria, Nagla Subhan, Nagla Karobanda, Nagla Khandhari, Nagla Bijauli

● Name of State: Uttar Pradesh ● Name of Districts: Firozabad ● Name of Tehsil: - Shikohabad ● Village Name:- Sarolia, Nagla Kothi, Nagla Bhadon, Nurpur, Nagla Abaji, Nagla Chhari, Nagla Puse, Nagla Chainsukh, Nagla Deosen, Thanumai, Nagla Babal, Abadpur, Naglajhil, Naglatal, Sobanpur (Naglatal), Nagla Kohlu, Nagla Garhia, Naukata, Mayamai, Latumai, Mohammadpur Labhaua, Husainpur Gorhia, Nagla Pohpi, Nagla Thakuri, Nagla Balua, Marghati, Durgapur Mohnipur, Mohnipur, Rupaspur, Nagla Kothi, Nagla Bhat, Gagai, Nagla Mansingh, Nagla Bhola, Nagla Raghola, Nagla Indmai, Indmai, Nagla Bahadur, Adhampur, Angadpur, Govindpur, Khitra Muhammadpur, Ramnagar Rajpur Balai, Kishanpur, Ranuankhera, Rajpur Balai, Nagla Jaran, Makhanpur, Jijoli, Muhammadpur Nawada, Nagla kharagjit, Ramnagr, Nagla Kaddu, Gayamai, Fazlnagar, Nagla Inchhi, Nasurpur Sanjeti, Itauli, Pithanpur, Nagla Nande, Fatehpur Mazra Baragaon, Nagla Balu, Mohnipur, Dakhinara, Nagla Gadaria, Diwaichi, Taramai, Badarkha, Malkhanpur, Rechati, Burhrai, Govindnagar, Nagla Ashio, Sainjalpur, Nagla Kila, Nagla Bhura, Aronj, Shambhunagar, Jasrai, Garhiya, Chhichhamai, Nagla Kanahi, Nibkheria, Galamai, Bahorampur, Mahabbatpur Ahir, Nagla Bazdar, Nagla Jawahir, Jeora, Chamrauli, Sarhupur, Nihalpur, Nagla Dayaram, Nagla Kishan, Kalyanpur, Kushalpur, Angadpur, Asdeomai, Dikhtauli, Nagla Kumarprasad, Nagla Aronj, Jalalpur, Nagla Dabehai, Nagla Phulrai, Nagla Nagar, Garhi

● Name of State: Uttar Pradesh ● Name of Districts: Firozabad ● Name of Tehsil: - Sirsaganj ● Village Name:- Bharaul, Pindsara, Bamai, Nagla Samogar, Nagla Kacholra, Azimabad Araon, Nagla Imilia, Nagla Rajaram

● Name of State: Uttar Pradesh ● Name of Districts: Firozabad ● Name of Tehsil: - Firozabad ● Village Name:- Bijaipur, Sargawan, Nagla Bhaosingh, Baramai, Natpura, Kharsuli, Sherpur Anandipur, Nagla Daru, Ladpur, Chakarpur, Nagla Muilan, Donkeli, Dabrai, Fatehpur Anandipur, Bilahna, Balchandpur, Jamalpur, Jhengarpur, Paharpur, Nagla Udi, Nagla Bina, Nasirpur, Barkatpur, Shankarpur, Garhi Tiwari, Nagla Chura, Nagla Daya, Nagla Shekh, Muhammadpur, Chandwar, Biharipur, Sofipur, Raipura, Basat, Pimpur, Nagla Bishnu, Datauji, Rupaspur, Bajidpur, Undani, Mutamar, Nagar, Matsaina, Phulaichi, Gidaura, Kolamai, Pura Umra, Salempur Anandipur, Kindarpur, Satkai, Luhari, Pura Dalip, Nurpur, Misiriapura, Agrupura, Anandipur Karkauli, Prempur Anandipur, Mahuahar, Basai Muhammadpur, Madua, Aladipur, Usmanpur, Malipati, Nandan, Gundau, Basdevpur, Nagla Dansabai, Nagla Mewaram, Nagla Tikat, Dhenka, Phulwari, Pachla Ka Nagla, Sujatgarh, Gundau ki Shala, Nayabas, Nadayaka, Hamirpur

● Name of State: Uttar Pradesh ● Name of Districts: Agra ● Name of Tehsil: - Fatehabad ● Village Name:- Shahadpur, Dharapura, Nagla Haji, Pinnapura, Charpura, Nagar, Utangan, Indaun, Himaupur

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation/ representation on the proposed transmission system within two months from the date of publication of this notice before ...11 May 2025 to the office of the undersigned in writing. For further particulars and clarifications please contact:

(I) Name: Shri Prem Prakash Rai, Designation: Project In-charge, Office Address: (i) Mainpuri : Power Grid Corporation of India Ltd., 400/220 kV Mainpuri Sub-Station, Bhogaon Road, Bhogaon, Mainpuri, Uttar Pradesh- 205262, E-mail Address: premprakashrai@powergrid.in, Phone No.: +91-9415909941 (ii) Dausa Sub Station: Powergrid Beawer Dausa Transmission Limited, 765/400 kV Substation, Village - Dugrawata, Teh- Lawan, Distt- Dausa (Rajasthan) – 303004

**ACME CLEANTECH SOLUTIONS PRIVATE LIMITED**  
**CIN : U74110HR2003PTC035026**

Regd. Office and Corporate Office: Plot No. 152, Sector-44, Gurugram- 122002, Haryana  
 Tel:-0124-7117000, Fax: +91-124-7117001, Email: info@acme.in

**PUBLIC NOTICE**

ACME Cleantech Solutions Private Limited, having its registered office at Plot No.152, Sector-44, Gurugram, Haryana, 122002, intends to apply to the Government of India to confer upon him all the powers under section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection & other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme: Transmission system for providing connectivity to M/s ACME Cleantech Solutions Private Limited for its 300 MW Solar Power Project in Bikaner, Rajasthan.

Work covered under the scheme: ACME Cleantech Solutions Pvt. Ltd. Solar Power Project (switchyard located in Village Kelan, District Bikaner, Rajasthan)-Bikaner-III (ISTS) Pooling Station 220 kV S/c line on D/c towers.

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns and cities

Name of the villages	Tehsil	District	State
Kelan, Bera, Bariya, Banya, Motigarh, Dandanwala Tibba, Jiwanwala Dhora, Sardarpura, Rajasar and Rajasarbhatiyan	Chattargarh	Bikaner	Rajasthan
Makdasar	Lunkaransar	Bikaner	Rajasthan
Barju, Barala, Karnisar, Karneesar Bhatiyan and Bandarewala	Pugal	Bikaner	Rajasthan
Jalwali, Lakhusr, Kalasar, Jognath Nagar, Dere Jognath, Noor Mohmad ki dhani, Noor Khan ki Dhani, Dholera (1 & 2) and Sharah Dholera	Bikaner	Bikaner	Rajasthan

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation/ representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarification.

please contact:

Name: PIYUSH AHLAWAT

Designation: General Manager

Office Address: Plot No.152, Sector-44, Gurugram, Haryana, 122002.

Email Address: piyush.ahlawat@acme.in

Mobile No. : +91-843393252

**NTPC RENEWABLE ENERGY LIMITED**  
**(A wholly Owned Subsidiary of NTPC Green Energy Limited)**

Regd. Office : NTPC Bhawan, SCOPE Complex, 7, Institutional Area, Lodhi Road, New Delhi 110003

Telephone No.: +91-11-24360071, Fax Number : +91-11-24360241

Corporate Identity Number : U40107DL2020GOI371032

**PUBLIC NOTICE**

M/s NTPC Renewable Energy Limited's having its registered office at NETRA Building, E-3, Ecotech- II, Udyog Vihar, Goutam Buddha Nagar, Greater Noida, Uttar Pradesh-201306 intends to apply/has applied to the Government of India to confer upon him all the powers under Section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme Common Pooling Station for NTPC Renewable Energy Limited Solar Power Projects (150 MW, 700 MW, 400 MW, 250 MW, and 400 MW) – Bikaner IV PS 400 kV D/c Line. (Connectivity to M/s NTPC Renewable Energy Limited for its 1900MW Solar Project in Bikaner, Rajasthan). Works covered under the scheme setting up of 400 kV D/c line (Suitable to carry minimum 1900 MW at nominal voltage) of approx. 18 kms out of which 16 kms would be implemented on D/c Tower and remaining 2-3 kms approx. From Bikaner – IV PS end would be implemented on M/c Towers.

The above transmission project is already approved by Government of India through Ministry of Power under Section 68(1) of the Electricity Act 2003 through letter no. 25-17/111/2024-PG Dated 16.12.2024.

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns and cities in Rajasthan

S.No.	Village	Tehsil	District
1	Lakhusr	Bikaner	Bikaner
2	Kalasar	Bikaner	Bikaner
3	Barju	Poogal	Bikaner
4	Sardarpura	Chattargarh	Bikaner
5	Kelan	Chattargarh	Bikaner
6	Ambaran	Chattargarh	Bikaner
7	Rajasar Bhatiyan	Chattargarh	Bikaner

A copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the public to make observation/ representation on the proposed transmission system within two months from the date of publication of this notice before 11-04-2025 to the office of the undersigned in writing. For further particulars and clarifications please contact:

CIN No- U40107DL2020GOI371032

Address: NTPC Bhawan, SCOPE Complex, 7, Institutional Area, Lodhi Road, New Delhi 110003

Name: Mr. SACHIN VYAS,

Designation: AGM/BUH

Office Address: D 102, Tirupati Apartment, Jaisalmer Road, Bikaner, Rajasthan-334001.

Email Address: sachinvyas@ntpc.co.in

Phone No./Fax No.: +918004928373